

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

EXECUTION APPLICATION NO.35/2023

IN

ORIGINAL APPLICATION NO.673/2018



**IN THE MATTER OF:-**

News item published in 'The Hindu' authored by Shri Jacob Koshy titled  
"More river stretches are now critically polluted: CPCB"

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New Delhi  
Date: 19.02.2026

Filed by:

*MBJ*  
Madhumita Bhattacharjee  
Advocate for State of West Bengal  
D/2674/1999

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**IN THE MATTER OF:-**

News item published in 'The Hindu' authored by Shri Jacob Koshy titled  
"More river stretches are now critically polluted: CPCB"

**BEFORE THE NOTARY PUBLIC  
AT BIKRAMNAGAR  
DIST-NORTH 24 PARGANAS**

**AFFIDAVIT OF ADDITIONAL CHIEF SECRETARY, ENVIRONMENT  
DEPARTMENT, STATE OF WEST BENGAL ON BEHALF OF THE  
STATE OF WEST BENGAL AS RESPONDENT**

I, Smt. Roshni Sen, D/o- Late Saibal Kanti Sen , aged about 59 years, by occupation service, having office at Prani Sampad Bhawan, 5th Floor, LB-2, Sector III, Salt Lake, Kolkata- 700106, do hereby solemnly affirm and declare as follows:-

1. That, I am holding the post of the Additional Chief Secretary, Department of Environment, Government of West Bengal and have become duly conversant with the facts of the instant case and being duly authorised on behalf of the Respondent-State of West Bengal, I am fully competent to swear the present affidavit.

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2. It is respectfully submitted that the present affidavit is being filed in compliance with the directions of this Hon'ble Tribunal dated 24.12.2025 passed in Execution Application No.35 of 2023 in Original Application No. 673 of 2018.

3. That the facts stated in this affidavit are true and correct to my knowledge and belief and are based on official records maintained in the normal course of business.

4. That the State of West Bengal has been undertaking sustained and coordinated actions for pollution abatement and river rejuvenation in compliance with the directions of the Hon'ble National Green Tribunal. A robust institutional mechanism is in place, with regular monitoring through the River Rejuvenation Committee (RRC), State Ganga Committee (SGC), and other State- and District-level committees.

Copy of the Minutes of the Meeting dated 14.11.2025, 27.11.2025 and 15.01.2026 have been collectively marked and annexed as **Annexure R/1(colly)**.

5. That the River Rejuvenation Committee (RRC) and the Central Monitoring Committee (CMC) periodically review matters as directed by the Hon'ble Tribunal. Pursuant to the orders and directions of the Hon'ble National Green Tribunal, Principal Bench, Quarterly Progress Reports are being prepared and submitted on behalf of the State of West Bengal on a regular basis. The latest Quarterly Progress Report for the period from September, 2025 to November, 2025 was duly submitted vide letter No. 80/EN/3C-01/2019(Part III) dated 20.01.2026.

Copy of the Quarterly Progress Report for the period from September 2025 to November 2025 as was submitted vide letter No. 80/EN/3C-01/2019(Part



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III) dated 20.01.2026 have been collectively marked and annexed as **Annexure R/2(colly)**.

6. That pursuant to the directions of the Hon'ble Tribunal, necessary actions have been taken by the concerned authorities, details of which in reference to the aforesaid Quarterly Progress Report for the period from September, 2025 to November, 2025 are reproduced herein below:

- (a) That at present, 59 Sewage Treatment Plants (STPs), with a total treatment capacity of 2,071 MLD, have been made functional (including East Kolkata Wetland and Primary Treatment facilities), while additional STPs & FSTPs are under construction, renovation and tendering stages as per approved timelines. Eleven chlorination units for the existing functional STPs have recently been sanctioned to address the Faecal Coliform level of effluent from these STPs. The works are currently at the tendering stage.
- (b) Further, 15 STPs, with an aggregate capacity of 249 MLD, are at the construction stage, and 22 STPs, with a total capacity of 498 MLD, are at the proposal stage across the State.
- (c) During the last one year, 06 STPs have been made functional, augmenting the sewage treatment capacity of the State by a total of 101 MLD. Furthermore, several projects are at advanced stages of execution, with trial runs underway at select locations. Regular monitoring of influent and effluent quality is being conducted, and compliance with prescribed environmental norms is being ensured. High-level review meetings are being held periodically to address bottlenecks and ensure time-bound completion of ongoing projects.
- (d) That continuous monitoring of water quality and effluent standards is being undertaken by the concerned authorities. This is supported through the installation and integration of Online Continuous Effluent



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Monitoring Systems (OCEMS) and CCTV surveillance at identified STPs.

- (e) That the State Government, through the concerned departments and executing agencies, has taken sustained and continuous steps towards pollution abatement and river rejuvenation, including planning, construction, commissioning, up-gradation and renovation of STPs across the State. During the reporting period up to November 2025, additional sewage treatment capacity has been created through the commissioning of STPs at Raghunathganj (5 MLD), North Barrackpore (30 MLD) and Mirik (STP-2) (0.30 MLD), thereby enhancing the overall sewage treatment capacity.
- (f) That interception, diversion and treatment of sewage and septage are being actively pursued by the State. Co-treatment of septage in functional Sewage Treatment Plants (STPs) has been operationalised in several Urban Local Bodies, resulting in a significant reduction in the discharge of untreated waste into river systems. To address issues relating to Faecal Coliform levels, the State has formulated a Policy for Co-treatment of Sewage and Septage dated 25.05.2022. Further, to facilitate effective implementation of the said policy, an Advisory dated 12.06.2025 has been issued by the Department of Urban Development & Municipal Affairs, inter alia, mapping functional STPs located in proximity to Urban Local Bodies for optimal utilisation of existing treatment capacity for septage co-treatment. At present, co-treatment of sewage and septage is being carried out at 11 functional STPs, and till date, a total quantity of 20,957 KL of septage has been co-treated.

Copy of the Policy dated 25.05.2025 and copy of the Advisory dated 12.06.2025 have been collectively marked and annexed as **Annexure R/3(colly)**.

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(g) Furthermore, at present, two FSTPs with a total treatment capacity of 60 KLD are functional. In addition, one FSTP of 125 KLD capacity at the Regional Wastewater Management Centre (RWMC) has been made operational to treat septage from six nearby ULBs, namely Uttarpara-Kotrung, Konnagar, Serampore, Rishra, Champdani, Baidyabati. Under this arrangement, septage ("Gobor") from the Dankuni area (*in reference to Hon'ble NGT, Eastern Zone Bench, Kolkata, matter bearing OA No. 112/2022/EZ & MA No. 05/2025/EZ*) will be co-treated to reduce the Faecal Coliform load of River Saraswati, a tributary of River Ganga. Besides these, the Bansberia FSTP is under construction and is expected to be commissioned by July, 2026.

(h) Furthermore, 02 pilot FSTPs at Kharagpur and Siliguri, based on IIT Kharagpur technology, are under construction and are expected to be completed by June, 2026.

(i) Furthermore, the construction of FSTPs at Burdwan, Uttarpara-Kotrung, and Pujali is currently at the tendering stage.

(j) Efforts in Panchayat areas are also being undertaken to address the Faecal Coliform levels of River Ganga. The Panchayats & Rural Development Department (P&RD), Government of West Bengal, has so far completed 15 FSTPs. In addition, 25 FSTPs are under construction, 9 FSTPs are at the tendering stage, and 12 DPRs for FSTPs are under preparation. As a result of these combined efforts, the faecal coliform count at few locations in River Ganga have shown a reduction.

(k) That institutional monitoring mechanisms have been further strengthened through regular meetings of the River Rejuvenation Committee (RRC), State- and District-Level Monitoring Committees, Liquid Waste Monitoring Committee, and other task forces.



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Continuous monitoring of water quality, effluent standards and project progress is being carried out, including through OCEMS and CCTV-based surveillance at identified STPs.

- (l) That through periodic reviews, effective inter-departmental coordination and time-bound implementation of projects, the State Government remains fully committed to achieving compliance with environmental norms and ensuring the long-term protection and rejuvenation of all the river stretches including the River Ganga and its tributaries.
- (m) That till date, the West Bengal Pollution Control Board (WBPCB) reports indicate that the water quality of River Ganga has improved to Priority-V, with BOD levels below 3 mg/L. For other polluted river stretches in West Bengal, the water quality of most the rivers have also improved to Priority Category-V.

Copy of the comparative statement on polluted river stretches in West Bengal for the years 2018, 2022, and 2025, as received from WBPCB, is collectively enclosed as **Annexure R/4(colly)** .

That till date, the Urban Local Bodies are implementing Solid Waste Management Rules through door-to-door collection, segregation at source, processing, and scientific disposal. Legacy waste remediation has also been taken up at identified dump sites with regular monitoring by the State Level Task Force, State Level High Powered Committee on Solid Waste Management.

That till date, the State has a total of 19,318 industries, of which 4,057 belong to the red category and 15,261 fall under the orange category. Out of these, 456 industries are identified as water polluting units. Together, they generate about 1,360.87 million litres per day (MLD) of effluents. All 456 water polluting industries are equipped with Effluent Treatment Plants (ETPs), and the combined treatment



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capacity of these ETPs matches the effluent generation at 1,360.87 MLD. In addition, there are Common Effluent Treatment Plants (CETPs) with a total capacity of 40 MLD, consisting of eight modules of 5 MLD each. All industries in Calcutta Leather complex are connected to CETP.

(n) That, in order to further improve the overall sewage management status in the State, particularly with regard to reduction of Faecal Coliform levels in river stretches and for completion of interception, diversion and treatment of the remaining outfall drains, an additional period of 01 (one) year is required. During the said period, ongoing projects relating to creation and augmentation of sewage treatment capacity, interception and diversion of drains and operationalisation of co-treatment of sewage and septage will be completed in a time-bound and phased manner under continuous monitoring by the concerned authorities.



(o) The Department of UD & MA and other executing nodal agencies are closely monitoring pollution abatement activities relating to all the polluted river stretches in West Bengal including River Ganga and its tributaries, with due diligence and concern. Regular review meetings are being convened at the highest administrative levels to ensure effective supervision and timely completion of all sanctioned projects. Copy of the detailed monitoring mechanism report is marked and annexed as **Annexure R/5(colly)**.

7. It is respectfully submitted that the State is taking all the measures to combat the river pollution. Further remedial steps are also being taken to prevent further pollution with holistic conservation planning. It is stated that all steps and measures are being taken so that the environment is protected for the future generations.

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8. That the contents of the present compliance affidavit have been read by me which is found to be true and correct based on my knowledge derived from official records and nothing has been concealed therefrom.

*Lokesh Sen*  
DEPONENT



### VERIFICATION

I, the Deponent abovementioned do hereby verify that the contents of the above affidavit are true to the best of my knowledge and nothing material has been concealed therefrom.

Solemnly affirmed at Kolkata on this <sup>12<sup>th</sup></sup> day of February, 2026.

*S. Chaudhuri*  
S. CHAUDHURI  
★ NOTARY ★  
GOVT. OF INDIA  
Regd. No.-8584/08  
Bidhannagar Court  
Dist.-North 24 Pgs

*Lokesh Sen*  
DEPONENT

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**Minutes of the Meeting of 19<sup>th</sup> River Rejuvenation committee (RRC), West Bengal under the  
Chairmanship of the Member Secretary, WBPCB and Chairman of RRC held on 14<sup>th</sup>  
November 2025 at the Conference Room of West Bengal Pollution Control Board**

**List of participants:** As per list enclosed (Annexure — I)

The Member Secretary, WBPCB & Chairman of RRC, West Bengal welcomed all the members of the River Rejuvenation Committee in the Meeting and initiated the discussion.

Program Director, SMCG WB set the tone of the meeting by presenting the Status of LWM Programme in the State and proceeded with agenda wise issues:

**Agenda — 1: Currently Listed and De-Listed Polluted River Stretches (PRS) in West Bengal by CPCB and their proposed Action Plans by the respective Executing Agencies.**

In the CPCB report of September 2025, 11 rivers in West Bengal are listed under different categories of Polluted River Stretches (PRS), compared to 17 nos. in 2018 and 13 nos. in 2022. In the PRS list of 2025, two de-listed rivers from the 2022 list — Karola and Silabati have been listed in PRS category again and Jaldhaka, has been included in the PRS list of 2025. It was highlighted in the meeting that the water quality mentioned for the new PRS were tested in 2022-23. Since the test data does not reflect the current picture, WBPCB is requested to take up the matter with CPCB in the present context (2025).

**Agenda — 2: Review of Water Quality of different PRS**

Program Director SMCG WB highlighted that co-treatment of sewage and septage at functional STPs made it possible to improve the water quality of River Ganga and presently it is categorized under PRS V. However the water quality of Mahananda is of concern and needs immediate intervention. KMDA is requested to place a comprehensive report on the progress of Mahananda STP Project alongwith updated status of pollution abatement works in Vidyadhari and Churni Rivers by December 2025.

**Agenda — 3: Review of the quality of the treated water at different STPs**

- According to Reports of CPCB for the period April-July 2025:
- No. of STPs non-complying for Faecal Coliform – 20
- No. of STPs non-complying for BOD - 01
- No. of STPs non-complying for pH- 01



To reduce the Faecal Coliform of River Ganga, State has been considering to set up Chlorination units at Bhatpara, Uttarpara, Kalyani, Naihati, Garulia, Panihati, Titagarh, Bandipur STPs, DPRs of which have already been sanctioned by NMCG. Draft Bid Document is under preparation stage. KMDA to expedite the same. In the meanwhile the State will continue the co-treatment of Septage & Sewage in its functional STP to

reduce FC level in the Rivers. As on date 18346.35KL (as on August 2025) of Septage has already been co-treated. The UD&MA Dept has brought out an advisory vide memo no. 1241-UDMA-11014(49)/16/2023 dated 12.06.2025 for mapping the ULBs with the nearby functional STPs to continue to co-treat Septage & Sewage.

**Agenda — 4: Status of old STPs under KMC**

KMC is requested to furnish a Comprehensive Note on the status of the old functional STPs including the updates for Garden Reach, Keorapukur and Adi Ganga STP Projects by December 2025.

**Agenda — 5: Status of old STPs under PHED**

It has been highlighted that old STPs under PHED were mostly found stagnant having noticeable vegetative growths which prevent smooth functionality of an STP. PHED should consider proper maintenance of the functional STPs. Water quality of River Dwarka has deteriorated as sewage from the hotels and other commercial establishments at Tarapith has not been entirely diverted to the functional STP at Tarapith. Program Director requested PHED and Tarapith Rampurhat Development Authority to look into the matter on an urgent basis and stop the discharge of untreated sewage and other pollutants in River Dwarka. A comprehensive report in this regard is to be placed by February 2026.

**Agenda — 6: Finalization of sewage generation in KMA and non-KMA areas (Ganga Towns)**

Sewage generation for KMA area is already done by KMDA. MED is requested to finalize the sewage generation for non-KMA areas by 15<sup>th</sup> December 2025 and place report.

**Agenda — 7: Inputs and feedback for realignment of State Policy for "Safe Reuse of Treated Water" with the Central Policy (Attached copy of Safe Reuse of Treated Water from NMCG)**

It was decided that an urgent meeting will be called prior to SGC Meeting to realign State Policy for "Safe Reuse of Treated Water" with the Central Policy.

**Agenda — 8: Other Issues**

- Regional Director, CPCB requested that proper flow measurement for EKW needs to be re-assessed and KMC to comply by February 2026.
- WBPCB is requested to consider addition of a few more monitoring stations prior to Diamond Harbour in the Ganga Stretch as well as for Mahananda River.

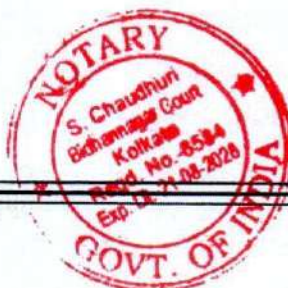
As there was no other issues to discuss, the meeting ended with thanks from and to the chair.

  
Member Convenor, RRC

&  
Program Director, SMCG WB

  
Chairman, RRC

&  
Member Secretary, WBPCB



**Minutes of Meeting of the 9<sup>th</sup> State Ganga Rejuvenation Protection and Management Committee (hereinafter referred to as the State Ganga Committee for West Bengal) under the Chairmanship of the Chief Secretary, Government of West Bengal and Ex-officio Chairperson of the State Ganga Committee (SGC) held on 27<sup>th</sup> November, 2025 at 11:00 A.M.**

**Venue:** Conference Hall, Nabanna, 13<sup>th</sup> Floor.

**Chairperson:** Chief Secretary, GoWB and Ex-officio Chairperson of the State Ganga Committee.

*List of participants: As per list enclosed (Annexure - 1)*

Chief Secretary welcomed all the Members of State Ganga Committee in the Meeting and initiated the discussion.

Principal Secretary, Urban Development & Municipal Affairs Department, GoWB and Executive Chairperson, SMCG WB, with the permission of the Chair, presented the status of the implementation of the National Mission for Clean Ganga (NMCG) Program in the State and he requested Program Director, SMCG WB to present the status of the Liquid Waste Management (LWM) Programme being carried out in the State in details.

Agenda-wise discussions were held, and the following decisions were taken:

**Agenda - 1: Confirmation of the proceedings of the 8<sup>th</sup> State Ganga Committee (SGC) Meeting on the working of the West Bengal State NGRBA program Management Group (WBSPMG) held on 6<sup>th</sup> November, 2024:**

The Minutes of the 8<sup>th</sup> State Ganga Committee (SGC) Meeting held on 6<sup>th</sup> November, 2024 were read, reviewed and confirmed.

**Agenda - 2: Compliance to decisions taken in the Last SGC Meeting:**

The Compliance Report on the decision taken in the Last SGC Meeting were presented by the Program Director, SMCG WB.

The renaming of West Bengal State NGRBA Program Management Group (WBSPMG) has since been done as - State Mission for Clean Ganga West Bengal (SMCG WB) with inclusion of Name in Bengali as "পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প"।

The new name, "State Mission for Clean Ganga West Bengal (SMCG WB) পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প" is being used in all official records, documents including all printed & IEC materials.

On the presentation of Compliance Report on the decision taken in the last SGC Meeting, the Chairperson of the SGC wanted to know whether there is any issue raised by the CAG Audit in issuing Audit Certificate for the Financial Year 2023-24 on the World Bank Funded EAP Projects.

The Program Director, SMCG WB pointed out that one minor issue was there raised by the CAG Audit with regard to the use of Vehicle on the Sundays, Holidays & Saturdays. She also mentioned that the work of monitoring &



supervision of the NMCG Projects run on 7 x 24 hours basis and hence plying of vehicle are required accordingly.

***On this point the Chairperson, SGC and other Members suggested that the audit objections should be addressed as per existing financial norms.***

**Agenda – 3: Adoption of Annual Accounts of West Bengal State NGRBA Program Management Group (WBSPMG) for the Financial Year, 2024-2025.**

The Audited Annual Accounts for the Financial Year, 2024-2025 was placed before the State Ganga Committee for perusal which were adopted and approved.

Point raised by the Statutory Auditor (CA Firm) regarding Inter Fund Transfer of Rs.3,69,000/- during the Financial Year-2024-25 came under discussion and it is clarified that the amount pertains to Salary Payment of the 9 District Project Officers of 9 District Ganga Committees for the month of April, 2024 paid from Bank Account and subsequently on availability of Fund in the TSA during the Year 2024-25, replenishment was made by drawing Fund from the TSA Account during the Year. The Dy. DG (DDG), NMCG opined that such Transactions when it is incurred for Salary Payment is admissible for Adjustment and the Committee Members expressed their accordance.

**Agenda – 4: Authorization of the Management Committee of SMCG WB to adopt the Annual Accounts of SMCG WB provisionally:**

The State Ganga Committee resolved to authorize Management Committee, SMCG WB consisting of i) Principal Secretary, UD & MA Department, GoWB-Chairman, ii) Program Director, SMCG WB-Member and iii) the Director, Finance & Administration, SMCG WB-Member, to adopt provisionally the Annual Accounts of SMCG WB for taking up the matter of Certification Audit for World Bank Funded Project. Ratification of the Annual Accounts in this respect will be done by the State Ganga Committee, West Bengal as per norms.

**Agenda – 5: Review of work on Liquid Waste Management in Ganga Towns (Under OA No. 200/2014 of Hon'ble National Green Tribunal)**

The Program Director, SMCG WB presented the status of implementation of the Liquid Waste Management (LWM) Programme in the State, highlighting the following key achievements:

- 1) Since last SGC Meeting, Sewage Treatment capacity of the State has enhanced for a Total of 66 MLD due to commissioning of 3 STPs at Jangipur, Maheshtala and Rania. The State is presently treating 688 MLD Sewage in its 42 operational STPs.
- 2) The Electric Crematorium (EC) at Barrackpore based on new Eco-green Cremation Technology funded under NMCG was commissioned in September, 2025 and presently it is under Operation and Maintenance.
- 3) The State has formulated and introduced "Integrated Faecal Sludge and Septage Management (FSSM) Policy" for Co-treatment of Sewage & Septage. The UD&MA Department has brought out an advisory *vide* memo no. 1241-UDMA-11014(49)/16/2023 dt. 12.05.2025 for mapping the ULBs with the nearby functional STPs.



- 4) With the sustained efforts in Solid & Liquid Waste Management coupled with intensive Mass Awareness Campaigns & Programmes, the State has been able to improve the Water Quality of River Ganga from Priority III to Priority V (BOD Level is less than 3 mg/L in all the stations) as per the annual report of WBPCB.
- 5) Regional Waste Management Centre (RWMC) at Baidyabati with total capacity of 120.00 KLD has been rejuvenated by KMDA for treatment of Faecal Sludge of nearby 6 Municipal Towns (Uttarpara-Kotrung, Konangar, Rishra, Serampore, Champdany & Baidyabati).
- 6) With the improvement in the Water Quality of the River Ganga, a greater number of Gangetic Dolphins have been sighted over the last couple of years, particularly along the stretches of the river in Murshidabad, Nadia, Purba Bardhaman, and Purba Medinipur districts. This has led to the growth in the tourism industry in the districts.

➤ **Sewage Management in the Ganga Towns, West Bengal:**

Program Director, SMCG WB presented the details of Sewage Generation in Ganga Towns as below:

- a) Estimated Sewage Generation (based on Estimated Population in Urban Areas in the year, 2022 taking 2011 Census as base.)

Kolkata-	356.10 MLD
DGCs-	1044.90 MLD
<b>Total-</b>	<b>1401.00 MLD</b>

- b) Details of Sewage Management in Ganga Towns:

➤ Capacity of 42 Operational STPs:	688.00 MLD
➤ Capacity of 12 STPs under Construction:	187.25 MLD
➤ Capacity augmentation through renovation of Garden-Reach STP and the Keorapukur STP:	13.00 MLD
➤ Capacity of 14 STPs under Proposal/Tendering Stage: (it includes augmentation of Katwa STP for 9.64 MLD)	364.64 MLD
➤ Capacity of Existing Private STPs (as per list received From WBPCB):	78.00 MLD

**Total Treatment Capacity:**

**1330.89 MLD**



➤ **Water Quality of River Ganga:**

- During the year 2018, River Ganga was Prioritized under Polluted River Category III with maximum BOD level 12.0 mg/L.
- In the year 2022, it was in the Category IV with maximum BOD 8.0 mg/L.
- In September, 2025 River Ganga is now in Priority Category V in terms of BOD Parameter with maximum BOD Level 2.95 mg/L (Source: WBPCB report).

The Water Quality of the River Ganga with respect to BOD level has improved due to the sustained and continuous efforts under the LWM programme; however, Faecal Coliform levels remain a concern.

*Chairperson, SGC directed that the reasons for increase in FC levels at some of the water quality monitoring stations namely at Farraka, Berhampore, Tribeni, Palta-Shitalatala, Serampore, Dakhineswar, Howrah Shivpur, Uluberia and Durgachak, (despite several STPs have been made functional over the past one year) should be recorded. He further instructed that the causes should be identified and action taken report should be discussed in the next 10th State Ganga Council Committee meeting.*

[Action: SMCG WB, WBPCB]

PD, SMCG reported that some of the rejuvenated STPs lack Chlorination facilities for Treatment of Wastewater. NMCG has recently sanctioned 11 Chlorine Contact Tank (CCT) units for some of these rejuvenated functional STPs, and it is expected that the operation of these installations will significantly help to reduce Faecal Coliform (FC) levels in the River Ganga.

As an interim measure, and in line with the State's FSSM policy, Co-treatment of Septage and Sewage in the functional STPs is being carried out to reduce Faecal Coliform (FC) levels in the River Ganga.

The DDG, NMCG informed that in several other Ganga States as well, although BOD levels have decreased, Faecal Coliform (FC) levels in river Ganga in certain places remain beyond permissible limits. NMCG is sanctioning CCT units for these STPs to facilitate the reduction of FC levels in the river Ganga.

[Action: SMCG WB]



### ➤ Ganga Towns

Presently, 43 Ganga towns are in the State.

- The incremental progress of ongoing STP projects over the last SGC meeting held on 06.11.2025:

Sl. No.	Name of the Project	Progress as on last review meeting	Progress as on October, 2025	Incremental Progress
1	Jangipur & Raghunathgunj	62.20%	Jangipur: 98.50% Raghunathgunj: 87.00%	Commissioned
2	Berhampore	57.26%	81.00%	23.74%
3	North Barrackpore	42.853%	87.561%	43.708%
4	Chakdah	17.20%	82.10%	64.90%
5	Garden Reach	Work just started	54.42%	54.42%
6	Krishnanagar	-	2.50%	2.50%
7	Adi Ganga (Tolly's Nullah)	-	Work just started	-
8	Beliaghata Circular Canal	-	20.04%	20.04%



### ❖ Under Tendering / LOA issued Projects:

Sl. No.	Projects Details	Value of the Project (Rs. in Crore)	Present Status
1	Murshidabad STP (5 MLD SBR-New & 2 MLD WSP-Renovation)	92.85	LOA issued on 23.09.2025
2	Keorapukur STP (50 MLD)	114.74	LOA issued on 24.09.2025
3	STP in Katwa (15 MLD)	133.46	Financial Bid Evaluation Report (FBER) is under examination of NMCG
4	FSTP in Burdwan (50 KLD)	10.35	LOA will be issued shortly
5	Uttarpara-Kotrung FSTP (22 KLD)	8.04	Technical Bid Evaluation Report (TBER) is under examination of NMCG
6	Electric Crematoria (PBIG): Chakdah, Garulia, Santipur	2.89	Technical Bid Evaluation Report (TBER) is under examination of NMCG
7	Pujali FSTP (8 KLD)	5.77	Under Tendering (Technical Bid Evaluation is under process.)

8	CCT at Bhatpara (ASP & WSP)	4.61	Draft Bid document will be sent to NMCG shortly for clearance for invitation of Tender
	Chlorination Unit at 9 STPs	18.93	Draft Bid document is under preparation stage.

❖ **Upcoming Projects:**

Sl. No.	Projects Details	Present Status
1	Santipur STP (18.10 MLD)	Third-party Agency visit completed on 17.11.2025
2	Serampore STP (115 MLD)	Revised DPR is under preparation and will be submitted by 15.12.2025
3	STP at Kestopur (41 MLD)	Revised DPR is under preparation and will be submitted shortly
4	Ranaghat FSTP (15 KLD)	Will be considered for sanction in the forthcoming EC meeting, MCG
5	Haldia FSTP (47 KLD)	Third-party Agency engaged
6	Bhadreswar FSTP – PBIG (10 KLD)	Revised DPR is under examination of NMCG
7	Garulia FSTP – PBIG (15 KLD)	Revised DPR is under examination of NMCG
8	STP at Jiagunj-Azimgunj	DPR is under preparation and will be submitted by 15.12.2025

➤ **Status of Online Continuous Effluent Monitoring System (OCEMS) & PRAYAG under Ganga Tarang Portal:**

OCEMS installations have been completed in 20 functional STPs, while installation in 6 additional STPs is currently in progress. Under PRAYAG, for establishing real-time monitoring and comprehensive surveillance of STP units, installations have been completed in 6 STPs, and work is ongoing in 3 more STPs, which are expected to be completed by December 2025.

[Action: SMCG WB]

➤ **Status of STP at Mayapur:**

Chairperson, SGC enquired about the status of setting up of Mayapur STP under NMCG Programme.

PD, SMCG WB informed that NMCG has accorded in-principle approval in June 2023 for setting up a STP at Mayapur. The Chief Engineer, KMDA, along with his team, identified two plots measuring 2.41 acres of vested land for this purpose. However, BL & LRO, Nabadwip later informed that these plots are classified as Khal and Bil. District Magistrate, Nadia requested Secretary, Land and Land Reforms & RR Department GoWB, to consider a change in the land classification, provided the project is found viable without affecting the waterbody.

KMDA examined the matter and opined that establishing an STP at Mayapur on these plots would not be feasible without impacting the existing waterbody.

Chairperson, SGC, directed Principal Secretary, UD & MA Department, to convene a meeting involving District Magistrate, Nadia, ISKCON authority, and the concerned Departments to facilitate the availability of an alternative land parcel for the STP at Mayapur.

[Action: Principal Secretary, UD&MA Department]

➤ **Budgetary provision under NG-II:**

Out of the budgetary provision of ₹2,885 crore for NG-II, ₹2,241.13 Cr. has been sanctioned so far, including two projects under HAM-mode —North Barrackpore STP and the Mahananda STP projects.

Besides this, STP projects amounting to ₹241.66 Cr. are under examination of NMCG, and proposal for ₹1,258 Cr. are under revision or under preparation. In total, the budgetary provision for the State under NG-II needs to be augmented.

*Chairperson, SGC directed to take up the matter with NMCG for augmentation of the budgetary provision for the State.*

[Action: NMCG and SMCG WB]

➤ **River Ghat Development projects (RFD) and Electric Crematoria:**

- Out of 14 sanctioned Ghat projects, 13 have been completed and completion of work in Prabhupada Ghat is in progress.

*The Chairperson, SGC, directed to complete the Prabhupada Ghat latest by March 2026.*

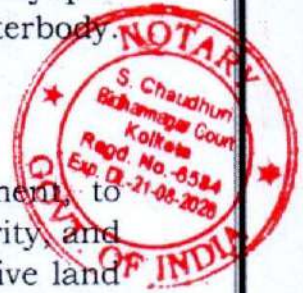
[Action: SMCG WB]

- Out of 9 EC projects, 4 have been completed; the Kalyani EC is scheduled to be completed by December 2025, and 3 EC projects under PBIG scheme are under tendering.

The ACS, Finance (Member of SGC) desired that more Ghat development projects along the River Ganga should be considered under Namami Gange Programme.

DDG, NMCG informed that the development of conventional Ghats along the River Ganga has not been prioritized at this moment, as such structures adversely affect the river's e-flow. However, NMCG is considering the development of Eco-friendly Ghats without concrete structures at non-tidal locations along the river Ganga.

In this regard, KMC informed that an Eco-friendly Pilot Ghat on the EKW has already been constructed using bricks and tiles, and replication of this model to other waterbodies in KMC is under consideration.



*Chairperson, SGC expressed that NMCG may consider developing such Eco-friendly Ghat at other suitable locations, if feasible and directed SMCGWB to take up the matter with NMCG for necessary sanction and funding.*

[Action: NMCG and SMCG WB]

**Agenda - 6: Re-alignment of State Policy for 'Safe Re-use of Treated waste water' with the National Policy.**

The State has brought out a policy for the reuse of treated wastewater in urban areas. The UD & MA Department has constituted a committee for its upgradation and alignment with the National Policy.

In its last meeting held on 24 November 2025, the committee discussed in detail the following two issues:

1. Mapping of functional STPs with the use patterns of treated wastewater.
2. Fine-tuning the provisions available in the State Policy in line with the National Policy and norms.

The next meeting is scheduled on the first week of January 2026, during which all reports will be placed.

*Chairperson, SGC, directed UD&MA Department to expedite submission of the report for further consideration.*

[Action: UD&MA Department]

**Agenda - 7: Ratification of Engagement/ Extension of Contractual Officials & Employees of SMCG WB made since the holding of the last State Ganga Committee Meeting:**

The terms of Extension of Engagement of 12 Officials & Employees made for 1 year term has been Ratified.

Advertisement for recruitment in 7 posts was published in the Newspapers during the period after the last State Ganga Committee Meeting was held & Selection in 4 posts was made on receipt of recommendation from the Interview Board. Recruitment in another 3 posts could not be completed due to want of suitable Candidates.

Fresh Advertisement has again been issued seeking applications for engagement in the remaining 3 posts.



**IEC Activities for the State of West Bengal**

- PD, SMCG WB mentioned that multiple events have been conducted as part of IEC activities since last SGC meeting under the pollution abatement programme of the River Ganga across nine DGCs, including educational tours to operational STPs for school and college students,

outdoor campaigns, and sensitization workshops on the conservation of Gangetic Dolphins, among others.

SL No	Name of Events	Number of Events held	Remarks
1	Exposure – Educational Visits of Students to the Functional STPs	9	724 students
2	Out Door Campaign (Display of Hoarding / Flex / Banner etc.)	169	33,22,679 (estimated footfall)
3	Sensitization Workshop on Conservation of Gangetic Dolphin	2	180 participants

- She further indicated that, as a result of the sustained and continuous efforts under the LWM programme, Gangetic Dolphins have been sighted over the last couple of years along stretches of the River Ganga in Murshidabad, Nadia, Purba Bardhaman, and Purba Medinipur. This has contributed to tourism growth, local development, and livelihood generation in these districts. DDG, NMCG pointed out that NMCG has undertaken Dolphin-Centric Tourism initiatives in other Ganga states.

[Action: SMCG WB, DGCs of Murshidabad, Nadia, Purba Bardhaman, and Purba Medinipur]

- As SMCG has started taking students to the STP sites as educational tour, ACS, I&W Department desired to explore whether the IEC Campaign under the NMCG Programme in the State can be carried out in collaboration with that undertaken under **Samagra Shiksha Mission**, under Department of School Education, GoWB.

[Action: SMCG WB, Department of School Education]

*Chairperson, SGC, directed SMCG WB to coordinate with NMCG to examine whether any stretch of the River Ganga in the districts of Nadia, Murshidabad, Purba Bardhaman, or Purba Medinipur can be developed as a Dolphin-Centric Tourism Centre on a pilot basis.*

[Action: SMCG WB]



**Agenda - 8: Miscellaneous****i) Encadrement of the Post of Director, Finance & Administration, SMCG WB in the West Bengal Audit & Accounts Service under the Finance Department, GoWB:**

It is resolved to encadre the Post of Director, Finance & Administration, SMCG WB in the West Bengal Audit & Accounts Service (WBA&AS) under the Finance Department, GoWB & SMCGWB has been directed to submit a proposal to the Finance Department, GoWB through the UD & MA Department, GoWB for necessary encadrement.

[Action: SMCG WB, Department of UD&MA, Finance Department]

**ii) Proposal for Rejuvenation of old STPs under KMC area inline with Mursidabad, Katwa & Garden Reach STPs under Namami Gange Programme, NMCG:**

PD, SMCG informed that the old STPs in KMC—namely Bangur, Hatisur, and Baghajatin—are now functional; however, their rejuvenation and upgradation need to be undertaken to ensure the treated wastewater meets the latest standards and effectively addresses Faecal Coliform levels in the River Ganga with funding support from NMCG.

*Chairperson, SGC and other Committee Members agreed to this proposal and directed KMC to prepare a suitable report and proposal in this regard.*

[Action: SMCG WB & KMC]


**iii) DDG, NMCG has been nominated by DG, NMCG (Ex-officio Member of SGC) to participate in the 9<sup>th</sup> State Ganga Committee Meeting West Bengal, on behalf of DG, NMCG:**

- DDG, NMCG presented the working of the National Mission for Clean Ganga (NMCG) Programme being implemented in the West Bengal through the Power Point Presentation & appreciated SMCG WB's effort in implementation of the Ganga Pollution Abatement Work in the State.

DDG, NMCG highlighted certain issues related to the four ongoing STP projects. The matters were discussed and the resolutions are noted against each in the table below:-

SL No	Name of the Project	Issues/ Observations	Resolution taken
1	North Barrackpore STP	<ul style="list-style-type: none"> <li>○ Land for the second STP is yet to be cleared.</li> <li>○ Coordination with the Defence Ministry is required for transfer/NOC of the land for 2nd STP.</li> </ul>	Department of UD&MA will review.
2	Chakdah STP	<ul style="list-style-type: none"> <li>○ Land for LS1 is not yet cleared, if land clearance is delayed.</li> </ul>	UD&MA will take up the matter.



3	Howrah-Bally-Baranagar STPs	<ul style="list-style-type: none"> <li>○ Risk of recontamination of treated effluent; Minor RoW and permissions pending; need to be expedited,</li> <li>○ Influent parameter is much below than the lower limit of parameters specified in agreement, resulting into exemptions to concessionaire to quoted GEC. This shall result into additional power expenditures.</li> </ul>	<p>Technical Committee in the UD&amp;MA Department will address this issue.</p> 
4	Hooghly-Chinsurah	<ul style="list-style-type: none"> <li>○ HDD (Trenchless) work permissions required from KMDA and ULB</li> </ul>	<p>KMDA will coordinate with ULB, District and Police Administration in the Hooghly district for early implementation.</p>

- The status of the Urban River Management Plans (URMPs) for six cities—Asansol, Durgapur, Howrah, Nabadwip, Siliguri, and Kalyani—was also presented.

ACS, I&W Department, desired that while framing the URMP for Nadia District, provision for Capacity building of the River Research Institute (RRI) in Nadia at Haringhata & Institutional development required for this Institute may be considered for funding from NMCG and the same will be included URMP and DGP of Nadia district.

*Chairperson, SGC, directed that URMP of Nabadwip and DGP of Nadia may be taken up together (River Basin of Jalangi also included) to ensure a holistic approach of the entire district.*

- District Ganga Plans for 9 (nine) DGCs, along with their status of preparation, were likewise presented during the meeting.

[Action: SMCGWB and DGC, Nadia]

#### **Regarding development of Bio-diversity Parks-**

- Additional Chief Secretary (ACS), Environment, informed that the Department of Environment has declared 'Char Baliadanga' at Nadia as Biodiversity Park. She requested NMCG, if any funding is available for the development of Bio-diversity park.
- The issue of mapping and development of riverine islands was also raised by the DDG, NMCG. On this point, ACS, Finance, (Member) proposed for the inclusion of Riverine Island Development Programme of the Sundarban area for consideration of funding from NMCG.

*Chairperson, SGC, directed SMCG WB to coordinate with the concerned Departments to prepare a comprehensive proposal for development of Bio-diversity Parks and the development of Riverine Island in the State for consideration of funding under NMCG.*

[Action: Department of UD&MA and SMCGWB]

iv) Prof. Anirban Gupta pointed out in the meeting that the drains and channels carrying wastewater to the EKW need to be dredged, and NMCG may be requested to provide funding for these dredging works.

*Chairperson, SGC directed that a proposal for wetland conservation alongwith dredging of channels, particularly for the EKW, should be prepared by the concerned authority for consideration in this regard.*

[Action: SMCG WB & KMC]

Having no other issues to discuss, the Meeting ended with a vote of thanks to and from the Chair.

**Chief Secretary, Government of West Bengal  
&  
Chairperson, State Ganga Committee  
State Mission for Clean Ganga, West Bengal**



**MINUTES OF THE MEETING TO REVIEW THE STATUS OF STP/FSTP PROJECTS  
OF WEST BENGAL FUNDED UNDER NMCG**

**Time** : 11:30 pm

**Date** : 15.01.2026

**Venue** : Conference Hall at 6<sup>th</sup> Floor, Nagarayan



The meeting was presided over by Principal Secretary, UD&MA Department

**List of participants:** As per enclosure. (Annexure - I).

Principal Secretary, UD&MA Department took the chair, welcomed all the participants and initiated discussion.

Program Director, SMCG WB presented the status of STP/FSTP projects of West Bengal funded under NMCG.

After detailed deliberations, the following decisions were recorded:

□ **AGENDA POINT 1: STATUS OF ONGOING STP PROJECTS ALONG WITH THE RELATED ISSUES:**

► **Howrah-Bally-Baranagar STP Project:**

The Program Director, SMCG WB informed that a critical issue has arisen regarding the replacement of the gravity sewer line under the Bally Facility. She apprised the meeting that a high-level meeting is required to resolve the matter in the presence of representatives from District Administration, KMDA, SMCG WB, HMC, CESC, and Howrah Police authorities, so as to facilitate early resolution of the issue.

She further stated that the Provisional COD for the STPs has been declared with effect from 01.10.2024. A variation proposal, comprising positive variations, has been submitted to NMCG vide letter dated 25.02.2025.

It was informed that the Extension of Time (EOT) has been granted up to 31.03.2026. The Concessionaire has further requested an extension of time up to June 2026 for completion of the balance positive variation works. NMCG official has visited the Baranagar STP project site on 09.01.2026 along with KMDA & SMCG WB officials and observed some points on the variation proposals as well as sought some supporting documents for clearance of the variation proposal. KMDA is complying the latest observation and will be sent to NMCG shortly.

The Principal Secretary, UD&MA Department advised SMCG WB to convene a meeting in the presence of the District Administration, KMDA, SMCG WB, HMC, CESC, and Howrah Police authorities to resolve all the pending issues along with variation proposals at the earliest.

[Action: SMCG WB]

► **North Barrackpore STP Project:**

Program Director, SMCG WB informed that the Out of the two STPs sanctioned under the North Barrackpore STP Project, one STP of 30 MLD capacity is progressing satisfactorily. The other STP, with a capacity of 12 MLD, is proposed to be constructed on land belonging to the Barrackpore Cantonment Board. Two parcels of land, bearing Survey Nos. 133 and 135, have been identified for this purpose. Superintending Engineer (South), GAP, KMDA apprised that the Defence Estates Office, Kolkata Circle, did not agree to spare the land bearing Survey No. 133 (open land); however, a joint survey was conducted on 06.01.2026 with KMDA, SMCG, and representatives of the Barrackpore Cantonment Board for the parcel of land bearing Survey No. 135, which includes an ITI building within the premises. KMDA is presently assessing the feasibility of setting up a 12 MLD STP on the available portion of land under Survey No. 135, excluding the ITI building.

Principal Secretary, UD&MA Department directed KMDA to assess the suitability of the land to set up a 12 MLD STP on the available portion and take confirmation from the Barrackpore Cantonment Board to ensure the land.

[Action: KMDA]

► **Chakdah STP Project:**

Program Director, SMCG WB informed that the ROW issue for laying the effluent and influent pipelines to the STP has been resolved. She further stated that the land for LS-1 for a single outfall drain is not available. In the event, it was recorded that the Municipality is unable to arrange the same, the proposal for LS-1 may be de-scoped, as minuted by the NMCG official during the site visit. Principal Secretary, UD&MA Department advised to communicate the matter formally with Administrator, Chakdah Municipality to resolve the issue. He further directed that all efforts be made to expedite the works at site so that the plant can be commissioned by 10th February 2026 without any further delay.

[Action: KMDA]

► **Berhampore - Jangipur - Raghunathgunj STP Project:**

• Jangipur & Raghunathgunj STP Project-

Chief Engineer, GAP, KMDA informed that Jangipur & Raghunathgunj STP Projects were partially commissioned on 3<sup>rd</sup> June 2025 and 29<sup>th</sup> November 2025 respectively. He also reported that during construction of LS at Jangipur (Global More) a portion of private land is encroached. The land owner has written a complain regarding this issue to SDO, Jangipur. Chief Engineer, GAP, KMDA submitted that this land issue has to be resolved. Principal Secretary, UD&MA Department directed to communicate the matter to Municipality. The issue has to be settled through local Administration and Municipality with the Land Owner. He also directed to complete all the pending works within 10<sup>th</sup> February 2026 for these two projects for final commissioning.

[Action: KMDA]

• Berhampore STP Project-

Chief Engineer, GAP, KMDA informed that bottom plugging of the MPS was affected due to sand blowing caused by high water levels. After lowering the water level, the issue has now been resolved. The EOT request has been sought up to February 2026 by the agency. Program Director, SMCG WB advised KMDA to assess judiciously the timeline for completion of the project before approaching to NMCG for taking final EOT. Principal Secretary, UD&MA Department directed to complete all the pending works within 28<sup>th</sup> February 2026 for commissioning.

[Action: KMDA]

► **Adi-Ganga STP Project:**

Director General, P&D, KMC reported that the issue relating to the partnership among the JV members appears to be resolved. Finalisation of the BEP for the STPs by the contractor (EMS-Neercare JV) is yet to be resolved between KMC and the contractor, as the quoted areas for the STPs are less than the BOQ area. At present, the contractor is required to finalise the BEP for the STPs by adopting a double-storeyed STP based on SBR technology. However, the contractor intends to implement a single-storeyed STP by utilising additional land over and above the quoted area. Principal Secretary, UD&MA Department directed that to finalise the BEP and Construction Schedule by 23<sup>rd</sup> January 2026. He also directed Director General, P&D, KMC regarding the issue related to I&WD Proposal at Rajpur-Sonarapur, needs to be verified in order to check any sort of overlapping and



whether it is included in the Adi-Ganga Project or not. Regarding this, he also advised KMC to convene a meeting with I&WD on this matter.

[Action: KMC]

► **Krishnanagar STP Project:**

Program Director, SMCG WB informed that a parcel of land for setting up a new Lifting Station at Jail Authority of Krishnanagar is required for the interest of the project. The possession of the said land is under IDT proposal. Principal Secretary, UD&MA Department directed Chief Engineer, GAP, KMDA to follow up and to expedite the process of getting the Land.

[Action: KMDA]

► **Beliaghata Penstock Gate:**

Program Director, SMCG WB informed that Penstock gates could not be refurbished/installed newly due to several constraints (Access prevented) and prolonged monsoon, due to which scheduled progress has been delayed. Prayer of EoT of the agency till April, 2026 is under consideration of KMC. Principal Secretary, UD&MA Department directed SMCG and KMC to visit the installed gate locations at the earliest & assess the completion time whether it is possible to complete balance work within the prayed timeline.

[Action: SMCG and S&D-KMC]

► **Garden Reach STP Project:**

Program Director, SMCG WB informed that the project is progressing well and a variation proposal for an amount of Rs. 14.17Cr. has recently been approved in-principle by NMCG, involving

- i) Change of diameter of Effluent pipeline
- ii) Renovation of the Electro-Mechanical items of the existing Pumping Station.

Principal Secretary, UD&MA Department advised all to avoid variation unless there is any exceptional occurrence.

[Action: SMCG]

► **Burdwan FSTP Project:**

Program Director, SMCG WB informed that Land for the FSTP is now available at the SWM Trenching Ground. Chief Engineer, GAP, KMDA informed that the levy of Additional Performance Security (APS) amounting to ₹1.21 crore. The L1 bidder has requested for waiver of the APS. The Chief Engineer, GAP Wing, KMDA has submitted revised APS proposal with a reduced APS of 5% of the capital cost, and the matter will be sent to the NMCG for consideration of reduced APS.

Principal Secretary, UD&MA Department advised that to complete the process within a week after getting the approval from the Competent Authority.

[Action: KMDA]

□ **AGENDA POINT 2: STATUS OF BID EVALUATION:**

► **Murshidabad STP Project (5 MLD SBR-New & 2 MLD WSP-Renovation):**

Program Director, SMCG WB reported that the Letter of Intent (LoI) was issued in favour of Swach-Geo Miller JV on 23.09.2025. The validity period of the Performance Security, furnished in the form of a Bank Guarantee (BG) @6.5%, is required to be extended till November 2030 (2 years construction period & 3 years O&M). However, the L1 bidder has requested submission of a Fixed Deposit in lieu of the BG for rest 1% for ESHS, which is contrary to the prescribed norms. The Performance Security has not been renewed, nor has the Performance Security for,

ESHS been submitted in the form of a Bank Guarantee (BG) within the stipulated timeline of 05.01.2026. Principal Secretary, UD&MA Department advised KMDA to convene a meeting with the Agency at the PS Chamber to resolve the issue.

[Action: KMDA]

► **Uttarpara-Kotrung FSTP Project:**

Program Director, SMCG WB appraised that a decision is required to be taken on the issue of submission of the Electrical Supervisor Licence by the L1 bidder (Aastha Enviro Engineers Pvt. Ltd.) after expiry of the stipulated timeline. Principal Secretary, UD&MA Department advised to cancel the bid & a fresh tender to be floated.

[Action: KMDA]

► **Electric Crematoria (PBIG): Chakdah, Garia, Santipur:**

Chief Engineer, GAP, KMDA informed that the financial bid is opened and work order to be placed shortly.

[Action: KMDA]

► **Pujali FSTP Project:**

Program Director, SMCG WB reported that a single bidder participated in the process and the bid is found to be technically non-responsive by KMDA/SMCG/NMCG. Upon approval from NMCG, a fresh tender is under process.

[Action: KMDA]

► **CCT at Bhatpara (ASP & WSP) & Chlorination Unit at 9 STPs:**

Program Director, SMCG WB informed that Draft Bid document of CCT at Bhatpara (ASP & WSP) has been sent to NMCG for clearance of invitation of Tender.

Draft Bid document is under preparation stage of KMDA for Chlorination Unit at 9 STPs, which will be submitted to NMCG by January 2026.

Principal Secretary, UD&MA Department directed SMCG to follow up the status of CCT at Bhatpara (ASP & WSP) and Chief Engineer, GAP, KMDA to expedite the preparation process.

[Action: SMCG and KMDA]

□ **AGENDA POINT 3: PREPARATION OF RFP FOR MAHANANDA PROJECT:**

Program Director, SMCG WB informed that the draft RFP for invitation of tender under HAM mode is currently being aligned by KMDA with an approved RFP of NMCG. She also highlighted the finalisation of a unified vendor list for Electro-Mechanical items for STP projects has to be formed. Principal Secretary, UD&MA Department advised SMCG WB to convene a meeting under the Chairmanship of Secretary, KMDA and Program Director, SMCG WB to finalise the E/M vendor list within this month. He also directed to take note that the list should not be compromising the quality of the item.

[Action: SMCG and KMDA]

□ **AGENDA POINT 4: STATUS OF PENDING DPRS:**

Program Director, SMCG WB informed,

- *Azimganj STP:* DPR for Azimganj town will be finalized by Jan, 2026. Principal Secretary, UD&MA Department advised MED to expedite the finalisation process.



8

- *Shantipur STP*: TPA (Jadavpur University) report is awaited. Principal Secretary, UD&MA Department advised KMDA to raise a reminder letter to the TPA to expedite the process.
- *Haldia FSTP (47 KLD)*: TPA (IIT, Delhi) visit has already been completed on 31.12.2025, report is awaited.
- *Bhadreswar FSTP (Performance Based Incentive Grant-PBIG)*: This DPR is under TPA (Jadavpur University).
- *Garulia FSTP ((Performance Based Incentive Grant-PBIG)*: TPA (IIT, Kharagpur) has raised some observation on the DPR, which is under compliance of KMDA.

[Action: MED and KMDA]

□ **Agenda 5: Level of Faecal Coliform in the functional STPs:**

Program Director, SMCG WB informed that

- Administrative Approval and Expenditure Sanction for "Installation of Chlorination Unit in the 9 existing STPs at Kanaipur (WSP), Kalyani (WSP), Naihati (ASP), Naihati (WSP), Garulia (WSP), Titagarh (ASP), Titagarh (OP), Panihati (WSP) & Bandipur (WSP) in West Bengal" under Namami Gange Mission - II, at an estimated cost of Rs. 18.93 crores on 02.09.2025.
- Administrative Approval and Expenditure Sanction for "Installation of Chlorination Unit in Rejuvenated STPs (WSP/ASP) at Bhatpara Municipal Town, North 24 Parganas, West Bengal" under Namami Gange Mission-II, at an estimated cost of Rs. 4.61 crores (Rupees Four Crore & Sixty-One Lakhs only) on 30.07.2025.
- For balance 10 STPs: Suitable clarification reports may be sought from KMC, PHED, MED and KMDA in respect of the non-complying FC levels of STPs.

Principal Secretary, UD&MA Department advised SMCG WB to convene a review meeting to mitigate the discrepancy between WBPCB & CPCB water quality reports along with Executing Agencies i.e. KMC, PHED, MED and KMDA.

As there was no other issue to discuss, the meeting ended with a vote of thanks from and to the chair.



**Principal Secretary,  
UD&MA Department**



Government of West Bengal  
Department of Environment  
Prani Sampad Bhavan, 5<sup>th</sup> Floor, LB-2, Sector - III,  
Salt Lake Kolkata -700 106  
Phone No. 033 23352742

NO. 80 /EN/ 3C-01/2019(Part-III)

Date: 20 .01.2026

To

Shri Anup Kumar Srivastava  
Executive Directorate Technical  
National Mission For Clean Ganga  
1st Floor, Major Dyan Chand National Stadium  
India Gate, New Delhi- 110002



**Sub:** Monthly Progress Report from the month September, 2025 - November, 2025

**Ref:** Original Application No. 673/2018

Sir

The undersigned is directed to send herewith the Monthly Performance Report (MPR) in the prescribed proforma as prepared by the Urban Development and Municipal Affairs Department, Government of West Bengal, for the month of September, 2025 to November, 2025 for the State of West Bengal in respect of polluted river stretches in the West Bengal.

This is for your kind information and necessary action please.

Yours faithfully,

Chief Environment Officer  
Environment Department

Encl: As stated above

/(5) /EN/3C-01/2019(Part-III)

Date: .01.2026

Copy forwarded for information to:-

1. The Member Secretary, Central Pollution Control Board
2. The Member Secretary, West Bengal Pollution Control Board
3. The Sr. Special Secretary, UD&MA Department, Govt. of West Bengal
4. Ld. AOR, Madhumita Bhattacharya
5. The Sr. P.S to the Additional Chief Secretary, Environment Department, Govt. of West Bengal.

Chief Environment Officer  
Environment Department



List of Annexures

Annexure-A: Water Quality Report for the Month of November 2025, WBPCB  
Annexure-B: Site Inspection Report, KMDA  
Annexure-C: Advisory of to facilitate co-treatment of septage issued by UD&MA, GowB.

Annexure-I: Report from P&RD  
Annexure-II: Report from SUDA  
Annexure-III: MOM of 9<sup>th</sup> SGC  
Annexure-IV: MOM of 19<sup>th</sup> RRC  
Annexure V: Report from KMC

**National Mission for Clean Ganga/State Mission for Clean Ganga WB**

**Monthly Progress Report in the NGT Matter O.A.No.673  
from the month of September 2025 till November 2025  
for the State of West Bengal as per Reports received from various  
stakeholders**

**The Main Report**



**Overall status of the State:**

I.	Total Population: Urban Population & Rural Population: (3.09 Cr. Urban population & 7 cr. Rural population) (estimated population for 2020) (Source: <a href="http://www.census2011.co.in">www.census2011.co.in</a> )	<b>10.09 Cr.</b>				
II.	Estimated Sewage Generation (MLD):	<table border="0"> <tr> <td style="padding-left: 20px;">a.</td> <td>2758 MLD (Urban area)</td> </tr> <tr> <td style="padding-left: 20px;">b.</td> <td>1400 MLD (Rural area)</td> </tr> </table>	a.	2758 MLD (Urban area)	b.	1400 MLD (Rural area)
a.	2758 MLD (Urban area)					
b.	1400 MLD (Rural area)					
III.	<b>Details of Sewage Treatment Plant (Urban Area):</b>					
a.	Existing no. of operational STPs including East Kolkata Wetland and Primary Treatment facilities:	<b>59 (2070.09MLD)</b>				
b.	No. of STPs under construction	<b>11 (179.25 MLD)</b>				
c.	No. of STPs under renovation	<b>4 (69.90 MLD)</b>				
d.	No. of STPs under proposal/tender stage	<b>22 (498.04 MLD)</b>				
IV.	Total Treatment Capacity (a+b+c+d)	<b>2817.28 MLD</b>				

- To address the sewage generation in Rural areas, Sanitation Wing of Department of P&RD, GoWB has taken a separate Programme which includes setting up of FSTPs.
- Sewage treatment capacity in Private STP is approximately 78 MLD as per data received from WBPCB.

**N.B.**

1. Two STPs (Garden Reach and Keorapukur) which were earlier under operational list is now currently shown in under renovation. This decision was taken in the RRC Meeting held on 30.06.2023 as the sanction received from NMCG vide F.No. Pr-12013/7/2022-TECH CONSTRUCTION NMCG dated 25.10.2022 and F.No. Pr-12013/15/2018-TECH CONSTRUCTION NMCG dated 07.09.2022, these two Projects have been shown as 'rehabilitation (renovation)'.
2. For Garden Reach (57 MLD) and Keorapukur (45 MLD) STPs which are currently under operational list, additional augmented capacity of 8 MLD for Garden Reach and 5 MLD for Keorapukur are considered and listed under Renovation list.
3. STPs at North Barrackpore, Raghunathgun & Mirik (STP -2; Adjacent to Aquarium Ward No: 3) with a capacity of 30 MLD, 5 MLD & 0.30 MLD respectively have been put on Trial Run.
4. To reduce the Faecal Coliform of River Ganga, State has been considering to set up Chlorination units at Bhatpara, Uttarpara, Kalyani, Naihati, Garulia, Panihati, Titagarh, Bandipur STPs, DPRs for which have already been sanctioned by NMCG. Draft Bid Document is under preparation stage. For Bhatpara, the Bid document is with NMCG for approval.
5. 3 STPs namely Bansdrone, Golf Green, Birji Road are currently under Construction stage under Rejuvenation of River Adi Ganga Project funded by NMCG.
6. State has also proposed for Setting up Chlorination unit at Bhadreswar, Baidyabati STPs from state

fund which are currently in tendering stage (3<sup>rd</sup> Call).

**Details of operational STPs in the State**  
EA=Executing Agency

Sl.No.	River/Coastal Stretch	EA	Location	Existing STP Capacity (MLD)
1	Ganga	KMDA	STP Kalyani-I	11.00
2	Ganga	KMDA	STP Kalyani-II	10.00
3	Ganga	KMDA	Nabadwip	9.50
4	Ganga	KMDA	Gayeshpur	8.33
5	Ganga	KMDA	Konnagar	22.00
6	Ganga	KMDA	Baidyabati	6.00
7	Ganga	KMDA	Bhadreswar	7.60
8	Ganga	KMDA	Chandannagar, Khalisani, Chinsurah- Hooghly	18.16
9	Ganga	KMDA	Chandannagar, Khalisani, Chinsurah- Hooghly	4.54
10	Ganga	KMDA	Bansberia	0.30



Sl.No.	River/Coastal Stretch	EA	Location	Existing STP Capacity (MLD)
11	Ganga	KMDA	Naihati	11.56
12	Ganga	KMDA	Naihati	6.50
13	Ganga	KMDA	Garulia	4.10
14	Ganga	KMDA	Titagarh	4.54
15	Ganga	KMDA	Titagarh	4.54
16	Ganga	KMDA	Bandipur (Khardah)	14.10
17	Ganga	KMDA	Panihati	12.00
18	Ganga	KMDA	Jagaddal Bhatpara New	31.00
19	Ganga	KMDA	Shyamnagar	10.00
20	Ganga	KMDA	Jagaddal Bhatpara old	9.50
21	Ganga	KMDA	Kankinara STP, Madrail, Bhatpara	10.00
22	Ganga	KMDA	Barrackpore	18.00



Sl.No.	River/Coastal Stretch	EA	Location	Existing STP Capacity (MLD)
23	Ganga	KMDA	Barrackpore	6.00
24	Ganga	KMDA	Halisahar	16.00
25	Ganga	KMDA	Kanchrapara	18.00
26	Ganga	KMDA	Budge-Budge	9.30
27	Ganga	KMDA	Bally (Kona)- Kona, Chakpara	62.00
28	Ganga	KMDA	Howrah-Arupara	65.00
29	Ganga	KMDA	Kamarhati - Baranagar -Kamarhati, Mathkol, near Belgachia Metro Car Shed	60.00
30	Ganga	KMDA	Hooghly-Chinsurah	26.50
31	Ganga	KMDA	Jangipur	8.00
32	Ganga	KMDA	Maheshtala	35.00
33	Ganga	KMDA	Raghunathganj	5.00
34	Ganga	KMDA	North-Barrackpore	30.00
35	Churni	KMDA	Sreenathpur	4.00
36	Churni	KMDA	Silver Jubilee Road	2.60



Sl.No.	River/Coastal Stretch	EA	Location	Existing STP Capacity (MLD)
37	Ganga a	KMC	Keorapukur	45.00
38	Ganga	KMC	Garden Reach	57.00
39	Ganga	KMC	Rania	23.00
40	Vidyadhari	KMC	Bangur	52.00
41	Vidyadhari	KMC	Baghajatin	15.00
42	Vidyadhari	KMC	Hatisur	10.00
43	Vidyadhari	KMC	East Kolkata Wetlands	910.00
44	Ganga	PHED	Nabadwip Municipality Nadia	10.50
45	Ganga	PHED	Katwa Municipality, Purba Burdwan	4.36
46	Ganga	PHED	Diamond Harbour Municipality	2.03
47	Ganga	PHED	Murshidabad Municipality	1.96
48	Ganga	PHED	Berhampore Murshidabad	3.70
49	Vidyadhari	PHED	New Town Kolkata (Action Area IIC)	31.00
50	Vidyadhari	PHED	New Town Kolkata (Action Area IIB)	14.00



Sl.No.	River/Coastal Stretch	EA	Location	Existing STP Capacity (MLD)
51	Vidyadhari	PHED	New Town, Rajarhat Action Area- IIID	24.00
52	Dwarka	PHED	Tarapith	4.25
53	Coasta I	PHED	Digha Sankarpur Development Area	6.70
54	Ganga	MED	Jiagunj-Azimgunj Takia Oxidation Pond	0.69
55	Ganga	MED	Jiagunj-Azimgunj Takia Oxidation Pond	0.69
56	Mirik Lake	MED	Mirik (STP -2; Adjacent to Aquarium Ward No: 3)	0.30
57	Vidyadhari	UDMA (SLRDC)	Kestopur	27.24
58	Vidyadhari	NKDA, PHED	DhilerBheri	150.00
59	Damodar	DMC	Durgapur City Centre	1.00
Primary Treatment			Kaljani/Karola/Mayurakshi/Shilabati/Kansi/Rupnarayan/Dwarkeswar/Jalangi Rivers	95.00
<b>Total</b>				<b>2070.09</b>





**Details of under Construction STPs in the State**

EA-Executing Agency

No.	River/ Coasta Stretch	EA	Location	Capacity of the plant in MLD	Completion Timeline
1	Ganga	KMDA	Baharampore	3.50	EOT Proposed upto December, 2025
2	Ganga	KMDA	Chakdah	15.00	December 2025 (Including Trial Run)
3	Ganga	KMDA	Santragachi Jheel	1.50	February, 2026
4	Ganga	KMDA	Khardah	8.15	March, 2027 (Including Trial Run)
5	Ganga	KMDA	Krishnanagar	14.00	December, 2026 (Including Trial Run)
6	Vidyadhar	KMDA	South Dum Dum	27.00	March, 2027 (Including Trial Run)
7	Ganga	KMC	Joka	45.00	March, 2026
8	Ganga	KMC	M.G. Road	40.00	March, 2026
9	Ganga	KMC	Bansdroni (TNP)	11.60	July, 2028 (Including Trial Run) Under Adi Ganga Project
10	Ganga	KMC	Golf Green (TNP)	3.50	

No.	River/ Coastal Stretch	EA	Location	Capacity of the plant in MLD	Completion Timeline
11	Ganga	KMC	Birji Road (TNP)	10.00	
<b>Total</b>				<b>179.25</b>	



**Details of STPs in the State under Renovation**  
EA- Executing Agency

No.	River/Coastal Stretch	EA	Location	Existing STP Capacity (MLD)	Compliance Status of STP
1	Mahananda	KMDA	Mahananda Left Bank, Siliguri	24.00	Under Rejuvenation
2	Mahananda	KMDA	Jorapani & Fuleswari River, Siliguri	32.00	Under Rejuvenation Will be commissioned by February 2026
3	Mirik Lake	MED	Mirik (STP -1; Krishnagar Ward No: 5)	0.60	Under Rejuvenation Will be commissioned by 15 <sup>th</sup> Feb 2026.
4	Mirik Lake	MED	Mirik (STP -3; Home Dara Ward No: 3)	0.30	Under Rejuvenation Will be commissioned by January, 2026.
Additional capacity of Garden Reach STP				8.00	Work started, New construction with augmented capacity of 65 MLD.  Completion Date: October, 2026 (including Trial Run)
Augmentation of Keorapukur STP				5.00	Augmented capacity of 50 MLD. (Presently under Tendering Stage)
<b>Total</b>				<b>69.90</b>	



**Details of STPs under Tendering/proposal stage in the State**

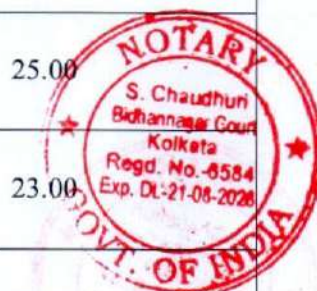
EA-Executing Agency

No.	River/Coastal Stretch	EA	Location	Capacity of the STP proposed in MLD
1.	Ganga	KMDA	Murshidabad	5.00 (Under Tendering Stage)
2.	Ganga	KMDA	Uluberia	11.00
3.	Ganga	KMDA	Kestopur	41.00
4.	Ganga	KMDA	Santipur	18.10
5.	Ganga	KMDA	Champdani	30.00
6.	Ganga	KMDA	Serampore	115.00
7.	Ganga	KMDA	North-Barrackpore	12.00
8.	Ganga	MED	Diamond-Harbour	10.40

No.	River/Coastal Stretch	EA	Location	Capacity of the STP proposed in MLD
	Ganga	MED	Jiaganj - Azimganj	1.50
	Ganga	KMDA	Kalyani added area	3.00 (Under Tendering Stage)
11.	Churni	KMDA	Jianagar	5.20
12.	Damodar & Barakar	MED	Durgapur/Asansol	4.00
13.	Mahananda	KMDA	Right Bank	27.00 (Under Tendering Stage)
14.	Mahananda	KMDA	Left Bank	22.00 (Under Tendering Stage)
15.	Vidyadhari	KMDA	Baranagar	8.70 (Under Tendering Stage)
16.	Vidyadhari	KMDA	North Dumdum	33.00 (Under Tendering Stage)
17.	Vidyadhari	BMC	Bidhannagar	7.50 (Under Tendering Stage)
18.	Ganga	KMC	Badartala	25.00
19.	Ganga	KMC	Bhanga Khal, Garden Reach	35.00



No.	River/Coastal Stretch	EA	Location	Capacity of the STP proposed in MLD
20.	Ganga	KMC	New Keorapukur	25.00
21.	Ganga	KMC	Strand Road	23.00
22.	Non-Ganga	KMC	New Baghajatin	26.00
Additional capacity of Katwa STP (Augmented capacity 14.00 MLD.)				9.64 (Under Tendering Stage)
<b>Total</b>			<b>22 STPs</b>	<b>498.04</b>



#### IV. Details of Industrial Pollution:

No. of industries in the State (Red = 4057, Orange = 15261)	=19,318
No. of water polluting industries in the State	=456
Effluent generation from industries	=1360.87 MLD
No. of industries having ETPs	=456
Total treatment capacity of ETPs	=1360.87 MLD
No. and capacity of existing CETP (8modules each of 5 MLD)	=40 MLD
All industries in the Calcutta Leather complex are connected to CETP	

#### V. Bio-medical Waste Management:

No. of Hospitals and Health Care Facilities	=9187
Total Bio-medical generation	=41456.96 Kg / day
Status of Treatment Facility / CBMWTF	= 10nos. CBMWTF are operating
Treatment capacity	= 2,77,000 nos. beds

All Biomedical wastes generated in the state are treated at the Ten (10) nos. Common BMW Treatment, Storage & Disposal Facilities. Setting up of few more CBMWTSDF are in progress.

#### VI. Hazardous Waste Management:

No. of Industries generating Hazardous waste	=924
Total Hazardous Waste generation	=3,47,948 MTA
Treatment Capacity of all CHTSDFs	
Land fill capacity	=2,20,000 MTPA
Land fill after treatment	=1,20,000 MTPA
Incineration	=14,400 MTPA

Average quantity of hazardous Waste reaching TSDF = 62,124 MT

Two Nos CHWTSDF at Haldia, East Medinipur and at Saltora, Bankura are in operation.

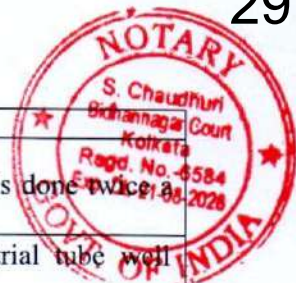
**VII. Details of Nodal Officer appointed by Chief Secretary in the State /UT:**

- Principal Secretary, Department of Environment, Govt. of West Bengal.



**VIII. Ground water regulation:**

River	Groundwater regulation
Vidyadhari	<ul style="list-style-type: none"> <li>• Groundwater extraction is regulated according to West Bengal Ground Water Resources (Management, Control and Regulation) Act, 2005 by SWID, GoWB.</li> <li>• Water meter without telemetry system is installed at industrial tube well permitted by SWID.</li> <li>• Groundwater Resources Estimation and Assessment (2016-2017) is done as per GEC'97 guidelines.</li> <li>• Groundwater level (GWL) monitoring is done periodically four times a year (Jan, April, Aug &amp; Nov). A few manual GW Level Monitoring stations is converted to Real-Time GW Level Monitoring stations by installation of Digital Water Level Recorder (DWLR). GWL data for the month of Jan, April, Aug'20, Nov'20 &amp; Jan'22 has been generated. GWL monitoring for the month of April'22 is continued.</li> </ul>
Mathabhanga	<ul style="list-style-type: none"> <li>• Groundwater extraction is regulated according to West Bengal Ground Water Resources (Management, Control and Regulation) Act, 2005 by SWID, GoWB.</li> <li>• Water meter without telemetry system is installed at industrial tube well permitted by SWID.</li> <li>• Groundwater Resources Estimation and Assessment (2016-2017) is done as per GEC'97 guidelines.</li> </ul>
Dwarka	<ul style="list-style-type: none"> <li>• Groundwater level (GWL) monitoring is done periodically four times a year (Jan, April, Aug &amp; Nov). A few manual GW Level Monitoring stations is converted to Real-Time GW Level Monitoring stations by installation of Digital Water Level Recorder (DWLR). Post-Monsoon (Nov'22) GW level data is generated. All are "safe" categorized block along polluted stretches of Dwarka &amp; Mathabhanga River except the following Block.</li> <li>• <b>Dwarka River Stretch:</b> <i>Semi-Critical-</i> Rampurhat-II (Birbhum Dist)</li> <li>• <b>Mathabhanga river stretch:</b></li> </ul>



River	Groundwater regulation
	<p><i>Semi-Critical- Deganga (North 24 Parganas dist.)</i></p> <ul style="list-style-type: none"> <li>Periodic groundwater sampling for its Physio-chemical tests is done twice a year (April &amp; Nov).</li> </ul>
Damodar	<ul style="list-style-type: none"> <li>Water meter without telemetry system is installed at industrial tube well permitted by SWID.</li> <li>Groundwater Resources Estimation and Assessment is done as per GEC'97 guidelines.</li> </ul>
Barakar	<ul style="list-style-type: none"> <li>Groundwater level (GWL) monitoring is done periodically four times a year (Jan, April, Aug &amp; Nov). GWL database for Aug'20 (monsoon) has been generated.</li> <li>All are "safe" categorized blocks along polluted stretch of Damodar and Barakar river.</li> <li>Groundwater sampling for its Physio-chemical tests is done twice a year (April &amp; Nov). Post-Monsoon (Nov'22) GW level data is generated.</li> </ul>
Ganga	<p>Ground water regulation:</p> <ul style="list-style-type: none"> <li>Installation of Water Meter with telemetry system at industrial Tube Wells for monitoring of real-time GW withdrawal is in progress.</li> <li>Implementation of Real-Time GW Level monitoring system is in progress.</li> <li>Ground water monitoring:</li> </ul> <p>Post-Monsoon (Nov'22) GW level data against 136 GW monitoring stations under the blocks along polluted stretch of River Ganga is generated. GW Monitoring Stations (136)= 92 (Manual) + 44 (Real-Time)</p> <p>Post-Monsoon (Nov'22) GW sampling from 52 GW monitoring stations under the blocks along polluted stretch of River Ganga is completed</p>
Churni	<p>Groundwater regulation:</p> <ul style="list-style-type: none"> <li>Water meter without telemetry system is installed industrial tube-well.</li> <li>Physio-chemical quality of groundwater samples collected from GW monitoring wells during pre-monsoon and post-monsoon period is tested every year.</li> </ul> <p>Groundwater monitoring:</p> <p>Post-Monsoon (Nov'21) GW level data against 136 GW monitoring stations under the blocks along polluted stretch of River Churni is generated.</p> <p>GW Monitoring Stations (52) = 42 (Manual) + 10 (Real-Time)</p> <p>Post-Monsoon (Nov'22) GW sampling from 52 GW monitoring stations under the blocks along polluted stretch of River Churni is completed.</p>
Kansi	<ul style="list-style-type: none"> <li>Groundwater extraction is regulated according to West Bengal Ground Water Resources (Management, Control and Regulation) Act, 2005 by SWID, GoWB.</li> <li>Water meter without telemetry system is installed at industrial tube well permitted by SWID.</li> <li>Groundwater Resources Estimation and Assessment (2016-2017) is done as per GEC'97 guidelines.</li> </ul>
Mayurakshi	<ul style="list-style-type: none"> <li>Groundwater level (GWL) monitoring is done periodically four times a year (Jan, April, Aug &amp; Nov). A few manual GW Level Monitoring stations is converted to Real-Time GW Level Monitoring stations by installation of Digital Water Level Recorder (DWLR). Post-Monsoon (Nov'22) GW level data is generated.</li> </ul>
Rupnarayan	<ul style="list-style-type: none"> <li>All are "safe" categorized block along polluted stretches of Kansi, Mayurakshi, Rupnarayan, Jalangi River except the following Blocks.</li> </ul>
Jalangi	<ul style="list-style-type: none"> <li> <ul style="list-style-type: none"> <li>✓ <b>Kansi River Stretch:</b> <i>Semi-Critical- Keshpur, Debra (Paschim Medinipur Dist)</i> <i>Critical- Panshkura (Purba Medinipur Dist)</i></li> <li>✓ <b>Mayurakshi River Stretch:</b> <i>Semi-Critical- Suti-I (Murshidabad Dist), Labhpur (Birbhum Dist)</i></li> </ul> </li> </ul>

River	Groundwater regulation
	<p>✓ <b>Jalangi River Stretch:</b>  <i>Semi-Critical-</i> Berhampur, Nowda (Murshidabad Dist), Tehatta-II, Chapra (Nadia Dist)  <i>Critical-</i> Domkal (Murshidabad Dist), Karimpur-II, Tehatta-I, Nakashipara, Krishnagar-II, Krishnagar-I (Nadia Dist)</p> <p>□ Groundwater sampling for its Physio-chemical tests is done twice a year (April &amp; Nov). Post-Monsoon(Nov'22) GW sampling is completed.</p>
Silabai Dwarekeswar Kaljani Karola	<ul style="list-style-type: none"> <li>• Control and Regulation) Act, 2005 by SWID, GoWB.</li> <li>• Water meter without telemetry system is installed at industrial tube well permitted by SWID.</li> <li>• Groundwater Resources Estimation and Assessment (2016-2017) is done as per GEC'97 guidelines.</li> <li>• Groundwater level (GWL) monitoring is done periodically four times a year (Jan, April, Aug &amp; Nov). A few manual GW Level Monitoring stations is converted to Real-Time GW Level Monitoring stations by installation of Digital Water Level Recorder (DWLR). Post-Monsoon (Nov'22) GW level data is generated. All are "safe" categorized block along polluted stretches of Silabati, Darakeswar, Kaljani and Karala River.</li> <li>• Groundwater sampling for its Physio-chemical tests is done twice a year (April &amp; Nov). Post-Monsoon(Nov'22) GW sampling is completed.</li> </ul>
Mahananda Teesta	<p>Groundwater regulation:</p> <ul style="list-style-type: none"> <li>• Groundwater extraction is regulated according to West Bengal Ground Water Resources (Management, Control and Regulation) Act, 2005.</li> <li>• Water meter without telemetry system is installed at industrial tube well permitted by SWID.</li> <li>• Groundwater Resources Estimation and Assessment (2016-2017) is done as per GEC'97 guidelines.</li> <li>• Groundwater level (GWL) monitoring is done periodically four times a year (Jan, April, Aug &amp; Nov). A few manual GW Level Monitoring stations is converted to Real-Time GW Level Monitoring stations by installation of Digital Water Level Recorder (DWLR). Post-Monsoon (Nov'22) GW level data is generated.</li> </ul> <p>All are "safe" categorized blocks along polluted stretch of Teesta and Mahananda river. Groundwater sampling for its Physio-chemical tests is done twice a year (April &amp; Nov).</p>



#### IX. Good irrigation practices being adopted by the State:

River	Stretch of the river	Good irrigation practices
Dwarka	Tarapith to SadhakBamdeb Ghat	A command area of 6735 ha in Rampurhat-II block is irrigated by the canal system of Mayurakshi barrage project belonging to I&W Department. At present a major canal renovation work of the Mayurakshi Reservoir Project for a total length of 67 km. is going on since 2018-19 which inter alia includes the canal system of length of 19 km in Rampurhat-II block.
Ganga	Tribeni to Diamond Harbour	By diverting tidal water through the sluices on the bank of the river irrigation is provided at (a) Mograhat-I & II, Mandirbazar, Diamond Harbour-I & II through Diamond Harbour Canal system (1500 ha), at Budge Budge-I & II blocks, Bishnupur-I & II blocks through Charial Canal (1580 ha) Uluberia, Shyampur, Bagnan-I and Bagnan-II blocks. Through Rajapur Canal, Purana canal, Chandanpara canal and

		Nakal canal (1500 ha). Repair of sluices and canal system are taken up as and when required.
Kansi	Midnapore to Ramnagar	Irrigation is provided at Kharagpur-II and Debra blocks through Medinipur Main Canal System originating from Medinipur Anicut. This canal system along with Medinipur structure has been rehabilitated recently which also includes the canal system in Medinipur, Kharagpur- I and Debra blocks. As a result irrigation has been started in these areas after a decade.
Dwarekeswar	Along Bankura	Irrigation is provided in Onda block from the canal system of Kangsabati Reservoir Project. Moreover there are four medium and minor irrigation schemes in Bankura-I and Onda blocks namely Niada (405 ha), Birai (2700 ha), Horajore (80 ha) and Abarda (80 ha) through which 3265 ha area is irrigated. The canal system of the aforesaid schemes and the regulating structure has undergone major rehabilitation during last two years.
Kaljani	Bitala to Alipurduar	Irrigation is provided at 1000 ha of area in Kalchini block through 2 minor surface irrigation schemes on streams out falling into Kaljani river.
Karola	Jalpaiguri to ThakurerKamat	A command area of 24385 ha in Rajganj block is irrigated through the Canal system of Teesta Barrage Project.
Mayurakshi	Suri to Durgapur	A command area of 1196 ha in Suri-I block is irrigated through the canal system of Mayurakshi Reservoir Project.
Rupnarayan	Kolaghat to Benapur	Areas of different blocks are irrigated from tidal water through the sluice and canals belonging to I& W Department like in Amta-II (4807 ha), Sahid Matangini (3765 ha), Bagnan-I (2024 ha), Bagnan-II (1518 ha) and Shyampur-I & II (8805 ha).
Teesta	Siliguri to Paharpur	Command areas of 24385 ha in Rajganj block, 5080 ha in Mal block, 400 ha in Maynaguri block and 14760 ha in Jalpaiguri Sadar block are irrigated through the canal system of Teesta Barrage Project.



#### X. Rain Water Harvesting:

River	Roof Top Rainwater Harvesting and Reuse and / or Artificial Recharge to Groundwater
Damodar	1 in Kanksa Block is in progress.
Barakar	
Ganga	1) Barrackpur-II Block- 2 (2 completed) 2) KMC- 10 (existing) & 3 (3 completed in 2020-2021) 3) Diamond Harbour-I Block- 1 (existing) 4) Diamond Harbour-II Block- 1 (existing)
Churni	Hanskhali- 5 (existing)

In Ganga and Churni 12 Rooftop Rain Water Harvesting infrastructure have been constructed.

XI. Department of Environment has received a Report on demarcation of Flood Plain Zone of river Ganga which has been prepared by the Department of Geography, University of Calcutta. The final Report after considering the observation from different Departments is under preparation.

River	Demarcation of flood plain, removal of illegal encroachments from embankments and protection and management of flood
Vidyadhari	There is no illegal encroachment on the river embankments. Total 2.60 km bank protection works amounting Rs.14.40Crore will be taken up at right bank of river Vidhyadhari during 2020-21.
Mahananda	There is no embankment on either side of the river in this stretch. Bank protection works are taken up as and when required to protect the adjoining areas. 1.40 km bank protection work amounting Rs. 3.58 Crore is already completed by which 18900 people under 112 Ha areas may be benefitted. 3.00 km bank protection work amounting Rs.7.64Crore will be taken up during 2020-21, by which 32000 people under 465 Ha areas may be benefitted.
Chaurai	There is no embankment on either side of the river in this stretch. Bank protection works are taken up as and when required to protect the adjoining areas. 0.5 km bank protection work of Rs. 1.88 Crore will be taken up during 2020-21, by which 2000 people in 98 Ha of areas may be benefitted.
Dwarka	There is no embankment on either side of the river in this stretch. For this stretch, Bank protection works are being taken by Tarapith-Rampurhat Development Authority (TRDA).
Ganga	There is no illegal encroachment on the river embankments. In left bank, 0.135 km bank protection work of Rs. 2.61 Crore is under running and 1.045 km bank protection work of Rs.11.17Crore will be taken during 2020-21. In right bank, 0.900 km bank protection work of Rs. 6.21 Crore will be executed during 2020-21.
Damodar	There is no embankment on either side of the river in this stretch. Bank protection works are taken up as and when required to protect the adjoining areas. At present there is no such requirement of taking up anti erosion work in this stretch of river.
Jalangi	There is no embankment on either side of the river in this stretch. Bank protection works are taken up as and when required to protect the adjoining areas. 1.05 km bank protection work of Rs. 3.15 Crore is under progress, by which 3500 people under 205 Ha areas may be benefitted.
Kansi	There is no illegal encroachment on the river embankments. 1.5 km bank protection work of Rs. 3.62 Crore is already completed by which 13800 people under 700Ha areas may be benefitted.
Mathabhanga	There is no embankment on either side of the river in this stretch. Bank protection works are taken up as and when required to protect the adjoining areas. At present, there is no such vulnerable zone noticed in this stretch. However, protection work will be taken up as & when required.
Barakar	There is no embankment on either side of the river in this stretch. Bank protection works are taken up as and when required to protect the adjoining areas. At present, there is no such vulnerable zone noticed in this stretch. However, protection work will be taken up as & when required.
Dwarekeswar	There is no embankment on either side of the river in this stretch. Bank protection works are taken up as and when required to protect the adjoining areas. A bank protection work of length 300 m of amounting Rs. 0.87croreis already executed in 2020-21 by which 790 people under 1.67 Ha area will be benefitted.
Kaljani	There is no illegal encroachment on the river embankments. 2.92 km bank protection work of Rs. 4.49Crore is already completed by which 5900 people under 96 Ha areas may be benefitted. Further, 1.01 km bank protection work of Rs. 1.52 Crore will be taken during 2020-21, by which 3000 people under 74 Ha areas may be benefitted.
River	Demarcation of flood plain, removal of illegal encroachments from embankments and protection and management of flood
Karola	There is no illegal encroachment on the river embankments. 2.03 km bank protection work of Rs. 3.78 Crore is already completed by which 9000 people under 102 Ha areas may be benefitted.
Mayurakshi	There is no illegal encroachment on the river embankments. No such work envisaged for this stretch of river Mayurakhshi. There is no such vulnerable zone noticed in both sides of the river stretch. So at present no future plan is there for execution of protection work.



River	Demarcation of flood plain, removal of illegal encroachments from embankments and protection and management of flood
Rupnarayan	The Department has taken appropriate measure to remove illegal encroachment on the river embankments. A1.132 km bank protection work of Rs. 3.68 Crore is already completed, by which 4600 people under 158 Ha areas may be benefitted. Further, 4.50 km bank protection work of Rs. 12.96 Crore is also completed during 2020-21.
Teesta	There is no illegal encroachment on the river embankments. 10.61 km bank protection work of Rs. 31.41 Crore is under running, by which 42000 people under 1580 Ha areas may be benefitted.

## XII. Maintaining minimum e-flow of river:

River	Maintaining minimum environmental flow of river
Vidyadhari	The river is a perennial river. There is no regulating structure exists on this river for regulation of river flow. The environmental flow is naturally maintained from the river flow which is a combination of surface flow and base flow.
Mahananda	Average flow about 15.00 cumec is being released from Mahananda Barrage throughout the day during lean season since last three year, for maintaining minimum environmental flow of river.
Churni	The river is non-perennial. There is no regulating structure exists on this river for regulation of river flow. The environmental flow is naturally maintained from the river flow which is a combination of surface flow and base flow.
Dwarka	
Janangi	
Mathabhanga	
Kaljani	
Dwarekeswar	
Karola	
Silabati	
Ganga	The river is a perennial river. The environmental flow is maintained through the release from the Farakka Barrage throughout the year.
Damodar	There is no regulating structure in West Bengal. However, there is a dam in Panchet over Damodar river in Jharkhand under the control of DVC, which regulates the flow through this river. This release from the Dam, along with the contribution from the uncontrolled catchment of the d / s of the dam, maintains environmental flow in the river.
Kansi	The discharge through Kansabati river is regulated from the major dam at Mukutmanipur, Bankura. The regulated release from dam, along with the contribution from the uncontrolled catchment of the d / s of the dam, maintains environmental flow in the river.
Barakar	There is no regulating structure in West Bengal. However, there is a dam in Mithon over Barakar river in Jharkhand under the control of DVC, which regulates the flow through this river. This Release from the Dam, along with the contribution from the uncontrolled catchment of the d / s of the dam, maintains environmental flow in the river.
Mayurakshi	There is no regulating structure in West Bengal. However, there is a dam in Massanjore over Mayurakshi river, which regulates the flow through this river. This release from the Dam, along with the contribution from the uncontrolled catchment of the d / s of the dam, maintains environmental flow in the river.
Rupnarayan	The river is perennial river. There is no regulating structure exists on this river for regulation of river flow. The environmental flow is naturally maintained from the river flow which is a combination of surface flow and base flow.
Teesta	Depending on water availability, down-stream release is regulated.

## XIII. Plantation activities along the rivers:

River	Plantation activity planned	Status of plantation
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Vidyadhari	0.275 ha	Advance (Nursery work): completed.
Mahananda	29.8 ha	
Churni	7.265 ha	
Ganga	6 ha	
Damodar	20 ha	
Jalongi	8.49 ha	
Kansi	10 ha	
Barakar	50 ha	
Dwarekeswar	40.6 ha	
Rupnarayan	20 ha	
Karola	30 ha	

Total 107.1 km of Vetiver plantation has been done in the Ganga and Churni adjoining districts.

#### XIV. Development of Bio-Diversity park:

River	Number of biodiversity parks	Status of the biodiversity parks
Vidyadhari	4 nos. (Haroa: 3 nos; Minakhan: 1 nos)	Ongoing projects
Churni	1 no.	Ongoing project
Jalongi	3 nos.	Ongoing projects
Kansi	6 nos. (Chandrakona II : 2 nos.; Daspur I: 1 no.; Kharagpur I: 1 no.; Midnapore: 1 no.; Sabang: 1 no.)	Ongoing projects
Ganga	3 nos. (Budge Budge II: 1 no.; Diamond I: 1 no.; Diamond II: 1 no.)	Ongoing projects
Dwarekeswar	2 nos. (Bankura I: 1 no.; Onda I: 1 no.)	Ongoing projects
Mahananda	2 nos. (Phansidewa: 1 no.; Matigara: 1 no.)	Ongoing projects
Rupnarayan	3 nos. (Baidyanathpur: 1 no.; Orphuli: 1 no.; Antila: 1 no.)	Ongoing projects
Mayurakshi	Plan of 18 ha biodiversity park	

Total 18 bio-diversity parks have been set up.



#### XV. Reuse of Treated Water:

##### GoWB has notified a policy on Re-use of Treated Waste Water on 30<sup>th</sup> June, 2020.

- State is considering to update the policy framed on 30.06.2020 aligning with the National Framework on safe reuse of treated waste water (released by NMCG in November 2022).

##### **Use of treated Sewage Water at Garden Reach -**

- KMC and CESC are exploring the possibility of the re-use of treated waste water from Garden Reach STP in nearby Power plant.

##### **Use of treated Sewage Water at Maheshtala-**

- Concessionaire of 35 MLD at Maheshtala has been requested to prepare and submit a Reuse

plan of Treated Waste Water to Budge Budge thermal power plant. They are preparing the feasibility of the plan.

**Use of treated Sewage Water at DVC (Durgapur) –**

- Treated effluent is planned to be re-used in DVC after completion and commissioning of upcoming Asansol and Durgapur STP project.

**XVI. Status of Preparation of Action Plan by the 13 Coastal States:** Action Plan for Digha Coastal town has been prepared and it is under discussion.

**XVII. Regulation of Mining Activities in the State /UT:**

State Environmental Impact Assessment Authority-West Bengal has notified a policy on Environmental Clearance on Mining projects.

**XVIII. Action against identified polluters, law violators and officers responsible for failure for vigorous monitoring:**

1. West Bengal River Rejuvenation Committee is holding meeting regularly to examine the progress of work.
2. State Environmental Monitoring Committee is holding meetings to assess the activities of all NGT cases.
3. Liquid Waste Monitoring Committee has been constituted by the UD&MA Dept. GoWB and meetings are being held fortnightly.
4. A Task Force for Solid Waste Management has been constituted by the UD&MA Dept., GoWB and the Task Force is regularly reviewing the progress of activities related to Solid Waste Management & Legacy Waste Management across the State.



**List of Good Works alongwith Monitoring and Supervision of Pollution  
Abatement Measures taken in Polluted River Stretches**

• Three STPs at Raghunathgunj (5 MLD), North Barrackpore (30 MLD) & Mirik (STP -2; Adjacent to Aquarium Ward No: 3) (0.30 MLD) have been commissioned and currently are in Operational Stage enhancing a total capacity of 35.30 MLD.

• Eco-green Electric Crematorium at Barrackpore has been commissioned on 12<sup>th</sup> September 2025.

• The Department of UD & MA is closely monitoring the work of pollution abatement in the river Ganga and its tributaries in West Bengal with due care and concern. Review Meetings are being held by the highest authorities at every month to ensure timely completion of each project. Meetings were held under Chairmanship of Hon'ble Chief Secretary, Principal Secretary, Member Secretary WBPCB, and Program Director, SMCG WB on several occasions.

• For effective and comprehensive management of Sewage and Septage with an aim to reduce Faecal Coliform, Department of UD&MA Faecal Sludge and Septage Management Policy has been framed and notified by the Department vide Memo No. 33-UDMA/24011(99)/66/2021 dated 25.05.2022.

• The Department of Urban Development & Municipal Affairs, GoWB has also issued an Advisory vide Memo No. 1241-UDMA-11014 (49)/16/2023 dated 12.06.2025 by mapping the functional STPs located adjacent to ULBs to facilitate co-treatment of septage, ensuring optimal utilization of existing Sewage Treatment Plant facilities. This approach has significantly reduced the Faecal Coliform load in the River Ganga. (Annexure-C).

• Under Performance Based Incentive Grant (PBIG) FSTP at Garulia (15 KLD) is under examination of NMCG. Observations of the TPA are under compliance by KMDA.

• Under Performance Based Incentive Grant (PBIG) FSTP at Bhadreswar (10 KLD) is under examination of NMCG.

• Under Performance Based Incentive Grant (PBIG), Electric Crematoria at Chakdah, Garulia and Santipur have been sanctioned and the same are under Tendering.

• Presently, Septage and Sewage is co-treated in operational STPs of Gayeshpur, Nabadwip, Barrackpore, Budge Budge, Halisahar, Chandannagar, Chinsurah, Naihati, Kalyani, Bhatpara, Panihati & Howrah ULBs.

• The Pilot FSTP Projects at Siliguri and Kharagpur (on the reclaimed land of Legacy Waste Dumpsite); works are in progress.

• Regional Waste Management Centre (RWMC) at Baidyabati with total capacity of 125 KLD has been rejuvenated by KMDA for treatment of Faecal Sludge of nearby 6 Municipal Towns (Uttarpara-Kotrung, Konnagar, Rishra, Serampore, Champdany & Baidyabati).

• To reduce the Faecal Coliform of River Ganga, State has been considering to set up Chlorination units at Bhatpara, Uttarpara, Kalyani, Naihati, Garulia, Panihati, Titagarh, Bandipur STPs, DPRs for which have already been sanctioned by NMCG. For Bhatpara, draft RFP is under examination of NMCG. Balance STPs are under preparation at KMDA.





**Total Septage co-treated upto 30.11.2025 in the functional STPs by ULBs as below:**

Sl. No	Name of ULB	Co-Treated Septage (KL)
1	Gayeshpur	128.00
2	Nabadwip	674.00
3	Halisahar	596.20
4	Budge Budge	911.60
5	Barrackpore	2385.60
6	Chandannagar & Chinsurah	6088.75
7	Naihati	2802.00
8	Kalyani	2643.00
9	Bhatpara	2344.00
10	Panihati	2289.90
11	Howrah	94.00
	<b>Total Capacity (KL)</b>	<b>20957.05</b>

- **Total Amount of Septage emptied up to August 2025 - 18346.35 KL**
- **Incremental progress of co-Treatment from the submission of last OA 673 (for the period from June 2025 to August 2025) is 2610.70 KL.**
- West Bengal is using the treated water extensively in Agricultural activities, Pisciculture and Gardening at different locations including EKW, Durgapur, Nabadwip, Bandipur, Konnagar and Khardah.
- SMCG WB is setting up stalls in different Melas and Ghats, various types of events for mass awareness towards pollution abatement and also showcasing the use of treated water for gardening, agricultural activities and Pisciculture.
- In order to mitigate the pollution of river Mahananda, two STPs are already under rejuvenation and draft RFP for another Two STPs at Left Bank and Right Bank are under revision stage at KMDA.
- During this period 19<sup>th</sup> RRC meeting chaired by Member Secretary (WBPCB) was held on 14<sup>th</sup> November 2025, MoM of which is annexed herewith as (Annexure -IV).
- 9<sup>th</sup> SGC meeting was held during this period on 27<sup>th</sup> November 2025 under the chairmanship of Chief Secretary, West Bengal. MoM of which is annexed herewith as (Annexure -III).
- State has also proposed for Setting up Chlorination unit at Bhadreswar, Baidyabati STPs from state fund which are currently in tendering stage (3<sup>rd</sup> Call).
- Hollow Fiber Membrane Technology is being used in Champdany Drain as a Pilot Project. This has been proved to be an effective In-Situ treatment.
- Ganga District Performance Monitoring System (GDPMS), a dedicated portal for uploading Minutes of the Meeting (MoM) by District Ganga Committees (DGCs) which has been developed by NMCG to capture DGC related activities across each DGC and provides an interactive dashboard to review activities of all DGCs by NMCG. 9 numbers of MoMs have been uploaded in this portal during September, 2025 to November, 2025.
- As per mandate of the Hon'ble NGT, Online Continuous Effluent Monitoring System

(OCEMS) must be installed at the all functional STPs in Ganga river basin areas. In this connection, installation & integration of OCEMS for 24 number STPs have been completed and connected to the Ganga Tarang portal of NMCG for Online Effluent Management.

- CCTV integration in Prayag to monitor remotely the real time progress of under construction work at 4 STP sites (Chakdah, Maheshtala, Hooghly Chinsurah and North Barrackpore) have been done.

NMCG has launched a dedicated project to install Closed-Circuit Television cameras at STPs for real-time visual monitoring. This will support functional monitoring and enhance transparency and accountability. In view of this, installation of CCTV cameras at inlet and outlet points and one pole-mounted rotating has been done in 6 STP sites namely Bhatpara (31 MLD), Bhatpara (10 MLD), Gayeshpur (8.33 MLD), Bally (62 MLD), Howrah (65 MLD) and Baranagar (60 MLD) STP sites. Installation and integration work of CCTV cameras for another 3 STPs are in progress.

□ **Mandatory Site Inspection Reports of the Engineers**

The Department of UD & MA has made out an Order no 115-UDMA-24011(99)/7/2021-JS(UDMA) dated 02.02.2021 where in it has made all Engineers to visit sites compulsorily twice a month and submit a Report of on the progress of the work along with good quality photographs (Annexure: B)

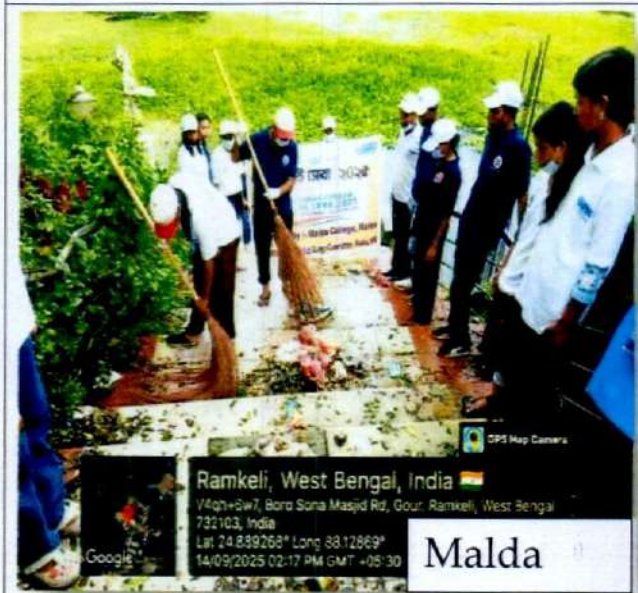


### PHOTO GALLERY

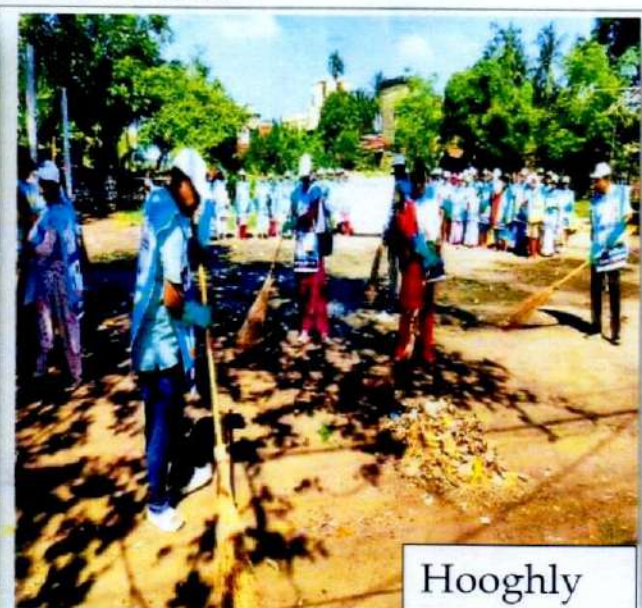
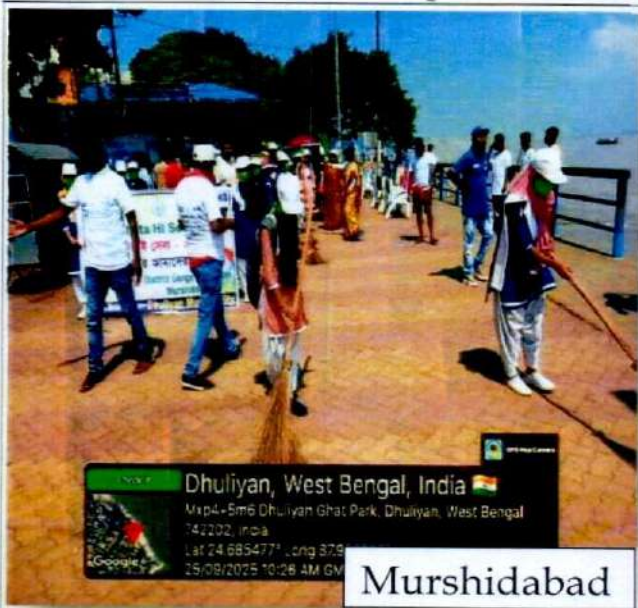
Communication and Public Outreach Activities from September, 2025 to November, 2025 undertaken by the SMCG- WB



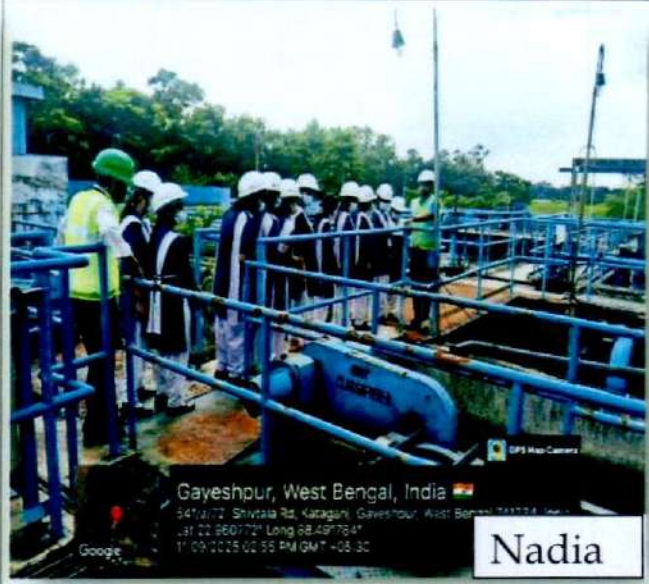
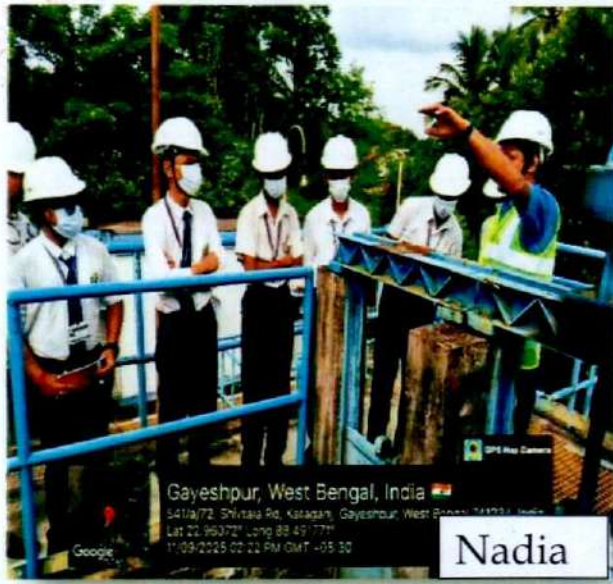
#### Swachhta Hi Seva Campaign, 2025



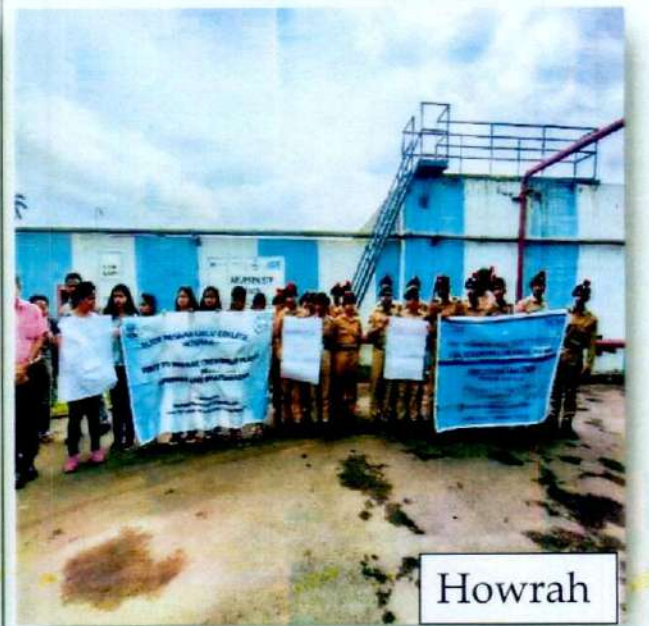
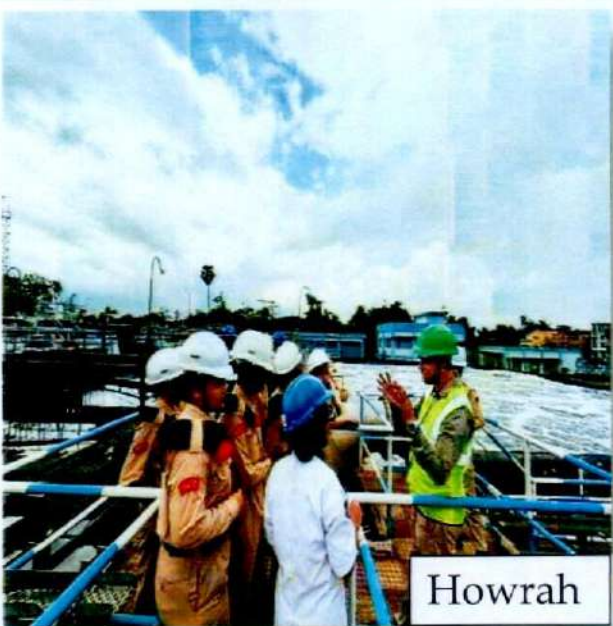
#### Special Event of Shramdaan, 2025



Educational Visit of Students at Gayeshpur STP (8.33 MLD)



Educational Visit of Students at Arupara STP (65 MLD)





Educational Visit of Students at Bhatpara STP (31 MLD)



North 24 Parganas



North 24 Parganas

Inter-School Debate Competition and Seminar regarding River Pollution Abatement



Malda



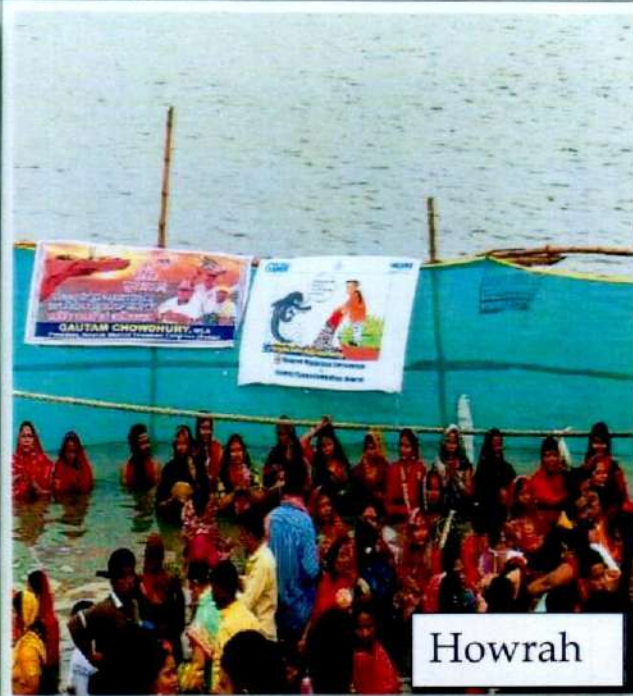
Malda



Outdoor Publicity (Display of Hoarding / Flex / Banners) during Kali Puja, Jagaddhatri Puja, Chhat Puja and Kartick Puja, 2025

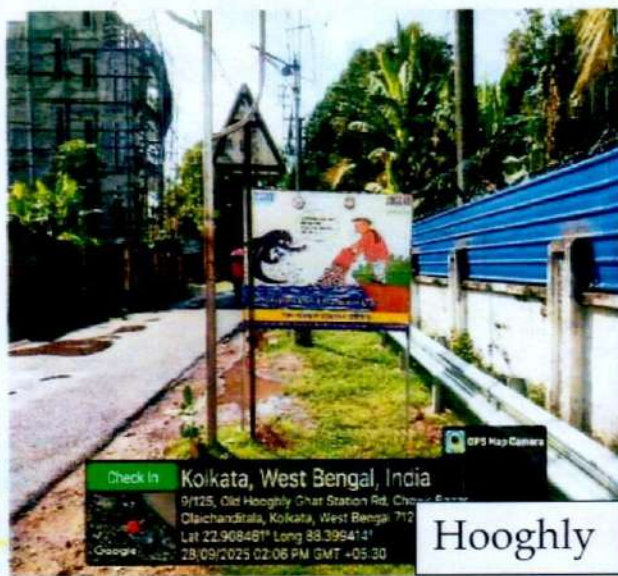


South 24 Parganas



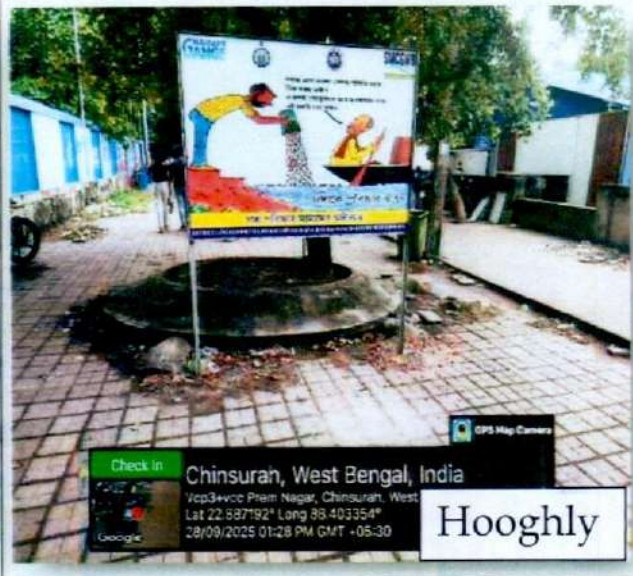
Howrah

Installation of Permanent Hoarding of Namami Gange Program



Check in Kolkata, West Bengal, India  
 9/125, Old Hooghly Ghat Station Rd, Chhatra, Ghat  
 Olachandrala, Kolkata, West Bengal 712  
 Lat 22.908461° Long 88.395414°  
 28/09/2025 02:06 PM GMT +05:30

Hooghly



Check in Chinsuran, West Bengal, India  
 Ycp34vvc Prem Nagar, Chinsuran, West  
 Lat 22.887192° Long 88.403354°  
 28/09/2025 01:28 PM GMT +05:30

Hooghly

Graffiti (Wall Painting) in Ganga Ghats and Other strategic locations



**NOTARY**  
S. Chauhan  
Bhannagar Court  
Kolkata  
Regd. No. -5584  
Exp. Dt.-21-08-2028  
**GOVT. OF INDIA**

*[Faint, illegible circular stamp]*

List of Annexures

Annexure-A: Water Quality Report for the Month of November 2025, WBPCB  
Annexure-B: Site Inspection Report, KMDA  
Annexure-C: Advisory of to facilitate co-treatment of septage issued by UD&MA, GowB.

Annexure-I: Report from P&RD  
Annexure-II: Report from SUDA  
Annexure-III: MOM of 9<sup>th</sup> SGC  
Annexure-IV: MOM of 19<sup>th</sup> RRC  
Annexure V: Report from KMC



## WEST BENGAL POLLUTION CONTROL BOARD

Water Quality of Polluted River stretches of 11 rivers in West Bengal  
during November, 2025

Priority	River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci (MPN/100ml)
I	Mahananda	Shiguri (Upstream)	6.6	6.5	1.2	7000	2200	27
		Ramghat(Downstream)	6.9	5.3	7	210000	94000	2600
III	Vidyadhari	Hansa bridge (upstream)	7.31	0.4	16.5	94000	58000	2200
		Malancha (downstream)	7.54	1	8.8	14000	9300	700
III	Churni Matha Bhanga	Downstream of Ranaghat town	7.19	6.1	2.1	24000	7900	460
		Majhdia	7.31	4.6	3.2	7900	3300	330
		Gobindapur	7.28	4.6	3.3	14000	4600	790
IV	Karola	Downstream of Jalpaiguri	7.5	6.4	1.8	7000	2300	39
IV	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	6.99	8.2	3.15	4600	1700	22
		Downstream of Tarapith Satighat	6.85	7.8	3.1	54000	22000	34
V	Ganga	Farakka	7.1	7.5	2.6	1300	490	110
		Farakka	7.19	7.6	1.8	2400	790	130
		Khagra	7.04	7.8	2.35	3500	1300	230
		Khagra	7.09	7.3	2.55	4900	2400	310
		Baharampore	7.23	7.8	2.25	11000	4900	330
		Baharampore	7.11	7.3	2.4	24000	7900	490
		Gorabazar	7.09	7.7	2.4	13000	4900	460
		Gorabazar	6.78	7.5	2.5	22000	13000	790
		Nabadip	7.37	7.1	2.4	7900	3500	490
		Nabadip	7.11	7.7	2.1	4900	2300	460
		Tribeni	7.11	6.1	2.9	4600	2400	230
		Tribeni	7.19	7.5	2.7	4900	2300	330
		Palta Shitalatala	7.09	7.4	2.7	14000	7000	330
		Palta Shitalatala	7.07	7.2	2.45	22000	11000	790
		Palta	7.11	7.5	2.85	14000	7900	460
		Palta	7.21	7.4	1.9	17000	4900	230
		Serampore	7.07	7.3	2.8	70000	17000	1300
		Serampore	7.09	7.8	2.3	33000	7900	1700
		Dakshmineswar	7.19	6.2	2.65	31000	13000	2200
		Dakshmineswar	7.44	5.5	2.5	70000	49000	3500
		Garden reach	7.14	5.4	2.85	46000	21000	2800
		Garden reach	7.12	6.8	2.8	79000	58000	2200
		Howrah-shivpur	7.01	5.8	2.7	27000	14000	1700
		Howrah-shivpur	7.06	7	2.75	40000	21000	1400
		Uluberia,	7.16	5.2	2.3	7000	3300	230
		Uluberia,	7.22	6.5	2.55	7900	3200	270
		Durgachak near Pathikhali,	7.68	6.6	1.45	17000	7900	940
		Durgachak near Pathikhali,	7.9	7.3	1.7	14000	7000	240
		Diamond harbour,	7.36	6.1	2.05	17000	4900	260
		Diamond harbour,	7.11	6.3	2	13000	3300	220



**Water Quality of Polluted River stretches of 11 rivers in West Bengal  
during November, 2025**

Priority	River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci (MPN/100ml)
V	JALANGLI,	Downstream of Krishnanagar	7.07	6	2.2	9400	3300	330
V	Damodar	Dishergarh	6.09	8.2	2.5	4000	1700	26
		IISCO near Dhenna Village	7.1	8.3	1.7	4900	2100	22
		Narainpur	7.27	8.2	2.75	4900	2600	26
		Near Mujher Mana Village	7.01	7.8	2.4	3900	2600	27
		Andal D/s	7.05	8.2	2.7	2300	1300	22
		Andal U/s	7.23	8.3	2.85	3300	2100	17
		Asansol U/s	7.15	8.1	2.2	4700	2700	33
		Durgapur U/s	7.45	7.9	2.75	4600	2100	33
		Raniganj D/s	7.41	8.3	2.6	3400	2200	27
				Water intake point for Burdwan Town	7.02	8	2.35	2200
V	Dwarakeshwar	Bankura town	7.3	8.2	2.5	3900	1100	21
V	Silabati	Ghatal (Downstream)	7.19	7.1	1.75	11000	4900	210
V	Jaldhaka	At Dhugguri	7.65	7.8	1.5	7000	2100	14

## WEST BENGAL POLLUTION CONTROL BOARD

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2025.

Priority	River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal streptococci (MPN/100ml)
Delisted	KANSI	Downstream at Midnapore	7.67	8	1.6	14000	7000	240
	Barakar	Asansol	7.53	8.2	2.55	4000	2600	14
	Rupnarayan	Geonkhali	7.58	7.5	2.85	11000	7900	240
		Kolaghat (Down Stream)	7.86	5.9	2.9	7000	3300	210
	Teesta	At Jalpesh	7.65	7.5	1	4700	1700	17
		At Sevoke	7.2	8.6	2	4700	1400	14
	Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14
	Kaljani	Downstream of Alipurduar	7.48	7.5	1.5	17000	8000	94
			6.5-8.5	≥5	≤3		<2500	500


**Note:** Implementation of Polluted River Stretches Action Plan, presently the above six Rivers i.e., Kansi, Barakar, Rupnarayan, Teesta, Mayurakshi, Kaljani have been improved and is removed from the list. Therefore, Polluted River Stretches in West Bengal stands with 11 rivers.



**Site Inspection Report.**  
**Month- NOVEMBER- 2025**

NAME OF THE EXECUTING AGENCY- GAP WING/W&S SECTOR, KMDA

**1. Physical progress of the operational STPs.**

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
1	Bhatpara	Bhatpara	60.50	22.18	1. Due to pending work of house connection 2. The STPs are designed as per the year of 2044 projected population.	Not install till now	Total House connection 91000 MLD. Connection completed as on date 34910. DPR for balance house connection under progress.	NIL
2	Kalyani	Kalyani	21.00	8.33 & 7.58	NA	Not install till now	Present length of network = 260 km (Approx) L&T= about 48km, existing about 212km, network remaining = about 110 km. Number of house hold = 30000, house connection	

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
							done =18000, house connection remaining= 12000	
3	Gayeshpur	Gayeshpur	8.33	3.58	Inadequate house connection	Not install till now	Due to pending work of house connection 11575 nos. of HSC has been completed out of 15000 household. Gayeshpur Municipality is executing the work by engaging agencies through tender. Work is in progress	Sewage (Influent) quality has been decreased compared to previous month viz. September, 2021 is 3.63 MLD.
4	Budge Budge	Budge Budge	9.3	8.14	Only for available drain connection	Not install till now	Total Connection 13200 House pit constructed -13348 nos IP constructed - 5368 Connection made to the source : 2384	Under O&M HDPE PIPELINE = 100 Mtr. Jack Push work : 10 Mtr. Manhole : 8 nos IP : 8 nos
5	Barrackpore	Barrackpore	24.0	9.36& 2.86	Sewerage network could not be completed as the Local Municipal authority has barred the Sewerage network	Not install till now	"Barrackpore Municipality has completed about 25200 no House	Operation & Maintenance work for STP started



Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					at present for the ensuing assembly poll and House connection work has not been completed. Presently sewage from the existing drains are being taken by I& D structures		connections out of 35000. Achieved Chamber up to 29.02.2024 is 40500 nos.	
6	Halisahar	Halisahar	16.0	10.17	a. House connection pending which executed from local ULB and about 600 nos house hold source connected out of total 32866 Nos. b. Some of the drains intercepted to collect water.	Not install till now	Due to pending work of house connection Total House connection needed 32866. Achieved Chamber nos 25941 Full completed 17142	Operation & Maintenance work for STP started.
7	Bandipur (Khardah)	Khardah	14.00	9.25	a. Necessary permission from railway to rectify/restore the leakage of rising main pipe yet not receive from the competent authority till to date.	Not install till now	NA	Operation & Maintenance work for STP started.
8	Garulia	Garulia	4	3.6	a. Irregular/inadequate pumping due pump break down etc may cause deficit in inlet	Not install till now	NA	Operation & Maintenance work for STP started.



Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					discharge. b. Irregular cleaning of Debitola Pacha Khal from others authority causing chokage of inlet screen causing deficit in adequate inlet discharge.			
9	Naihati	Naihati	6.50	5.9	a. Irregular/inadequate pumping may cause deficit in inlet discharge. b. During dry season level of water reduces accordingly. c. Irregular cleaning of Lalbaba ghat darin and Ramghat drain from others authority causing chokage of inlet screen causing deficit in adequate inlet discharge.	Not install till now	NA	Operation & Maintenance work for STP started.
10	Naihati	Naihati	11.56	10.15	a. Irregular/inadequate pumping may cause deficit in inlet discharge. b. During dry season level of water reduces accordingly.	Not install till now	NA	Operation & Maintenance work for STP started.
11	Panihati	Panihati	12.00	10.73	a. Necessary permission from PWD to rectify/restore the	Not install till now	NA	Operation & Maintenance work for STP started.



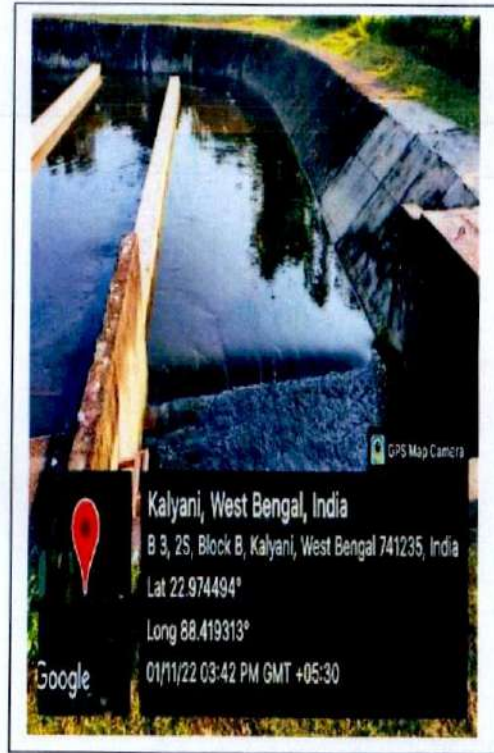
Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					leakage of rising main pipe yet not received from the competent authority till to date.			
12	Titagarh	Titagarh	9.00	4.41&4.41	a. Irregular pumping and operation due to existing labour /operator/ worker issues.	Not install till now	NA	Operation & Maintenance work for STP started.
13	Baidyabati	Baidyabati	6.00	4.44	-	Not install till now	NA	Operation & Maintenance work for STP started.
14	Bhadreswar	Bhadreswar	7.60	3.66	-	Not install till now	NA	Operation & Maintenance work for STP started.
15	Chandannagar	Chandannagar	22.66	4.48&1.12	During dry season level of water reduces accordingly.	Not install till now	NA	Operation & Maintenance work for STP started.
16	Bansberia	Bansberia	0.30	.27	NA	Not install till now	NA	Operation & Maintenance work for STP started.
17	Uttarpara - Kotrung and Konnagar	Kanaipur Gram Panchayet	22.00	11.83	NA	Not install till now	NA	Trial run started from 27.07.2022) cleaning, repairing & renovation of network- is under progress.
18	Nabadwip	Nabadwip	9.50 MLD	2.89	Actual capacity will reached in the year 2051	Installed	NA	O&M started from 01/07/2022
19	Kanchrapara	Kanchrapara	18.00 MLD	8.06	-	Not install till now		Trial & Run started from 01/09/2022
20	Sreenathpur, Ranaghat	Ranaghat	4.0 MLD	1.61				



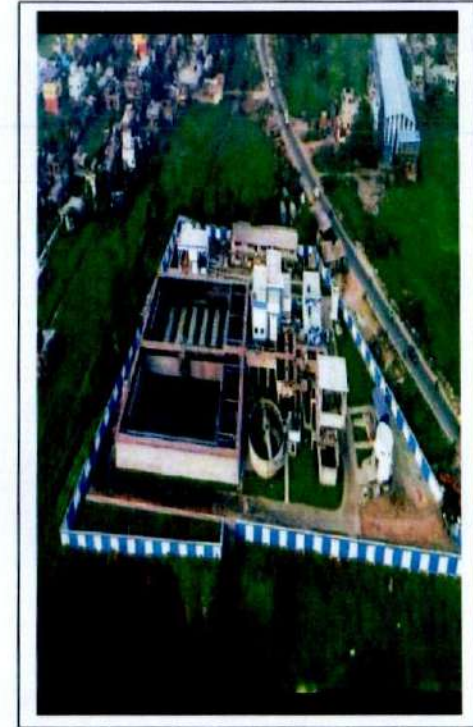
Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
21	Silver Jubilee Road, Ranaghat	Ranaghat	2.6 MLD	1.43				



SITE VISIT PHOTOGRAPH OF STP UNDER OPERATION & MAINTENANCE STAGE IN NOVEMBER-2025

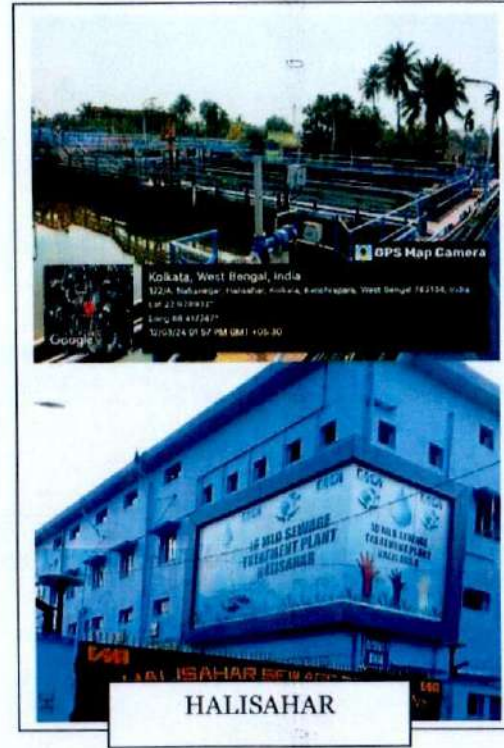


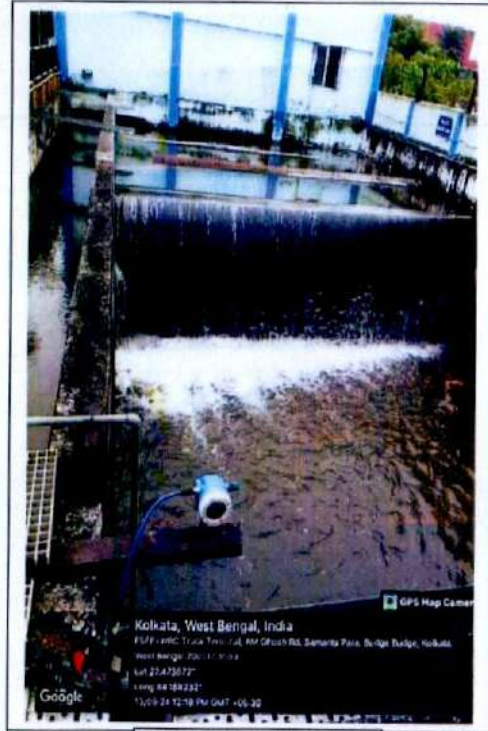
KALYANI



BARRACKPORE





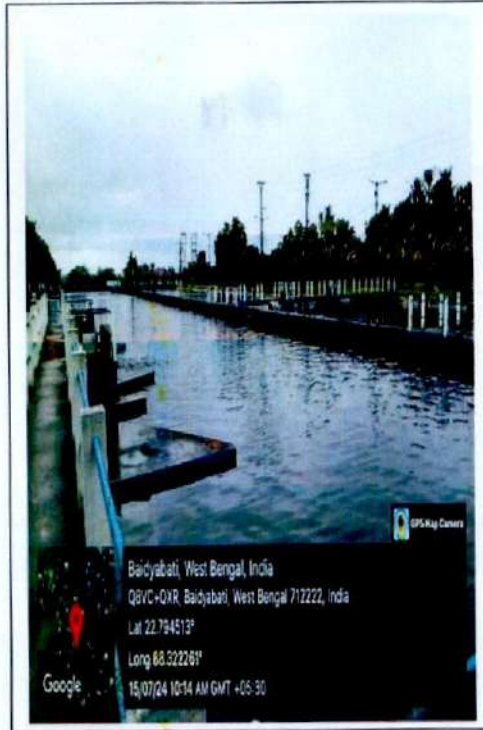


Budge budge

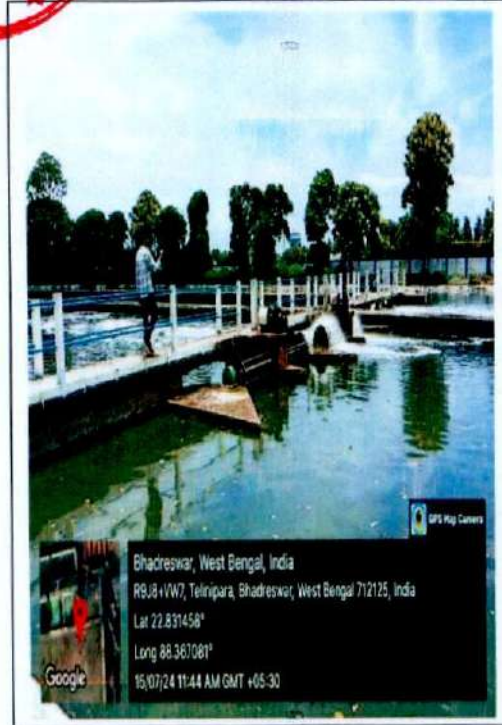


NAIHATI

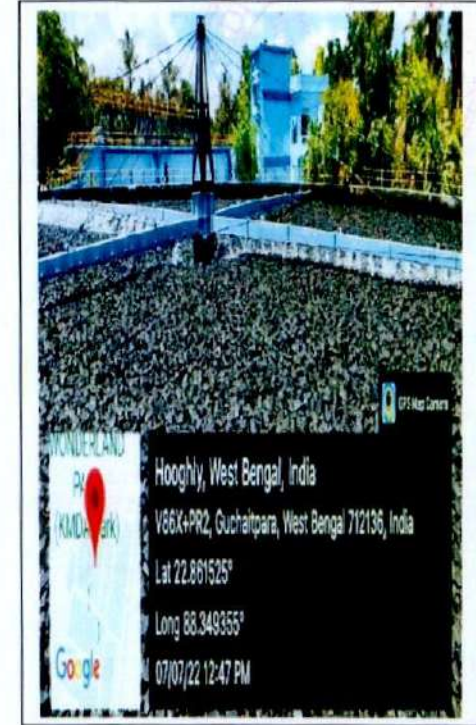




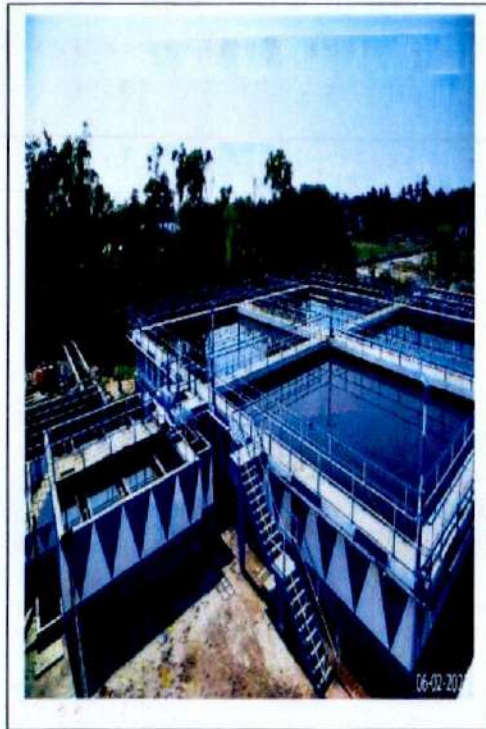
Baidyabati



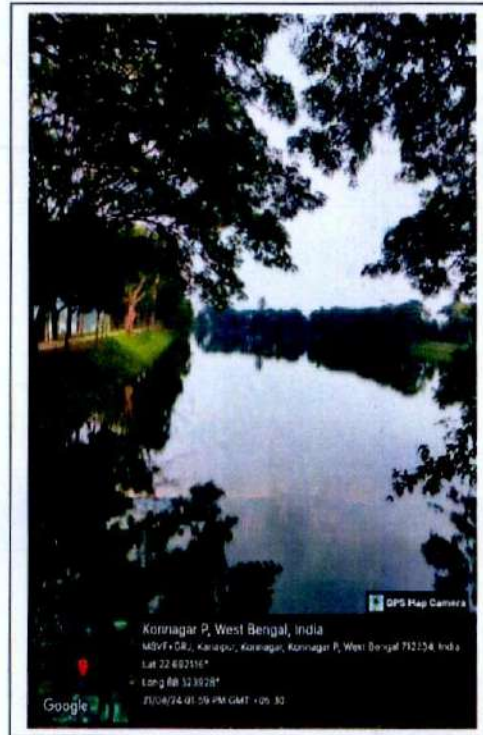
Bhadreswar



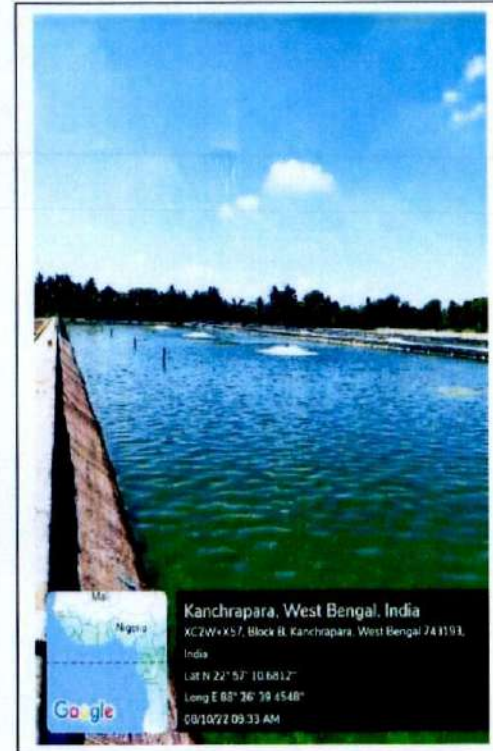
Chandannagore



NABADWIP



Kanaipur STP



KACHRAPARA





### 1. Status of the non-operational STPs.

Sl. No	Location	ULB Jurisdiction	Capacity in MLD	Installed in (year) Non-functional since (year)	Current initiative towards functionalization, if any	Present Status	Incremental progress over the last visit
1.	Serampore	Serampore	18.6	Installed-1990 Non functional-2011	DPR for Augmentation and up gradation of the STP is under process	Non-functional	Nil
2.	Champdani	Champdani	1.00	Installed-2009 Non-functional-2018	DPR for Augmentation and up gradation of the STP is under process	Non-functional	Nil

### 2. STPs under different stages of execution.

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
1	Hooghly	Hooghly	26.50	DEC 25	<p>progress as on 30.11.2025 For Civil parts =90.00% , E&amp;M Part= 97.00% Overall progress =92.500% (Including E&amp;M)</p> <p>1) Sewrage network design as well as structural design completed and work going on. 2) Admin building Finishing work Completed. 3) 500 dia D.I pipe laying almost completed &amp; Laying of 600 mm dia D.I pipe going on &amp; gravity line going on. 4) MPS work Completed. 5) LS-3 work Completed</p>	
2	Jangipur	Jangipur	8.00 MLD	E.O.T Applied upto December, 2025	Jangipur:	

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
					<p>Jangipur: Progress on 30.11.25            Construction of STP Physical progress- Civil Work 98%. Completed            i) SBR Basin: SBR wall is under progress.-Civil- 99.25% Completed.            ii) Inlet Chamber: Civil- 98.6% Completed.            iii)MCC- Blower Room: Civil Work-99% Completed.            iv) Centrifuge House of STP: Civil work-99% Completed.            v) Chlorination Building : Civil work-98% Completed.            vi) CCT : Civil Work-98.1% Completed.            vii) Boundary Wall- Civil work-70%</p>	



Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
3	Raghunathganj	Jangipur	5.00 MLD	E.O.T Applied upto December, 2025	AAs per proposed revised BOQ Progress on 30.11.25 Raghunathganj: Construction of STP Physical progress- Civil Work 95.6% completed i) SBR Basin: Civil Work- 99% Completed. ii) Inlet Chamber: Civil Work- 98.5%Completed. iii)MCC- Blower Room: Civil Work-96% Completed. iv) Centrifuge House of STP: Civil Work-98% Completed. v) Chlorination Building : Civil Work-98% Completed. vi) CCT room: Civil Work-98% Completed. vii) MPS- Ino. Civil Work-90% viii) Boundary wall- 70%	
4	Berhampore	Berhampore	3.50 MLD	E.O.T Applied upto December, 2025	AAs per proposed revised BOQ Progress on 30.11.25 i) SBR Basin: Civil Work-97% Completed. ii) MPS- 50% Completed iii) Centrifuse House- 90% Completed iv) Inlet Chamber- 97.% Completed v) MCC Blower Room-86% Completed. vi) Chlorination Building: 80% Completed. vii) CCT - 90% Completed. viii) Boundary Wall- Civil work- 120m of 240m Completed	
5	Bally (Kona)	Jagacha Gram Panchayet	62.00		Overall progress: 97.54% STP: 99.83% Network: Manhole Rising 98% LS MPS Repair 90% Desilting 97% Pipe Laying 97%Pipe Laying 98%	



Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
6	Arupara	Howrah	65.00		Overall progress: 94.94% STP :99.86% Network: Manhole Rising 99% LS MPS Repair 98%	
7	Mathkal	Baranagar	60.00		Overall progress: 96.08% STP : 99.91 % Network: Manhole Rising 96% LS MPS Repair 95% Desilting 98% Pipe Laying 94%	
8	Maheshtala	Maheshtala	35.00	31.08.2025 (Including completion of Trial Run as per EOT))	Total:-100% completed till 31-10-25 consisting of :- 1. 100% of STP Civil Process unit. 2. 100% of Office Building & Staff Quarter. 3. 100% of Supply of Electromechanical Items. 4. 100% of Associate Infra Civil Structure & pipe Laying works. SBR Basin:-Platform & wall 100% completed. Hydrotesting of Basin-1 ,2,3,4 completed. CCT:- 100% completeed SHU:- 100% completed. PTU:- 100 % completed. Admin Building:- 100% completed Staff Quarter:- 100% Completed Pipelaying:- Pipe Laying , Hydrotesting & Road Restoration completed. LS2- Raft 100% completed. Well Wall Completed. Brick Work & Plaster WIP. LS-2A:- 100% Civil completed. LS-3:- 100% completed. Boundary Wall completed	



Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
9	North Barrackpore	North Barrackpore	38.00	15.02.2026 (Including completion of Trial Run)	<p>Total:-90.706% completed till 30-11-2025 consisting of :-</p> <p>SBR Basin:- Basin wall and walkway 100% completed. Other miscellaneous works has been going on. E&amp;M work is in progress.</p> <p>Primary Unit: Miscellaneous Work has been going on. E&amp;M work is in progress.</p> <p>SHU: Miscellaneous Work has been going on. CCT: Miscellaneous Work has been going on. STP Mechanical Procurements - 100% Completed. STP Electrical Procurements - 100% Completed. STP Mechanical Erection - 100% Completed. STP Electrical Erection - 98% Completed.</p> <p>BOUNDARY WALL: Excavation including Levelling &amp; PCC work 97% completed, Sub Structure and RCC Super Structure work 97% completed, Brick Work &amp; Plaster-80%.</p> <p>ADMIN BUILDING: Miscellaneous works has been going on.</p> <p>HT SUBSTATION : Miscellaneous works has been going on. 700mm Dia having length of 110 metres (Trenchless /Open Cut Method) - 100% Completed.</p> <p>Construction of New 11 MLD LS at D-Drain (Civil Part) - Upto Roof Slab 100% complete. Brick work in Progress.</p>	



SL.NO	Location	ULB Jurisdiction	Proposed capacity in MLD	Timeline for completion	Present status	Incremental progress over the last visit
10	Chakdaha	Nadia	15	05.12.2025 (including Trial run)(EOT applied upto March2026)	<p>Total:-88.5% completed till 30-11-2025 consisting of :- SBR Basin:- Basin wall and walkway 100% completed. Other miscellaneous works has been going on. E&amp;M work is in progress. Primary Unit:- Miscellaneous Work has been going on. E&amp;M work is in progress. SHU:- Miscellaneous Work has been going on. CCT:- Miscellaneous Work has been going on. Boundary Wall :- i) PCC Work - 70% Completed. ii)RCC Work - 70% Completed. iii) Brick Work - 70%Completed. Mechanical Procurements - 95% Completed. Electrical Procurements - 85% Completed. Mechanical Erection - 60% Completed. Electrical Erection -50% Completed. MPS:- Roof Slab Casting Completed. LS-3: Well Ground Slab work in Progress, Screen Chamber Top Slab Work In Progress. LS-4: MCC Panel Room Roof Slab Work in progress. ADMIN BUILDING:- Miscellaneous works has been going on. Gravity Sewerage-80% Completed(6715M/5370M). Rising Main 90 % Completed(4900M/3410M).</p>	
11	South DumDum	North 24PGS	27	Oct-27	Work Order issued	



12	Khardah	North 24PGS	8.15	12.03.27	10% (overall progress)	
13	Santragachi STP	Howrah	1.5	11.09.25	15%(overall progress)	
14	Bansberia(FSTP)	Hooghly	15 KLD	23.07.25	26.0%(overall progress)	
15	Krishnanagar	Nadia	14 MLD		2.5%(overall progress)	



Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
						construction.	
7.	Chinsurah-Majir Rasta Drain	Hooghly-Chinsurah	17.12 MLD	Consider in Hooghly - Chinsurah Revised DPR	No	Will be trapped in Hooghly Chinsurah STP, under construction.	NIL
8.	ChandniGhat Drain	Hooghly-Chinsurah	25.75 MLD	Consider in Hooghly - Chinsurah Revised DPR	No	Will be trapped in Hooghly Chinsurah STP, under construction	NIL
9.	DebitalaPancha Khal	Garulia	46.36 MLD	Considered to be connected with the STP (7.90 MLD capacity) at Garulia in rejuvenation works under North 24 Parganas district.	No	Partially tapped under Garulia STP (wsp)	NIL
10.	Serampore/Bhagirathi Drain	Serampore	91.88	Planned to be diverted to the existing Serampore STP which will be renovated after the finalization of Tender	No	In house DPR is ready. But it could not be submitted due to lack of NOC of railway crossing from South Eastern Rail.	Nil
11.	Chatra Khal	Serampore	76.30	Planned to be diverted to the existing Serampore STP which will be renovated after the finalization of Tender	No	DO	
12.	Barrackpore Khal (S. P. Banglow)	North Barrackpore	4.87 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at North Barrackpore. DPR submitted to	No	To be tapped in the proposed 8 MLD STP of Monirampur.	





SI no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
				NMCG on 22.07.2020 for approval.			
13.	Gandhi Ghat Drain	Barrackpore	4.07 MLD	To be intercepted in the Barrackpore STP (6.00 MLD capacity) which is under execution.	NO	Tapped under 6 MLD STP Barrackpur.	NIL
14.	Dhobi Ghat Drain	North Barrackpore	0.47 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at North Barrackpore. DPR submitted to NMCG on 22.07.2020 for approval.	No	To be tapped in the proposed 8 MLD STP of Monirampur.	NIL
15.	Titagarh Drain (BishalaxmiGhat)	Titagarh	5.79 MLD	Considered to be connected with the STP (14.10 MLD capacity) at Khardah-Bandipur in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Bandipur STP.	NIL
16.	Hasting Ghat Drain	Rishra	45.50 MLD	Considered to be connected with the existing LS at Rishra Hooghly district.	Considered to be connect at LS at rishra	Consultant engaged for DPR.DPR shall be submitted by 14.09.24	Financial evaluation in progress
17.	DewangaziGhat Drain	Bally	20.67 MLD	Considered in Kona STP (62.00 MLD) at Bally which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	Not yet	On-line treatment proposal sent.	NIL
18.	JagatnathGhat Drain-1	Belur	4.29 MLD	Considered in Kona STP (62.00 MLD) at Bally which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	No	To be trapped under HBB HAM.	NIL

Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
19.	Kamarhati Drain @ Jute Mill	Baranagar	42.48 MLD	Considered in Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	No	Partially tapped under 60MLD Baranagar STP under HAM mode.	NIL
20.	Kamarhati Drain @ PB Ghat	Panihati	4.76 MLD	Considered to be connected with the STP (12.00 MLD capacity) at Panihati in rejuvenation works under North 24 Parganas district.	No	Partially tapped under Panihati STP.	NIL
21.	Kuthighat Drain/ Baranagar Khal	Baranagar	10.84 MLD	Considered in Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	No	Consultant to be engaged.	NIL
22.	Chitpur Ghat Khal/ Circular Canal	Chitpur	497.65 MLD	KMC area connected with Bangur STP & EKW. (KMC)	No	Under KMC	Under KMC
23.	Cossipore / Kashipur drain	Cossipore	15.09 MLD	Connected to Bangur STP. (KMC)	NO	Under KMC	Under KMC
24.	Telka Ghat Drain	Howrah	10.55 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	Engagement of consultant is under process	Nil
25.	Ramkrishna Ghat Drain	Howrah	10.20 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	Engagement of consultant is under process	Nil





SI no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
26.	101, Foreshore Road Drain	Howrah	0.00 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	Engagement of consultant is under process	Nil
27.	Tolly Nala	Dahighat, Hastings, Kolkata	252.49 MLD	3 new STPs are proposed (KMC)	Under KMC	Tolly's Nullah is guarded with 8 floating garbage arrester nets at different locations to arrest the floating materials for the ease of removing the same from reaching to the River.	Under KMC
28.	Nimtala Burning Ghat Drain	Nimtala Ghat, Kolkata	35.93 MLD	This is combined sewer overflow line. There is a penstock gate arrangement to discharge diluted sewage in river. DWF is taken to EKW through a system of sewer network, pumping stations and canals. (KMC).	NO	Under KMC	NIL
29.	Dhankheti/ PB Ghat Khal	Metiabruz, Kolkata	26.09 MLD	Draft DPR for I&D submitted to NMCG for approval on 30.03.2019. 3 New STPs are proposed.	Under KMC	Dhankheti Khal is guarded with 3 bar screens at different locations to arrest the floating materials for the ease of removing the same from reaching to the	Under KMC

Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
						River.	
30.	Shibpur Burning Ghat Drain	Shibpur-Howrah	22.79 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	No	Engagement of consultant is under process	Nil
31.	Bagherkhal	Kanchrapara	55.65MLD	To be diverted to the ongoing Kanchrapara STP	No	Already Tapped	Nil
32.	130 Foreshore Road Drain	Howrah	0.0069 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	No	Engagement of consultant is under process	Nil
33.	Alliance Mill Drain	Bhatpara	1.38 MLD	Diverted to 31 MLD STP at Jaggadal	No	Already tapped.	NA
34.	Rosbara Khal	Bandel	9.11 MLD	Proposed to be connected with the STP (26.50 MLD capacity) at Hooghly - Chinsurah Municipality. DPR approved by NMCG on 28.08.2020.	No	Will be tapped in Hooghly chinsurah STP, under construction.	Nil
35.	Old Muni Khali Khal	Mahestala	11.72 MLD	Considered in 35 MLD STP under Maheshtala HAM Project.	No	Construction of Interception & Diversion structure is in progress to tap the Khal with the STP.	
36.	Bhatpara Drain	Bhatpara	8.75 MLD	NO	NO		NIL



SI no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
37.	Pratapnagar-Rajbari Drain	Bhatpara	35.3 MLD			DPR already sent to NMCG for approval	NIL
38.	Bhatpara-Open pucca drain	Bhatpara	61.89 MLD			Already been taken up by GAP sector KMDA	
39.	Bagh Khal	Rishra	65.52 MLD	NO	Tender invited for Preparation of DPR for Rishra Municipal Town in I&D with STP.	Consultant engaged for DPR.DPR shall be submitted by 14.09.24	Financial evaluation in progress
40.	Majher Char Khal	Kalyani	24.32 MLD	NO	This drain will receive 90% of its flow from Kalyani Town and therefore a disinfection unit proposed there.	DPR preparation under process.	NIL
41.	Champdani Ferry Ghat / Paolghat Drain	Chapdani	25.75 MLD	I&D work proposed after Augmentation/Up-gradation of existing STP at Serampore&Champdani Municipal town.	Tender Invited for preparation of DPR.	In house DPR is ready.But it could not be submitted due to lack of NOC for MPS land.	Financial evaluation in progress
42.	Khardah Khal	Khardah	105.60 MLD	NO	Drain with humungus capacity and flow will be treated as	Consultant engaged for DPR.DPR shall be submitted by 14.09.24.	Financial evaluation in progress

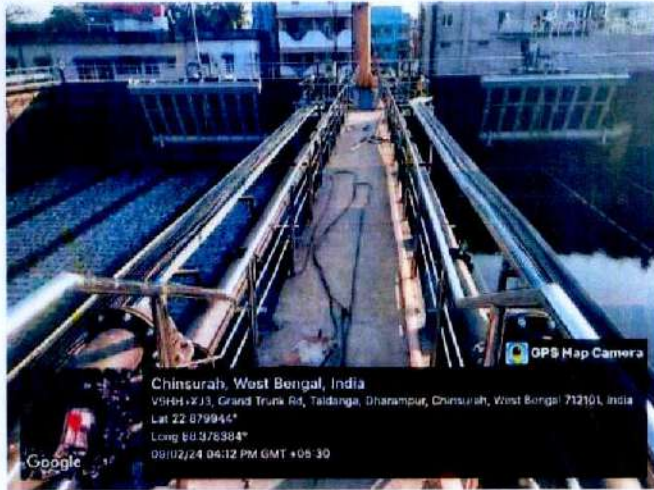


Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
					separate canal/River		
43.	N.C. Pal Khal	Sankrail, Howrah	4.12 MLD	NO	Tender invited for Preparation of DPR for Howrah added zone in I&D with STP	To be tapped/DPR under tendering stage.	Financial evaluation in progress
44.	Saraswati Khal	Howrah	3.65 MLD	NO	Tender invited for Preparation of DPR for Howrah added zone in I&D with STP.	To be tapped/DPR under tendering stage.	NIL
45.	DhopaGhat Drain	Bansberia	7.31 MLD	NO	NO	Engagement of consultant is under process	NIL
46.	Chandannagar Drain	Chandannagar	0.4 MLD	Taken up into the STP at Chandannagar by I&D work	NO	Already tapped in Chandannagar STP.	NIL
47.	Nazerganj Khal	Sankrail, Howrah	336.71 MLD	No	Preparation of DPR for Howrah added zone in I&D with STP	To be tapped/DPR under tendering stage.	Financial evaluation in progress
48.	ITC Triveni Drain	Hooghly	3.88 MLD	No	No	This drain carries discharge from ITC,tribeni. It is located under chandrahatty-2 panchyot.	Action plan of this drain has been submitted by WBPCB.





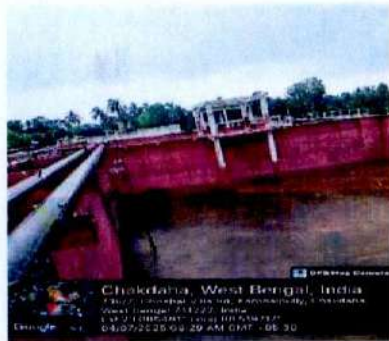
Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
49.	Akhra Food Ghat drain (New Muni Khali Khal)	Mahestala	42.62 MLD	Considered in 35 MLD STP under Maheshtala HAM Project.	No	Construction of Interception & Diversion structure is in progress to tap the Khal with the STP.	Financial evaluation in progress
50.	DVC Canal	Champdani	72.52 MLD	No	No	Consultant engaged for DPR. DPR shall be submitted by 14.09.2024	
51.	Bazarpara-Garighat Drain / Sharenga drain	Sarenga-Sankrail, Howrah	87.20 MLD	No	No	To be tapped /DPR under tendering stage.	Action plan of this drain has been submitted by WBPCB.
52.	Baidyabati Drain	Baidyabati	128.77 MLD	No	Drain with humungus capacity and flow will be treated as separate canal/River	Consultant engaged for DPR. DPR shall be submitted by 14.09.2024	Financial evaluation in progress
53.	Bally Khal	Bally	264.52 MLD	NO	Drain with humongous capacity and flow will be treated as	Consultant engaged for DPR. DPR shall be submitted by 14.09.2024	Financial evaluation in progress



Hooghly Chinsurah

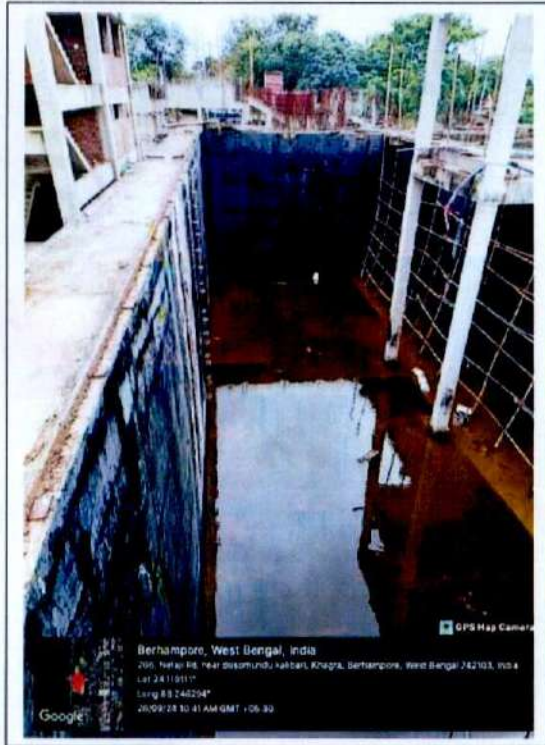


Maheshtala

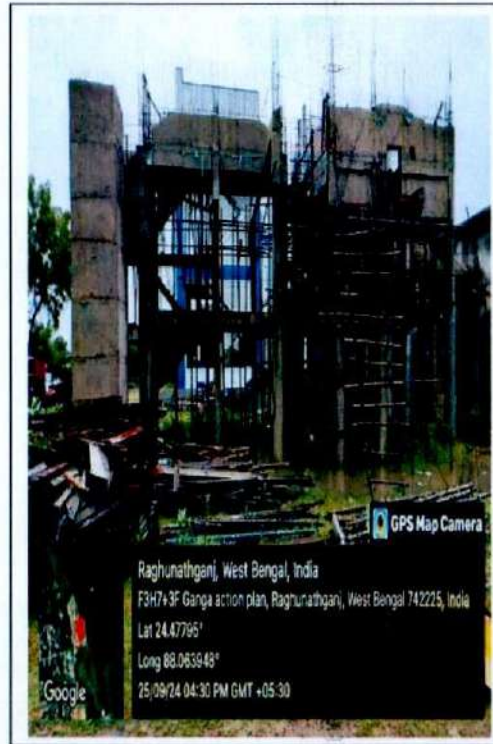


CHAKDAHA

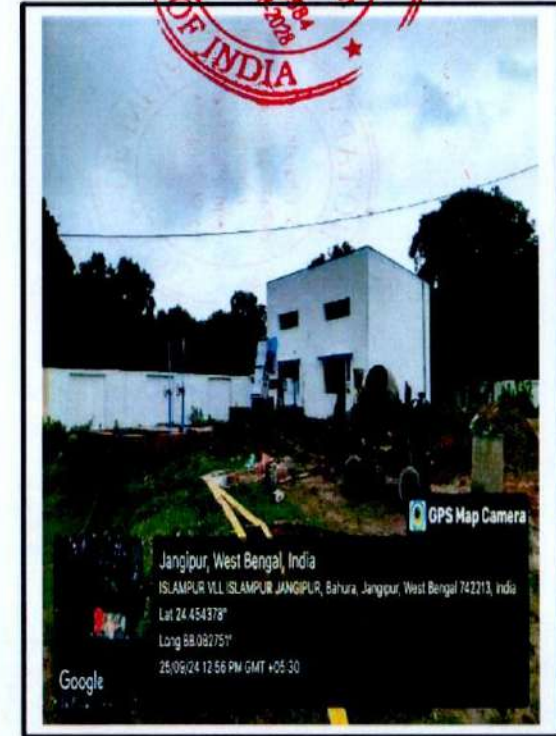




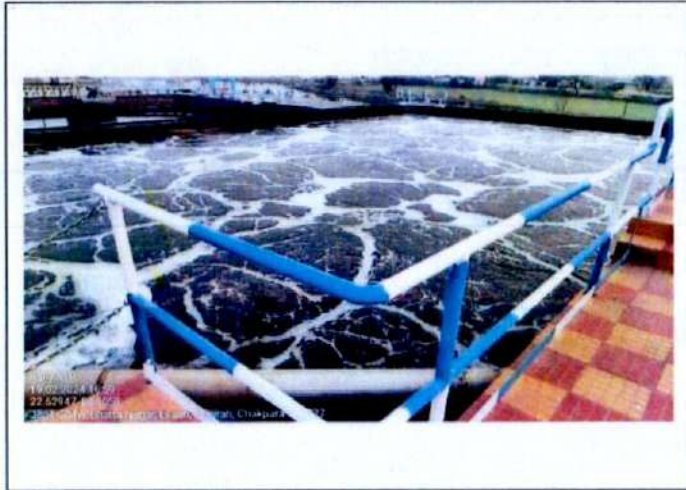
BEHARAMPORE STP SITE



RAGHUNATHGUNJ STP SITE



JANGIPUR



BALLY



ARUPARA



BARAHANAGAR



NORTH BARRACKPORE





**3. Status of Polluted Drains discharging to river Ganga.**

Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
1.	Jangipur Drain	Jangipur	0.8 MLD	Presently in-situ treatment work is ongoing and in future it will be tapped under the ongoing Baharampur - Jangipur Interception & Diversion Project. Bar screen has already been installed.	YES	To be tapped under 8.0MLD Jangipur STP.	Dosing and Desilting work is in progress
2.	Halisahar Drain	Halisahar	22.94 MLD	To be intercepted in the Halisahar STP (16.00 MLD capacity) which is under execution.	NO	On-line treatment proposal sent.	Installation of gate completed.
3.	Garifa Drain-South / Ramaghat Open pucca drain	Garifa	4.85 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Naihati STP (WSP)	Lock Gate Installed
4.	Garifa Drain-North	Garifa	10.36 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Naihati STP (WSP)	Lock Gate Installed..
5.	Thanar Khal	Naihati	10.18 MLD	Considered to be connected with the STP 2 (11.56 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Naihati STP (ASP)	Lock Gate Installed completed.
6.	Imambara Khal	Hooghly-Chinsurah	5.24 MLD	Will be tapped in Hooghly Chinsurah STP, under construction.	No	Will be trapped in Hooghly Chinsurah STP, under	NIL



No.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
					separate canal/River		
54.	Singhi More Khal	Sankrail, Howrah	14.20 MLD	NO	Tender invited for Preparation of DPR for Howrah added zone in I&D with STP	To be tapped/DPR under tendering stage.	Financial evaluation in progress
55.	BTPS Out fall Drain-I	Hooghly	49.03 MLD	No	No	This drain carries discharge from btps, tribeni. It is located under chandrahatty-2 Panchyot.	NIL
56.	Bagher Khal	Kanchrapara	55.65 MLD	To be diverted to the ongoing Kanchrapara STP	No	I&D work is under Progress	Nil

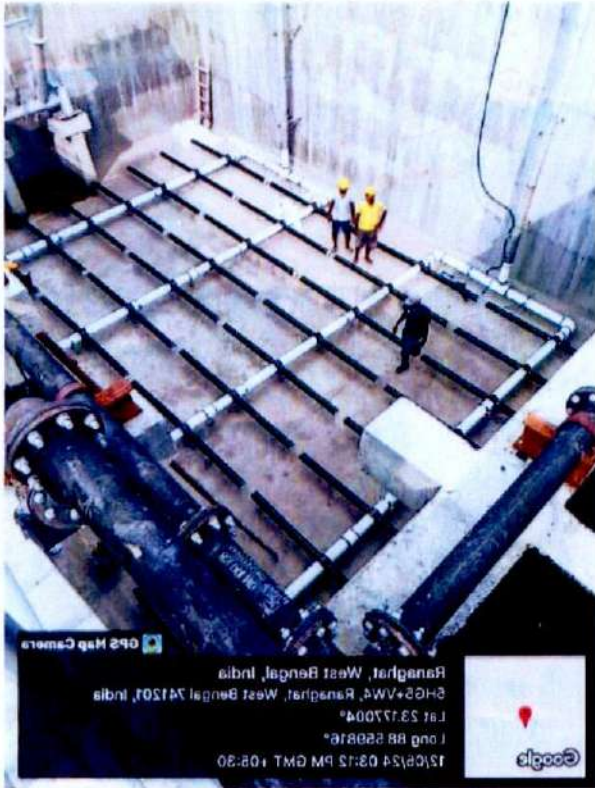


GARIFA SOUTH (RAM GHAT)



HALISAHAR DRAIN LOCKGATE





RANAGHAT



CHAKDAHA

**4. DetailsofAlternateTreatmentTechnologybeingadoptedinthePollutedRiverStretches.**

River name	Polluting drain	In-situ treatment details	MLD treated	Present Status	Incremental progress overthe lastvisit
GANGA	Jangipur Drain	Bio/Phyto remediation treatment process as interim measure has been taken up for Jangipur drain. Chemical dosing, desilting work etc. has been taken up periodically and as per the test result data it is expected, the desired test result for waste water may be achieved with the present treatment process.	0.2	Chemical dosing, desilting work etc. has been taken up periodically	Dosing and Desilting work is in progress

Date:10.01.2023

Name of Reporting Engineer: PRANTIK RAY

Designation: CHIEF ENGINEER



1437785/2021/O/o JS(UDMA)

## Government of West Bengal

Department of Urban Development & Municipal Affairs  
DF-8, Sector-I, Salt Lake,  
Kolkata-700064

MemoNo. -UDMA-24011(99)/7/2021-JS(UDMA)

For smooth and efficient execution of the Projects taken under NamamiGange Schemes and with respect to the Action Plans submitted to the River Rejuvenation Committee in connection with the Polluted river stretches of the State (categorized as Priority I, II, III, IV, V Rivers), in respect of which the Department of UD & MA has to submit Reports and Returns on regular basis as mandated by Hon'ble NGT under different OAs, it is felt necessary now, that the concerned Engineers of the Executing Agencies- KMDA, KMC, MED, SJDA, SLRDC, ADDA, and others should make compulsory Site Visit every month and monitor the progress of different Projects which include:

1. Visit to STPs under Construction, Rejuvenation, Renovation, Household Connections, laying of Sewer network including routine visits.
2. Visit to the Polluted Drains and review the progress of different Pollution Abatement measures being taken.
3. Visit to the identified Polluted River stretches and review the progress of different Pollution Abatement measures being taken thereon and on the outfalls.

Post Visit, a detailed report showing incremental Progress over the last visit along with good quality photographs to be submitted to the Department every month through proper channel in the enclosed Format. For this purpose, the controlling Head of the Executing Agency may compile all the site inspection Reports and submit the final Report accordingly. This mechanism will ensure quality monitoring and will expedite timely completion of different undergoing Projects.

This issue has an approval of the Higher Authorities.

Joint Secretary  
UD&MA  
Department

MemoNo. -UDMA-24011(99)/7/2021-JS(UDMA)

1. Municipal Commissioner, Kolkata Municipal Corporation,
2. CEO KMDA
3. CEO SJDA
4. CEO ADDA
5. Chairman, Liquid Waste Management Committee
6. Joint Secretary, KMDA
7. Secretary, MED
8. Chief Engineer, GAP Sector, KMDA
9. Chief Engineer, KMDA
10. Chief Engineer, MED
11. Additional Chief Engineer, SJDA
12. Additional Chief Engineer, ADDA
13. Special Engineer, SLRDC



- 14. OSD to the Municipal Commissioner, KMDA
- 15. PS to Hon'ble MIC
- 16. PS to Principal Secretary

Joint  
Secretary UD&MA  
Department



96  
**Government of West Bengal**  
**Urban Development and Municipal Affairs Department**  
**NAGARAYAN, DF-8, Sector-I**  
**Salt Lake, Kolkata-700 064.**

Memo No.1241 –UDMA-11014(49)/16/2023

Date :12.06.2025

**ADVISORY**

This Department under different schemes has set up & commissioned Sewage Treatment Plants (STPs) at different ULBs. As per the reports, all the STPs have been commissioned and functional but are operating at a sub-optimal level due to inadequate feed coming to the plants.

- (2) At the same time, there are Municipalities adjacent to the location of the functional STPs where there is neither a STP nor a Faecal Sludge Treatment Plant (FSTP).
- (3) After careful consideration, it has been decided to map the existing functional STPs to the adjacent ULB(s) for the sewage and septage to be transported to the STPs mapped for better and optimum utilisation of the functional STPs and at the same time open dumping of sewage and septage can also be stopped. The STP-wise mapping of the ULBs is annexed.
- (4) The sewage and septage are to be transported to the designated STP by Cess Pools. ULB-wise STPs mapped is annexed.
- (5) This arrangement shall continue till such time a functional Liquid Waste Management facility is set up at the tagged ULBs.
- (6) This arrangement shall take immediate effect.

Encl : As stated.



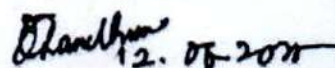
  
**Principal Secretary**  
**to the Govt. of West Bengal**

Memo No. 1241-1(7) –UDMA-11014(49)/16/2023

Date :12.06.2025

Copy forwarded for kind information & necessary action to :

- (1) Chairperson, (Concerned) Municipality.
- (2) CEO, KMDA.
- (3) Commissioner, (Concerned) Municipal Corporation.
- (4) Director, SUDA.
- (5) Executive Officer, (Concerned) Municipal Corporation/ Municipality/ NAA.
- (6) Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
- (7) Sr. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

  
**Special Secretary**  
**to the Govt. of West Bengal**

Sl. No.	Name of Operational STP	Design/ Built up Capacity (MLD)	Mapping for Co-Treatment of Faecal Sludge & Septage for the Towns (Upto 12 KM radius of the STP site)	Whether co-treatment is being carried on now
[1]	[2]	[3]	[4]	[5]
1	Jagaddal Bhatpara New	31	Bhatpara	Yes
2	Shyamnagar	10	Bhatpara	No
3	Jagaddal Bhatpara old	9.5	Bhatpara	No
4	Kankinara STP, Madrail, Bhatpara	10	Bhatpara	Yes
5	STP Kalyani-I	11	Kalyani	Yes
6	STP Kalyani-II	10	Kalyani	
7	Gayeshpur	8.33	Gayeshpur	Yes
8	Bansberia	0.3	Bansberia	No
9	Konnagar	22	Uttarpara, Kotrung, Konnagar, Rishra, Dankuni	No
10	Naihati	11.56	Naihati	Yes
11	Garden Reach	57	Kolkata Municipal Corporation	No
12	Keorapukur	45	Kolkata Municipal Corporation	No
13	Jiaganj Azimganj Takia Oxidation Pond	0.69	Jiaganj & Azimganj, Berhampore & Murshidabad	No
14	Jiaganj Azimganj Takia Oxidation Pond	0.69		
15	Barrackpore	18	Barrackpore, North Barrackpore, Barasat	Yes
16	Barrackpore	6	Barrackpore	Yes
17	Halisahar	16	Halisahar	
18	Budge-Budge	9.3	Budge Budge, Pujali, Maheshtala	Yes
19	Nabadwip	9.5	Nabadwip	Yes
20	Baidyabati	6	Baidyabati, Champdani	No
21	Bhadreswar	7.6	Bhadreswar	No
22	Garulia	4.1	Garulia	No
23	Chandannagar, Khalisani, Chinsurah, Hooghly	18.16	Hooghly-Chinsurah, Chandannagar,	Yes
24	Chandannagar, Khalisani, Chinsurah, Hooghly	4.54	Hooghly-Chinsurah, Chandannagar	Yes
25	Titagarh	4.54	Titagarh	No
26	Titagarh	4.54	Titagarh	No
27	Bandipur (Khardaha)	14.1	Khardah, New Barrackpore, Madhyamgram	No
28	Naihati	6.5	Naihati	No
29	Panihati	12	Panihati	Yes
30	Kanchrapara	18	Kanchrapara	No
31	Bangur	52	Kolkata Municipal Corporation	No
32	Baghajatin	15	Kolkata Municipal Corporation	No
33	Hatisur	10	Kolkata Municipal Corporation	No



*S. Chaudhury*  
12/06/2022

Sl. No.	Name of Operational STP	Design/ Built up Capacity (MLD)	Mapping for Co-Treatment of Faecal Sludge & Septage for the Towns (Upto 12 KM radius of the STP site)	Whether co-treatment is being carried on now
34	Kestopur	27.24	Bidhannagar Municipal Corporation	No
35	Howrah	65	Howrah Municipal Corporation	No
36	Bally	40	Bally, Dankuni	No
37	Bally	22		No
38	Baranagar & Kamarhati	60	Baranagar & Kamarhati	No
39	Sreenathpur (Ranaghat)	4	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
40	Silver Jubilee Road (Ranaghat)	2.6	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
41	Hooghly Chinsurah	26.5	Hooghly-Chinsurah, Chandannagar, Bhadreswar, Champdani, Baidyabati	No

*Chaudhuri*  
12.16.2025



**Status report of SLWM on Polluted River Stretch GPs for the month of Dec, 2025 (O.A. 673/2018)**

Sl. No.	Name of the Districts	Total No. of Blocks	Total No. of GPs	Solid Waste Management Units	Grey Water Management	
					No. of Soak pit/ Leach pit	No. of Filter Chamber
1	Alipurduar	3	9	9	1,614	0
2	Bankura	2	10	10	868	10
3	Birbhum	7	25	26	2,825	258
4	Hooghly	1	2	2	7	19
s5	Howrah	9	49	43	4,339	2,958
6	Jalpaiguri	4	21	21	5,688	0
7	Paschim Medinipur	11	28	24	4,685	7
8	Mursidabad	2	2	2	471	14
9	Nadia	12	48	46	8,708	581
10	North 24 PGS	2	7	7	1,655	30
11	Siliguri Mahakuma Parishad	2	7	7	1,453	30
12	South 24 PGS	5	13	13	1,652	270
<b>Total</b>		<b>60</b>	<b>221</b>	<b>210</b>	<b>33,965</b>	<b>4,177</b>



**Status of per day Collection & Transportation of Fresh Waste of 128 ULBs of West Bengal up to December, 2025**

SI No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
1	Bankura	Bankura	24	1,37,386	40	24	0	16	8	15.95	5.45	18.60	40	Sept, 26
2	Bankura	Bishnupur	19	67,783	14	11	8	8	11	5.00	3.00	4.00	12	July, 26
3	Bankura	Sonamukhi	16	34,228	9	15	0	6	9	3.10	1.80	4.10	9	July, 26
4	Paschim Burdwan	Asansol MC	106	11,56,387	566	84	22	27	79	200.00	130.00	211.00	541	May, 26
5	Purba Burdwan	Bardhaman	35	3,14,638	98	35	0	23	12	44.44	42.00	11.56	98	Sept, 26
6	Purba Burdwan	Dainhat	14	24,397	7	14	0	13	1	4.10	2.77	0.13	7	July, 26
7	Paschim Burdwan	Durgapur MC	43	5,66,517	244	43	0	20	23	101.94	68.22	73.84	244	Sept, 26
8	Purba Burdwan	Gushkara	16	35,374	9	16	0	15	1	4.00	3.50	1.50	9	July, 26
9	Purba Burdwan	Kalna	18	56,722	15	18	0	18	0	7.00	5.64	2.30	15	Aug, 26
10	Purba Burdwan	Katwa	20	81,615	26	20	0	16	4	12.33	6.77	6.90	26	Sept, 26
11	Purba Burdwan	Memari	16	41,455	11	16	0	16	0	7.00	4.00	0.00	11	Achieved
12	Birbhum	Bolpur	22	80,210	31	22	0	10	12	14.00	9.00	8.00	31	July, 26
13	Birbhum	Dubrajpur	16	38,041	10	16	0	16	0	5.80	3.56	0.64	10	July, 26
14	Birbhum	Nalhati	16	41,244	9	14	2	14	2	3.60	1.90	2.50	8	July, 26
15	Birbhum	Rampurhat	18	57,833	15	18	0	12	6	5.00	3.00	7.00	15	July, 26
16	Birbhum	Sainthia	16	44608	12	16	0	10	6	6.31	3.16	2.53	12	July, 26
17	Birbhum	Suri	21	90,314	26	21	0	8	13	10.50	5.00	10.50	26	July, 26
18	Cooch Behar	Cooch Behar	20	77935	20	20	0	2	18	6.50	2.00	11.50	20	July, 26
19	Cooch Behar	Dinhata	16	36,124	9	16	0	16	0	6.00	2.50	0.50	9	Achieved
20	Cooch Behar	Haldibari	11	14,404	4	11	0	11	0	2.30	1.40	0.30	4	Aug, 26
21	Cooch Behar	Mathabhanga	12	23,895	9	8	4	8	4	5.00	3.00	1.00	9	July, 26
22	Cooch Behar	Mekhliganj	9	9,123	5	9	0	9	0	1.60	1.06	2.34	5	July, 26
23	Cooch Behar	Tufanganj	12	20,998	7	12	0	12	0	4.38	1.75	0.88	7	July, 26
24	Dakshin Dinajpur	Balurghat	25	1,51,299	42	25	0	25	0	23.20	13.40	5.40	42	July, 26
25	Dakshin Dinajpur	Buniadpur	14	30183	8	14	0	10	4	4.00	2.00	2.00	8	July, 26
26	Dakshin Dinajpur	Gangarampore	18	56,217	14	13	5	13	5	5.00	2.00	5.00	12	July, 26
27	Darjeeling	Darjeeling	32	1,20,414	24	32	0	32	0	16.00	5.00	3.00	24	May, 26
28	Kalimpong	Kalimpong	23	49,403	13	16	7	10	4	6.00	2.00	4.00	12	Sept, 26
29	Darjeeling	Kurseong	20	42,346	7	20	0	10	10	2.55	1.27	3.18	7	Sept, 26
30	Darjeeling	Mirik	9	11,513	4	6	3	6	3	2.00	1.00	1.00	4	July, 26
31	Darjeeling	Siliguri MC	47	5,13,264	297	47	0	35	12	142.00	70.00	85.00	297	May, 26
32	Howrah	Uluberia	32	2,32,290	86	32	0	25	7	26.00	12.00	48.00	86	July, 26

Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
33	Hooghly	Arambagh	19	66,175	16	19	0	14	5	9.00	5.00	2.00	16	July, 26
34	Hooghly	Baidyabati	23	1,21,110	50	23	0	23	0	34.00	14.00	2.00	50	July, 26
35	Hooghly	Bansberia	22	1,03,920	30	20	2	16	6	8.00	4.00	17.00	29	July, 26
36	Hooghly	Bhadreswar	22	1,01,477	26	22	0	22	0	16.25	9.75	0.00	26	Achieved
37	Hooghly	Champdany	22	1,11,251	19	20	2	18	4	9.00	4.00	5.00	18	Aug, 26
38	Hooghly	Chandannagore MC	33	1,66,867	52	33	0	31	2	27.00	17.00	8.00	52	July, 26
39	Hooghly	Dankuni	21	94,966	32	21	0	17	4	15.00	8.00	9.00	32	Sept, 26
40	Hooghly	Hooghly Chinsurah	30	1,77,259	56	30	0	20	10	38.00	16.00	2.00	56	Sept, 26
41	Hooghly	Konnagar	20	76,172	26	20	0	19	1	15.29	7.65	3.06	26	Aug, 26
42	Hooghly	Rishra	23	1,24,585	45	23	0	9	14	13.30	6.70	25.00	45	July, 26
43	Hooghly	Serampore	29	1,83,339	95	29	0	16	13	30.00	21.00	44.00	95	July, 26
44	Hooghly	Tarakeswar	15	30,947	10	15	0	15	0	5.00	3.00	2.00	10	May, 26
45	Hooghly	Uttarpara Kotrung	24	1,62,386	72	24	0	24	0	47.00	25.00	0.00	72	Sept, 26
46	Alipurduar	Alipurduar	20	65,232	21	15	5	15	5	11.50	7.50	1.00	20	July, 26
47	Jalpaiguri	Dhupguri	16	44,719	7	1	15	1	15	2.00	1.00	1.00	4	May, 26
48	Jalpaiguri	Jalpaiguri	25	1,07,341	38	25	0	25	0	22.80	13.24	1.96	38	Aug, 26
49	Jalpaiguri	Mal	15	25,218	6	11	4	11	4	3.00	1.50	1.00	6	July, 26
50	Malda	English Bazar	29	2,05,521	82	29	0	19	10	40.00	18.00	24.00	82	Sept, 26
51	Malda	Old Malda	20	84,012	23	20	0	20	0	11.00	7.50	4.50	23	July, 26
52	Murshidabad	Beldanga	14	29,182	7	14	0	14	0	2.60	1.60	2.80	7	Aug, 26
53	Murshidabad	Berhampore	28	1,95,363	66	28	0	18	10	25.00	14.00	27.00	66	Sept, 26
54	Murshidabad	Dhuliyani	21	95,706	18	21	0	0	21	6.00	4.00	13.00	23	Aug, 26
55	Murshidabad	Domkal	21	1,21,927	24	21	0	6	15	9.00	5.40	9.60	24	July, 26
56	Murshidabad	Jangipur	21	88,165	29	21	0	21	0	14.50	8.70	5.80	29	July, 26
57	Murshidabad	Jiaganj-Azimganj	17	51,790	15	9	8	2	15	6.00	2.00	5.00	13	July, 26
58	Murshidabad	Kandi	18	55,632	12	15	3	15	3	7.00	2.50	1.50	11	July, 26
59	Murshidabad	Murshidabad	16	44,064	16	16	0	10	6	6.00	4.00	6.00	16	Sept, 26
60	Nadia	Birnagar	14	30799	10	14	0	13	1	6.50	3.00	0.50	10	July, 26
61	Nadia	Chakdah	21	95,203	19	6	15	6	3	5.00	3.00	6.00	14	Aug, 26
62	Nadia	Cooper's Camp	12	18,839	5	12	0	8	4	2.50	1.00	1.50	5	May, 26
63	Nadia	Gayeshpur	18	58,998	16	18	0	4	14	8.00	3.20	4.80	16	July, 26
64	Nadia	Haringhata	17	45,953	12	5	12	0	0	0.00	0.00	9.00	9	May, 26
65	Nadia	Kalyani	21	1,00,620	50	21	0	3	18	12.00	4.00	34.00	50	July, 26
66	Nadia	Krishnanagar	25	1,53,062	90	25	0	21	4	50.00	24.00	16.00	90	May, 26
67	Nadia	Nabadwip	24	1,25,528	36	24	0	24	0	18.60	12.00	5.40	36	May, 26
68	Nadia	Ranaghat	20	75,365	20	20	0	12	8	10.00	6.00	4.00	20	July, 26



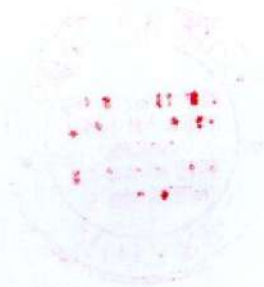
Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
69	Nadia	Santipur	24	1,51,777	40	24	0	16	8	18.00	8.00	14.00	40	July, 26
70	Nadia	Taherpur	13	20,894	5	13	0	11	2	2.70	2.00	0.30	5	Aug, 26
71	North 24 Parganas	Ashokenagar-Kalyangarh	23	1,21,592	35	23	0	23	0	22.00	10.00	3.00	35	July, 26
72	North 24 Parganas	Baduria	17	52,500	6	6	11	6	11	0.50	0.20	3.00	4	Aug, 26
73	North 24 Parganas	Baranagar	34	2,45,213	134	34	0	11	23	50.50	15.00	68.50	134	Sept, 26
74	North 24 Parganas	Barasat	35	2,78,435	163	35	0	30	5	79.00	60.00	24.00	163	May, 26
75	North 24 Parganas	Barrackpore	24	1,52,783	40	24	0	22	2	26.40	12.40	1.20	40	Sept, 26
76	North 24 Parganas	Basirhat	23	1,25,058	53	23	0	23	0	39.50	9.50	4.00	53	Aug, 26
77	North 24 Parganas	Bhatpara	35	3,85,867	164	35	0	35	0	86.57	58.18	19.25	164	May, 26
78	North 24 Parganas	Bidhan Nagar MC	41	6,34,107	287	41	0	0	41	111.00	76.00	100.00	287	Sept, 26
79	North 24 Parganas	Bongaon	22	1,08,864	42	18	4	16	6	20.00	9.00	12.00	41	Sept, 26
80	North 24 Parganas	Dum Dum	22	1,14,786	50	22	0	8	16	22.50	7.50	20.00	50	Sept, 26
81	North 24 Parganas	Garulia	21	85,336	35	21	0	8	13	12.00	5.00	18.00	35	Sept, 26
82	North 24 Parganas	Gobardanga	17	45,392	12	17	0	17	0	10.00	2.00	0.00	12	Achieved
83	North 24 Parganas	Habra	24	1,47,221	44	24	0	20	4	29.00	8.00	7.00	44	May, 26
84	North 24 Parganas	Halisahar	23	1,24,851	38	16	7	16	7	13.00	8.00	15.00	36	July, 26
85	North 24 Parganas	Kamarhati	35	331163	128	35	0	28	7	60.00	41.00	27.00	128	Sept, 26
86	North 24 Parganas	Kanchrapara	24	1,29,576	37	19	5	19	0	15.00	10.00	8.00	33	Aug, 26
87	North 24 Parganas	Khardah	22	1,08,496	38	22	2	20	2	19.00	12.00	7.00	38	May, 26
88	North 24 Parganas	Madhyamgram	28	1,96,127	62	28	0	28	0	36.00	21.00	5.00	62	Aug, 26
89	North 24 Parganas	Naihati	31	2,18,194	72	31	0	20	11	22.00	12.00	38.00	72	July, 26
90	North 24 Parganas	New Barrackpore	20	76,879	22	20	0	20	0	11.60	5.20	5.20	22	Aug, 26
91	North 24 Parganas	North Barrackpore	23	1,32,806	46	23	0	12	11	20.00	8.00	18.00	46	July, 26



Sl No	District	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door-to-door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
					Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
92	North 24 Parganas	North Dum Dum	2,49,142	30	34	0	34	0	20.00	10.00	0.00	30	Sept, 26
93	North 24 Parganas	Pandhathi	3,77,351	127	35	0	0	0	0.00	0.00	127.00	127	May, 26
94	North 24 Parganas	South Dum Dum	4,03,316	287	35	0	26	9	135.00	28.00	124.00	287	May, 26
95	North 24 Parganas	Taki	38,263	9	16	0	10	6	4.50	2.00	2.50	9	July, 26
96	North 24 Parganas	Titagarh	1,16,541	42	23	0	16	7	19.00	13.00	10.00	42	May, 26
97	Paschim Midnapore	Chandrakona	23,629	8	12	0	8	4	3.50	2.00	2.50	8	May, 26
98	Paschim Midnapore	Ghatal	54,591	17	13	4	4	13	5.00	4.00	7.00	16	July, 26
99	Jhargram	Jhargram	61,682	15	16	2	4	14	10.50	1.50	2.00	14	May, 26
100	Paschim Midnapore	Kharagpur	2,07,604	40	27	8	1	26	18.00	11.00	9.00	38	May, 26
101	Paschim Midnapore	Kharar	12,220	4	10	0	8	2	1.50	0.50	2.00	4	May, 26
102	Paschim Midnapore	Khirpai	16,385	5	10	0	3	7	3.00	1.00	1.00	5	May, 26
103	Paschim Midnapore	Midnapore	1,69,127	62	25	0	13	12	30.00	18.00	14.00	62	Sept, 26
104	Paschim Midnapore	Ramjibanpur	19,611	5	11	0	4	7	2.00	1.50	1.50	5	July, 26
105	Purba Midnapore	Contai	92,226	40	15	6	16	5	20.00	8.00	10.00	38	Sept, 26
106	Purba Midnapore	Egra	30,148	9	14	0	12	2	5.00	2.00	2.00	9	July, 26
107	Purba Midnapore	Haldia	2,00,827	80	29	0	3	26	15.00	5.00	60.00	80	May, 26
108	Purba Midnapore	Panskura	57,932	11	18	0	18	0	6.00	5.00	0.00	11	Achieved
109	Purba Midnapore	Tamluk	65,312	15	20	0	17	3	8.50	5.00	1.50	15	Aug, 26
110	Jhalda	Jhalda	19,540	4	12	0	12	0	1.50	1.00	1.50	4	July, 26
111	Purulia	Purulia	1,21,067	16	16	7	0	23	6.00	3.00	6.00	15	July, 26
112	Purulia	Raghunathpur	25,621	7	13	0	8	5	1.40	2.66	2.94	7	July, 26
113	South 24 parganas	Baruipur	53,128	22	17	0	6	11	12.00	3.00	7.00	22	July, 26
114	South 24 parganas	Budge Budge	76,858	24	20	0	18	2	13.60	7.60	2.80	24	Aug, 26
115	South 24 parganas	Diamond Harbour	43,169	12	16	0	9	7	5.00	2.50	4.50	12	May, 26

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Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
116	South 24 parganas	Jainagar-Mazilpur	14	25,922	6	14	0	14	0	3.50	1.50	1.00	6	May, 26
117	South 24 parganas	Maheshtala	35	4,49,423	168	35	0	10	25	72.00	40.00	56.00	168	May, 26
118	South 24 parganas	Pujali	16	37,040	11	2	14	2	2	2.00	0.50	2.00	5	May, 26
119	South 24 parganas	Rajpur-Sonarapur	35	4,23,724	279	35	0	28	7	135.00	126.00	18.00	279	Sept, 26
120	Uttar Dinajpur	Dalkhola	16	37,063	11	13	3	9	7	5.00	3.50	2.00	11	July, 26
121	Uttar Dinajpur	Islampur	17	54,340	14	13	4	13	4	5.00	3.50	4.00	13	July, 26
122	Uttar Dinajpur	Kaliaganj	17	53,530	22	17	0	15	2	11.00	7.00	4.00	22	July, 26
123	Uttar Dinajpur	Raiganj	27	1,83,612	60	19	8	0	9	16.00	9.00	33.00	58	July, 26
124	Howrah	Howrah MC	50	10,70,645	568	45	5	11	0	75.00	40.00	432.00	547	May, 26
125	Howrah	Bally	35	2,91,916	112	35	0	0	0	0.00	0.00	112.00	112	May, 26
126	Jalpaiguri	Maynaguri	17	36,263	8	2	15	0	17	3.00	1.50	1.00	6	July, 26
127	Alipurduar	Falakata	18	54,039	14	2	16	0	0	0.00	0.00	5.77	6	Aug, 26
128	Kolkata	Kolkata MC	144	4594718	3668	144	0	27	117	1840.00	360.00	1468.00	3668	Apr '26
		Total =	2997	21532295	10227.00	2761	236	1772	1019	4488.20	1837.13	3799.57	10124.91	



Status and action plan for ensuring 100% processing of fresh waste for 128 ULBs of West Bengal up to December, 2025

Sl. No.	Name of District	ULB	No. of ward	Population (Census 2011)	Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of Wet Waste processing Unit	Type of Dry Waste processing Unit	Method of treatment in TPD				Final destination of each of the component processed waste				Break up details of waste processing					Action plan to process 100% of waste							
										Organic material (Wet Waste)	Inert	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Landfill Sites	MBF	Budget (Lakh INR)	BPF Prepared for Plant Infrastructure works (Yes/No)	Tender Published for engagement of agency for Plant Infrastructure works (Yes/No)	Work Order issued to agency (Yes/No)	Infrastructure Work started by agency (Y/N)	Time line for starting of 100% processing of Fresh waste	Remarks	
																														Local Farmers/ Horticulture/ Agriculture
1	Bankura	Bankura	24	1,37,386	40	0	40	Wastew Composting	Material Recovery Facility (MBF)	22	4	2.4	11.6	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	6.68	Yes	Yes	Yes	Yes	June, 2026	
2	Bankura	Baleswarpur	19	67,783	14	0	14	Wastew Composting	MBF	7.7	1.4	0.88	4.06	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	2.85	Yes	Yes	Yes	Yes	Sept, 2026	
3	Bankura	Sonamukhi	15	34,228	9	0	9	Wastew Composting	MBF	4.95	0.9	0.54	2.41	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	1.42	Yes	Yes	Yes	Yes	March, 2026	
4	Paschim Bardhaman	Assandol MC	106	11,56,387	546	0	546	Wastew Composting	MBF	311.3	56.6	33.96	104.14	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	76.65	Yes	Yes	Yes	No	June, 2026	
5	Purba Bardhaman	Bardhaman	35	3,14,638	98	0	98	Wastew Composting	MBF	53.9	9.8	5.80	28.42	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	18.40	Yes	No	No	No	Dec, 2026	
6	Purba Bardhaman	Dankul	14	24,397	7	0	7	Wastew Composting	MBF	3.85	0.7	0.42	2.03	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	1.16	Yes	No	No	No	Dec, 2027	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within Sept, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
7	Paschim Bardhaman	Durgapur MC	43	5,66,517	244	0	244	Wastew Composting	MBF	134.2	24.4	11.64	70.76	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	33.29	Yes	Yes	Yes	No	Dec, 2025	Work order issued to an agency for setting up of fresh waste processing unit at the ULB. Due to local agitation the agency could not start infrastructure work for setting up of fresh waste processing unit as the reclaimed land of the dumpsite for this a feasible land is under identification.
8	Purba Bardhaman	Cookhara	16	35,374	9	0	9	Wastew Composting	MBF	4.95	0.9	0.54	2.41	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	1.38	Yes	Yes	Yes	Yes	June, 2026	
9	Purba Bardhaman	Kabra	18	56,722	15	0	15	Wastew Composting	MBF	5.25	1.5	0.9	4.35	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	2.52	Yes	Yes	Yes	Yes	June, 2026	
10	Purba Bardhaman	Kaiba	20	81,615	26	0	26	Wastew Composting	MBF	14.3	2.6	1.56	7.54	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	5.16	Yes	No	No	No	Dec, 2027	State Government identified the land for setting up of fresh waste processing unit at the ULB. Due to local agitation the agency could not start infrastructure work for setting up of fresh waste processing unit as the reclaimed land of the dumpsite for this a feasible land is under identification.
11	Purba Bardhaman	Mansari	16	41,455	11	0	11	Wastew Composting	MBF	6.08	1.1	0.66	3.19	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	1.79	Yes	Yes	Yes	Yes	March, 2026	
12	Birbhum	Beljpur	22	80,210	31	0	31	Wastew Composting	MBF	17.09	3.1	1.86	8.94	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	6.02	Yes	No	No	No	Dec, 2026	
13	Birbhum	Dhalogpur	16	38,041	18	0	18	Wastew Composting	MBF	5.5	1	0.6	2.9	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	1.70	Yes	Yes	Yes	Yes	March, 2026	
14	Birbhum	Nalhati	16	41,244	9	0	9	Wastew Composting	MBF	4.95	0.9	0.54	2.41	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	1.64	Yes	Yes	Yes	Yes	March, 2026	
15	Birbhum	Rampurhat	18	57,833	15	0	15	Wastew Composting	MBF	8.25	1.5	0.9	4.35	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	3.02	Yes	Yes	No	No	March, 2027	
16	Birbhum	Satnaha	16	44608	12	0	12	Wastew Composting	MBF	6.4	1.2	0.72	3.48	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	2.08	Yes	Yes	Yes	Yes	March, 2026	
17	Birbhum	Suri	21	90,314	26	0	26	Wastew Composting	MBF	14.3	2.6	1.56	7.54	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	4.05	Yes	Yes	No	No	Sept, 2026	



States and action plan for ensuring 100% processing of fresh waste for 128 ULBs of West Bengal up to December, 2025

Sl. No.	District	ULB	Population	Waste generated (MT)	Waste collected (MT)	Waste disposed (MT)	Waste management	MRF	Method of treatment in TPD				Final destination of each of the component processed waste			Break up details of waste processing					Action plan to process 100% of waste								
									1	2	3	4	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	1	2	3	4	5	6	7	8	9	10	11	12
18	Cooch Behar	CoochBehar	20	77935	20	0	20	Wastew Composting	MRF	11	2	1.2	5.5	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	3.07	Yes	No	No	No	Dec, 2026	
19	Cooch Behar	Dishala	16	36,124	9	3	0	Wastew Composting	MRF	4.95	0.9	0.54	2.61	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	1.65	0.18	0.5	0.87	1.73	Yes	Yes	Yes	Yes	March, 2026	
20	Cooch Behar	Haldibari	11	14,404	4	2.3	1.5	Wastew Composting	MRF	3.2	0.4	0.24	1.14	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	1.375	0.15	0.25	0.225	0.57	Yes	Yes	Yes	Yes	June, 2026	
21	Cooch Behar	Muthafranga	12	23,895	9	5	4	Wastew Composting	MRF	4.95	0.9	0.54	2.61	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	2.75	0.3	0.5	1.48	1.56	Yes	Yes	No	Yes	March, 2027	Construction of Infrastructure Work for setting up of fresh waste processing unit was started but due to public agitation it was disrupted.
22	Cooch Behar	Mokhliganj	9	9,121	5	4	1	Wastew Composting	MRF	2.75	0.5	0.3	1.45	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	3.2	0.24	0.4	1.16	0.51	Yes	Yes	Yes	Yes	March, 2026	
23	Cooch Behar	Tufanganj	12	20,998	7	6	1	Wastew Composting	MRF	3.85	0.7	0.42	2.03	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	3.3	0.56	0.6	1.74	0.88	Yes	Yes	Yes	Yes	March, 2026	
24	Dakshin Dinajpur	Balanghat	25	1,51,299	62	0	62	Wastew Composting	MRF	23.1	4.2	2.52	12.18	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	8.21	Yes	Yes	Yes	Yes	Dec, 2026	
25	Dakshin Dinajpur	Bentajpur	14	30183	8	0	8	Wastew Composting	MRF	4.4	0.8	0.48	2.32	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.31	Yes	Yes	Yes	Yes	Dec, 2026	
26	Dakshin Dinajpur	Carganapur	18	56,217	14	0	14	Wastew Composting	MRF	7.2	1.4	0.84	4.08	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	3.07	Yes	Yes	Yes	Yes	Dec, 2026	
27	Darjeeling	Deojarling	32	1,20,414	24	0	24	Wastew Composting	MRF	13.2	2.4	1.44	6.96	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	3.63	Yes	No	No	No	Sept, 2027	
28	Kalimpong	Kalimpong	23	49,403	13	0	13	Wastew Composting	MRF	7.15	1.3	0.78	3.77	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.09	Yes	No	No	No	Sept, 2027	
29	Darjeeling	Kurseong	20	42,346	7	0	7	Wastew Composting	MRF	3.85	0.7	0.42	2.03	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.20	Yes	No	No	No	Dec, 2027	
30	Darjeeling	Mirk	9	11,513	4	0	4	Wastew Composting	MRF	2.2	0.4	0.24	1.14	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	0.46	Yes	No	No	No	Dec, 2027	
31	Darjeeling	Siliguri MC	47	5,13,264	297	292	0	Wastew Composting	MRF	163.35	29.7	17.82	86.13	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	163.35	17.82	29.7	86.13	39.20	Yes	Yes	Yes	Yes	Started	
32	Havrah	Ulaberia	32	2,32,290	86	0	86	Wastew Composting	MRF	47.3	8.6	5.16	24.54	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	13.14	Yes	Yes	Yes	No	June, 2026	
33	Hooghly	Aranbehagh	19	66,175	16	0	16	Wastew Composting	MRF	8.8	1.6	0.96	4.44	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	3.15	Yes	No	No	No	Dec, 2027	State Government has provided a land to the ULB for setting up of fresh waste processing unit. But due to public agitation further action could not be taken. Local administration is trying to resolve the matter. Expected that the matter will be resolved within Oct, 2025. After that, tender will be invited for engagement of agency for setting up of fresh waste processing plant.
34	Hooghly	Baidyabati	23	1,21,110	59	59	0	Wastew Composting	MRF	37.5	5	3	14.5	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	27.5	3	5	14.5	3.48	Yes	Yes	Yes	Yes	Started	
35	Hooghly	Bansberia	22	1,03,920	30	0	30	Wastew Composting	MRF	16.5	3	1.8	8.7	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	4.38	Yes	No	No	No	Dec, 2026	
36	Hooghly	Bhadraswar	22	1,01,477	26	26	0	Wastew Composting	MRF	14.3	2.6	1.56	7.54	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	14.3	1.56	2.6	7.54	3.50	Yes	Yes	Yes	Yes	Started	
37	Hooghly	Chandernagar	22	1,11,251	19	19	0	Wastew Composting	MRF	16.45	1.9	1.14	5.51	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	16.45	1.14	1.9	5.51	2.06	Yes	Yes	Yes	Yes	Started	
38	Hooghly	Chandernagar municipal corporation	33	1,66,867	82	0	82	No-CNG	MRF	38.4	5.2	3.12	15.08	Local Farms/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	7.82	Yes	No	No	No	Dec, 2026	



Status and action plan for ensuring 100% processing of fresh waste for 124 ULBs of West Bengal up to December, 2023

Sl. No.	Name of the ULB	Population	Area (sq. km)	Waste generated (MT)	Waste collected (MT)	Waste disposed (MT)	Method of treatment in TPD	Method of treatment in TPD				Final destination of each of the component processed waste			Break up details of waste processing					Action plan to process 100% of waste								
								Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	17.8	1.92	3.2	9.28	4.60	Yes	Yes	Yes	Yes	Started		
39	Hogbly	Dankuni	21	94,966	32	32	0	Wastrow Composting	MRF	17.8	3.2	1.92	9.28	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	17.8	1.92	3.2	9.28	4.60	Yes	Yes	Yes	Yes	Started
40	Hogbly	Hogbly Chinamoh	30	1,77,259	56	0	56	Bio-CNG	MRF	30.8	5.6	3.56	16.24	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	8.21	Yes	No	No	No	Dec, 2026
41	Hogbly	Komugur	20	76,172	26	26	0	Wastrow Composting	MRF	18.3	2.6	1.56	7.54	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	18.3	1.56	2.6	7.54	2.79	Yes	Yes	Yes	Yes	Started
42	Hogbly	Richa	23	1,24,585	45	45	0	Wastrow Composting	MRF	24.29	4.5	2.7	13.09	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	24.29	2.7	4.5	13.09	5.91	Yes	Yes	Yes	Yes	Started
43	Hogbly	Sesampore	29	1,83,339	95	95	0	Wastrow Composting	MRF	52.25	9.5	5.7	27.55	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	52.25	5.7	9.5	27.55	10.41	Yes	Yes	Yes	Yes	Started
44	Hogbly	Tankeswar	15	30,947	10	0	10	Wastrow Composting	MRF	5.5	1	0.6	2.9	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	1.44	Yes	No	No	No	Dec, 2026
45	Hogbly	Litarpur Satrang	24	1,62,386	72	72	0	Wastrow Composting	MRF	39.6	7.2	4.32	20.68	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	39.6	4.32	7.2	20.68	7.88	Yes	Yes	Yes	Yes	Started
46	Alipuzar	Alipuzar	20	65,232	21	21	0	Wastrow Composting	MRF	11.95	2.1	1.26	6.08	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	11.95	1.26	2.1	6.08	2.30	Yes	Yes	Yes	Yes	Started
47	Jalpaiguri	Dhugguri	16	44,719	7	0	7	Wastrow Composting	MRF	5.85	0.7	0.42	2.03	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	1.15	Yes	No	No	No	June, 2026
48	Jalpaiguri	Jalpaiguri	25	1,07,341	38	3	35	Wastrow Composting	MRF	20.9	3.8	2.28	11.02	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	1.65	0.18	0.3	0.87	6.79	Yes	Yes	No	No	March, 2027
49	Jalpaiguri	Sai	15	25,218	4	0	4	Wastrow Composting	MRF	3.3	0.4	0.36	1.74	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0.99	Yes	Yes	Yes	Yes	June, 2026
50	Maldah	English Bazar	29	2,05,521	82	0	82	Wastrow Composting	MRF	43.1	8.2	4.92	23.76	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	16.97	Yes	Yes	Yes	No	Dec, 2026
51	Maldah	Old Maldah	20	84,012	23	0	23	Wastrow Composting	MRF	12.85	2.3	1.38	6.67	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	4.05	Yes	No	No	No	Dec, 2026
52	Murshidabad	Beldanga	14	29,182	7	0	7	Wastrow Composting	MRF	5.85	0.7	0.42	2.03	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	1.20	Yes	Yes	Yes	No	March, 2027
53	Murshidabad	Bochrapore	28	1,95,363	46	0	46	Wastrow Composting	MRF	36.3	6.6	3.96	19.14	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	10.95	Yes	No	No	No	Dec, 2026
54	Murshidabad	Dhalaiyan	21	95,706	18	0	18	Wastrow Composting	MRF	9.9	1.8	1.08	5.22	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	4.19	Yes	No	No	No	Dec, 2026
55	Murshidabad	Dankuni	21	1,21,927	34	0	34	Wastrow Composting	MRF	13.1	3.4	1.94	6.96	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	4.38	Yes	No	No	No	Dec, 2027
56	Murshidabad	Jargapur	21	88,165	29	0	29	Wastrow Composting	MRF	15.95	2.9	1.74	8.41	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	5.26	Yes	No	No	No	Dec, 2027
57	Murshidabad	Jiganj-Azinganj	17	51,790	15	0	15	Wastrow Composting	MRF	8.25	1.5	0.9	4.35	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	1.70	Yes	No	No	No	Dec, 2026
58	Murshidabad	Kandi	18	55,632	12	0	12	Wastrow Composting	MRF	6.8	1.2	0.72	3.68	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	2.08	Yes	No	No	No	Dec, 2027
59	Murshidabad	Murshidabad	16	44,064	16	0	16	Wastrow Composting	MRF	8.8	1.6	0.96	4.04	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	2.15	Yes	Yes	Yes	Yes	Dec, 2026
60	Nadia	Birgaon	14	30,799	10	8	2	Wastrow Composting	MRF	5.5	1	0.6	2.9	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	4.4	0.48	0.8	2.32	1.08	Yes	Yes	Yes	Yes	March, 2026



States and union plan for ensuring 100% processing of fresh waste for 118 LLIs of West Bengal up to December, 2025

Sl. No.	District	LLI No.	Population	Waste generated (TPD)	Waste management	Method of treatment in TPD	Final destination of each of the components processed waste				Break up details of waste processing				Action plan to process 100% of waste															
							Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0	0	0	0	0	0	0	0							
41	Nadia	Chakdaha	21	95,203	19	0	19	Window Composting	MRF	10.45	1.0	1.14	9.51	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	4.08	Yes	Low	Yes	Yes	Yes	Dec, 2024	
62	Nadia	Cooper's Camp	12	18,839	8	0	8	Window Composting	MRF	2.75	0.3	0.3	1.45	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	0.88	Yes	Yes	Yes	Yes	Yes	March, 2026	
63	Nadia	Gayshypur	18	58,998	16	0	16	Window Composting	MRF	8.8	1.0	0.96	4.64	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	2.19	Yes	Yes	Yes	Yes	Yes	March, 2026	
64	Nadia	Haringhata	17	45,953	12	0	12	Window Composting	MRF	6.6	1.2	0.72	3.48	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	2.39	Yes	No	No	No	No	March, 2027	
65	Nadia	Kabai	21	1,00,620	50	0	50	Window Composting	MRF	27.5	5	3	14.5	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	4.37	Yes	No	No	No	No	Dec, 2026	
66	Nadia	Krishnanagar	25	1,53,062	90	120	-30	Window Composting	MRF	48.5	9	9.4	26.1	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	66	7.2	12	34.4	15.14	Yes	No	No	No	No	March, 2027	
67	Nadia	Nabedip	24	1,25,528	36	16	20	Window Composting	MRF	19.8	3.6	2.16	10.44	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	8.8	0.96	1.6	4.64	6.57	Yes	Yes	No	No	No	Sept, 2026	
68	Nadia	Ranaghat	20	75,365	20	0	20	Window Composting	MRF	11	2	1.2	5.8	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	2.74	Yes	Yes	Yes	Yes	Yes	Sept, 2026	
69	Nadia	Sanjpur	24	1,51,777	48	0	48	Window Composting	MRF	22	4	2.4	11.6	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	9.09	Yes	Yes	Yes	Yes	Yes	Sept, 2026	
70	Nadia	Taherpur NAA	13	20,894	5	4.3	0.7	Window Composting	MRF	3.75	0.5	0.3	1.45	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	2.25	0.24	0.41	1.99	0.55	Yes	Yes	Yes	Yes	Yes	March, 2026	
71	North 24 Parganas	Aahalnagar-Kalyanpur	23	1,21,592	35	6	29	Window Composting	MRF	19.25	3.0	2.1	10.15	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	5.3	0.56	0.6	1.74	5.26	Yes	Yes	Yes	Yes	Yes	Sept, 2026	
72	North 24 Parganas	Budania	17	52,500	6	4	2	Window Composting	MRF	3.3	0.6	0.36	1.74	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	2.2	0.34	0.4	1.16	0.65	Yes	Yes	Yes	Yes	Yes	June, 2026	
73	North 24 Parganas	Buranagar	34	2,45,213	154																									
74	North 24 Parganas	Dum Dum	35	2,78,435	163																									
75	North 24 Parganas	South Dum Dum	24	1,52,783	40	554	0	Window Composting & Bio-methanation	MRF	304.7	65.4	87.24	180.66	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	304.7	35.24	55.4	180.66	79.91	Yes	Yes	Yes	Yes	Yes	Saved	
76	North 24 Parganas	North Dum Dum	23	1,25,058	53																									
77	North 24 Parganas	New Barrackpur	35	3,85,867	144																									
78	North 24 Parganas	Kamathali	41	6,34,107	287	0	287	Window Composting	MRF	157.85	55.4	55.24	180.66	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	17.92	Yes	Yes	Yes	Yes	Yes	Sept, 2026	
79	North 24 Parganas	Barran	22	1,08,864	43	0	43	Window Composting	MRF	23.1	4.2	2.52	12.38	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	22.23	Yes	Yes	Yes	Yes	Yes	March, 2026	
80	North 24 Parganas	Banardip	22	1,14,786	50	0	50	Window Composting	MRF	27.5	5	3	14.5	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	5.48	Yes	Yes	No	No	No	March, 2027	
81	North 24 Parganas	Baishat	21	85,336	36	53	-18	Window Composting	MRF	18.25	5.3	2.1	10.15	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	29.15	3.18	5.3	13.37	6.13	Yes	Yes	Yes	Yes	Yes	March, 2026	
82	North 24 Parganas	Hajira	17	45,392	12	0	12	Window Composting	MRF	6.6	1.2	0.72	3.48	Local Farms/Horticulture/Aggri-culture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver blocks/ tiles etc)	Recycling Plants	0	0	0	0	0	22.45	Yes	No	No	No	No	March, 2027	



State Government of West Bengal has approved the setting up of fresh waste processing plant at LLIs. The land will be under possession of the State Government within Oct, 2025. After that the agency will be floated for engagement of agency for setting up of fresh waste processing plant.

Status and action plan for ensuring 100% processing of fresh waste for 128 ULBs of West Bengal up to December, 2025

Sl. No.	District	Municipal Corporation	Waste generated (MT)	Waste collected (MT)	Waste disposed (MT)	Waste management	MRF	Method of treatment in TPD				Final destination of each of the component processed waste			Break up details of waste processing					Action plan to process 100% of waste									
								Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	Yes	No	Yes	No	Yes	No	Yes	No		
83	North 24 Parganas	Bidhannagar Municipal Corporation	24	1,47,221	44	0	44	Bio-CNG	MRF	28.2	4.4	2.84	12.76	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	35.55	Yes	Yes	No	No	Dec, 2025	
84	North 24 Parganas	Bongaon	23	1,24,851	38	31	7	Wastew Composting	MRF	20.9	3.6	2.28	11.02	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	0	17.05	1.86	3.1	8.99	6.79	Yes	No	No	No	Dec, 2024	
85	North 24 Parganas	Garia	35	331163	128	0	128	Wastew Composting	MRF	70.4	12.8	7.68	37.12	Local Farmers/ Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	192	Yes	Yes	No	No	March, 2027	
86	North 24 Parganas	Gokulnagar	24	1,29,576	37	0	37	Wastew Composting	MRF	20.35	3.7	2.22	10.73	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.04	Yes	Yes	Yes	Yes	Dec, 2026	
87	North 24 Parganas	Habra	22	1,08,496	38	0	38	Wastew Composting	MRF	20.9	3.8	2.28	11.02	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	7.67	Yes	Yes	Yes	Yes	Sept, 2026	
88	North 24 Parganas	Hidola	28	1,96,127	62	9	62	Wastew Composting	MRF	34.1	6.2	3.72	17.98	Local Farmers/ Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	3.69	Yes	No	No	No	March, 2027	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within Oct, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
89	North 24 Parganas	Kanchrapara	31	2,18,194	72	0	72	Wastew Composting	MRF	39.6	7.2	4.32	20.88	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	3.90	Yes	No	No	No	Dec, 2026	
90	North 24 Parganas	Khetala	20	76,879	22	0	22	Wastew Composting	MRF	12.1	2.2	1.32	6.58	Local Farmers/ Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	5.08	Yes	Yes	No	No	March, 2027	
91	North 24 Parganas	Madhyampur	23	1,32,806	46	16	30	Wastew Composting	MRF	25.3	4.6	2.76	13.34	Local Farmers/ Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	8.8	0.96	1.6	4.64	8.66	Yes	Yes	No	No	Dec, 2025	
92	North 24 Parganas	Nahala	34	2,49,142	30	0	30	Wastew Composting	MRF	16.5	3	1.8	8.7	Local Farmers/ Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	11.22	Yes	Yes	Yes	Yes	Dec, 2025	
93	North 24 Parganas	North Baranagar	35	3,77,351	177	0	177	Wastew Composting	MRF	69.85	12.7	7.62	36.83	Local Farmers/ Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	7.99	Yes	Yes	No	No	March, 2027	
94	North 24 Parganas	Paschim	35	4,03,316	287	0	287	Wastew Composting	MRF	157.89	28.7	17.23	87.21	Local Farmers/ Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	19.21	Yes	No	No	No	March, 2027	
95	North 24 Parganas	Taki	16	38,263	9	8.9	0.6	Wastew Composting	MRF	4.90	0.9	0.54	2.61	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	0	4.62	0.30	0.84	2.436	1.35	Yes	Yes	Yes	Yes	March, 2026	
96	North 24 Parganas	Tughlaq	23	1,16,541	42	0	42	Wastew Composting	MRF	23.1	4.2	2.52	12.18	Local Farmers/ Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	5.22	Yes	Yes	No	No	March, 2027	
97	Paschim Medinipur	Chandrabhaga	12	23,629	8	0	8	Wastew Composting	MRF	4.4	0.8	0.48	2.32	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	0.92	Yes	Yes	Yes	Yes	March, 2026	
98	Paschim Medinipur	Ghatal	17	54,591	27	0	17	Wastew Composting	MRF	9.35	1.7	1.02	4.85	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.92	Yes	No	No	No	March, 2027	
99	Paschim Medinipur	Jangraon	18	61,082	15	0	15	Wastew Composting	MRF	8.35	1.5	0.9	4.35	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	3.12	Yes	Yes	Yes	Yes	June, 2025	
100	Paschim Medinipur	Khangraon	35	2,07,604	49	68	0	Wastew Composting	MRF	22	4	2.4	11.6	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	0	22	2.4	4	11.6	8.98	Yes	Yes	Yes	Yes	Started	
101	Paschim Medinipur	Khona	10	12,220	4	0	4	Wastew Composting	MRF	2.2	0.4	0.24	1.16	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	0.59	Yes	Yes	Yes	Yes	Dec, 2024	Construction of Infrastructre Work for setting up of fresh waste processing unit is under process.
102	Paschim Medinipur	Kharpai	10	16,385	5	0	5	Wastew Composting	MRF	2.75	0.5	0.3	1.45	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	0.74	Yes	Yes	Yes	Yes	June, 2026	
103	Paschim Medinipur	Mahapur	25	1,69,127	42	0	42	Wastew Composting	MRF	34.1	6.2	3.72	17.98	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	10.07	Yes	Yes	No	No	Dec, 2025	
104	Paschim Medinipur	Ranigobpur	11	19,611	5	0	5	Wastew Composting	MRF	2.75	0.5	0.3	1.45	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	0.77	Yes	Yes	Yes	Yes	June, 2026	



Status and action plan for ensuring 100% processing of fresh waste for 128 UJEs of West Bengal up to December, 2025

Sl. No.	UJE	District	Population	Waste generated (MT)	Waste collected (MT)	Waste disposed (MT)	Waste management	MRF	Method of treatment (a TPO)				Final destination of each of the components processed waste			Break up details of waste processing					Action plan to process 100% of waste								
									SLP	Road Making / Low land filling	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
105	Purba Medinipur	Contai	21	92,226	60	0	40	Wastrow Composting	MRF	22	4	2.4	18.4	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	6.57	Yes	Yes	No	No	March, 2027	
106	Purba Medinipur	Egra	14	30,148	9	0	9	Wastrow Composting	MRF	4.95	0.9	0.54	2.61	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.60	Yes	Yes	No	No	March, 2027	
107	Purba Medinipur	Haldia	29	2,06,827	80	89	0	Wastrow Composting	MRF	4.4	0	4.8	23.2	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	44	4.8	8	23.2	8.76	Yes	Yes	Yes	Yes	Started	
108	Purba Medinipur	Paradip	18	57,952	11	0	11	Wastrow Composting	MRF	6.09	1.1	0.66	3.19	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.97	Yes	No	No	No	Dec, 2026	
109	Purba Medinipur	Tamraulpata	20	65,312	15	0	15	Wastrow Composting	MRF	8.25	1.5	0.9	6.35	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.69	Yes	No	No	No	March, 2027	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identified within Sept, 2025. After that the tender will be invited for management of agency for setting up of fresh waste processing plant.
110	Jharkhand	Jharkhand	12	19,540	4	0	4	Wastrow Composting	MRF	2.2	0.4	0.24	1.14	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	0.71	Yes	No	No	No	March, 2027	
111	Pandua	Pandua	23	1,21,067	18	0	16	Wastrow Composting	MRF	6.8	1.6	0.96	4.64	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.19	Yes	No	No	No	Dec, 2026	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identified within Sept, 2025. After that the tender will be invited for management of agency for setting up of fresh waste processing plant.
112	Pandua	Rajgharathika	13	25,621	7	0	7	Wastrow Composting	MRF	5.85	0.7	0.42	2.65	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.20	Yes	No	No	No	Sept, 2026	
113	South 24 parganas	Bansipur	17	53,128	21	0	22	Wastrow Composting	MRF	12.1	2.2	1.32	6.36	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.68	Yes	Yes	No	No	March, 2027	
114	South 24 parganas	Budge Budge	20	76,858	24	0	24	Wastrow Composting	MRF	10.2	2.1	1.44	6.56	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	3.29	Yes	Yes	No	No	March, 2027	
115	South 24 parganas	Therwood Harbour	16	45,169	12	0	12	Wastrow Composting	MRF	6.8	1.2	0.72	3.68	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.14	Yes	Yes	Yes	Yes	Dec, 2026	
116	South 24 parganas	Jaynagar Majilpur	14	25,922	6	4	2	Wastrow Composting & Bio Gas	MRF	3.3	0.6	0.36	1.24	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	1	1.2	0.24	0.4	1.16	0.99	Yes	Yes	Yes	Yes	March, 2026	
117	South 24 parganas	Maheswala	35	4,49,423	348	3	165	Yewa Compost	MRF	92.4	16.8	10.08	48.72	Local Farmers/ Horticulture/ Agriculture	SLP/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	2.25	0.5	0.5	1.45	23.00	Yes	Yes	No	No	Dec, 2027	
118	South 24 parganas	Pujali	16	37,040	11	0	11	Wastrow Composting	MRF	6.05	1.1	0.66	3.19	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.38	Yes	Yes	Yes	Yes	June, 2026	
119	South 24 parganas	Rajpur-Sonapur	35	4,23,724	279	0	279	Wastrow Composting & Bio Gas	MRF	152.85	22.9	16.24	80.91	Local Farmers/ Horticulture/ Agriculture	SLP/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	28.16	Yes	No	No	No	March, 2027	
120	Uttar Dinajpur	Dalkhola	16	37,063	11	0	11	Wastrow Composting	MRF	6.05	1.1	0.66	3.19	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.89	Yes	Yes	Yes	Yes	June, 2026	
121	Uttar Dinajpur	Lisampur	17	54,340	11	0	14	Wastrow Composting	MRF	7.7	1.4	0.84	4.08	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.38	Yes	Yes	No	No	March, 2027	
122	Uttar Dinajpur	Kalyanganj	17	53,530	22	0	22	Wastrow Composting	MRF	12.1	2.2	1.32	6.36	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	4.27	Yes	Yes	Yes	Yes	June, 2026	
123	Uttar Dinajpur	Rajganj	27	1,83,612	60	0	66	Wastrow Composting	MRF	35	6	3.6	17.4	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	10.40	Yes	Yes	Yes	Yes	Dec, 2026	
124	Howrah	Howrah MC	50	10,70,645	568	10	558	Wastrow Composting	MRF	212.4	36.8	24.08	164.72	Local Farmers/ Horticulture/ Agriculture	SLP/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	5.5	0.6	1	2.9	73.75	Yes	No	No	No	Dec, 2027	
125	Howrah	Bally	35	2,91,916	112	0	112	Wastrow Composting	MRF	61.6	11.2	6.72	32.48	Local Farmers/ Horticulture/ Agriculture	SLP/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	15.32	Yes	No	No	No	March, 2027	



States and action plan for ensuring 100% processing of fresh waste for 178 LLRs of West Bengal up to December, 2028																												
Sl. No.	District	Municipality	Waste generated (MT)	Waste collected (MT)	Waste processed (MT)	Waste to be processed (MT)	Method of treatment in TFD	MOP	Method of treatment in TFD				Final destination of each of the components of processed waste				Break up details of waste processing					Action plan to process 100% of waste						
									Landfill	Composting	Recycling	Other	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RTF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.29	Yes	Yes	Yes	Yes	March, 2026	
126	Malpur	Meysgati	17	36,263	8	0	8	Wastew Composting	MOP	4.4	38	0.46	2.32	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RTF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.29	Yes	Yes	Yes	Yes	March, 2026
127	Alipurdur	Habkate	18	54,039	14	0	14	Wastew Composting	MOP	7.7	14	0.84	4.06	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RTF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	9	0	0	0	2.41	Yes	Yes	Yes	Yes	March, 2026
128	Kolkata	KoRana MC	144	4594718	3648	609	3089	Wastew Compost & Bio-CNG	Material Recovery Facility & Plastic Processing Unit	2017.4	366.8	220.08	1063.72	Local Farmers/ Horticulture/ Agriculture	SLP / Road Making / Low land filling	RTF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	5	500	2	0	100	600.00	Yes	Yes	Yes	Yes	Dec, 2026
Total =			297	2153226	16227	2276	7983															1554.41						



Status of Bio-mining & Bio-remediation of Legacy Waste of 128 ULBs of West Bengal up to December, 2025

Sl No	District	ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	Phase-I Area of Dump Site (in acre)	P-I Quantity of Waste in each site (MT)	P-I Quantity of legacy waste processed upto (MT)	P-I Timeline to complete processing at each site	P-I Area Reclaimed (in Acre)	Phase-II Quantity of Waste in each site (MT)	P-II Quantity of legacy waste processed upto (MT)	P-I + P-II Total Quantity of Waste in each site (MT)	Total Quantity of Legacy Waste to be processed (MT)	P-I + P-II Total Quantity of legacy waste processed (MT)	P-I + P-II Timeline to complete processing at each site	Area Reclaimed (in Acre)	Composition of the Waste				Process adopted to remediate at each site	Final Destination of the Components at				Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites					Remarks
																		Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic	If any Other material (%)		Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic	If any Other material (%)		P-II RFP prepared for engagement of agency for processing (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued to Agency for processing (Y/N)	P-II Processing Work Started (Y/N)		
1	ALIPURDUAR	Allpurdwar	1	Beside Radhanabhab Mandir	26°29'33"N 89°32'29"E	0.33	4274	4274	Completed	0.33	0	0	4274	0	4274	Completed	0.33	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.24	NA	NA	NA	NA	Total area reclaimed	
2	BANKURA	Bankura	1	Kesha Trenching Ground	23°26'28"N 87.035348"E	16.53	172937.6	172938	Completed	6.50	187000	72255	35937.6	114745	245193	Jun-26	10.5	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	19.80	Yes	Yes	Yes	Yes		
3	BANKURA	Sonamukhi	1	Adrah Bazar	23°30'13"N 87.390289"E	1.50	2400	2400	Completed	1.50	0	0	2400	0	2400	Completed	1.5	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.13	NA	NA	NA	NA	Total area reclaimed	
4	BIRBHUM	Bolpur	1	Bolpur, Khokasandahator, P. S. Bolpur, JI. No. 53, Plot No. 2590, 2723	23°67'955"N 87.721413"E	3.33	60814	60814	Completed	1.20	128870	38064.13	169884	70786	98898	Jun-26	2	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	9.33	Yes	Yes	Yes	Yes		
5	BIRBHUM	Dubrajpur	1	Mahaprabhu Gali	23°78'96"N 87.568599"E	1.20	6122	6122	Completed	0.75	1,05,914	0	112036	105914	6122	Sep-26	0.75	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	6.16	Yes	No	No	No		
6	BIRBHUM	Rampurhat	1	Besat & Koumba Road	24.18826°N 87.25746°E	3.85	24212	24212	Completed	0.85	49280	28932.98	73492	20347	53145	Mar-26	1.5	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.04	Yes	Yes	Yes	Yes		
7	BIRBHUM	Sainthia	1	Ward No. 14	23°567°N 87.4309°E	1.10	7261	7261	Completed	0.40	80,805	0	88066	80805	7261	Mar-26	0.6	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.84	Yes	No	No	No		
8	BIRBHUM	Suri	1	Dhanyogran (JL No. - 206)	23°4525°N 87.48576°E	2.00	16428	16428	Completed	0.60	48870	28401.05	65298	20469	44829	Mar-26	1	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.59	Yes	Yes	Yes	Yes		
9	BIRBHUM	Nahari	1	Khanpur	24.3638°N 87.825631°E	5.00	56000	56000	Completed	5	36800	0	32800	36800	56000	Apr-26	3	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.10	Yes	No	No	No		
10	COOCH BEHAR	Cooch Behar	1	Guridhat-II	26.289124° N 89.448282°E	6.75	67319.21	67319	Completed	2.20	172600	0	244919.21	172601	67319	Sep-26	3.25	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	13.47	Yes	No	No	No		
11	COOCH BEHAR	Dinhat	1	Buri dhank	26.821°N 89.2652°E	3.20	12432	12432	Completed	1.20	30220	0	42652	30220	12432	May-26	1.2	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.35	Yes	No	No	No		
12	COOCH BEHAR	Haldibari	1	DBDI	26°19'27.4" N 88°47'6.5"E	0.73	6491.17	6491	Completed	0.20	41400	0	47891.17	41400	6491	Sep-26	0.2	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.63	Yes	No	No	No		



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13	COOCH BEHAR	Muthabhang	2	Ward No - 4 (behind Jagdi Kalbari and Manasi River) & Ward No - 2, KhadanGhat (Beside Manasi and Satunga River)	26.3041°N 89.137°E & 26.2017°N 89.1219°E	2.20	8830.16	8830	Completed	1.00	14800	0	23630.16	14800	8830	Jun-26	1	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.30	Yes	No	No	No	
14	COOCH BEHAR	Tufanganj	1	Kamat Phoolbari	26.1846°N 89.4014°E	2.70	8918.15	8918	Completed	1.00	19640	0	28538.15	19640	8918	Dec-25	1	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.57	Yes	No	No	No	
15	DAKSHIN DINAJPUR	Balurghat	1	5 no. Bhatpara, Dangi Under Bhatpara Gram panchayat	25.2052169° N 88.76702641° E	9.99	72514.995	72515	Completed	3.00	154530	47753.98	227044.595	196776	120269	Aug-25	5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	12.49	Yes	Yes	Yes	Yes	
16	DAKSHIN DINAJPUR	Gangarampore	1	Nardi Dump-pit, 6 no. Anchal, Gangarampore	25.802148° N 88.532081° E	2.25	4275	4275	Completed	1.10	29100	305	33375	28795	4580	Sep-26	1.5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.84	Yes	Yes	Yes	Yes	
17	DARJEELING	Siliguri MC	1	Don Bosco colony	26.746839° N 88.452293° E	26.00	379382	379382	Completed	10.50	1150000	65875	1529382	1084125	448257	Dec-26	12.5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	84.12	Yes	Yes	Yes	Yes	
18	HOOGHLY	Chandernagore MC	1	Kalupukur Verma Compound Park, Kohypukur Bhagamore, Ward No. 8	22°52'13"N, 89°21'32"E	4.94	21916	21916	Completed	1.00	106252	46000	322168	60252	261916	Sep-26	2	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	17.72	Yes	Yes	Yes	Yes	
19	HOOGHLY	Hooghly Chinsurah	1	Keda - I GP, Sakuntanagar Rahindranagar	22°53'35"N 88°22'44"E	6.50	126266	126266	Completed	2.50	102159	56651	258425	101592	126833	Sep-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	12.56	Yes	Yes	Yes	Yes	
20	HOOGHLY	Baidyabati	1	RWMC	22.79488N, 88.31202E	52.00	220794	130254	Dec-25	5.00	0	0	220794	90540	130254	Dec. 2026	5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	12.14	No	No	No	No	
21	HOOGHLY	Chandernagore																														
22	HOOGHLY	Bishra																														
23	HOOGHLY	Serampore																														
24	HOOGHLY	Uttarpara-Kotrung																														
25	HOOGHLY	Konnagar																														
26	HOOGHLY	Bhadreswar	1	Becker colony, H B Road,	22.834139°N 88.349718°E	0.42	320000	0	Jun-26	0	357000	0	657000	657000	0	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	36.14	Yes	No	No	No	
27	HOOGHLY	Dankuni	1	Beside Palanipur Road, Karamatpur (Panchayat Area)	22°40'31"N, 88°13'58"E	2.40	48078	48078	Completed	1.3	0	0	48078	0	48078	Completed	1.3	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.64	NA	NA	NA	NA	Total area reclaimed
28	HOOGHLY	Bansberia	2	Ward no. 0 & 18	23° 27'45.17" N 88° 23'45.3" E	2.79	47000	0	Sep-25	0	108000	0	155000	155000	0	Dec-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	8.53	Yes	No	No	No	
29	HOOGHLY	Arambagh	1	Kaipur (Ward No 6)	22.88233N, 87.77349E	1.20	37750	0	Sep-25	0	37750	21000	78500	54500	21000	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.15	Yes	Yes	Yes	Yes	
30	HOOGHLY	Tarakeswar	1	Kabardin, Ward No. 12	23.66336N, 86.02291E	0.44	16610	0	Sep-25	0	16610	28000	35220	4290	28930	Mar-26	0.2	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.83	Yes	Yes	Yes	Yes	





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31	HOWRAH	Uluberia	2	Banitala, Ward No. 31 (Beside NH 6) & Ward No. 6, Bauria	22.49330° N 88.07462° E 22.49437° N 88.14912° E	6.50	28394	28394	Completed	3.00	105000	95870	133194	9130	124264	Mar-26	4.5	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	7.34	Yes	Yes	Yes	Yes	
32	HOWRAH	Bally	1	Chandmari	22.45628° N 88.33419° E	3.00	120000	30132.59	Dec-25	0.50	0	46900	120000	23867	96133	Sep-26	2	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	6.60	Yes	Yes	Yes	Yes	After completion of 1st Phase, Phase-2 processing will be started after assessment of quantity
33	HOWRAH	Howrah MC	1	Belgachia	22°36'35"N 88°19'34"E	21.99	9,61,967	3,69,026.87	Oct-26	1.80	750000	599,002.09	1,71,156.7	7,48,238	96,332.9	Dec-26	7.5	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	94.14	Yes	Yes	Yes	Yes	
34	JALPAIGUR	Jalpaiguri	1	Paharpur	26.56405° N 88.736121° E	2.50	25891.6	25892	Completed	2.50	160000	0	185891.6	160000	25892	Dec-26	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	10.22	Yes	No	No	No	
35	JHARGRAM	Jhargram	1	Jhargram (Near Jaratal)	22°26'36"N 86°52'29"E	12.00	3739	3739	Completed	4.00	10000	0	13739	10000	3739	Dec-26	4	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.76	No	NA	NA	NA	
36	KOLKATA	Kolkata MC	2	Garden Reach	Lat 22.50278° N Long 88.29157° E	19.77	150000	10000	Mar-26	0.80	0	0	150000	149000	10000	Mar-27	2	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	82.50	Yes	No	No	No	
				DHAPA Under W 88 OF BR-VII/KMC	22°32'22.6" N 88°25'17.6" E	60.00	400000	181300	Mar-26	25.00	200000	0	600000	416700	181300	Mar-27	8	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	330.00	Yes	No	No	No	
37	MALDA	English Bazar	1	English Bazar (maza Bahadurpur)	24°54'59.18" N 88°0'57.87" E	3.52	3250	3250	Completed	0.52	280000	0	283250	280000	3250	Dec-26	0.52	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	13.38	Yes	No	No	No	
38	MURSHIDA BAD	Berhampore	1	Banappara ring road	Komalapur Kadamahandi	2.16	12981	12981	Completed	1.00	190000	21625.26	313981	168375	145606	Oct-26	1	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	17.27	Yes	Yes	Yes	Yes	
39	MURSHIDA BAD	Jangipur	1	Agarpara near Milanpur	24°28'43.79" N 88°9'10.75" E	0.28	3211	3211	Completed	0.10	65180	0	68391	65180	3211	Oct-26	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.74	Yes	No	No	No	
40	MURSHIDA BAD	Jiganj-Animganj	1	Cheremari (Animganj Sube)	24°14'14.8" N 88°15'56.8" E	3.00	19426	19426	Completed	1.00	53000	0	72426	53000	19426	Oct-26	1	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.98	Yes	No	No	No	
41	MURSHIDA BAD	Muzshidabad	1	Kathgola bagan, Ward No. - 15	Kathgola bagan, Ward No. 15	3.38	94039	94039	Completed	1.00	62500	0	156039	62500	94039	Dec-26	2	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	8.61	Yes	No	No	No	
42	MURSHIDABA D	Dhulian	1	Dhulian (near Malancha, Ratanpur)	24°39'29.89" N 87°55'50.74" E	2.00	0	0	0	0	60000	0	60000	60000	0	Dec-26	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.30	Yes	NA	NA	NA	
43	MURSHIDABA D	Kandi	1	Kandi (Jafalanga, Ward No. 12)	23°56'51.56" N 88°13'47" E	5.82	0	0	0	0	5000	0	5000	5000	0	Mar-26	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.28	Yes	NA	NA	NA	

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44	NADIA	Birnagar	1	Mathurapurkur	23.268035° N 88.59683°E	3.00	6799	6799	Completed	3.00	0	0	6799	0	6799	Completed	3	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biominning and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.37	NA	NA	NA	NA	
45	NADIA	Gayeshpur	2	1) Near VS Club, Ward No-16 & Near SUG Training Centre, Ward No-15	22.955519° N 88.472313°E & 22.953252° N 88.442238°E	5.00	12465	12465	Completed	1.20	34400	0	46865	34400	12465	Sep-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biominning and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.58	Yes	No	NA	NA	
46	NADIA	Kalyani	2	Near Kacharipara, Ward No-6 & Beside highway, Ward No-10	22.960863° N 88.439684°E & 22.960863° N 88.439684°E	2.1 & 1.4	60543	60543	Completed	1.20	119000	6800	175543	108200	67343	Sep-26	1.2	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biominning and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	9.65	Yes	Yes	Yes	Yes	
47	NADIA	Krishnanagar	1	Godalanga, Ward - 5	23.4052240° N 88.9116291° E	8.00	51802	51802	Completed	3.00	412000	0	463802	412000	51802	Dec-26	3	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biominning and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	35.51	Yes	No	No	No	
48	NADIA	Nabashrip	1	Near Bishnupriya Hall Station, Ward No. - 1	23.4150286° N 88.5962766° E	12.35	83900	83900	Completed	5.00	111870	31886.01	143756	79984	115766	Jul-26	6	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biominning and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	10.77	Yes	Yes	Yes	Yes	
49	NADIA	Ramghat	1	Amula GP	23.268035° N 88.59683°E	6.31	65374	65374	Completed	3.30	99750	0	105124	99750	65374	Dec-26	3.3	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biominning and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	9.08	Yes	No	No	No	
50	NADIA	Santipur	1	Moylar math, Ward no. - 10	23.2503021° N 88.4116394° E	4.55	22097	22097	Completed	2.20	86840	45759.2	108537	41081	67856	Oct-26	3	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biominning and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.99	Yes	Yes	Yes	Yes	
51	NADIA	Taherpur	1	Cremation Ground Road, Ward No-1	23.270803° N 88.521961°E	1.26	6119	6119	Completed	0.50	14140	0	20239	14140	6119	Jul-26	0.5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biominning and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.11	Yes	No	No	No	
52	NADIA	Chakdah	1	Ward No - 19	23.062613N, 88.517290E	5.00	19426	19426	Completed	5.00	0	0	19426	0	19426	Completed	5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biominning and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.07	NA	NA	NA	NA	Total area reclaimed
53	NADIA	Cooper's Camp	1	Ward 2- near burning ghat	23.279603N, 88.521961E	0.50	19620	0	Dec-25	0	22860	0	42480	42480	0	Sep-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biominning and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.34	Yes	No	No	No	
54	NORTH 24-PARGANAS	Baramat	1	Kadambagachi	22.704837N 88.51308°E	3.50	67846.933	67847	Completed	3.50	0	0	67847	0	67847	Completed	3.5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biominning and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.73	NA	NA	NA	NA	Total area reclaimed
55	NORTH 24-PARGANAS	Barrackpore	1	Kolkata Road	22.748542° N 88.362122°E	5.00	72846	72846	Completed	3.00	57812	12000	130658	45812	84866	Sep-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biominning and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	7.19	Yes	Yes	No	No	
56	NORTH 24-PARGANAS	Basirhat	1	Ward 8	22.62524°N 88.47294°E	4.00	24273.065	24273	Completed	4.00	0	0	24273	0	24273	Completed	4	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biominning and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.34	NA	NA	NA	NA	Total area reclaimed



Sl. No.	District	ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	Phase-I Area of Dump Site (in acre)	P-I Quantity of Waste in each site (MT)	P-I Quantity of legacy waste processed upto (MT)	P-I Timeline to complete processing at each site	P-I Area Reclaimed (in Acre)	Phase-II Quantity of Waste in each site (MT)	Quantity of legacy waste processed upto (MT)	Total Quantity of Waste in each site (MT)	Quantity of Legacy Waste to be processed (MT)	P-I + P-II Total Quantity of legacy waste processed (MT)	P-I + P-II Timeline to complete processing at each site	Area Reclaimed (in Acre)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Process adopted to remediate at each site	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Earmarked Budget (Rs. In Crore)	P-II RFP prepared for engagement of agency for processing (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued to Agency for processing (Y/N)	P-II Processing Work Started (Y/N)	Remarks	
57	NORTH 24-PARGANAS	Bongson	1	Beside India Park, Ward No. - 19 (opposite Truck Parking lot)	23°14'41.3" N 88°50'51.40" E	2.26	7013	7013	Completed	1.20	84852	0	91845	84852	7013	Nov-26	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.05	Yes	No	No	No		
58	NORTH 24-PARGANAS	Hebra	1	Near Baripur Home, Ward No-3	22.818064° N 88.638827° E	1.20	9458.1	9458	Completed	0.50	91700	0	101158.1	91700	9458	Oct-26	0.5	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.56	Yes	No	No	No		
59	NORTH 24-PARGANAS	Kanchrapara	1	Bidhanpully	23.4130366° N 88.382766° E	3.00	24282	24282	Completed	1.20	136000	0	160282	136000	24282	Dec-26	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	8.82	Yes	No	No	No		
60	NORTH 24-PARGANAS	Khordah	1	Ruiyaswaripur	22°43'31"N 89°24'25"E	2.75	46118	46118	Completed	1.00	38140	0	84258	38140	46118	Aug-26	1	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.63	Yes	Yes	No	No		
61	NORTH 24-PARGANAS	Madhyamgram	1	Digberia	22.69264° N 88.50134° E	7.17	116068	116068	Completed	1.19	87700	0	203788	87700	116068	Nov-26	1.19	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	11.21	Yes	Yes	No	No		
62	NORTH 24-PARGANAS	Panihati	1	Ramchandra Pur	22°43'31"N 88°23'10"E	1.50	51763.391	51763	Completed	0.20	120000	23152.83	171763.391	96847	74916	Jul-26	0.5	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	9.45	Yes	Yes	Yes	Yes		
63	NORTH 24-PARGANAS	Taki	1	Mansing road	22.57787°N 88.93308°E	0.80	3625	3625	Completed	0.35	13400	0	17025	13400	3625	Dec-26	0.35	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.94	Yes	No	No	No		
64	NORTH 24-PARGANAS	Titagarh	1	Mathpara	22.88267°N 88.02701°E	4.90	120886	120886	Completed	1.00	44716	0	165602	44716	120886	Dec-26	1	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	9.21	Yes	No	No	No		
65	NORTH 24-PARGANAS	Bhatpara	2	Madral & Jilab Math	22.87426°N 88.41807°E & 22.85932°N 88.36001°E	2.57	58260	58260	Completed	1.00	71905	0	130165	71905	58260	Dec-26	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	7.16	Yes	No	No	No		
66	NORTH 24-PARGANAS	Garulla	1	Fencing Ground Road	22.817161° N 88.372613° E	1.80	52699	51991.017	Completed	1.00	38218	1200	50717	37526	53191	Oct-26	1	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.99	Yes	Yes	No	No		
67	NORTH 24-PARGANAS	Halisahar	1	Nizaljan Trenching Ground	23.2501021° N 88.4116394° E	0.84	6799	6789	Completed	0.25	43925	1050	50794	42865	7839	Aug-26	0.25	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.79	Yes	Yes	Yes	No		
68	NORTH 24-PARGANAS	Bidhanagar MC	1	Mollar Iheri	22.3532° N 88.2647° E	55.00	300000	300000	Completed	55.00	0	0	300000	0	300000	Completed	55	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	16.50	NA	NA	NA	NA	Total area reclaimed	
69	NORTH 24-PARGANAS	Baranagar																															
70	NORTH 24-PARGANAS	Dum Dum																															
71	NORTH 24-PARGANAS	New Barrackpore	1	Premdnagar, Beside Belghoria Expressway	22.648657°N 88.397365°E	22.68	845400	845400	Completed	2.00	1100000	53111	1945400	1046889	868511	Mar, 27	6	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	107.50	Yes					
72	NORTH 24-PARGANAS	North Dum Dum																															





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73	NORTH 24-PARGANAS	South Dum Dum																																						
74	NORTH 24-PARGANAS	Kamarhati	1	Matigri Haru Paly, Kamarhati	22.679309N, 88.179740E	8.00	50000	50000	Completed	0.50	900000	34620	950000	865370	84630	Dec-27	0.5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremediation and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	52.25	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes		
75	NORTH 24-PARGANAS	Naihati	3	Along Patherson road, Chighat, W.No. 14, Naihati	22.857030N, 88.410584E	23.94	300000	300000	Completed	15.00	144000	69120	444030	74880	369120	Sep-26	15	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremediation and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	24.42	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes			
76	NORTH 24-PARGANAS	Ashoknagar-Kalyanagarh	1	Ward 22 beside Naihati-Habra Road	22.5021° N, 88.35°44 E	21.49	81585	41275	Dec-25	9.13	0	22630	81585	17710	63875	Jul-26	13	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremediation and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.49	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA		
77	NORTH 24-PARGANAS	Gobardanga	1	Ward 3- near Bellari bridge	22.5249° N, 88.4437° E	4.00	19296	19296	Completed	3.50	0	0	19296	0	19296	Completed	3.5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremediation and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.06	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	Total area reclaimed	
78	PASCHIM BARDHAMAN	Asansol MC	5	a.Asansol- Kalipahari, b.Burmpur- Hirapur, c.Rangigan- Rotal, d.Jamuria-6 No. Byass, e.Kulti- Aidi	a.21.614345° N, 87.133207° E, b.23.661219° N, 86.959590PE, c.23.614345° N, 87.133207° E, d.23.702714° N, 87.07470° E, e.23.703844° N, 86.983500° E	36.95	1100000	496284	Mar-26	11.00	700000	0	1800000	1305716	496284	Dec-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremediation and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	99.00	Yes	No	No	No	No	No	No	No	No	No	No	After completion of 1st Phase, Phase-2 processing will be started	
79	PASCHIM BARDHAMAN	Durgapur MC	1	Senkarpur	23.530079° N, 87.356380° E	6.60	300000	300000	Completed	3.00	730000	92588.5	1030000	632262	392739	Dec-26	3.5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremediation and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	56.65	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes		
80	PASCHIM MEDINIPUR	Ghatol	1	Argora Shyamapur	22.6636275° N, 87.2243665° E	1.25	16038.41	16038	Completed	0.50	41520	0	57558.41	41520	16038	Dec-26	0.5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremediation and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.17	Yes	No	No	No	No	No	No	No	No	No	No		
81	PASCHIM MEDINIPUR	Kharagpur	1	Hiradib, Ward No.- 32	22.321856° N, 87.280617° E	1.50	2995.51	2996	Completed	1.50	50000	0	79955.51	50000	2996	Dec-26	1	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremediation and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.40	No	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
82	PASCHIM MEDINIPUR	Khripai	1	Bhutdanga	22.706906° N, 87.615009° E	2.00	693.34	693	Completed	1.00	9480	0	10173.34	9480	693	Dec-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremediation and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.56	Yes	No	No	No	No	No	No	No	No	No			
83	PASCHIM MEDINIPUR	Midnapore	1	Dharma Dumping Ground, Hosenabad Mouza	22.421732° N, 87.348950° E	4.00	16804.31	16804	Completed	1.50	264000	49180	432814.31	214820	217994	Oct-26	2	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremediation and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	23.82	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes			
84	PASCHIM MEDINIPUR	Chandrakona	1	Ranagar, Ward No -62	21.7911N, 88.3800E	2.00	40902	40902	Completed	1.20	21720	0	62622	21720	40902	Nov-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremediation and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.44	Yes	No	No	No	No	No	No	No	No	No			
85	PASCHIM MEDINIPUR	Kharar	2	Kharar ByPass Road	10.750526N, 76.640534E & 10.750538N, 76.640539E	0.57	2044	2044	Completed	0.50	0	0	2044	0	2044	Completed	0.3	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremediation and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.11	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	Total area reclaimed	

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86	PASCHIM MEDINIPUR	Ramjibanpur	1	Bypass Road	22.824096N, 87.62073E	0.20	4611	4611	Completed	0.10	0	0	4611	0	4611	Completed	0.1	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.25	NA	NA	NA	NA	Total area reclaimed
87	PURBA BARDHAMAN	Bardhaman	1	Kapilbagan	25°14'15.5" N, 87°51'7.3"E	6.85	180825	180825	Completed	1.20	390000	69395	570825	320603	290220	Jun-26	3	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	31.40	Yes	Yes	Yes	Yes	
88	PURBA BARDHAMAN	Gushikara	1	Ratan Kalitala	23.498347° N, 87.746647° E	2.00	7285	7285	Completed	0.50	54235	0	61520	54235	7285	Aug-26	0.5	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.38	Yes	No	No	No	
89	PURBA BARDHAMAN	Kalna	1	Beside Kalna Rail Station, Kalyanpur Gram Panchayat Ambika Kalna	23.213384° N, 88.352344° E	3.33	36850	36850	Completed	0.80	71900	0	138750	71900	36850	Mar-27	0.5	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.98	Yes	No	No	No	
90	PURBA BARDHAMAN	Katwa	1	Stadium Para, W-12	22.71923N, 88.36046E	2	3885	3885	Completed	1.00	67720	0	71605	67720	3885	Nov-26	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.94	Yes	No	No	No	
91	PURBA BARDHAMAN	Memari	1	Lock gate, Nadipur Bridge Memari Burdwan	Lock gate, Nadipur Bridge	2.50	38851	38851	Completed	1.25	28425	0	67276	28425	38851	Aug-26	1.25	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.70	Yes	No	No	No	
92	PURBA MIDNAPOR	Egra	1	Ramkrishnapur	22°25'58.04" N, 87°45'19.13" E	0.32	2122.51	2123	Completed	0.12	41160	0	43262.51	41160	2123	Dec-26	0.12	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.38	Yes	No	No	No	
93	PURBA MIDNAPOR	Panskura	1	Panskura Railway Station	22°25'58.04" N, 87°45'19.13" E	2.28	6673	667	Completed	1.20	23640	6003	24507.3	17840	6667	Jul-26	1.3	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.35	Yes	Yes	Yes	Yes	
94	PURBA MIDNAPOR	Tamralipta	1	Malle Bari	22°16'09" N, 87°57'48"E	0.49	23890.48	23890	Completed	0.20	28720	25000	52610.48	3720	48890	Aug-26	0.2	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.89	Yes	Yes	Yes	Yes	
95	PURBA MIDNAPOR	Contai	1	Contai Digha Road	21.765421N, 87.730407E	4.59	62385	62385	Completed	2.00	98000	0	163085	98000	62385	Nov-26	1.5	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	8.82	Yes	No	No	No	
96	PURULLA	Purulla	3	a Chhara, b Barga Bari Serman, c Hatmura	a.23.3753°N, 86.42805°E, b.23.24977°N, 86.38601°E, c.23.3495°N, 86.4992°E	10.83	77325	77325	Completed	4.00	119000	0	187125	119000	77325	Dec-26	4	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	10.84	Yes	No	No	No	
97	PURULLA	Raghunathpur	3	a.W-2 (Between Lohar & Mondal Petrol Pump), b.W-7 (beside Gasa Kiar Mandir), c.W-11 (Stadium More)	a.23.53709° N, 86.6746°E, b.23.52927° N, 86.6763°E, c.23.52528° N, 86.6763°E	1.00	8201	8201	Completed	0.50	27960	0	36161	27960	8201	Nov-26	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.99	Yes				





Sl No	District	ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	Phase-I Area of Dump Site (in acre)	P-I Quantity of Waste in each site (MT)	P-I Quantity of legacy waste processed upto (MT)	P-I Timeline to complete processing at each site	P-I Area Reclaimed (in Acre)	Phase-II Quantity of Waste in each site (MT)	Quantity of legacy waste processed upto (MT)	Total Quantity of Waste in each site (MT)	Quantity of Legacy Waste to be processed (MT)	P-I + P-II Total Quantity of legacy waste processed (MT)	P-I + P-II Timeline to complete processing at each site	Area Reclaimed (in Acre)	Insert (%) (Construct on Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Process adopted to remediate at each site	Insert (%) (Construct on Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Moisture Loss (%)	RFP for the engagement of agency for processing (Y/N)	Tenders floated (Y/N)	P-II work order issued (Y/N)	P-II Processing Work Started (Y/N)	Remarks
98	PURULIA	Jhalda	3	a. Beside Panagarh Moregram SH. b. Pal Jhalda Road Railway Cabin Side, c. Ward 5	a. 23.361579°N 85.971749°E b. 23.37796°N, 85.96471°E, c. 23.34956°N, 85.97531°E	2.00	16316.43	16318	Completed	0.50	0	0	16318	0	16318	Completed	0.5	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling	0.90	NA	NA	NA	NA	Total area reclaimed
99	SOUTH 24-PARGANAS	Baruipur	1	Kirtankhola	22°20'14"N 88°26'49"E	2.30	19685	19685	Completed	1.20	113000	0	152685	113000	19685	Oct-26	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling	7.30	Yes	No	No	No	
100	SOUTH 24-PARGANAS	Budge Budge	1	Subhas Udyan trenching ground Ward No. - 17	22.47333°N 88.18879°E	3.48	20721	20721	Completed	2.20	41300	0	61821	41100	20721	Oct-26	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling	3.40	Yes	No	No	No	
101	SOUTH 24-PARGANAS	Diamond Harbour	1	Dokanighata, Beside N1117 (Panchayat Area)	22°10'17"N 88°13'44"E	2.00	9421.092	9421	Completed	0.50	34710	0	44131.092	34710	9421	Dec-26	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling	2.43	Yes	No	No	No	
102	SOUTH 24-PARGANAS	Jayragar-Maxlipur	1	Shahajadpur	22°10'83"N 88°26'7"E	4.00	1379	1379	Completed	1.00	21140	0	22519	21140	1379	Apr-26	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling	1.24	Yes	No	No	No	
103	SOUTH 24-PARGANAS	Mahahtala	1	Sarengabad, Ward No. - 35	22.49216°N 88.20567°E	19.61	230517	230517	Completed	4.00	104000	9805	334517	94195	240322	Dec-26	6	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling	18.40	Yes	Yes	Yes	Yes	
104	SOUTH 24-PARGANAS	Rajpur-Sonarpur	1	Mailapota	22°23'16"N 88°23'33"E	10.00	18511.329	18511	Completed	2.00	4223	0	22734.329	4223	18511	Jun-26	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling	1.25	Yes	No	No	No	
105	UTTAR DINAJPUR	Dalkhola	1	Utar Dalkhola	25°53'6.6"N 87°30'26.1"E	0.68	7375	7375	Completed	0.68	28550	0	2925	28550	7375	Sep-26	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling	1.98	Yes	No	No	No	
106	UTTAR DINAJPUR	Islampur	1	Sonakhola Curugbasti Trenching Ground, Ward No. - 9	26°13'32.5"N 88°12'13.1"E	0.17	1469	1469	Completed	0.10	24570	0	26039	24570	1469	Oct-26	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling	1.43	Yes	No	No	No	
107	UTTAR DINAJPUR	Kaliaganj	1	Mahalejpur, Ward No. - 17	25°36'25.6"N 88°18'26.6"E	2.84	28144	28144	Completed	1.00	33930	0	62074	33930	28144	Dec-26	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling	3.41	Yes	No	No	No	
108	UTTAR DINAJPUR	Raiganj	1	Bender Seshan, Ward No. - 22	25°36'31"N 88°70'9"E	3.00	38429.02	38429	Completed	1.00	141665	0	180094.02	141665	38429	Mar-27	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling	9.91	Yes	No	No	No	
109	DARJEELING	Darjeeling	1	Durpoing (Near Gorcha Road and Victoria Road)	27° 2'36.60"N 88°15'30.05"E	3.33	0	0		0	0	0	0	0	0	0	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling	0.00	NA	NA	NA	NA	As legacy waste is lying in the slope so no technology could be adopted to process the same
110	DARJEELING	Kurseong	1	Kurseong (Dixen Hill from Pankhabari Road)	26°51'53.26"N 88°15'56.05"E	5.00	0	0		0	0	0	0	0	0	0	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling	0.00	NA	NA	NA	NA	As legacy waste is lying in the slope so no technology could be adopted to process the same
111	DARJEELING	Mirk	1	Mirk Notified Area (Near DP Rai Road)	26°52'59.28"N 88°10'12.35"E	4.00	0	0		0	0	0	0	0	0	0	0	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling	0.00	NA	NA	NA	NA	As legacy waste is lying in the slope so no technology could be adopted to process the same

Sl No	District	ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	Phase-I Area of Dump Site (in acre)	P-I Quantity of Waste in each site (MT)	P-I Quantity of legacy waste processed upto (MT)	P-I Timeline to complete processing at each site	P-I Area Reclaimed (in Acre)	Phase-II Quantity of Waste in each site (MT)	Quantity of legacy waste processed upto (MT)	Total Quantity of Waste in each site (MT)	Quantity of Legacy Waste to be processed (MT)	P-I + P-II Total Quantity of legacy waste processed (MT)	P-I + P-II Timeline to complete processing at each site	Area Reclaimed (in Acre)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic	If any Other material (%)	Process adopted to consolidate at each site	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic	If any Other material (%)	Estimated Budget (Rs. In Crore)	P-II RFP prepared for engagement of agency for processing (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued to Agency for processing (Y/N)	P-II Processing Work Started (Y/N)	Remarks		
112	KALIMPONG	Kalimpong	1	Kalimpong (near Bhalalhopkhamsahal)	27° 32' 23" N 88° 28' 59" E	8.25	0	0		0	0	0	0	0	0		0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.00	NA	NA	NA	NA	As legacy waste is lying in the slope so no technology could be adopted to process the same		
113	Malda	Old Malda	1	Near Beta Kesta Club School para Mongolbari, Ward No-09	23.0172470° N 88.1457094° E	0.5	0	0	NA		57200	0	57200	57200	0	Dec-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.15	Yes	No	No	No			
114	Murshidabad	Beldanga	1	Beldanga meth, Mouze Mandirnagar, J.L no.-54, P.S- Beldanga, Dist- Murshidabad	23.93300° N 86.30323° E	2.05					57761	0	57761	57761	0	Dec-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.18	Yes	No	No	No			
115	Pur Bardwan	Dairhat	1	Ganga Rasta, Ward-62	23.61199° N 88.17757° E	0.75					17960	0	17960	17960	0	Nov-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.99	Yes	No	No	No			
TOTAL			136			654.82	1700661.71	8389591.18		264.02	13960757.00	1714328.52	27890819.71	177869001.00	10103919.70		248.41																	

\*\* No Dumpsite Present at 13 ULBs i.e. Haldia, Pujali, Domkal, Falakata, Bishnupur, Mekhliganj, Duniadpur, Dhugguri, Mal, Maynaguri, Haringhata, Baduria, North Barrackpore.



**Status of Construction and demolition waste management of 128 ULBs of West Bengal up to December, 2025**

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
1	Bankura	Bankura	5.67	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
2	Bankura	Bishnupur	2.8	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
3	Bankura	Sonamukhi	1.41	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
4	Paschim Burdwan	Asansol MC	47.7	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
5	Purba Burdwan	Barddhaman	12.98	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
6	Purba Burdwan	Dainhat	1.01	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
7	Paschim Burdwan	Durgapur MC	23.37	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
8	Purba Burdwan	Gushkara	1.46	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
9	Purba Burdwan	Kalna	2.34	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
10	Purba Burdwan	Katwa	3.95	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
11	Purba Burdwan	Memari	1.71	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
12	Birbhum	Bolpur	3.31	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
13	Birbhum	Dubrajpur	1.57	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.



**Status of Construction and demolition waste management of 128 ULBs of West Bengal up to December, 2025**

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
14	Birbhum	Nalhati	1.7	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
15	Birbhum	Rampurhat	2.39	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
16	Birbhum	Sainthia	1.84	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
17	Birbhum	Suri	3.73	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
18	Cooch Behar	Cooch Behar	3.21	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
19	Cooch Behar	Dinhata	1.49	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
20	Cooch Behar	Haldibari	0.59	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
21	Cooch Behar	Mathabhanga	0.99	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
22	Cooch Behar	Mekhliganj	0.38	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
23	Cooch Behar	Tufanganj	0.87	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
24	Dakshin Dinajpur	Balurghat	6.24	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
25	Dakshin Dinajpur	Buniadpur	1.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
26	Dakshin Dinajpur	Gangarampore	2.32	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.



**Status of Construction and demolition waste management of 128 ULBs of West Bengal up to December, 2025**

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
27	Darjeeling	Darjeeling	4.97	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
28	Kalimpong	Kalimpong	2.04	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
29	Darjeeling	Kurseong	1.75	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
30	Darjeeling	Mirik	0.47	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
	Darjeeling	Siliguri MC	21.17	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
32	Howrah	Uluberia	10.85	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
33	Hooghly	Arambagh	2.73	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
34	Hooghly	Baidyabati	7	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
35	Hooghly	Bansberia	6	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
36	Hooghly	Bhadreswar	5.58	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
37	Hooghly	Chamdany	6	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
38	Hooghly	Chandannagore MC	9.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
39	Hooghly	Dankuni	3.92	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

**Status of Construction and demolition waste management of 128 ULBs of West Bengal up to December, 2025**

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
40	Hooghly	Hooghly Chinsurah	9.63	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
41	Hooghly	Konnagar	3.85	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
42	Hooghly	Rishra	5.89	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
43	Hooghly	Serampore	7.68	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
44	Hooghly	Tarakeswar	1.28	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
45	Hooghly	Uttarpara Kotrung	6.89	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
46	Alipurduar	Alipurduar	2.69	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
47	Jalpaiguri	Dhupguri	1.84	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
48	Jalpaiguri	Jalpaiguri	4.43	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
49	Jalpaiguri	Mal	1.04	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
50	Malda	English Bazar	8.48	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
51	Malda	Old Malda	3.47	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
52	Murshidabad	Beldanga	1.2	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.





**Status of Construction and demolition waste management of 128 ULBs of West Bengal up to December, 2025**

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
53	Murshidabad	Berhampore	7.9	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
54	Murshidabad	Dhuliyān	4.36	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
55	Murshidabad	Domkal	5.03	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
56	Murshidabad	Jangipur	4.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
57	Murshidabad	Jiaganj-Azimganj	1.75	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
58	Murshidabad	Kandi	2.29	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
59	Murshidabad	Murshidabad	2.5	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
60	Nadia	Biragar	1.27	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
61	Nadia	Chakdah	4.86	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
62	Nadia	Cooper's Camp	0.78	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
63	Nadia	Gayeshpur	3.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
64	Nadia	Haringhata	1.9	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
65	Nadia	Kalyani	5.15	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

**Status of Construction and demolition waste management of 128 ULBs of West Bengal up to December, 2025**

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
66	Nadia	Krishnanagar	8.5	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
67	Nadia	Nabadwip	6.75	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
68	Nadia	Ranaghat	3.11	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
69	Nadia	Santipur	6.26	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
70	Nadia	Taherpur	0.86	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
71	North 24 Parganas	Ashokenagar-Kalyangarh	5.02	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
72	North 24 Parganas	Baduria	2.17	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
73	North 24 Parganas	Baranagar	10.12	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
74	North 24 Parganas	Barasat	11.49	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
75	North 24 Parganas	Barrackpore	6.3	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
76	North 24 Parganas	Basirhat	5.16	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
77	North 24 Parganas	Bhatpara	15.92	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
78	North 24 Parganas	Bidhan Nagar MC	26.16	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
79	North 24 Parganas	Bongaon	4.49	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
80	North 24 Parganas	Dum Dum	4.73	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.



**Status of Construction and demolition waste management of 128 ULBs of West Bengal up to December, 2025**

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
81	North 24 Parganas	Garulia	2.43	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
82	North 24 Parganas	Gobardanga	1.87	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
83	North 24 Parganas	Habra	6.07	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
84	North 24 Parganas	Halisahar	5.15	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
85	North 24 Parganas	Kamarhati	13.66	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
86	North 24 Parganas	Kanchrapara	5.35	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
87	North 24 Parganas	Khardah	4.48	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
88	North 24 Parganas	Madhyamgram	8.09	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
89	North 24 Parganas	Naihati	9	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
90	North 24 Parganas	New Barrackpore	3.17	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
91	North 24 Parganas	North Barrackpore	5.48	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
92	North 24 Parganas	North Dum Dum	10.29	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
93	North 24 Parganas	Panihati	15.57	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
94	North 24 Parganas	South Dum Dum	16.64	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
95	North 24 Parganas	Taki	1.58	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
96	North 24 Parganas	Titagarh	4.81	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
97	Paschim Midnapore	Chandrakona	0.97	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.



**Status of Construction and demolition waste management of 128 ULBs of West Bengal up to December, 2025**

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
98	Paschim Midnapore	Ghatal	2.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
99	Jhargram	Jhargram	2.54	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
100	Paschim Midnapore	Kharagpur	8.56	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
101	Paschim Midnapore	Kharar	0.5	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
102	Paschim Midnapore	Khirpai	0.68	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
103	Paschim Midnapore	Midnapore	6.98	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
104	Paschim Midnapore	Ramjibanpur	0.81	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
105	Purba Midnapore	Contai	3.8	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
106	Purba Midnapore	Egra	1.24	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
107	Purba Midnapore	Haldia	8.28	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
108	Purba Midnapore	Panskura	2.39	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
109	Purba Midnapore	Tamluk	2.69	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
110	Jhalda	Jhalda	0.81	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.





**Status of Construction and demolition waste management of 128 ULBs of West Bengal up to December, 2025**

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
111	Purulia	Purulia	4.99	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
112	Purulia	Raghunathpur	1.06	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
113	South 24 parganas	Baruipur	2.19	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
114	South 24 parganas	Budge Budge	3.17	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
115	South 24 parganas	Diamond Harbour	1.78	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
116	South 24 parganas	Jainagar-Mazilpur	1.07	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
117	South 24 parganas	Maheshtala	18.54	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
118	South 24 parganas	Pujali	1.53	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
119	South 24 parganas	Rajpur-Sonarpur	17.48	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
120	Uttar Dinajpur	Dalkhola	1.53	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
121	Uttar Dinajpur	Islampur	2.24	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
122	Uttar Dinajpur	Kaliaganj	2.21	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
123	Uttar Dinajpur	Raiganj	7.57	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
124	Howrah	Howrah MC	44.16	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.

Status of Construction and demolition waste management of 128 ULBs of West Bengal up to December, 2025					
Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
125	Howrah	Bally	12.04	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
126	Jalpaiguri	Maynaguri	1.5	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
127	Alipurduar	Falakata	2.23	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
128	Kolkata	Kolkata MC	245.65	500	
		Total =	965.79	500	



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*Nandini Ghosh, IAS*  
Program Director



পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প  
State Mission for Clean Ganga,  
West Bengal (SMCGWB)  
Urban Development &  
Municipal Affairs Department  
Government of West Bengal

Unnayan Bhawan, 3rd Floor, DJ-11, Sector-II, Salt Lake City, Kolkata - 700 091 | Phone : +91-33-2321-7370, E-mail : spmg.programdirector@gmail.com

Memo No.:831-SMCG/Meeting of S.G.C-426/2017

Date: 23-12-2025

To  
The Director General,  
National Mission for Clean Ganga,  
Ministry of Jal Shakti,  
(Department of Water Resources, River Development & Ganga Rejuvenation)  
Government of India,  
1st Floor, Major Dhyan Chand National Stadium,  
India Gate, New Delhi - 110002



**Subject:** Minutes of the 9<sup>th</sup> meeting of the State Ganga Rejuvenation, Protection and Management Committee (State Ganga Committee), West Bengal.

Sir,

The Minutes of the **9<sup>th</sup> meeting of the State Ganga Rejuvenation, Protection and Management Committee (State Ganga Committee), West Bengal** under the Chairmanship of the Chief Secretary, Government of West Bengal held on **27<sup>th</sup> November 2025** at Conference Hall (13<sup>th</sup> Floor), Nabanna, Howrah is forwarded herewith for kind perusal and necessary action.

Yours faithfully,

*[Signature]* 23/12/25  
Program Director, SMCG WB  
&  
Member-Convener of SGC

Enclosure:

1. Minutes of the 9<sup>th</sup> SGC meeting

Memo No.:831/1(15)-SMCG/Meeting of S.G.C-426/2017

Date: 23-12-2025

Copy forwarded for favour of kind information and necessary action to:

- 1) The Additional Chief Secretary, Department of Environment & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Pranisampad Bhavan, 5<sup>th</sup> Floor, LB-2, Sector-III, Salt Lake, Kolkata - 700 106.
- 2) The Additional Chief Secretary, Department of Finance & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Nabanna, 325, Sarat Chatterjee Road, Howrah - 711102.

Unnayan Bhawan, 3rd Floor, DJ-11, Sector-II, Salt Lake City, Kolkata - 700 091 | Phone : +91-33-2321-7370, E-mail : spmg.programdirector@gmail.com

- 3) The Additional Chief Secretary, Department of Irrigation & Waterways & Member of the State Ganga Committee of SMCG WB, Jalsampad Bhawan, Sector - I, Salt Lake City, Kolkata - 700 091.
- 4) The Additional Chief Secretary, Department of Water Resources & Investigation & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Khadya Bhawan, 5<sup>th</sup> Floor, Block-A, 11A Mirza Ghalib Street, Kolkata - 700 087.
- 5) The Principal Secretary, Department of Public Health Engineering & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Govt. of West Bengal, Jana Swastha Karikari Bhawan (Nizalaya), CN-8, Sector V, Salt Lake City, Kolkata - 700 091.
- 6) The Director General, National Mission for Clean Ganga, Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti - Special Invitee, ex-officio.
- 7) The Principal Secretary, Department of Urban Development & Municipal Affairs & Ex-Officio, Member of the State Ganga Committee of SMCG WB, 'Nagarayan', 5<sup>th</sup> Floor, DF-8, Sector-I, Salt Lake City, Kolkata- 700 064.
- 8) The Principal Secretary, Department of Forest & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Aranya Bhawan, LA-10A, Sector-III, Salt Lake, Kolkata - 700 106.
- 9) The Chairman, West Bengal State Pollution Control Board & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Paribesh Bhawan, LA-10A, Sector-III, Salt Lake, Kolkata - 700 106.
- 10) The Chief Executive Officer, Kolkata Metropolitan Development Authority & Ex-Officio Member of the State Ganga Committee of SMCG WB, Unnayan Bhawan, Sector - II, Salt Lake City, Kolkata - 700 091.
- 11) The Principal Chief Conservator of Forest, Department of Forest & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Aranya Bhawan, LA-10A, Sector-III, Salt Lake, Kolkata - 700 106.
- 12) Prof. Arunabha Majumder, Department of School of Water Resources, Jadavpur University, Member of the State Ganga Committee of SMCG WB.
- 13) The Chief Engineer, Head Quarters, Directorate of Public Health Engineering & Member of the State Ganga Committee of SMCG WB, Govt. of West Bengal, Jana Swastha Karigari Bhawan (Nizalaya), CN-8, Sector V, Salt Lake City, Kolkata - 700 091.
- 14) Prof. Anirban Gupta, Department of Civil Engineering, IEST, Shibpur, Member of the State Ganga Committee of SMCG WB
- 15) The Chief Scientist, West Bengal State Pollution Control Board & Member of the State Ganga Committee of SMCG WB, Paribesh Bhawan, LA-10A, Sector-III, Salt Lake, Kolkata - 700 106.

  
**Program Director, SMCG WB**  
&  
**Member-Convener of SGC**

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*Nandini Ghosh, IAS*  
Program Director



পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প  
State Mission for Clean Ganga,  
West Bengal (SMCGWB)  
Urban Development &  
Municipal Affairs Department  
Government of West Bengal

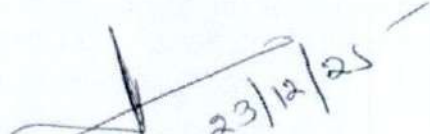
Unnayan Bhawan, 3rd Floor, DJ-11, Sector-II, Salt Lake City, Kolkata - 700 091 | Phone : +91-33-2321-7370, E-mail : spmg.programdirector@gmail.com

Memorandum No.: 831/2(15)-SMCG/Meeting of S.G.C-426/2017

Date: 23-12-2025

Copy forwarded for kind information and with a request to kindly attend the meeting:

1. The Member Secretary, West Bengal State Pollution Control Board, Paribesh Bhavan, LA-10A, Sector-III, Salt Lake, Kolkata - 700 106
2. The Municipal Commissioner, Kolkata Municipal Corporation, 5SN Banerjee Road, Esplanade, Dharmatala, Taltala, Kolkata, West Bengal - 700013
3. Senior Special Secretary (NG), Department of Urban Development & Municipal Affairs, Government of West Bengal, Nagarayan, DF-8, Sector-I, Salt Lake, Kolkata - 700064
4. Chief Engineer in Chief in charge of Secretary, Municipal Engineering Directorate (MED), Urban Development & Municipal Affairs Department
5. Chief Engineer, South Circle, Municipal Engineering Directorate (MED), Urban Development & Municipal Affairs Department
6. Director General, GAP Wing, KMDA
7. Director General, P&D, KMC
8. Director General, Drainage, KMC
9. Chief Engineer, GAP wing, KMDA
10. Chief Engineer, E&M, KMDA
11. Under Secretary & OSD to Chief Secretary
12. Director (Finance & Administration), SMCG WB
13. Senior P.S to the Chief Secretary, GoWB
14. OSD to Municipal Commissioner, KMC
15. Senior P.S to Principal Secretary, UD&MA Department

  
23/12/25

**Program Director, SMCG WB  
&  
Member-Convener of SGC**

**Minutes of Meeting of the 9<sup>th</sup> State Ganga Rejuvenation Protection and Management Committee (hereinafter referred to as the State Ganga Committee for West Bengal) under the Chairmanship of the Chief Secretary, Government of West Bengal and Ex-officio Chairperson of the State Ganga Committee (SGC) held on 27<sup>th</sup> November, 2025 at 11:00 A.M.**

**Venue:** Conference Hall, Nabanna, 13<sup>th</sup> Floor.

**Chairperson:** Chief Secretary, GoWB and Ex-officio Chairperson of the State Ganga Committee.

*List of participants: As per list enclosed (Annexure - 1)*

Chief Secretary welcomed all the Members of State Ganga Committee in the Meeting and initiated the discussion.

Principal Secretary, Urban Development & Municipal Affairs Department, GoWB and Executive Chairperson, SMCG WB, with the permission of the Chair, presented the status of the implementation of the National Mission for Clean Ganga (NMCG) Program in the State and he requested Program Director, SMCG WB to present the status of the Liquid Waste Management (LWM) Programme being carried out in the State in details.

Agenda-wise discussions were held, and the following decisions were taken:

**Agenda - 1: Confirmation of the proceedings of the 8<sup>th</sup> State Ganga Committee (SGC) Meeting on the working of the West Bengal State NGRBA program Management Group (WBSPMG) held on 6<sup>th</sup> November, 2024:**

The Minutes of the 8<sup>th</sup> State Ganga Committee (SGC) Meeting held on 6<sup>th</sup> November, 2024 were read, reviewed and confirmed.

**Agenda - 2: Compliance to decisions taken in the Last SGC Meeting:**

The Compliance Report on the decision taken in the Last SGC Meeting were presented by the Program Director, SMCG WB.

The renaming of West Bengal State NGRBA Program Management Group (WBSPMG) has since been done as - State Mission for Clean Ganga West Bengal (SMCG WB) with inclusion of Name in Bengali as "পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প"।

The new name, "State Mission for Clean Ganga West Bengal (SMCG WB) পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প" is being used in all official records, documents including all printed & IEC materials.

On the presentation of Compliance Report on the decision taken in the last SGC Meeting, the Chairperson of the SGC wanted to know whether there is any issue raised by the CAG Audit in issuing Audit Certificate for the Financial Year 2023-24 on the World Bank Funded EAP Projects.

The Program Director, SMCG WB pointed out that one minor issue was there raised by the CAG Audit with regard to the use of Vehicle on the Sundays, Holidays & Saturdays. She also mentioned that the work of monitoring &



supervision of the NMC Projects run on 7 x 24 hours basis and hence plying of vehicle are required accordingly.

**On this point the Chairperson, SGC and other Members suggested that the audit objections should be addressed as per existing financial norms.**

**Agenda - 3: Adoption of Annual Accounts of West Bengal State NGRBA Program Management Group (WBSPMG) for the Financial Year, 2024-2025.**

The Audited Annual Accounts for the Financial Year, 2024-2025 was placed before the State Ganga Committee for perusal which were adopted and approved.

Point raised by the Statutory Auditor (CA Firm) regarding Inter Fund Transfer of Rs.3,69,000/- during the Financial Year-2024-25 came under discussion and it is clarified that the amount pertains to Salary Payment of the 9 District Project Officers of 9 District Ganga Committees for the month of April, 2024 paid from Bank Account and subsequently on availability of Fund in the TSA during the Year 2024-25, replenishment was made by drawing Fund from the TSA Account during the Year. The Dy. DG (DDG), NMC opined that such Transactions when it is incurred for Salary Payment is admissible for Adjustment and the Committee Members expressed their accordance.

**Agenda - 4: Authorization of the Management Committee of SMCG WB to adopt the Annual Accounts of SMCG WB provisionally:**

The State Ganga Committee resolved to authorize Management Committee, SMCG WB consisting of i) Principal Secretary, UD & MA Department, GoWB-Chairman, ii) Program Director, SMCG WB-Member and iii) the Director, Finance & Administration, SMCG WB-Member, to adopt provisionally the Annual Accounts of SMCG WB for taking up the matter of Certification Audit for World Bank Funded Project. Ratification of the Annual Accounts in this respect will be done by the State Ganga Committee, West Bengal as per norms.

**Agenda - 5: Review of work on Liquid Waste Management in Ganga Towns (Under OA No. 200/2014 of Hon'ble National Green Tribunal)**

The Program Director, SMCG WB presented the status of implementation of the Liquid Waste Management (LWM) Programme in the State, highlighting the following key achievements:

- 1) Since last SGC Meeting, Sewage Treatment capacity of the State has enhanced for a Total of 66 MLD due to commissioning of 3 STPs at Jangipur, Maheshtala and Rania. The State is presently treating 688 MLD Sewage in its 42 operational STPs.
- 2) The Electric Crematorium (EC) at Barrackpore based on new Eco-green Cremation Technology funded under NMC was commissioned in September, 2025 and presently it is under Operation and Maintenance.
- 3) The State has formulated and introduced "Integrated Faecal Sludge and Septage Management (FSSM) Policy" for Co-treatment of Sewage & Septage. The UD&MA Department has brought out an advisory *vide* memo no. 1241-UDMA-11014(49)/16/2023 dt. 12.06.2025 for mapping the ULBs with the nearby functional STPs.

- 4) With the sustained efforts in Solid & Liquid Waste Management coupled with intensive Mass Awareness Campaigns & Programmes, the State has been able to improve the Water Quality of River Ganga from Priority III to Priority V (BOD Level is less than 3 mg/L in all the stations) as per the annual report of WBPCB.
- 5) Regional Waste Management Centre (RWMC) at Baidyabati with total capacity of 120.00 KLD has been rejuvenated by KMDA for treatment of Faecal Sludge of nearby 6 Municipal Towns (Uttarpara-Kotrung, Konangar, Rishra, Serampore, Champdany & Baidyabati).
- 6) With the improvement in the Water Quality of the River Ganga, a greater number of Gangetic Dolphins have been sighted over the last couple of years, particularly along the stretches of the river in Murshidabad, Nadia, Purba Bardhaman, and Purba Medinipur districts. This has led to growth in the tourism industry in the districts.



➤ **Sewage Management in the Ganga Towns, West Bengal:**

Program Director, SMCG WB presented the details of Sewage Generation in Ganga Towns as below:

- a) Estimated Sewage Generation (based on Estimated Population in Urban Areas in the year, 2022 taking 2011 Census as base.)

Kolkata-	356.10 MLD
DGCs-	1044.90 MLD
<b>Total-</b>	<b>1401.00 MLD</b>

- b) Details of Sewage Management in Ganga Towns:

➤ Capacity of 42 Operational STPs:	688.00 MLD
➤ Capacity of 12 STPs under Construction:	187.25 MLD
➤ Capacity augmentation through renovation of Garden-Reach STP and the Keorapukur STP:	13.00 MLD
➤ Capacity of 14 STPs under Proposal/Tendering Stage: (it includes augmentation of Katwa STP for 9.64 MLD)	364.64 MLD
➤ Capacity of Existing Private STPs (as per list received From WBPCB):	78.00 MLD
<b>Total Treatment Capacity:</b>	<b>1330.89 MLD</b>

➤ **Water Quality of River Ganga:**

- During the year 2018, River Ganga was Prioritized under Polluted River Category III with maximum BOD level 12.0 mg/L.

In the year 2022, it was in the Category IV with maximum BOD 8.0 mg/L.

In September, 2025 River Ganga is now in Priority Category V in terms of BOD Parameter with maximum BOD Level 2.95 mg/L (Source: WBPCB report).

The Water Quality of the River Ganga with respect to BOD level has improved due to the sustained and continuous efforts under the LWM programme; however, Faecal Coliform levels remain a concern.

*Chairperson, SGC directed that the reasons for increase in FC levels at some of the water quality monitoring stations namely at Farraka, Berhampore, Tribeni, Palta-Shitalatala, Serampore, Dakhineswar, Howrah Shivpur, Uluberia and Durgachak, (despite several STPs have been made functional over the past one year) should be recorded. He further instructed that the causes should be identified and action taken report should be discussed in the next 10th State Ganga Council Committee meeting.*

[Action: SMCG WB, WBPCB]

PD, SMCG reported that some of the rejuvenated STPs lack Chlorination facilities for Treatment of Wastewater. NMCG has recently sanctioned 11 Chlorine Contact Tank (CCT) units for some of these rejuvenated functional STPs, and it is expected that the operation of these installations will significantly help to reduce Faecal Coliform (FC) levels in the River Ganga.

As an interim measure, and in line with the State's FSSM policy, Co-treatment of Septage and Sewage in the functional STPs is being carried out to reduce Faecal Coliform (FC) levels in the River Ganga.

The DDG, NMCG informed that in several other Ganga States as well, although BOD levels have decreased, Faecal Coliform (FC) levels in river Ganga in certain places remain beyond permissible limits. NMCG is sanctioning CCT units for these STPs to facilitate the reduction of FC levels in the river Ganga.

[Action: SMCG WB]

### ➤ Ganga Towns

Presently, 43 Ganga towns are in the State.

- The incremental progress of ongoing STP projects over the last SGC meeting held on 06.11.2025:

Sl. No.	Name of the Project	Progress as on last review meeting	Progress as on October, 2025	Incremental Progress
1	Jangipur & Raghunathgunj	62.20%	Jangipur: 98.50% Raghunathgunj: 87.00%	Commissioned
2	Berhampore	57.26%	81.00%	23.74%
3	North Barrackpore	42.853%	87.561%	43.708%
4	Chakdah	17.20%	82.10%	64.90%
5	Garden Reach	Work just started	54.42%	54.42%
6	Krishnanagar	-	2.50%	2.50%
7	Adi Ganga (Tolly's Nullah)	-	Work just started	-
8	Beliaghata Circular Canal	-	20.04%	20.04%



### ❖ Under Tendering / LOA issued Projects:

Sl. No.	Projects Details	Value of the Project (Rs. in Crore)	Present Status
1	Murshidabad STP (5 MLD SBR-New & 2 MLD WSP-Renovation)	92.85	LOA issued on 23.09.2025
2	Keorapukur STP (50 MLD)	114.74	LOA issued on 24.09.2025
3	STP in Katwa (15 MLD)	133.46	Financial Bid Evaluation Report (FBER) is under examination of NMCG
4	FSTP in Burdwan (50 KLD)	10.35	LOA will be issued shortly
5	Uttarpara-Kotrung FSTP (22 KLD)	8.04	Technical Bid Evaluation Report (TBER) is under examination of NMCG
6	Electric Crematoria (PBIG): Chakdah, Garulia, Santipur	2.89	Technical Bid Evaluation Report (TBER) is under examination of NMCG
7	Pujali FSTP (8 KLD)	5.77	Under Tendering (Technical Bid Evaluation is under process.)

8	CCT at Bhatpara (ASP & WSP)	4.61	Draft Bid document will be sent to NMCG shortly for clearance for invitation of Tender
9	Chlorination Unit at 9 STPs	18.93	Draft Bid document is under preparation stage.

❖ **Upcoming Projects:**

Sl. No.	Projects Details	Present Status
1	Santipur STP (18.10 MLD)	Third-party Agency visit completed on 17.11.2025
2	Serampore STP (115 MLD)	Revised DPR is under preparation and will be submitted by 15.12.2025
3	STP at Kestopur (41 MLD)	Revised DPR is under preparation and will be submitted shortly
4	Ranaghat FSTP (15 KLD)	Will be considered for sanction in the forthcoming EC meeting, MCG
5	Haldia FSTP (47 KLD)	Third-party Agency engaged
6	Bhadreswar FSTP – PBIG (10 KLD)	Revised DPR is under examination of NMCG
7	Garulia FSTP – PBIG (15 KLD)	Revised DPR is under examination of NMCG
8	STP at Jiagunj-Azimgunj	DPR is under preparation and will be submitted by 15.12.2025

➤ **Status of Online Continuous Effluent Monitoring System (OCEMS) & PRAYAG under Ganga Tarang Portal:**

OCEMS installations have been completed in 20 functional STPs, while installation in 6 additional STPs is currently in progress. Under PRAYAG, for establishing real-time monitoring and comprehensive surveillance of STP units, installations have been completed in 6 STPs, and work is ongoing in 3 more STPs, which are expected to be completed by December 2025.

[Action: SMCG WB]

➤ **Status of STP at Mayapur:**

Chairperson, SGC enquired about the status of setting up of Mayapur STP under NMCG Programme.

PD, SMCG WB informed that NMCG has accorded in-principle approval in June 2023 for setting up a STP at Mayapur. The Chief Engineer, KMDA, along with his team, identified two plots measuring 2.41 acres of vested land for this purpose. However, BL & LRO, Nabadwip later informed that these plots are classified as Khal and Bil. District Magistrate, Nadia requested Secretary, Land and Land Reforms & RR Department GoWB, to consider a change in the land classification, provided the project is found viable without affecting the waterbody.

KMDA examined the matter and opined that establishing an STP at Mayapur on these plots would not be feasible without impacting the existing waterbody.



Chairperson, SGC, directed Principal Secretary, UD & MA Department to convene a meeting involving District Magistrate, Nadia, ISKCON authority, and the concerned Departments to facilitate the availability of an alternative land parcel for the STP at Mayapur.

[Action: Principal Secretary, UD&MA Department]

➤ **Budgetary provision under NG-II:**

Out of the budgetary provision of ₹2,885 crore for NG-II, ₹2,241.13 Cr. has been sanctioned so far, including two projects under HAM-mode —North Barrackpore STP and the Mahananda STP projects.

Besides this, STP projects amounting to ₹241.66 Cr. are under examination of NMCG, and proposal for ₹1,258 Cr. are under revision or under preparation. In total, the budgetary provision for the State under NG-II needs to be augmented.

*Chairperson, SGC directed to take up the matter with NMCG for augmentation of the budgetary provision for the State.*

[Action: NMCG and SMCG WB]

➤ **River Ghat Development projects (RFD) and Electric Crematoria:**

- Out of 14 sanctioned Ghat projects, 13 have been completed and completion of work in Prabhupada Ghat is in progress.

*The Chairperson, SGC, directed to complete the Prabhupada Ghat latest by March 2026.*

[Action: SMCG WB]

- Out of 9 EC projects, 4 have been completed; the Kalyani EC is scheduled to be completed by December 2025, and 3 EC projects under PBIG scheme are under tendering.

The ACS, Finance (Member of SGC) desired that more Ghat development projects along the River Ganga should be considered under Namami Gange Programme.

DDG, NMCG informed that the development of conventional Ghats along the River Ganga has not been prioritized at this moment, as such structures adversely affect the river's e-flow. However, NMCG is considering the development of Eco-friendly Ghats without concrete structures at non-tidal locations along the river Ganga.

In this regard, KMC informed that an Eco-friendly Pilot Ghat on the EKW has already been constructed using bricks and tiles, and replication of this model to other waterbodies in KMC is under consideration.

Chairperson, SGC expressed that NMCG may consider developing such Eco-friendly Ghat at other suitable locations, if feasible and directed SMCGWB to take up the matter with NMCG for necessary sanction and funding.

[Action: NMCG and SMCGWB]



**Agenda - 6: Re-alignment of State Policy for 'Safe Re-use of Treated waste water' with the National Policy.**

The State has brought out a policy for the reuse of treated wastewater in urban areas. The UD & MA Department has constituted a committee for its upgradation and alignment with the National Policy.

In its last meeting held on 24 November 2025, the committee discussed in detail the following two issues:

1. Mapping of functional STPs with the use patterns of treated wastewater.
2. Fine-tuning the provisions available in the State Policy in line with the National Policy and norms.

The next meeting is scheduled on the first week of January 2026, during which all reports will be placed.

Chairperson, SGC, directed UD&MA Department to expedite submission of the report for further consideration.

[Action: UD&MA Department]

**Agenda - 7: Ratification of Engagement/ Extension of Contractual Officials & Employees of SMCG WB made since the holding of the last State Ganga Committee Meeting:**

The terms of Extension of Engagement of 12 Officials & Employees made for 1 year term has been Ratified.

Advertisement for recruitment in 7 posts was published in the Newspapers during the period after the last State Ganga Committee Meeting was held & Selection in 4 posts was made on receipt of recommendation from the Interview Board. Recruitment in another 3 posts could not be completed due to want of suitable Candidates.

Fresh Advertisement has again been issued seeking applications for engagement in the remaining 3 posts.

**IEC Activities for the State of West Bengal**

- PD, SMCG WB mentioned that multiple events have been conducted as part of IEC activities since last SGC meeting under the pollution abatement programme of the River Ganga across nine DGCs, including educational tours to operational STPs for school and college students,

outdoor campaigns, and sensitization workshops on the conservation of Gangetic Dolphins, among others.

SL No	Name of Events	Number of Events held	Remarks
1	Exposure – Educational Visits of Students to the Functional STPs	9	724 students
2	Out Door Campaign (Display of Hoarding / Flex / Banner etc.)	169	33,22,679 (estimated footfall)
3	Sensitization Workshop on Conservation of Gangetic Dolphin	2	180 participants

- She further indicated that, as a result of the sustained and continuous efforts under the LWM programme, Gangetic Dolphins have been sighted over the last couple of years along stretches of the River Ganga in Murshidabad, Nadia, Purba Bardhaman, and Purba Medinipur. This has contributed to tourism growth, local development, and livelihood generation in these districts. DDG, NMCG pointed out that NMCG has undertaken Dolphin-Centric Tourism initiatives in other Ganga states.

[Action: SMCG WB, DGCs of Murshidabad, Nadia, Purba Bardhaman, and Purba Medinipur]

- As SMCG has started taking students to the STP sites as educational tour, ACS, I&W Department desired to explore whether the IEC Campaign under the NMCG Programme in the State can be carried out in collaboration with that undertaken under **Samagra Shiksha Mission**, under Department of School Education, GoWB.

[Action: SMCG WB, Department of School Education]

*Chairperson, SGC, directed SMCG WB to coordinate with NMCG to examine whether any stretch of the River Ganga in the districts of Nadia, Murshidabad, Purba Bardhaman, or Purba Medinipur can be developed as a Dolphin-Centric Tourism Centre on a pilot basis.*

[Action: SMCG WB]



### Agenda - 8: Miscellaneous

#### i) Encadrement of the Post of Director, Finance & Administration, SMCG WB in the West Bengal Audit & Accounts Service under the Finance Department, GoWB:

It is resolved to encadre the Post of Director, Finance & Administration, SMCG WB in the West Bengal Audit & Accounts Service (WBA&AS) under the Finance Department, GoWB & SMCGWB has been directed to submit a proposal to the Finance Department, GoWB through the UD & MA Department, GoWB for necessary encadrement.

[Action: SMCG WB, Department of UD&MA, Finance Department]

#### ii) Proposal for Rejuvenation of old STPs under KMC area inline with Mursidabad, Katwa & Garden Reach STPs under Namami Gange Programme, NMCG:

PD, SMCG informed that the old STPs in KMC—namely Bangur, Hatisur, and Baghajatin—are now functional; however, their rejuvenation and upgradation need to be undertaken to ensure the treated wastewater meets the latest standards and effectively addresses Faecal Coliform levels in the River Ganga with funding support from NMCG.

*Chairperson, SGC and other Committee Members agreed to this proposal and directed KMC to prepare a suitable report and proposal in this regard.*


[Action: SMCG WB & KMC]

#### iii) DDG, NMCG has been nominated by DG, NMCG (Ex-officio Member of SGC) to participate in the 9<sup>th</sup> State Ganga Committee Meeting West Bengal, on behalf of DG, NMCG:

- DDG, NMCG presented the working of the National Mission for Clean Ganga (NMCG) Programme being implemented in the West Bengal through the Power Point Presentation & appreciated SMCG WB's effort in implementation of the Ganga Pollution Abatement Work in the State.

DDG, NMCG highlighted certain issues related to the four ongoing STP projects. The matters were discussed and the resolutions are noted against each in the table below:-

SL No	Name of the Project	Issues/ Observations	Resolution taken
1	North Barrackpore STP	<ul style="list-style-type: none"> <li>○ Land for the second STP is yet to be cleared.</li> <li>○ Coordination with the Defence Ministry is required for transfer/NOC of the land for 2nd STP.</li> </ul>	Department of UD&MA will review.
2	Chakdah STP	<ul style="list-style-type: none"> <li>○ Land for LS1 is not yet cleared; if land clearance is delayed.</li> </ul>	UD&MA will take up the matter.

3	Howrah-Bally-Baranagar STPs	<ul style="list-style-type: none"> <li>○ Risk of recontamination of treated effluent; Minor RoW and permissions pending; need to be expedited,</li> <li>○ Influent parameter is much below than the lower limit of parameters specified in agreement, resulting into exemptions to concessionaire to quoted GEC. This shall result into additional power expenditures.</li> </ul>	<p>Technical Committee in the UD&amp;MA Department will address this issue.</p> 
4	Hooghly-Chinsurah	<ul style="list-style-type: none"> <li>○ HDD (Trenchless) work permissions required from KMDA and ULB</li> </ul>	<p>KMDA will coordinate with ULB, District and Police Administration in the Hooghly district for early implementation.</p>

- The status of the Urban River Management Plans (URMPs) for six cities—Asansol, Durgapur, Howrah, Nabadwip, Siliguri, and Kalyani—was also presented.

ACS, I&W Department, desired that while framing the URMP for Nadia District, provision for Capacity building of the River Research Institute (RRI) in Nadia at Haringhata & Institutional development required for this Institute may be considered for funding from NMCG and the same will be included URMP and DGP of Nadia district.

*Chairperson, SGC, directed that URMP of Nabadwip and DGP of Nadia may be taken up together (River Basin of Jalangi also included) to ensure a holistic approach of the entire district.*

- District Ganga Plans for 9 (nine) DGCs, along with their status of preparation, were likewise presented during the meeting.  
[Action: SMCGWB and DGC, Nadia]

#### **Regarding development of Bio-diversity Parks-**

- Additional Chief Secretary (ACS), Environment, informed that the Department of Environment has declared 'Char Baliadanga' at Nadia as Biodiversity Park. She requested NMCG, if any funding is available for the development of Bio-diversity park.
- The issue of mapping and development of riverine islands was also raised by the DDG, NMCG. On this point, ACS, Finance, (Member) proposed for the inclusion of Riverine Island Development Programme of the Sundarban area for consideration of funding from NMCG.

*Chairperson, SGC, directed SMCG WB to coordinate with the concerned Departments to prepare a comprehensive proposal for development of Bio-diversity Parks and the development of Riverine Island in the State for consideration of funding under NMCG.*

[Action: Department of UD&MA and SMCGWB]

iv) Prof. Anirban Gupta pointed out in the meeting that the drains and channels carrying wastewater to the EKW need to be dredged, and NMCG may be requested to provide funding for these dredging works.

*Chairperson, SGC directed that a proposal for wetland conservation alongwith dredging of channels, particularly for the EKW, should be prepared by the concerned authority for consideration in this regard.*

[Action: SMCB WB & KMC]

Having no other issues to discuss, the Meeting ended with a vote of thanks to and from the Chair.



**Chief Secretary, Government of West Bengal  
&  
Chairperson, State Ganga Committee  
State Mission for Clean Ganga, West Bengal**

**Minutes of the Meeting of 19<sup>th</sup> River Rejuvenation committee (RRC), West Bengal under the  
Chairmanship of the Member Secretary, WBPCB and Chairman of RRC held on 14<sup>th</sup>  
November 2025 at the Conference Room of West Bengal Pollution Control Board**

**List of participants:** As per list enclosed (Annexure — I)

The Member Secretary, WBPCB & Chairman of RRC, West Bengal welcomed all the members of the River Rejuvenation Committee in the Meeting and initiated the discussion.

Program Director, SMCG WB set the tone of the meeting by presenting the Status of LWM Programme in the State and proceeded with agenda wise issues:



**Agenda — 1: Currently Listed and De-Listed Polluted River Stretches (PRS) in West Bengal by CPCB and their proposed Action Plans by the respective Executing Agencies.**

In the CPCB report of September 2025, 11 rivers in West Bengal are listed under different categories of Polluted River Stretches (PRS), compared to 17 nos. in 2018 and 13 nos. in 2022. In the PRS list of 2025, two de-listed rivers from the 2022 list — Karola and Silabati have been listed in PRS category again and Jaldhaka, has been included in the PRS list of 2025. It was highlighted in the meeting that the water quality mentioned for the new PRS were tested in 2022-23. Since the test data does not reflect the current picture, WBPCB is requested to take up the matter with CPCB in the present context (2025).

**Agenda — 2: Review of Water Quality of different PRS**

Program Director SMCG WB highlighted that co-treatment of sewage and septage at functional STPs made it possible to improve the water quality of River Ganga and presently it is categorized under PRS V. However the water quality of Mahananda is of concern and needs immediate intervention. KMDA is requested to place a comprehensive report on the progress of Mahananda STP Project alongwith updated status of pollution abatement works in Vidyadhari and Churni Rivers by December 2025.

**Agenda — 3: Review of the quality of the treated water at different STPs**

- According to Reports of CPCB for the period April-July 2025:
- No. of STPs non-complying for Faecal Coliform – 20
- No. of STPs non-complying for BOD - 01
- No. of STPs non-complying for pH- 01

To reduce the Faecal Coliform of River Ganga, State has been considering to set up Chlorination units at Bhatpara, Uttarpara, Kalyani, Naihati, Garulia, Panihati, Titagarh, Bandipur STPs, DPRs of which have already been sanctioned by NMCG. Draft Bid Document is under preparation stage. KMDA to expedite the same. In the meanwhile the State will continue the co-treatment of Septage & Sewage in its functional STP to

reduce FC level in the Rivers. As on date 18346.35KL (as on August 2025) of Septage has already been co-treated. The UD&MA Dept has brought out an advisory vide memo no. 1241-UDMA-11014(49)/16/2023 dated 12.06.2025 for mapping the ULBs with the nearby functional STPs to continue to co-treat Septage & Sewage.

**Agenda — 4: Status of old STPs under KMC**

KMC is requested to furnish a Comprehensive Note on the status of the old functional STPs including the updates for Garden Reach, Keorapukur and Adi Ganga STP Projects by December 2025.

**Agenda — 5: Status of old STPs under PHED**

It has been highlighted that old STPs under PHED were mostly found stagnant having noticeable vegetative growths which prevent smooth functionality of an STP. PHED should consider proper maintenance of the functional STPs. Water quality of River Dwarka has deteriorated as sewage from the hotels and other commercial establishments at Tarapith has not been entirely diverted to the functional STP at Tarapith. Program Director requested PHED and Tarapith Rampurhat Development Authority to look into the matter on an urgent basis and stop the discharge of untreated sewage and other pollutants in River Dwarka. A comprehensive report in this regard is to be placed by February 2026.

**Agenda — 6: Finalization of sewage generation in KMA and non-KMA areas (Ganga Towns)**

Sewage generation for KMA area is already done by KMDA. MED is requested to finalize the sewage generation for non-KMA areas by 15<sup>th</sup> December 2025 and place report.

**Agenda — 7: Inputs and feedback for realignment of State Policy for "Safe Reuse of Treated Water" with the Central Policy (Attached copy of Safe Reuse of Treated Water from NMCG)**

It was decided that an urgent meeting will be called prior to SGC Meeting to realign State Policy for "Safe Reuse of Treated Water" with the Central Policy.

**Agenda — 8: Other Issues**

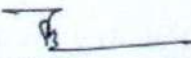
- Regional Director, CPCB requested that proper flow measurement for EKW needs to be re-assessed and KMC to comply by February 2026.
- WBPCB is requested to consider addition of a few more monitoring stations prior to Diamond Harbour in the Ganga Stretch as well as for Mahananda River.

As there was no other issues to discuss, the meeting ended with thanks from and to the chair.

  
Member Convenor, RRC

&

Program Director, SMCG WB

  
Chairman, RRC

&

Member Secretary, WBPCB



ANNEXURE - 1

ATTENDANCE SHEET

Date: 14/11/2025

Time: 10:30 A.M.

Venue: Conference Hall, WBPCB, Kolkata.

Sub: 19<sup>th</sup>. RRC Meeting

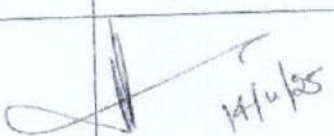

Sl. No	Designation	Name of the Organization		Name & Contact No:	Signature
1	Member Secretary	WBPCB, KOLKATA	Chairperson		
2	Chief Executive Officer	KMDA, KOLKATA	Member		
3	Director Deputy Director	State Urban Development Agency	Member	Ahsan Ali Dy. Director SUDA	
4	Additional Secretary	Panchayat and Rural Development Deptt. & Mission Director SBM(G)	Member		
5	Chief Executive Officer	Environment Department	Member		
6	Commissioner	Howrah Municipal Corporation	Member		
7	Commissioner	Siliguri Municipal Corporation	Member		
8	Chief Executive Officer	Asansol Durgapur Development Authority	Member		

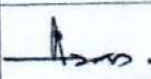


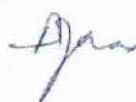
Date: 14/11/2025  
Time: 10:30 A.M.

Venue: Conference Hall, WBPCB, Kolkata.



Sub: 19<sup>th</sup>. RRC Meeting

Sl. No	Designation	Name of the Organization		Name & Contact No:	Signature
1	PROJECT DIRECTOR, SPMG, WB	SMCG, WB	MEMBER CONVENER	Nandini Ghosh	 14/11/25
2	CHIEF SCIENTIST	WBPCB	MEMBER	Dr. RAMKRISHNA SAHA	
3					
4					
5					
6					

	Chief Executive Officer	Siliguri Jalpaiguri Development Authority	Member		
10	Director	Water Investigation Directorate.	Member	Arijit Das. SE, SWIS.	
11	The Director of Industries	Commerce & Industries Depatt.	Member		
12	Chief Scientist	WBPCB	Member		
13	Chief Executive Engineer	GAP Sector, KMDA	Member	Prantik Roy	
14	Deputy Secretary	Irrigation & Waterways Department	Member	SUJAY SAHA 8902181605	
15		Information Technologies & Electronics Department	Member		
16		Forest Department	Member		
17	Senior Superintending Engineer	Public Health Engineering Department	Member	Anuttam Jaso 9477034498	
18		Micro, Small & Medium Enterprises Department	Member		
19	Additional Secretary	Health & family Welfare Department	Member	Indranil Mukherjee 9051911666	Indranil 14.11.2025



		Water Resources Investigation & Development Department	Member		
21	Law Officer	Urban Development and Municipal Affairs Department	Member	Koushik Biswas 9477421666	 14/11/25
22		Agriculture Department	Member		
23	Senior Engineer	State Program Management Group (SPMG)	Member		
24	EE(C)/SED	KMC	-	Utpal Dey 7033493074	 14/11/25
25	Dy. Ch E (RED) KM	KM C	-	Sunil Kumar Shaha 9433267289	 14/11/25
26	As. Dir. Health	Sanasthya Bhawan Health Dept	-		



- 27. Sr. Dy I & E Member B. Bhattacharya  
9433436803   
14/11/25
- 28 Environment R. Chakraborty Env. Dept  
office   
14.11.25
- 24. Environment Specialist SMCG-NB  
SM
- 25 Sr. Civil Eng'r SMEG SMCG-AM
- 26. Santhosh A. Add. Secy P&RD   
9593620197
- 27. SE (HQ), MED Muklesur Rehman   
915376754

152  
ATTENDANCE SHEET

3023

Date: 14/11/2025

Venue : Conference Hall, WBPCB, Kolkata

Time: 10:30 A.M.

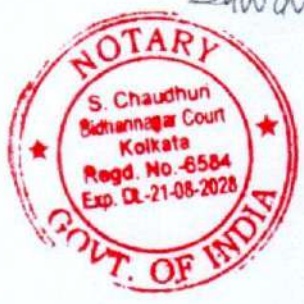
Sub : 19<sup>th</sup>. RRC Meeting



Sl. No	Designation	Name of the Organization	Name	Contact No:	Signature
1	Regional Director	CPCB, KOLKATA			
2	Director General	KMDA, KOLKATA	Kancha Basak	9830762276	
3	Director General (Drainage) (P. & D)	KMC	Amitava Pal	9433835872	
4	Chief Engineer	North, MED			
5	Chief Engineer	South, MED	Leheli Choudhury	9133509495	
6	Special Law Officer	Department of UD & MA	Dr. M. Mitra	7278286197	
7	<del>Law Officer</del> AE(c) SMCB WB	UD & MA	Roshni Kundu	8617739918	 14/11/25

8. JE(c), SMCB, WB      UDS MA      Satyajit Ghosh      7872119377
9. AE(E/m)      SMCB WB      DIPANJAN RAY      9903084622
10. AE(E)      SMCB WB      Saptarshi Bera      7585965576
11. Sr. S.P. Secretary      Agriculture, Barabati, Bhubaneswar      9836105762

- 1) V Kivan Kumar Project Scientist - III CPEB V. K. 14.11.25
- 2) Amrita Dutta Project Scientist - III CPEB. Amrita 14.11.25
- 3) M. K. Biswas RD & Sc - G CPEB
- 4) Sanjey Kr. Halder Ex Engr (E) KMC. Sanjey 14.11.25  
 Drg (EE)
- 5) Misra Chandras Singh Jt. Secy. PHE. Dept. Misra 14.11.25  
 Sawanjan



Monthly Progress Report in the NGT Matter OA No. 673 of 2018  
(In compliance to NGT order dated 24.09.2020)

The Kolkata Municipal Corporation

Reporting Month: December 2025 Version: 20260110R0(Draft)



**1. Details of each existing STP**

No.	Location	Existing STP Capacity	Capacity Being Utilized	Operational Status of STP	Compliance Status of STP
A	B	C	D	E	F
1	Bangur (22.60561, 88.41498)	52	26	Operational	Complied
2	Garden Reach (22.52186, 88.28669)	57	53.68	Operational ( Under Rejuvenation )	Complied
3	Keorapukur (22.46849, 88.33192)	45	36	Operational ( Under Rejuvenation )	Complied
4	Baghajatin (22.48072, 88.39004)	15	14.25	Operational	Complied
5	Hatisur (22.51866, 88.39340)	10	8	Operational	Complied

**2. Details of under construction STPs**

No.	Location	Capacity of the plant in MLD	Physical Progress in % a. Overall % b. Components completed in the current month.	Status of I&D or House sewer connections	Completion Timeline
A	B	C	D	E	F
1	Near WBSETCL, Joka (22.4496, 88.2982)	45	a. 72 % b. Piling work for all units completed. Construction of super structure under progress.	The sewage network at the 03 nos. STPs under KEIIP are being developed under respective works. Trunk sewers are being laid. S&D network to be completed by 2025. Approximately Rs. 1800cr. For S&D works. Out of this, about 1500 cr. linked for development of the trunk S&D system within the catchment areas of the 3 STPs and remaining indirectly linked for the abatement of pollution to the River Ganga in other areas. Out of 1500 cr. about 1339 cr. has been disbursed.	March, 2026
2	At Bank Plot, M.G Road (22.4583, 88.3130)	40	a. 79% b. Piling work for all units completed. Construction of super structure under progress.		March, 2026

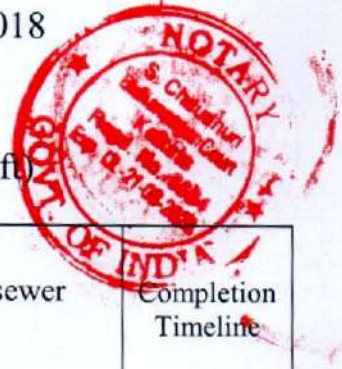
No.	Location	Capacity of the plant in MLD	Physical Progress in % a. Overall % b. Components completed in the current month.	Status of I&D or House sewer connections	Completion Timeline
3	Rajpur-Sonarapur, Rania (22.4492,88.3504)	23	a. 100 % b. Trial run in process	<p>Laying of S&amp;D lines including construction of pumping stations in ward 127, part of ward 142 and part of ward 143 are considered in new project under KMC-SHARP which will be funded by ADB. Considering the contribution of the aforesaid areas STPs are being constructed under ongoing KEIP. LOA for development of trunk S&amp;D network for few packages has been issued and work commence soon.</p> <p>Time line for balance work not within the present scope under KEIP &amp; KMC - SHARP will be considered in KMC-SHARP Phase 2. (Part of ward 127, 142, 125,126, 143 &amp;144).</p> <p>The Preliminary Project Report (PPR) for KMC-SHARP Phase 2 is submitted to the Government of West Bengal (GoWB) for approval. Upon receiving approval, the report will be forwarded to the Department of Economic Affairs (DEA), GoI for consideration of external financing assistance.</p>	February, 2026
4	Bansdroni STP	11.6	a. 2.18% b. Survey work and soil testing completed for STP and allied SPSs, BEP and Hydraulic design is in Progress.	Letter of Acceptance (LoA) has been issued by KMC to the L1 bidder viz. M/s EMS Limited– M/s Neercare India Private Limited (JV) at a total cost of Rs. 781.98 Crore on 23.06.2025. The agency has submitted the Performance Bank Guarantees and ESHS Bank Guarantees which have been vetted by the respective Banks. The Agreement has been executed on 30.07.2025. Mobilization Advance amounting to Rs. 29.67 Crore has been paid to M/s GR Sewage	August 2028 +15years O&M
5	STP Near Golf Garden, Sukhapukur (22.49851, 88.35096)	3.5	a. 0% b. Survey work in progress.		

Monthly Progress Report in the NGT Matter OA No. 673 of 2018

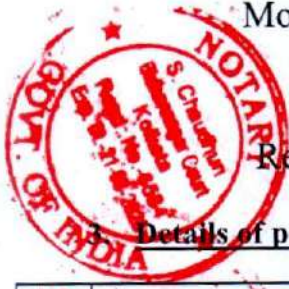
(In compliance to NGT order dated 24.09.2020)

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No.	Location	Capacity of the plant in MLD	Physical Progress in % a. Overall % b. Components completed in the current month.	Status of I&D or House sewer connections	Completion Timeline
6	Birji Road STP near SahidKhidiram Metro (22.46576, 88.38884)	10	a. 2.18% b. Survey work and soil testing completed for STP and allied SPSS, BEP and Hydraulic design is in Progress.	Treatment Plant Pvt. Ltd.	
7	New STP at Garden Reach	65	a. 62.85% b. 100% completion of Earthwork, PCC, pile work, pile cap & Tie beam. Decanter and Diffuser has been supplied at site.	Effective Date for the instant Project: 21.10.2024. Mobilization Advance amounting to Rs. 15.93 Crore has been paid to M/s GR Sewage Treatment Plant Pvt. Ltd.	October 2026 +15years O&M
8	Additional capacity at existing Keorapukur STP	5	a. 2.2% b. Survey work in progress.	Rehabilitation of Existing 50MLD STP along with associated infrastructure at Keorapukur, Kolkata, WB. LoA issued to M/s TEPL-GSJ (JV) on 24/09/2025. I&D or House Service Connection not considered under this rehabilitation project.	12months + 03months trial run + 15years O&M

**Details of proposed STPs**

No	Location	Capacity of the STP proposed in MLD	Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)	Likely Date of Completion
A	B	C	D	E
1	STP Near Badartala	15	The Preliminary Project Report (PPR) for KMC-SHARP Phase 2 is submitted to the Government of West Bengal (GoWB) for approval. Upon receiving approval, the report will be forwarded to the Department of Economic Affairs (DEA), GoI for consideration of external financing assistance.	Time line to be finalized based on the approval of the project from GOI.
2	STP Near BhangaKhal, Gardenreach area (22.54118, 88.25155)	45		
3	New Baghajatin STP	26		
4	Hossianpur STP	41	It has been taken up under KMC-SHARP. Tender document for the said STP has been prepared.	Tender to be floated by January, 2026
5	New Keorapukur STP	25	Sent to 15th Finance Commission, Tripartite MOU already signed.	NA
6	Strand Road STP	23	Sent to 15th Finance Commission, Tripartite MOU already signed. The land area is under KOPT. The requisition for land allotment for STP has been send to KOPT (Kolkata Port Trust). Land allotment is pending.	NA

**4. Drain details:**

River name	No. of drains falling in the river	No. of drains having floating racks/screens installed to prevent solid waste from falling into the river
A	B	C
Ganga	Dhankheti Khal	1*
	Tolly's Nullah	1 <sup>#</sup>
	Nimtala Burning Ghat Drain	0
	Cossipore Ghat Drain	0
	Chitpur Ghat Khal/ Circular Canal	0

\*Dhankheti Khal is guarded with 3bar screens at different locations to arrest the floating materials for the ease of removing the same from reaching to the River.

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# Tolly's Nullah is guarded with 8 floating garbage arrester nets at different locations to arrest the floating materials for the ease of removing the same from reaching to the River.

**5. Alternate treatment details:**

Bio/ Phyto remediation is not feasible as the drains are under tidal effect.



River name	Polluting drain	In-situ treatment details	MLD treated	Details of parameters before treatment	Details of parameters after treatment
				DO: BOD: TC: FC:	DO: BOD: TC: FC:

**6. Reuse of treated water**

Total sewage generation in Kolkata is 1400 MLD. Approx. out of which major portion (910 MLD. approx i.e.65% of total sewage generation) is being naturally treated and used at EKW for pisciculture, mixed farming and animal husbandry etc.

Now, KMC has 5 STP which are in operation, having capacity of 179 MLD i.e. 12.8% of the total generated sewage for which provision for reuse of treated water is being considered and is expected to be completed by next financial year.

For upcoming and ongoing projects of STP having capacity upto 146 MLD (108 MLD from 3 STPs under construction by KEIIP, 25 MLD from upcoming project under TollysNullah is sanctioned and 8 MLD +5MLD additional capacity at Garden Reach STP& Keorapukur STP) i.e., 10% of the total generated sewage, provision will be made for reuse of treated water.

Location of STP/Alternate Treatment	MLD of treated water generated	Details of the reused water
Treatment through East Kolkata Wetland	NA 910MLD of raw sewage is reused	The majority of the sewage from the core inner city area - about 910 MLD in magnitude receives natural treatment as it passes through the East Kolkata Wetlands - an extensive fishery to the East of the city before discharging the same to Kulti River.

**Treatment through East Kolkata Wetland (EKW)**

The City of Kolkata is surrounded by a huge low-lying marshy land & fisheries called East Kolkata Wetland (EKW) on the East which is fed by a number of water channels carrying and discharging City waste water (dry weather flow & storm water flow) in the Kulti-Vidyadhari river after natural treatment-sedimentation, oxidation.

EKW has been recognized as Ramsar site. Excerpts from Information Sheet on Ramsar Wetlands can be quoted as below:



“The wetlands to the east of Calcutta are well known over the world for their multiple uses. The resource recovery systems developed by the local people through ages using wastewater from the city is the largest in the world. In the process it treats the wastewater and has saved the city of Calcutta from constructing and maintaining a wastewater treatment plant.”

“The East Calcutta wetland is an urban facility for treating the Calcutta city’s waste water and for utilizing the treated water for pisciculture and agriculture, through recovery of waste water nutrients in an efficient manner. In the wetland to the east of Calcutta, wastewater is used in fisheries and agriculture covering an area of about 12,500 hectares which has been designated as conservation area by an order of the Calcutta High Court.

In the fish ponds covering about 4000 hectares, city’s wastewater is made to flow through. The wastewater ponds act basically as solar reactors and complete most of their bio-chemical reactions with the help of solar energy. The wetland ecosystem of the east Calcutta is thus one of the rare examples of environmental protection and development management where a complex ecological process has been adopted by the local farmers by mastering the resource recovery activities.”

Ref: <https://rsis.ramsar.org/RISapp/files/RISrep/IN1208RIS.pdf>

## 7. Ground Water Regulation

River	Ground water regulation details
A	B
Ganga Vidyadhari	<p>Ground Water Regulation is already in practice and is dealt by State Water &amp; Investigation Directorate (SWID) for the entire state under Water Resources Investigation &amp; Development Department (WRI&amp;DD). Assessment of ground water resource at KMC area is checked periodically by State Water &amp; Investigation Directorate (SWID). For extraction of ground water, case to case basis application is obtained by SWID and merit of such application is judged by an expert committee as per The West Bengal Ground Water Resources (Management, Control and Regulation) Act, 2005 which is called Corporation Level Authority (CLA) comprising of the following members:</p> <ul style="list-style-type: none"> <li>i) The Municipal Commissioner of the Corporation : Chairman</li> <li>ii) The Chief Executive Officer, Kolkata Metropolitan Development Authority : Member</li> <li>iii) Superintendent Geologist, State Water &amp; Investigation Directorate, Government of West Bengal: Member Secretary.</li> <li>iv) Two elected representatives of the Kolkata Municipal Corporation, to be nominated by the Mayor, Kolkata Municipal Corporation : Members</li> <li>v) One expert from the Central Ground Water Board as may be nominated by the Regional Director, Central Ground Water Board : Member</li> <li>vi) Two experts in the field of conservation, protection or development of ground water resources as the State Government may, by notification appoint. : Members</li> <li>vii) Two eminent persons of the locality as the State Government may, by notification appoint. : Member</li> <li>viii) One representative of the Public Health Engineering Directorate, Government of West Bengal : Member</li> <li>ix) One representative of the State Pollution Control Board : Member</li> </ul> <p>Only on recommendation of such committee and subsequent permission from State Water &amp; Investigation Directorate (SWID) ground water extraction is allowed. After completion of these formalities KMC issues license for tube well boring.</p> <p>The above procedure is being maintained as a continuous process.</p>

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**8. Good irrigation practices**

River	Details of adopting good irrigation practices
NA	NA

**9. Rain water harvesting**

River	Details of rain water harvesting
A	B
Ganga Vidyadhar i	<p>Rain Water Harvesting is already incorporated in Building Rule 2009 which is as follows: Rule-144 Rain Water Harvesting and Tree Cover Rain Water Harvesting (RWH), RWH shall form a part of the building and shall have to be included in the plan, either for direct use of the rain water or for ground water recharging or both, in case of</p> <p>(i) New building or buildings or any housing complex as per Environment Impact Assessment Guideline issued by State Government/ Government of India.</p> <p>(ii) Expansion of any existing building or buildings or housing complex, as per Environment Impact Assessment Guideline issued by State Government/ Government of India.</p> <p>This system shall comply with Central &amp; State statutory requirements laid down in the relevant Acts &amp; by-laws. It is implemented for the buildings on area exceeding 20,000Sqm</p>

**10. Demarcation of Floodplain and removal of illegal encroachments**

River	Details of demarcation of floodplain and removal of illegal encroachments
NA	NA

**11. Maintaining minimum e-flow of river**

River	Maintaining minimum flow of the river
NA	NA



### 12. Plantation activities

River	Details of plantation activities along the river
A	B
Ganga Vidyadhari	Total Plantation made during: 2020-21, 2021-22 = 28,000nos. <b>December 2025</b> Road side plantation - 718 Plantation of Shrubs - 28000 Cumulative Figure Road side plantation- 102688 Plantation of Shrubs- 249787

### 13. Development of biodiversity park

Details of setting up biodiversity parks on flood plains by removing encroachment along the river

1. Dr. Anupama Mitra, Expert Member of the Committee of the West Bengal Bio-Diversity Board has been engaged vide letter dated 07/11/2022 and same has been communicated through Affidavit to HNGT in the matter of OA-20/2022/EZ.
2. For availability of land KMC has approached to Army Authority, Eastern Railway and SMP-Kolkata for identification of land for setting up of Bio-diversity park.
3. SMP-Kolkata has informed that there is no availability of land and the same has been communicated through Affidavit in the matter of OA-20/2022/EZ of HNGT. Army Authority had informed that NoC will be issued for the purpose as and when land is identified.
4. A Model DPR regarding setting up of Bio-Diversity Park has been obtained by KMC from West Bengal Bio-Diversity Board.

Legal/OA673/2018/NMCG/2019  
 Ministry of Jal Shakti  
 Department of Water Resources, River Development  
 & Ganga Rejuvenation  
 National Mission for Clean Ganga



Major Dhyan Chand National Stadium  
 India Gate, New Delhi-110002  
 Dated: 19<sup>th</sup> January, 2026

**OFFICE MEMORANDUM**

**Subject:** 20<sup>th</sup> Meeting (Part-I) of Central Monitoring Committee in the NGT Matter  
 OA No. 673 of 2018.

A copy of Minutes of the 20<sup>th</sup> Meeting (Part-I) of Central Monitoring Committee in the NGT matter O.A. No. 673 of 2018 held on 17.07.2025 under the Chairmanship of Secretary, Department of Water Resources, RD&GR, Ministry of Jal Shakti is forwarded herewith for information/ necessary action.

Encl: As above.

*(Signature)*  
 19-01-2026

(Anup Kumar Srivastava)

Executive Director - Technical, NMCG

Email id: ed-technical@nmcg.nic.in

To,

1. Chief Secretary, Government of Andhra Pradesh, 1<sup>st</sup> Block, A.P Secretariat Office, Velagapudi – 522503
2. Chief Secretary, Government of Bihar, Main Secretariat, Patna – 800015
3. Chief Secretary, Government of Chhattisgarh, Mahanadi Bhawan, Mantralaya, Naya, Raipur – 492002
4. Chief Secretary, Government of Goa, Secretariat, Porvrim, Bardez, Goa – 403521
5. Chief Secretary, Government of Gujarat, 1<sup>st</sup> Block, 5<sup>th</sup> Floor, Sachivalaya, Gandhinagar – 382010
6. Chief Secretary, Government of Haryana, 4<sup>th</sup> Floor, Haryana Civil Secretariat, Sector-1, Chandigarh – 160019
7. Chief Secretary, Government of Himachal Pradesh, H P Secretariat, Shimla – 171002
8. Chief Secretary, Government of Jharkhand, 1<sup>st</sup> Floor, Project Building, Dhurwa, Ranchi-834004
9. Chief Secretary, Government of Karnataka, Room No. 320, 3<sup>rd</sup> Floor, Vidhana Soudha, Bengaluru -560001



10. Chief Secretary, Government of Kerala, Secretariat, Thiruvananthapuram -695001
11. Chief Secretary, Government of Madhya Pradesh, MP Mantralaya, Vallabh Bhavan, Bhopal – 462004
12. Chief Secretary, Government of Maharashtra, CS office main Building, Mantralaya, 6<sup>th</sup> floor, Madame Cama Road, Mumbai – 400032
13. Chief Secretary, Government of Rajasthan, Secretariat, Jaipur – 302005
14. Chief Secretary, Government of Tamil Nadu, Secretariat, Chennai-600009
15. Chief Secretary, Government of Telangana, Block C, 3<sup>rd</sup> floor, Telangana Secretariat Khairatabad, Hyderabad, Telangana
16. Chief Secretary, Government of Uttar Pradesh, 1<sup>st</sup> floor, Room No. 110, Lal bahadur Sastri Bhawan, Uttar Pradesh Secretariat, Lucknow – 226001
17. Chief Secretary, Government of Uttarakhand, 4 Subhash Road, Uttarakhand, Secretariat Dehradun – 248001
18. Chief Secretary, Government of West Bengal, Nabanna, 13<sup>th</sup> Floor, 325, Sarat Chatterjee Road, Mandirtala, Shibpur, Howrah – 711102
19. Chief Secretary, Govt. of NCT of Delhi, Delhi Secretariat, IP Estate, New Delhi – 110002
20. Chief Secretary, Govt. of Puducherry, Main Building, Chief Secretariat, Puducherry-605001
21. Chief Secretary, Andaman & Nicobar, Secretariat, Port Blair
22. Administrator, Lakshadweep

**Copy to:**

1. Special Chief Secretary, Department of Environment, Forest, Science & technology, 4th Block, Ground Floor, Room No:268, A.P Secretariat Office, Velagapudi
2. Principal Secretary, Department of Environment, Forest and Climate Change, Van Vibhag Rd, Nehru Nagar, Patliputra Colony, Patna, Bihar 800013
3. Principal Secretary, Department of Environment, Room No. S-2/23, Mahanadi bhawan, Mantralaya, Nava Raipur, Atal Nagar, Raipur - 492001
4. Joint Secretary, Department of Science, Technology & Environment, 1st Floor, Pandit Deendayal Upadhyay Bhavan, Behind Pundalik Devasthan, Near Sanjay School, Porvorim, Bardez - Goa
5. Additional Chief Secretary (Forests & Environment), Forests & Environment Department, Block 14, 8 th floor, Sachivalaya, Gandhinagar - 382 010 Gujarat.
6. Additional Chief Secretary to Govt. of Haryana, Environment Department of Environment & Climate Change, R.No. 108, 7th Floor, Main Secretariat Sec16, Chandigarh 160017
7. Secretary, Department of Environment, Science and Technology Paryavaran Bhawan, Near US Club, Shimla, Himachal Pradesh-171001
8. Additional Chief Secretary Forest, Environment & Climate Change Deptt., Nepal House, Doranda, Ranchi-834002, Jharkhand
9. Additional Chief Secretary to Government, Forest, Environment and Ecology, Department, Karnataka Government Secretariat, Room No. 447, 4th Floor, Gate no. 2, Multi-storey Building, Bangalore-560001.
10. Principal Secretary, Department of Environment, Room No. 406 4th Floor Annex II, Secretariat, Kerala Thiruvananthapuram, Kerala, PIN- 695001

11. Principal Secretary, Department of Housing and Environment, Government of Madhya Pradesh, Paryavaran Parisar, E- 5, Arera Colony, Bhopal, Madhya Pradesh, 462016
12. Principal Secretary, Environment Department, Maharashtra 15th Floor, New Administrative Building, Madam Cama Road, Mantralaya, Mumbai - 400032
13. Principal Secretary, Forest and Environment Department, Rajasthan 4, Jhalana Institutional Area, Jhalana Doongri, Jaipur, Rajasthan 302004
14. Principal Secretary, Namakkal Kavignar Maaligai, Fort St. George, Chennai 600 009
15. Special. Chief Secretary, TSCOST, 4th Floor, Aranya Bhavan, Saifabad, Hyderabad, Telangana State, Pin - 500004
16. Secretary, Environment & Forest, Govt. of Uttarakhand, 4 Subhash Road, Secretariat, Forth Floor, New Building Dehradun, Pin code-248001
17. Principal Secretary, Department of Environment, U.P., Room No. 601, Babu Bhawan Secretariat, Vidhan Sabha Marg, Lucknow - 226001.
18. Principal Secretary, Department of Environment, 5th Floor, Pranisampad Bhawan, Block LB-II, Salt Lake, Sector III, Bidhannagar, Kolkata - 700 106
19. Secretary, Department of Environment, Govt. of NCT of Delhi, 6th Floor, Delhi Secretariat, IP Estate, New Delhi 110002
20. Secretary, Environment, Office of Environment, Chief Secretariat, Goubert Avenue, Puducherry 605001
21. Secretary, Environment, Andaman & Nicobar Islands
22. Secretary, Environment, Lakshadweep
23. The Member Secretary, Andhra Pradesh Pollution Control Board D.No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamalavari Street, Kasturibaipet, Vijayawada - 520 010
24. The Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2 Paliputra Industrial Area, Patliputra, Patna (Bihar) - 800 010
25. The Member Secretary, Chhattisgarh Environment Conservation Board, Paryavas Bhavan, North Block Sector-19, Atal Nagar Dist- Raipur (C.G.) 492002
26. The Member Secretary, Delhi Pollution Control Committee, Government of N.C.T. Delhi 4th Floor, ISBT Building, Kashmere Gate, Delhi-110006
27. The Member Secretary, Goa State Pollution Control Board, 1st Floor, Dempo Tower, EDC Patto Plaza, Panaji, Goa-403 001
28. The Member Secretary, Gujarat Pollution Control Board Paryavan Bhavan, Sector 10- A, Gandhinagar - 382 043
29. The Member Secretary, Haryana State Pollution Control Board, C-11, Sector-6, Panchkula-134109, Haryana
30. The Member Secretary, Himachal Pradesh Pollution Control Board, Him Parivesh, Phase-III, New Shimla, Himachal Pradesh 171009
31. The Member Secretary, Jharkhand Pollution Control Board, T.A Building, HEC, P.O. Dhurwa, Ranchi - 834004
32. The Member Secretary, Karnataka State Pollution Control Board, Parisara Bhavan, 4th & 5th Floor, # 49, Church St., Bengaluru-560 001
33. The Member Secretary, Kerala State Pollution Control Board, Plamoodu Jn., Pattom Palace P.O. Thiruvananthapuram - 695 004





34. The Member Secretary, Madhya Pradesh Pollution Control Board, E-5, Arera Colony, Paryavaran Parisar, Bhopal - 462 016, Madhya Pradesh
35. The Member Secretary, Maharashtra Pollution Control Board, Kalpataru Point, 2nd – 4th Floor Opp. Cine Planet Cinema, Nr. Sion Circle, Sion (E) Mumbai – 400 022
36. The Member Secretary, Puducherry Pollution Control Committee, Housing Board Complex, Anna Nagar, Puducherry -600 005
37. The Member Secretary, Rajasthan Pollution Control Board, 4, Jhalana Institutional Area, Jhalana Doongri, Jaipur (Rajasthan) - 302 004
38. The Member Secretary, Telangana State Pollution Control Board, Paryavaran Bhawan, A-3, I.E. Sanath Nagar, Hyderabad-500 018
39. The Member Secretary, Tamil Nadu Pollution Control Board, 76, Mount Salai, Guindy, Chennai-600 032
40. The Member Secretary, Uttarakhand Environmental Protection & Pollution Control Board, 29/20, Nemi Road, Dehradun, Uttarakhand – 248001
41. The Member Secretary, Uttar Pradesh Pollution Control Board, Building.No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226 010
42. The Member Secretary, West Bengal Pollution Control Board, Paribesh Bhavan, 10A, Block-L.A., Sector III, Salt Lake City, Kolkata - 700 106
43. The Member Secretary, Andaman & Nicobar Islands Pollution Control Committee, Department of Science & Technology, Dollygunj Van Sadan, Haddo P.O., Port Blair – 744102
44. The Member Secretary, Lakshadweep Pollution Control Committee, Department of Science, Technology & Environment, Kavarati-682555

**Copy for kind information:**

1. PPS to Secretary, DoWR, RD & GR, Ministry of Jal Shakti, Shram Shakti Bhavan, Rafi Marg, Sansad Marg Area, New Delhi- 110001
2. PS to Director General, NMCG cum Project Director, NRCD
3. Joint Secretary, Ministry of Housing & Urban Affairs, Nirman Bhawan, Maulana Azad Road, New Delhi – 110011
4. Joint Secretary (SBM), Department of Drinking Water and Sanitation, 4th Floor, Pt. Deendayal Antyodaya Bhawan, CGO Complex, Lodhi Road, New Delhi - 110003.
5. Joint Secretary, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhavan, Jorbagh Road, New Delhi – 110003
6. Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
7. PS to DDG, NMCG
8. PS to ED(Project), NMCG
9. Joint Secretary, NRCD

**Minutes of the 20<sup>th</sup> meeting (Part-I) of the Central Monitoring Committee held on 17.07.2025 regarding 351 polluted river stretches based on the directions of Hon'ble NGT in the matter OA No. 673 of 2018**

The 20<sup>th</sup> meeting (Part-I) of the Central Monitoring Committee (CMC) constituted by Hon'ble NGT in the matter OA No. 673 of 2018 was held at NMCG in hybrid mode with 16 States/ UTs on 17.07.2025 under the Chairmanship of Secretary, DoWR, RD & GR, Ministry of Jal Shakti (MoJS). The list of participants is at **Annexure-I**.

To begin with, ED Tech, NMCG while welcoming all participants outlined mandates of CMC following the Hon'ble NGT Order in 2019. He further mentioned NMCG efforts of requesting States for regular meetings of RRC having Priority-I and Priority-II polluted river stretches, and to update and review the Action Plans for their restoration. Two key initiatives - (I) Water Quality Monitoring at 45 locations on drains spread across Delhi by CPCB & (II), periodic monitoring of STPs and drains in Yamuna Basin Under Strengthening of Environmental Regulator (Phase-III) Project were also highlighted.

**State/UT-wise Review & Directions**

**1. Uttar Pradesh**

**1.1** Following Key issues were highlighted for appropriate actions by the State:

- i. Existing STP Capacity utilization is only 67%, and needs improvement.
- ii. 17 projects under tendering need urgent awarding.
- iii. 7 STPs are reported to be non-compliant, and 7 STPs (232 MLD) are reported to be non-operational including Narora STP which was handed over by contractor to ULB.
- iv. Completion timelines of the on-going STP projects may be revised as per the actual progress made.
- v. Progress of Balrampur STP project remains stagnant; and 294 STPs under SBM-II show no progress.
- vi. State to provide in the MPR - details of no. of water polluting industries existing in the State, industrial effluent discharge, status of ETPs and details of under-construction or proposed CETPs in the State.
- vii. As per the CPCB monitoring reports, CETP at Banthar, Unnao and Rooma are consistently reported as non-complying.
- viii. Details about Floodplain zones of rivers Hindon, Yamuna, Varuna, Gomti, Kali East, Ramganga, Betwa, Ghaghra, Rapti, Sai & Saryu. Details of it, and status of their demarcation on the ground may be provided to NMCG/MoJS.
- ix. Efforts to implement Tariff policy 2016 in respect of TPPs operating in the State by using STPs treated water need to be intensified.

**1.2** JMD, UP Jal Nigam informed that the Balrampur STP is sanctioned under Minority Welfare Department Scheme and due to non-availability of fund, the STP works were withheld for 7-8 months. Chair directed Principal Secretary (Environment), UP that the issue with the ongoing STP project at Balrampur

needs to be highlighted to the Chief Secretary, UP so as to ensure that resources are allotted for the project and the project is completed in a time-bound manner.

**[Action: State of Uttar Pradesh]**

1.3 Serious concern was raised with regard to the non-operational STP at Narora. It was remarked that if the existing infrastructures sanctioned and completed under Namami Gange Projects are reported to be non-operational due to State's O&M issues, then no new projects shall be considered for the State.

**[Action: State of Uttar Pradesh]**

1.4 State informed that 294 projects proposed under SBM-II are at planning stage. Action plans have been approved. Presently, towns with population of 50,000 & above are be taken up first. Accordingly, 21 DPRs have been approved, 10 DPRs are under submission for approval and remaining 17-18 DPRs are pending due to land finalization. DG, NMCG asked the State to prioritize proposed projects under SBM-II for Ganga towns having 1-2 MLD discharge regardless of their population size.

**[Action: State of Uttar Pradesh]**

The Chair desired to write a comprehensive DO letter to Chief Secretary, Uttar Pradesh highlighting key issues of the State.

**[Action: NMCG]**

## 2. Bihar

2.1 Following issues were highlighted for appropriate actions up by the State:

- i. Treatment gap of 575 MLD; STPs of 170.6 MLD are under construction, 174.5 MLD under tendering will leave still a gap of 229 MLD.
- ii. Capacity utilization of the existing STPs is only 51.6%.
- iii. 6 STPs reported to be non-compliant w.r.t Faecal Coliform standards.
- iv. Floodplain zoning efforts required to be accelerated.
- v. State may update the status with regard to reuse policy.

2.2 State notified the flood plain zone for embanked rivers vide notification no.- 143, dated- 06.03.2025. State has been requested to follow steps suggested as per NMCG letter dated 27.05.2025.

**[Action: State of Bihar]**

2.3 DG, NMCG remarked that the existing STPs in Bihar are funded under Namami Gange Programme. However, during random visits, these STPs have been found to be non-operational. Therefore, State must ensure that the STPs are operational and optimally utilized.

**[Action: State of Bihar]**

2.4 Chair directed State to take measures for improving the capacity utilization and compliance status of the existing STP infrastructure. Further, meetings of RRC needs to be convened regularly for reviewing the progress made by the State for addressing the pollution in the rivers in the State.

**[Action: State of Bihar]**

2.5 ACS (Environment), Bihar informed that CPCB has reported improvement in the water quality of the rivers. State PCB has issued directions against the non-compliant STPs. He added that the progress would be thoroughly reviewed at State level and appropriate action would be taken to address the issues.



### 3. West Bengal

3.1 Following issues were highlighted for appropriate actions by the State:

- i. Capacity utilization of the existing STPs is **72.4%** and needs improvement.
- ii. State to provide compliance status of the existing STPs and the CETP.
- iii. As per the CPCB monitoring report, Dec 2024 to March 2025, out of 43 STPs monitored, 20 STPs were found non-compliant.
- iv. Out of the 15 priority Ganga main towns, DPRs have been received for only 2 towns.
- v. Updated status of floodplain zoning and demarcation in the State to be provided.

3.2 It was informed that project for installation of disinfection facility is being taken up to address non-compliant status of STPs in terms of FC. DG, NMCG directed that comprehensive plan for addressing the pollution issues in River Vidyadhari and River Churni may be submitted to NMCG.

**[Action: State of West Bengal]**

### 4. Delhi

4.1 The Chair desired that the final outcome should match with efforts being put in by the GNCTD in tackling the pollution while stating deterioration in the quality of river Yamuna as well as the major drains out-falling into the river on comparison of DPCC's 2024 and 2025 report. Detailed discussion on issues highlighted will be held in separate meeting.

**[Action: GNCT of Delhi]**

### 5. Madhya Pradesh

5.1 Following issues were highlighted for appropriate actions by the State:

- i. State to address the issue of slow progress in 8 on-going STP projects.
- ii. State to connect the STP's OCEMS to the CPCB server.
- iii. Technical evaluation report of the Nagda project is pending with State since 19.05.2025. NOC on TBER is mandatory.

5.2 Chair raised concern over the capacity utilization of the existing STP at 62.7% and directed to prioritize pollution abatement projects in the catchment of Priority-I rivers are taken up on priority.

5.3 Principal Secretary (Environment) informed to address a gap of 1520 MLD in sewage treatment, 643 MLD STP projects are under construction and 815 MLD are under proposed/ tendering/ report preparation stages. The project proposed

at Nagda is under tendering and shall be stirred up. State Urban Development Department is being pushed for increasing the household connections works so that the existing STPs are being utilized optimally.



5.4 State official informed that 50 MLD oxidation pond based STP at Jabalpur has been dismantled. A new 96 MLD STP is currently operational at Jabalpur, which is currently treating 68 MLD of sewage and further under AMRUT, a STP of 120 MLD is planned at Jabalpur to cover the requirements till 2040.

**[Action: State of Madhya Pradesh]**

## 6. Rajasthan

6.1 Following issues were highlighted for appropriate action by the State:

- i. Capacity utilization of the existing STPs is 76% and needs further improvement.
- ii. Out of 134 existing operational STPs, 91 STPs are reported to be non-complying as per design parameter.
- iii. 13 on-going STPs showed no progress from December 2024 till last report i.e. May 2025.
- iv. State to closely monitor the progress of 23 STPs in advance stages of completion having timeline of September 2025.
- v. State to increase its municipal solid waste processing capacity (83.9%)
- vi. No Model River identified by the State.
- vii. Details with regard to floodplain demarcation and reuse of treated water not provided in the MPR.
- viii. State to prepare action plan for reuse of treated water from STPs.

6.2 The Chair raised concern over the deterioration in operation of STPs in the State. Further, directed that the Coordinating Secretary in the State may call upon all the departments and take monthly review of the progress. RRC meeting be convened in the State within a month. The Existing STPs having OCEMS be connected to CPCB server. A comprehensive DO letter be written to Chief Secretary, Rajasthan highlighting the same.

**[Action: State of Rajasthan/ NMCG]**

6.3 Secretary (LSG), Rajasthan informed that out of 141 STPs, 115 STPs have installed OCEMS.

## 7. Uttarakhand

7.1 Following issues were highlighted for appropriate actions by the State:

- i. Capacity utilization of the existing STPs is only 68% and needs improvement.
- ii. Out of the 70 STPs, 3 STPs of 10.08 MLD are non-operational.
- iii. 16 STPs of 48.74 MLD are non-complying to the parameters of BOD, COD, TSS, & Faecal Coliform as per the NGT norms.

- iv. State are to resolve long pending land acquisition issues delaying implementation of NMCG sanctioned STP projects at Kotdwar (21 MLD), Muni ki Reti (0.3 MLD) and Gaurikund (6 and 10 KLD).

**7.2** Discrepancies in water quality monitoring data of State PCB & CPCB needs to be addressed. As informed by State, Joint Monitoring is proposed and CPCB to nominate concerned officials for the same.

**[Action: State PCB/ CPCB]**

**7.3** Scientist E, CPCB informed that the Priority-I river stretches of Bahela and Dhella are in the catchment area of Kashipur industrial area. Therefore, in order to improve the quality in these stretches, State needs to ensure compliance with regard to the industries operational in the catchment.

**[Action: State of Uttarakhand]**

**7.4** Chair directed that Special Monitoring of industries in the catchment area of rivers - Bahela and Dhella be undertaken by CPCB. Further, State to undertake a diagnostic review of these two rivers stretches. DG, NMCG informed that STP projects are under trial and improvement in the river quality will be seen in 2-3 months.

**[Action: CPCB/ State of Uttarakhand]**

## **8. Kerala**

**8.1** Following issues were highlighted for appropriate action by the State:

- i. Water quality monitoring data (including BOD values) of all the identified polluted river stretches needs to be incorporated in the MPRs.
- ii. State to expedite taking up proposed projects for bridging the gap in sewage treatment.

**8.2** About capacity utilization of the existing STPs at 43% only, Special Secretary (LSG), Kerala informed that 225 MLD of existing sewage treatment facilities includes STPs, co-treatment in FSTPs and all other facilities such as Decentralized Wastewater Treatment System (DEWAT). However, the capacity utilization was reported only for the STP at Trivandrum. This has been corrected and updated information is being submitted. Further, it was informed that due to dense population in Kerala, installing STP at all ULB level is not feasible.

**8.3** Additional Chief Secretary (Water Resource), Kerala supplemented that due to dense population in coastal area of Trivandrum, sewer network laying is not feasible and hence the 107 MLD STP at Trivandrum remains under-utilized. However, State has installed FSTPs and other decentralized facilities for addressing the load of 305 MLD sewage.

**8.4** CPCB informed that in the last meeting of CMC, State was directed to document the non-STP related sewage treatment works undertaken by the State and to submit the same to CPCB for review and compilation. Chair directed the State to submit the same within 3 days.

**[Action: State of Kerala]**





8.5 Chair remarked that the State may review the adequacy of the existing treatment system so as to prevent ground water contamination and prevent fecal excreta contamination into sea water. She further remarked that regulatory mechanism needs to be in place for emptying them regularly and safe transport & treatment of the residue. This needs to be part of the report being submitted by the State.

**[Action: State of Kerala]**

8.6 On being pointed out about 305 MLD generation being lower side by DG, NMCG, ACS, Kerala informed that per capita population has only being taken into account while the type of consumption and generation of wastewater is different in case of Kerala, which has not been factored in. However, State would re-look into the actual generation which is certainly more. The reported figure was arrived at in consultation with the SPCB.

**[Action: State of Kerala]**

8.7 Chair emphasized while separating sewage and sullage, the grey water disposal at household level needs to be looked into. If it comes into the system, the distinction between black water and grey water cannot be made. CPCB and experts working on river basin and management plan, or a technical agency may also look into this issue, to provide a view on the adequacy of the arrangement so as to advise the State Government.

**[Action: State of Kerala/ CPCB]**

8.6 ACS, Kerala informed that Kerala has established River Basin Authorities for all the rivers in Kerala whose one of the major scope of the works is to address the pollution aspect issue and prepare separate Action Plan for supplementing the efforts of river rejuvenation.

8.7 With regard to re-use of treated water, Special Secretary, Kerala informed that policy has been drafted and approval of the same would be expedited within 10 days. Chair suggested that the State's treated water policy must be in line with the National Framework on Safe Reuse of Treated Water.

**[Action: State of Kerala]**

8.8 Further, Special Secretary (Environment), Kerala informed that BOD values of the rivers are monitored every month and the report shall be shared with the Ministry. SPCB carried out inspection of the 9 CETPs and 5 CETPs were found to be complying with the norms while 3 were found to be non-complying. Notices have been issued to the 3 defaulting CETPs. Further, 3 more CETPs are in development phase.

8.9 Joint Secretary, NRC highlighted State needs to take a decision on the Flood Plain Zone issue. ACS, Kerala informed that the floodplain zonation would be taken up at a later stage. Chair remarked that in such case, Kerala may not be eligible for FMBP funding under Central Government. State may align the plan with CWC guidelines and strongly advised State to review the matter as per the State's perspective and take up FPZ at the earliest.

**[Action: State of Kerala]**

## 9. Telangana

9.1 Following issues were highlighted for appropriate action up by the State:

- i. State to expedite taking up proposed projects for bridging the gap in sewage treatment.
- ii. Slow progress observed in on-going STP projects
- iii. Status with regard to Ramnagar Bandam to be provided

9.2 Chair enquired about State's plan with regard to enhancing the capacity utilization of the STPs and plan for recycle & reuse of treated water. Managing Director, HMWSSB reported that the capacity utilization of the existing STPs is 73% as these installations are designed for the year 2036 and it is expected to increase gradually. The proposal for reuse of treated water has been submitted to Government for approval and further a separate Metro Water Board is also being proposed to be established.

9.3 Chair pointed out that not much improvement is seen in water quality of River Musi in the stretch from Hyderabad to Nalagonda and further deterioration is observed in River Godavari in the stretch from Basar to Khamman. State to ensure regular meetings of River Rejuvenation Committee be held in the State and the Action Plans be reviewed.

**[Action: State of Telangana]**

9.4 Member Secretary, Telangana Pollution Control Board informed that BOD values have improved in River Krishna, however for River Godavari, higher BOD value was observed at Basar. With the implementation of Musi River rejuvenation program, BOD values in the river are expected to be reduced significantly.

## 10. Gujarat

10.1 Following issues were highlighted for appropriate actions by the State:

- i. 13 STPs reported to be non-operational.
- ii. 48 STPs are reported to be non-compliant to the norms.
- iii. Slow progress observed in few ongoing STP projects.

10.2 Secretary (Urban), Gujarat informed that the actual treatment gap has been reduced from 331 to 317 MLD. 107 MLD STP at Visalpur by AUDA has achieved 45% progress. 50 MLD STP proposed at Gandhinagar Sargasan has been cancelled and two STPs of 65 MLD each were planned, of which one STP has been made operational and another STP shall be made operational shortly.

Further, for ensuring minimum delay in completion of the projects, fortnightly review is being held and ULBS are being sensitized. The capacity utilization of the existing STPs is low as future growth and outgrowth areas of the towns are also being considered during designing the STPs, hence the utilization shall increase gradually.



**10.3** Secretary (Environment), Gujarat informed that bimonthly State Level meeting is being held under the Chairmanship of Chief Secretary, Gujarat. The status of STPs and house sewer connection are being closely monitored in these meetings. State from its own scheme is providing subsidies to the households for taking up connections.

**10.4** Chair remarked that updated information may be provided in the MPR submissions. Further, it was highlighted that Gujarat seems to have infrastructure in place for abatement of pollution, therefore improvement in water quality of the rivers especially in Priority-I is expected for which better enforcement and governance needs to be ensured by the State.

**[Action: State of Gujarat]**

## **11. Goa**

**11.1** State informed that the low-capacity utilization of the existing STPs in the State is due to the design period which was taken during installation of the STPs considering the future population. Further, house sewer connection works in the adjoining rural areas is also being undertaken and shall be commissioned. Presently, sewage is being brought through tankers to the STPs from the rural areas.

**11.2** Chair suggested that instead of reporting urban sewage generation for the State, it may be taken up as sewage zone. The population, sewage generation, existing treatment capacity, connectivity, ongoing and proposed treatment facilities, sewage zone-wise may be calculated and provided to the Ministry. Further, directed State to focus on the polluted river stretches and provide details of how the State proposes to improve the water quality of the rivers.

**[Action: State of Goa]**

## **12. Karnataka**

**12.1** Following issues were highlighted for appropriate actions by the State:

- i. With regard to Priority-I Thenpennai River, efforts for restoration needs to be put in by both the States of Karnataka and Tamil Nadu.

**[Action: State of Karnataka & Tamil Nadu]**

- ii. Capacity utilization of the existing STPs remain at 77% and needs improvement.
- iii. Progress of ongoing STP projects needs to be closely monitored and timely completion of the projects may be ensured.
- iv. 14 STPs are reported to be non-operational
- v. 4 STPs and 4 CETPs are reported to be non-complying.

**[Action: State of Karnataka]**

**12.2** Chair suggested that a virtual workshop may be convened by NRCD along with CPCB wherein the State of Karnataka can present their Action Plan for Coastal Pollution Management. CPCB informed that the CPCB had reviewed the

State's Action Plan for Coastal Pollution and had submitted its comments. Now the State may proceed with implementation of the Action Plan.

**[Action: State of Karnataka/NRCD]**

**12.3** Principal Secretary (Environment), Karnataka informed that all the STPs (including those managed by private institutions and residential complexes) in Bangalore would be connected to Karnataka PCB's server, which will help in quantify the amount of sewage generated and treated in Bangalore by year end. Further, IISc is being pursued for providing guidance in extending the use of treated water other than in building constructions and horticulture.

**12.4** The Chair appreciated the works and suggested State may share the details with the Ministry and directed the State to convene regular meetings of RRC to review the status of polluted river stretches.

**[Action: State of Karnataka]**

### **13. Tamil Nadu**

**13.1** Following issues were highlighted for appropriate actions by the State:

- i. Estimated sewage generation of 5499 MLD for the State as reported was agreed upon by CPCB.
- ii. State to take up projects for bridging the gap in sewage generation.

**[Action: State of Tamil Nadu]**

**13.2** Chair remarked that the State has good capacity utilization of the existing STPs, however, the number polluted river stretches have gone up including increase in Priority-I river stretches. Further, directed State to expedite submission of Action Plan for Coastal Pollution to CPCB.

**[Action: State of Tamil Nadu]**

**13.3** Additional Chief Secretary (Environment), Tamil Nadu informed that Action Plans for rejuvenation of 8 polluted river stretches - Amravati, Bhavani, Cauvery, Palar, Sarbanga, Tambiraparani, Thirumanimuthar and Vashista have been approved by RRC and has been submitted to CPCB for approval. As CPCB's approval for Priority-V River stretches are not required, State is implementing the Action Plan for river Amravati and Palar. Action plan for rivers - Adyar and Cooum have been approved by RRC. Regular meetings of RRC are being convened and it shall be ensured that the water quality in these rivers are improved.

**13.4** Joint Secretary, NRCD informed that State's confirmation with regard to the commitment of State's share of 40% in the proposed Nandanthal Vaazhi Cauvery project is awaited at NRCD. State may submit the same at the earliest.

**[Action: State of Tamil Nadu]**

### **14. Puducherry**

**14.1** Chair enquired about the water quality monitoring data of the polluted river stretches. Further, UT was directed to expedite the coastal action plan

submission and to review the demarcation of flood plain zoning and to submit the report to CMC.

**[Action: UT of Puducherry]**

**14.2** Commissioner (Environment), Puducherry informed that BOD value of Coringa is below detection level as per the monitoring report of November 2024. Further, an in-situ water testing facility is being planned for Yanam itself so as to measure the water quality monitoring data on monthly basis. The coastal action plan is being prepared by National Centre for Coastal Research, Chennai and is expected to be completed by August 2025.

**14.3** Chair suggested that data collection and analysis should be done on monthly basis and Centre would certainly help to connect the UT with Central Water Commission (CWC) laboratory facility, if any, that exists within feasible vicinity, free of charge.

**[Action: UT of Puducherry]**

**14.4** Joint Secretary, NRCD suggested State to closely monitor the works of ongoing Karaikal STP. UT informed that the STP at Puducherry has achieved 90% progress and STP at Karaikal has achieved 75% progress and are expected to be completed by September 2025.

## **15. Andaman & Nicobar**

**15.1** 13.5 MLD gap in sewage treatment in the UT remains. UT to rectify whether the previously reported ongoing projects for installing 10 and 18 MLD treatment facilities have been dropped. Principal Secretary (Environment), Andaman & Nicobar informed that the two projects of 10 and 18 MLD have been dropped. Further, extensive survey was done by IIT-Bombay and it is now proposed to take up 25 MLD phytoremediation project, for which tenders have been called for and shall be opened by August, 2025.

**15.2** Chair directed UT to request Chief Secretary, Andaman & Nicobar to review the proposal for bridging the gap in sewage treatment.

**[Action: UT of Andaman & Nicobar]**

## **16. Lakshadweep**

**16.1** Secretary (Environment), Lakshadweep informed that modular decentralized STPs are being planned. For 13000 households, DRDO's high performance biodigester is being planned at different locations. Currently, a plant on pilot basis is operational at IIT Roorkee for treating black and grey water. The work of installation at Lakshadweep is expected to start by August 2025 and shall be installed within 3-4 months. Chair directed CPCB to visit Lakshadweep to review the status and adequacy of treatment and requested Lakshadweep to cooperate with the CPCB team.

**[Action: UT of Lakshadweep/CPCB]**

## **17. Miscellaneous**

**17.1** Concluding the meeting, the Chair highlighted following points for compliance by concerned States/Agencies –

- a) Power-point presentation of respective States be shared with the States/UTs 15 days before the scheduled CMC meeting date;
- b) States to conduct regular RRC meetings having Priority-I and Priority-II polluted river stretches, and to update and review the Action Plans for their restoration;
- c) PRS report based on recent data set be published by CPCB at the earliest;
- d) State to connect the STP's OCEMS to the CPCB server; &
- e) A Nodal Secretary (either Principal Secretary, Environment or Principal Secretary, UDD) may be nominated for coordinating and reviewing at State Level and for representing the State in the meetings of CMC.



**17.2** CMC could not take up the review of works in case of States - Jharkhand, Haryana, Himachal Pradesh, Chhattisgarh, Maharashtra and Andhra Pradesh due to absence of senior level officials i.e. Chief Secretary of the State or Principal Secretary (Environment/Urban) in the meeting.

The meeting ended with thanks to the Chair.

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**Annexure-I****List of participants:**

1. Ms. Debashree Mukherjee, Secretary, DoWR, RD & GR, MoJS – in Chair
2. Shri Rajeev Kumar Mital, Director General, NMCG cum Project Director, NRCD
3. Shri Karan Singh, Joint Secretary, NRCD
4. Shri Anup Kumar Srivastava, Executive Director (Technical), NMCG
5. Shri Nazimuddin, Scientist F, CPCB
6. Shri Vishal Gandhi, Scientist E, CPCB
7. Ms. Alpana Narula, Scientist B, CPCB
8. Shri. J. P. Singh, Director, NRCD
9. Shri S.K. Srivastava, Scientist-F, NRCD
10. Shri A.P. Singh, Scientist-E, NRCD
11. Dr. Sabita Madhvi Singh, Scientist-E, NRCD
12. Dr. Pravin Kumar, Director-Technical, NMCG
13. Shri Rajat Kumar, Senior Waste Management Specialist, NMCG
14. Shri Ishwer Singh, Consultant (Legal), NMCG
15. Shri Vijay Kumar, Assistant Civil Engineer, NMCG
16. Shri Mahender Singh, Monitoring Expert, NMCG
17. Shri Rachit Andley, Project Manager, NMCG
18. Mrs. Ruby Raju, Senior Project Engineer, NMCG

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THURSDAY, MAY 26, 2022

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PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

**GOVERNMENT OF WEST BENGAL**  
**DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS**  
**NAGARAYAN, DF-8, SECTOR-I,**  
**SALT LAKE CITY, KOLKATA-700064**

## NOTIFICATION

No. 33-UDMA/24011(99)66/2021, dated: Kolkata, the 25<sup>th</sup> May, 2022 – **WHEREAS** the State Government has felt it necessary to frame a Faecal Sludge and Septage Management (FSSM) Policy for the Urban Areas in the State of West Bengal.

AND

**WHEREAS**, the Department of Urban Development & Municipal Affairs constituted a Committee vide Order No. 80-(law)/UDMA/24011(99)66/2021 dated: Kolkata, the 25<sup>th</sup> October, 2021 for drafting and designing a customized FSSM Policy best suited for the requirement of all the Urban Local Bodies and Development Authorities in the State of West Bengal.

AND

**WHEREAS**, the said Committee had prepared a draft policy and the same was placed in the Public Domain through the Official website of Department of Urban Development & Municipal Affairs for seeking valuable feedback and suggestions from all concerned vide Memo No. 03-UDMA/24011(99)66/2021 dated, Kolkata, the 27<sup>th</sup> January, 2022.

AND

**WHEREAS**, some suggestions/feedback were received and duly discussed and incorporated by the Committee, after which the Faecal Sludge and Septage Management (FSSM) Policy has been finalized.

**NOW, it is being notified that** all the Stakeholders should ensure strict enforcement and implementation of the provisions as laid down in Faecal Sludge and Septage Management (FSSM) Policy for ensuring fulfillment of the objectives so framed.

By order of the Governor,

NANDINI GHOSH, IAS

Special Commissioner to the Government of West Bengal



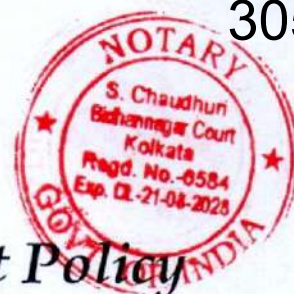
## *Faecal Sludge and Septage Management Policy for the Urban Areas in State of West Bengal*

### **PREFACE**

Proper and scientific management of faecal sludge and septage through low cost and environmentally sustainable model has now become significant to minimize water pollution from un-sewered towns. From the experience in running the 30 KLD faecal sludge and septage treatment plant at Promodnagar, it has now been felt that a separate policy is required to provide guidelines as well as detailed framework to the municipal bodies to take care of their faecal sludge and septage in a comprehensive and integrated manner.

On-site sanitation system is prevailing in most of the Urban Local Bodies (ULBs) covering approximately 78 % urban population in West Bengal. Even for a few ULBs where sewerage with sewage treatment facilities are available, on-site sanitation system is existing in certain areas of the towns. In on-site sanitation system faecal sludge and septage get accumulated and require emptying, transportation, treatment and disposal / reuse following sanitation safety planning. Thus, faecal sludge and septage management addresses sanitation value chain from secure containment of faecal sludge and septage to treatment and disposal / reuse through adoption of appropriate technology with an aim to provide safeguard to public health and environment.

Faecal Sludge and Septage Management (FSSM) Policy for the urban areas in the State of West Bengal has been framed highlighting gaps and issues in urban sanitation, objectives and scope, implementation strategy and guidelines, institutional and regulatory framework, timelines and funding pattern. The policy aims to manage all faecal sludge and septage generating from on-site sanitation system in an environmentally safe manner. It is incumbent upon ULBs to prepare City / Town FSSM Plan and Strategy considering local situation and ULB specific or cluster based solution. The FSSM Policy therefore, shall act as a guiding document by setting the context, scope, priorities, strategy and directions for the ULBs to ensure proper implementation of FSSM across the State. The benefits of the FSSM Policy shall go a long way in safeguarding health, hygiene and environment of all ULBs in the State of West Bengal.



# *Faecal Sludge and Septage Management Policy for the Urban Areas in State of West Bengal*

## **1.0 Introduction**

In West Bengal as per 2011 census the urban population was 29 million. Current urban population of the State is around 30.9 millions<sup>1</sup>. Approximately 22% Urban Population are covered with Sewerage and Sewage Treatment facilities under off-site sanitation system which is existing in nine (9) Urban Local Bodies (ULB) including Kolkata Municipal Corporation (KMC). So, majority of urban population is covered with on-site Sanitation system. At present, in West Bengal there are seven (7) Municipal Corporations, one hundred and nineteen (119) Municipalities and three (3) Notified Area Authorities providing civic services to urban population.

In the State, water is supplied conforming to the guidelines of CPHEEO manual. Each ULB generates waste water as 80% of water supply. Municipal waste waters (sewage/sullage) contain substantial quantum of organic and bacterial pollution load. Municipal waste water if untreated may cause surface water and groundwater pollution. Similarly, the faecal sludge and septage generated due to on-site sanitation process in household and community toilets if disposed without proper treatment in un-controlled manner may also cause surface water and groundwater pollution.

Normally focus on sanitary interventions in urban area relates to ensuring access to toilets (on-site sanitation) and construction of Sewerage Network and Sewage Treatment Plants (off-site sanitation). Issue of Faecal Sludge and Septage Management (FSSM) in safe and sustainable manner remains neglected. In un-sewered cities and towns due to the absence of proper policy and planning, open disposal of untreated faecal sludge and septage is causing environmental pollution and risk to public health. The ULBs in one hand have achieved ODF status by ensuring 100% use of toilets but on the other hand, they are very much handicapped with the scientific faecal sludge and septage management System.

<sup>1</sup> As per document submitted by the State to Hon'ble NGT



**Sludge :** It is the settled solid matter in semi-solid condition - it is usually a mixture of solids and water deposited at the bottom of septic tank, pond etc. The term sewage sludge is generally used to describe residuals from centralized waste water treatment, while the term septage is used to describe residuals from septic tanks.

**Faecal Sludge :** It is the solid or settled contents of pit latrines and septic tanks. Faecal sludge differs from sludge produced in Municipal Waste Water Treatment Plants. Faecal sludge characteristics can differ from place to place. The physical, chemical and biological qualities of faecal sludge are influenced by the duration of storage, temperature, intrusion of groundwater or surface water in septic tanks or pits, performance of septic tanks, tank emptying technology and pattern.

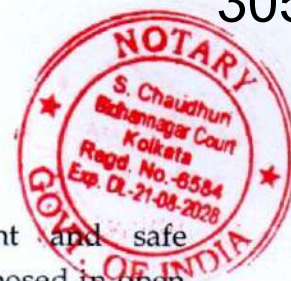
**Septage:** Faecal sludge produced in septic tanks.

(Ref: Septage Management in Urban India: NUSP)

In order to facilitate off-site sanitation systems, sewerage network, pumping stations and Sewage Treatment Plants are to be built. Such systems are expensive to build and also expensive to operate and maintain properly. It is for this reason off-site sanitation system with sewerage network, pumping stations and Sewage Treatment Plants are not feasible for most of the ULBs. Thus on-site sanitation option with septic tanks and sanitary pit latrines for excreta treatment is feasible in most of the un-sewered ULBs.

### 1.1 Existing Situation

On-site sanitation system is prevailing in un-sewered ULBs in West Bengal. In these ULBs mostly septic tanks have been constructed for treatment of human excreta. The septic tank facilitates anaerobic treatment of sewage (human excreta + water) by way of anaerobic digestion of settled solid (sludge) and liquid resulting in reduction of biodegradable organic matter and release of methane, carbon dioxide, hydrogen sulphide gases etc. The septic tank effluent though gets clarified to a large extent, still contain appreciable amount of dissolved and suspended organic solids and pathogen. Such effluents from septic tanks normally get discharged in surface drains in the absence of soak pits. ULBs provide services for emptying of faecal sludge/septage from septic tanks on request from the tax payers of the cities / towns.. However, the service provided by the ULBs has been assessed to be inadequate due to non-availability of vehicles, man-power and infrastructures for treatment and disposal of faecal sludge/septage. In many ULBs, uncontrolled open dumping of faecal sludge/septage is practiced. Private Agencies are also operating in ULBs for de-sludging of septic tank as and when residents call them. Private agencies do not follow the scientific system of



sludge withdrawal from the septic tanks as well as treatment and safe disposal/utilization of dried sludge. Often faecal sludge/septage are disposed in open nullah/outfall channel causing pollution of rivers, canals and other water bodies. One of the reasons of high Faecal Coliform concentration in rivers may be the direct disposal of faecal sludge/septage in outfall channels leading to the rivers.

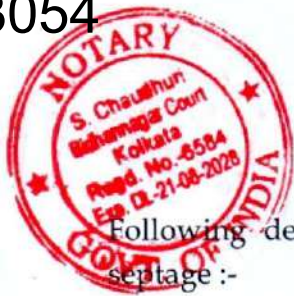
In Kolkata Metropolitan area where 41 ULBs are existing, a good number of Sewage Treatment Plants have been constructed under GAP-Phase I, GAP-Phase II and Namami Gange Program for abatement of pollution of river Hooghly (Ganga). Under GAP-Phase I and GAP-Phase II, intercepting sewers were laid as well as sewage treatment plants were constructed to treat intercepted and diverted sewage/sullage in different cities and towns. Under Namami Gange Program sewerage network, pumping stations and Sewage Treatment Plants have been constructed in a few towns. None of the Sewage Treatment Plants are receiving faecal sludge/septage for treatment till date.

### 1.2 Need for FSSM Policy

Currently septic tanks accounts for substantial proportion of toilets in urban areas of West Bengal. Other types include on-site two-pit or single-pit pour flush toilets. In some towns use of on-site deep single pit toilets are still in practice. In cities and towns where sewerage and sewage treatment facilities are available, septic tanks and pit latrines are hardly found in limited in number.

In un-sewered towns, provision of system for Faecal Sludge and Septage Management are required.. In towns, especially along lower Ganga region, where Sewage Treatment Plants with intercepting sewers are available but without having sewerage network, there must be also provision with arrangement of FSSM.

Inadequately safe and sustainable sanitation is the one of the important reasons of pollution of water and soil resources as well as adverse impact on public health. More attention may be given for proper construction of on-site sanitization system (septic tanks) and the management and safe disposal of faecal sludge and septage. Mostly septic tank and pit latrine design and construction are subject to local practices with considerable variation and without conforming to the Bureau of Indian Standards (BIS) or CPHEEO manual.



Following deficiencies may be observed in ULBs for managing faecal sludge and septage :-

- ❖ Limited capacities and resources with ULBs.
- ❖ Households do not request for cleaning of septic tanks regularly
- ❖ Some ULBs have de-sludging equipments or there are private players providing cleaning services but the extent of services is far from desirable.
- ❖ In many cases faecal sludge and septage is disposed in open drains and open areas (trenching ground) posing considerable environmental and health risks.
- ❖ Sometimes sanitary workers do their job of septic tank or latrine pit cleaning in hazardous condition without adequate protective gear and equipments.

In the above context, these issues may be addressed in a holistic manner, with a strategy to select appropriate option for proper management considering local situation. There is a need to develop FSSM system with provision of faecal sludge and septage treatment and use of sludge as soil conditioner or manure. A policy on Faecal Sludge and Septage Management is needed to be framed highlighting suitable regulations, institutional framework, capacity building, education and awareness among all stakeholders. This policy seeks to address on-site sanitation system in all un-sewered cities and towns in West Bengal with an aim to manage all faecal sludge and septage in an environmentally safe manner including proper engineering design, construction and maintenance of septic tank systems, pit latrines and such other systems generating faecal sludge. In addition, the policy will include rational management system to be undertaken for faecal sludge and septage for towns having sewerage network with Sewage Treatment Plants as well as for towns having Sewage treatment Plant with intercepting sewer but not covered by sewerage network.

### 1.3 Gaps and issues in Urban Sanitation

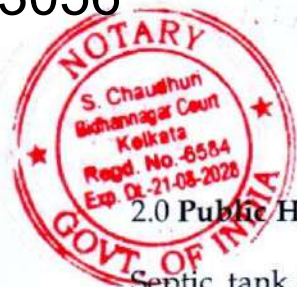
In West Bengal, while on-site sanitation systems are prevailing in most of the towns, organized faecal sludge and septage collection, transportation, treatment and resource recovery etc. by ULBs are yet to be set up. In many ULBs the Cess-Pool Vehicle with suction pumps and equipments are inadequate in number. In many municipal areas private players are operating to clean septic tank without following sanitation safety planning. Again following issues create barrier to



regular septic tank cleaning and septage collection in different ULBs in the State

:-

- ❖ Manual cleaning is still going on.
- ❖ Faulty construction of septic tanks (with sealed or cemented cover placed under toilet, inaccessibility in emptying etc) often disincentivizes frequent cleaning.
- ❖ Septic tanks are normally constructed without design norm and guidelines prescribed in National Building Code, the Indian Standard Code and the CPHEEO manual and accordingly, majority of the septic tanks are over sized. As a result, households typically notice the need for cleaning once the tanks get filled up and call for emptying services. Interval of septic tank cleaning often recorded between 8 years and 12 years in many households. Even over-flowing septic tanks could be noticed with septage getting discharged in surface drains (mostly soak pits are not constructed).
- ❖ In many ULBs informal private players (contractor/agency) dominate septic tank cleaning services. Their approach is generally unscientific with disposal of faecal sludge and septage in open drain/nullah, canal and other water bodies including lowlands. There is lack of monitoring mechanism of the services by the private Contractors/Agencies by the ULBs.
- ❖ Faecal sludge and septage treatment facilities are not available in most of the ULBs in the state resulting in disposal of sludge in water bodies and land without treatment. Even no guideline is available for treating faecal sludge and septage at the existing Sewage Treatment Plant where feasible.
- ❖ There is poor awareness about inherent linkage of FSSM with public health.
- ❖ Fund constraint often lead to ULBs to refrain from taking up rational FSSM system. Non-availability of low cost treatment options creates barrier in installing faecal sludge treatment units in ULBs.
- ❖ There is adverse impact of lack of sustainable sanitation on health of women and impedes in cognitive development of girls and infants. This policy will promote gender mainstreaming in FSSM where women are seen as active agents and participants of change, not merely as recipients or victim of policies.



## 2.0 Public Health and Environmental Hazards

Septic tank effluents and septage contain appreciable level of organic, nitrogen and pathogens and if these are disposed without treatment in water bodies or low lying land then that may cause deleterious effect on environment as well as adverse impact on public health. Disposal of untreated septic tank effluent and septage can lead to the decrease of oxygen and endanger the aquatic organisms in the surface water bodies. Increased faecal coliform concentrations in surface waters render it unsuitable for bathing. Nitrates can contaminate groundwater and if the concentration exceeds more than the permissible limit of drinking water standard then drinking water may cause methemoglobinemia and other health problems. Nitrate and phosphorous in waste water can also lead to eutrophication of water bodies. Pathogens from septic tank effluent and septage mixing with groundwater and surface water may cause human diseases through ingestion or recreational contact.

### 3.0 Objectives and Scope

#### 3.1 Concept

All cities and towns in West Bengal become totally sanitized, healthy and livable and ensure sustenance of good sanitation practices with off-site sanitation System or improved on-Site sanitation services together with faecal sludge and septage management.

#### 3.2 Objectives

The key objective of urban **FSSM Policy** for West Bengal State is to set the context, priorities and direction for, and to facilitate implementation of FSSM services in all ULBs such that safe and sustainable sanitation becomes a reality for all.

#### The FSSM Policy will -

- i. Ensure benefit of safe sanitation to all citizens with containment, emptying, transportation, treatment and disposal / re-use of all faecal sludge, septage and other liquid waste and their by-products and end-products.
- ii. Identify ways and means towards creation of an enabling environment for achieving sustainable FSSM.
- iii. Delineate roles and responsibilities of key stakeholders including citizens for effective implementation of FSSM services in the ULBs.
- iv. Extend support for converging different development programs towards achieving safe and sustainable sanitation for all.



- v. Ensure strict compliance of Statutory Rules and Regulations related to Environmental Pollution Control while rendering FSSM services in the ULBs.
- vi. Focus on communication, awareness, motivation, sensitization, training to achieve sustainable FSSM services.
- vii. Stress on institutional development and capacity building for ULBs for ensuring effective FSSM.
- viii. Highlight road map for safe faecal sludge and septage treatment in all ULBs by creating FSTPs or co-treatment in existing STPs through decentralized as well as cluster based centralized approach.
- ix. Provide functional Strategy for sustainable FSSM System in ULBs, stressing emphasis on employment generation.
- x. Focus on resource recovery by way of use of stabilized faecal sludge and septage as manure or soil conditioner as well as use of treated liquid in agriculture, horticulture, social forestry etc.

### 3.3 Specific Milestones

#### 3.3.1 Achieving City Sanitation

All ULBs have target to achieve appropriate city / town sanitation status. Proper waste (solid and liquid) management is a necessity in ULBs with basic objective of abatement of pollution, resource recovery through waste management including recycling and reuse as well as protection and conservation of nature and environment. Solid and liquid waste management as priority has been taken up in ULBs already under various developmental program including Swachh Bharat Mission, Namami Gange, Mission Nirmal Bangla, AMRUT etc. The Policy of FSSM for the State of West Bengal will lead to city-sanitation benchmark in ULBs through proper planning and implementation processes to converge with all other approaches of waste management.

#### 3.3.2. Sanitary and Safe Disposal of faecal Sludge and Septage

- Promoting proper functioning of FSSM system ensuring proper emptying, collection, transportation, treatment and disposal of faecal sludge/septage.
- Promoting resource recovery from FSSM
- Stress on use of treated faecal sludge and septage as manure or soil conditioner as well as promoting recycle and reuse of treated liquid waste for non-potable applications.
- Promoting proper design and construction of On-Site Sanitation (OSS) facilities as well as modification / repairing / retrofitting of existing OSS facilities in the ULBs.



### 3.3.3 Awareness Generation and Behaviour Change

- Generating awareness about on-site-sanitation, faecal sludge and septage management and their linkages with public health and environment amongst communities.
- Promoting mechanism to bring about behavioral change towards achieving healthy sanitation practices as well as maintaining Safe OSS System.

### 3.4 Scope

FSSM Policy aims for proper containment, collection, transportation, treatment and safe disposal of faecal sludge and septage from on-site-sanitation System.

Hence only on-site-sanitation facilities and areas served by such facilities would fall under the purview of this FSSM Policy. It does not seek to cover Conventional Sewerage System including treatment plants for waste water management.

FSSM Policy will address synergies between FSSM and Sewerage System or Municipal Solid Waste Management. It will focus on feasibility of co-treatment of faecal sludge and Septage at Sewage Treatment Plants or co-processing of faecal sludge and septage during composting of organic portion of municipal solid waste.

The scope of FSSM Policy extends to all the projects, program and schemes that facilitate and support sanitation services in urban and peri-urban areas.

The policy applies to every ULB, outgrowths in urban agglomeration, census towns as declared by the Registrar General and Census Commissioner of India, notified areas, places of tourism, and places of pilgrimage and historical importance in the State of West Bengal.



#### 4.0 LEGISLATIVE AND REGULATORY CONTEXT

##### 4.1 Central and State Laws and Rules

The legal context for FSSM includes municipal building rules / bye laws, environmental rules, laws for the legal prohibition of “manual scavenging” and institutional laws that provide for the establishment, power and functions of Urban Local Bodies (ULBs).

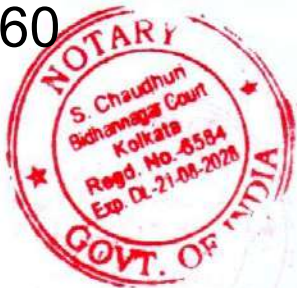
Water (Prevention and Control of Pollution) Act 1974, Environment (Protection) Act 1986 and **West Bengal Municipal Act 1993** and subsequent amendments provide a framework for control of effluent, sewage and septage discharge.

The Environment (Protection) Act applies to the final and safe disposal of post processed residual faecal sludge and septage to prevent contamination of ground water, surface water and ambient air. The effluent from faecal sludge and septage treatment plant must be guided by Water (Prevention and Control of Pollution) Act, 1974 and shall conform to the standard laid down by MoEF&CC and CPCB while sludge-solids to be used as compost must conform to the specification of compost as laid down in SWM Rule 2016..

National Building Code of India (NBC 2005) as applicable for septic tanks, soak pits, cesspools, leach pits etc may be considered as important guideline while planning and framing strategy for implementation of FSSM services in the ULBs. CPHEEO Manual on Sewerage and Sewage Treatment, Model Building Bye-laws 2016, framed by the Town and Country Planning Organization can also be consulted and referred.

The Employment of Manual Scavengers and Construction of Dry Latrines (Protection) Act, 1993 put a ban on dry latrines i.e. latrines with no-water seal or flushing mechanism, and the employment of persons for manually carrying human excreta. This was supplemented in 2013 with the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act 2013 by which “hazardous cleaning” in relation to sewers and septic tanks was also banned.

West Bengal Municipal Act 1993 and subsequent amendments, West Bengal Building Rules 2007 and subsequent modifications can be consulted and referred while framing FSSM strategy in the ULBs.



## 5.0 Implementation Strategy

### 5.1 Systematic approach to create infrastructure for faecal sludge and septage treatment

The Government of West Bengal has adopted systematic approach to implement FSSM plan across full sanitation service chain in all ULBs in the State. Emphasis is being given for municipal waste water treatment including recycling and reuse towards minimizing surface water and ground water pollution. As on-site-sanitation system is prevailing in most of the ULBs, and that ODF status has been achieved in the ULBs, The State Government has already started improving Solid Waste Management System in the ULBs as per SWM Rule 2016 as well as taken up systematic approach for faecal sludge and septage management to achieve ODF++ status. In towns having sewerage system with direct house connection of sewage, the FSSM system does not apply, but in such towns where septic tank / pit latrines remain in working condition in spite of having house connection with the sewerage, FSSM System requires to be adopted. All septic tanks, leach pits of residential houses, commercial establishments, institutional buildings / establishments, public and community toilets and industrial establishment will be emptied (at regular interval) by ULBs as per standard operating procedure as well as strategy delineated in FSSM policy.

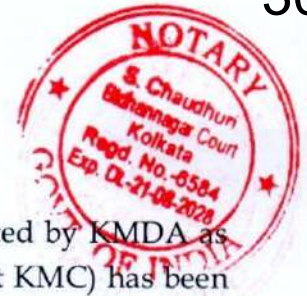
### 5.2 Three - pronged approach for State-wide FSSM strategy -

The State has taken three-pronged approach towards adopting State-wide FSSM Plan and strategy, such as:

- a. Co- treatment of faecal sludge and septage generating in the ULB at own or nearby STPs
- b. Setting up of independent Faecal Sludge and Septage Treatment Plant (FSTP) at ULB level or at cluster of ULB level.
- c. In case of small town (Population less than 100000), co-treatment of faecal sludge and septage in new Sewage Treatment Plants (connected with intercepting sewer with diversion) will be taken up, where feasible.

### 5.3 Implementation Strategy for Kolkata Metropolitan Area (KMA)

In Kolkata Metropolitan Area besides Kolkata Municipal Corporation (KMC), there are 42 ULBs (3 Municipal Corporation and 39 Municipalities). In KMA, 24 Sewage Treatment Plants having different technologies are available for treating municipal



sewage / sullage. The functional capacity of 24 STPs has been estimated by KMDA as 562.53 MLD. According to KMDA, septage generation in KMA (except KMC) has been estimated as 1874 KLD. Each STP is capable of treating an additional 5% plant capacity with septage load.

Hence, co-treatment of faecal sludge and septage generating in the ULBs in KMA (except Kolkata) will be the best approach for FSSM. Accordingly co-treatment of faecal sludge and septage for an ULB is recommended in STP of the same ULB as far as practicable.

In case of some ULBs, the faecal sludge and septage may be co-treated with sewage in STPs of other nearby ULBs. Again, in order to minimize transportation cost, setting up of independent FSTPs at ULB level or at cluster of ULB level is recommended. Table 5.1 and 5.2 indicates faecal sludge and septage treatment strategy in KMA-

**Table 5.1 - Faecal Sludge & Septage treatment in STP of same ULB**

Strategy	ULBs to be covered in KMA	
Faecal Sludge and septage of the ULB to be co-treated in the STP of the same ULB	1. Bansberia (Part)	13. Naihati
	2. Hooghly	14. Bhatpara
	Chinsurah	15. Garulia
	3. Chandannagar	16. North
	4. Bhadreswar	Barrackpore
	5. Champdani	17. Barrackpore
	6. Baidyabati	18. Titagarh
	7. Serampore	19. Khardah
	8. Uttarpara-	20. Panihati
	Kotrung	21. Baranagar
	9. Howrah MC	22. Maheshtala
	10. Kalyani	23. Budge Budge
	11. Kanchrapara	24. Gayeshpur
	12. Halisahar	



Table 5.2: Faecal Sludge and Septage Treatment in STPs of other ULB (In KMA)

Strategy	Septage of following ULBs	Other ULBs where septage to be treated in STP
Faecal Sludge and Septage of the ULBs to be treated in the STPs of other ULBs	Rishra	Serampore
	Konnagar	Uttarpara - Kotrung
	Pujali	Budge Budge
	Bansberia (Part)	Hooghly - Chinsurah

Table 5.3: Faecal Sludge and Septage of ULBs to be treated in FSTP (In KMA)

Strategy	Septage of following ULBs	ULB where FSTP Constructed / to be constructed
Faecal Sludge and Septage to be treated in FSTP	Uluberia	Uluberia
	Barasat	Barasat
	Baruipur	Baruipur
	Madhyamgram	Madhyamgram
	New Barrackpore	New Barrackpore
	Bidhannagar MC (for Rajarhat-Gopalpur)	Bidhannagar MC (for Rajarhat-Gopalpur)
	Rajpur-Sonarapur	Rajpur-Sonarapur
	Dankuni	Dankuni
	South Dum Dum	South Dum Dum (two units)
	North Dum Dum	
Dum Dum		

#### 5.4 Implementation Strategy for Non-KMA Towns

There are 87 towns in Non-KMA area. Mostly septic tanks are used as On-Site-Sanitation System for treatment of human excreta. In addition, two pit pour flush toilets are also in use in many Municipal Towns but their numbers are much less compared to



septic tanks. Tentative estimate reveals that in Non-KMA towns, functional Septic tanks may be around 1500000 and two-pit PF toilets may be around 22000. The quantity of septage may be estimated as 3425 KLD (Considering emptying volume 2.5 cum, interval of septic tank cleaning as 3 years).

Again quantity of digested (matured) sludge to be removed from pour-flush toilets may be around 25 m<sup>3</sup> / day.

In Non-KMA towns functioning Sewage Treatment Plants will be available at Durgapur (DSP), Katwa, Nabadwip, Rampurhat(Tarapit), Berhampore, Jangipur and Raghunathganj.

In addition Sewage Treatment Plants will be constructed at Siliguri and Ranaghat for abatement of river pollution.

Hence, basic implementation strategy for FSSM for Non-KMA towns will be as follows:-

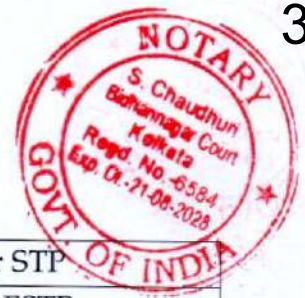
- In towns where facility of STP will be available, the septage of that town will be co-treated in the STP.
- In other towns facility for treatment of FS&S will be developed in phased manner. Technology for FSTP will be selected as per local condition. If STP is constructed for used water treatment in the ULB, the same will be used for co-treatment of faecal sludge and septage.
- In some towns, if necessary, cluster-mode approach will be taken-up for construction of FSTP by assessing the proximity of ULBs, operational cost, transportation cost, overall management etc.

**Table 5.4: Faecal Sludge & Septage Management Strategy for towns in Non-KMA**

SL No.	District	ULB	FS & S treatment in same ULB
1	West Burdwan	Asansol MC	FSTP or STP
2		Durgapur MC	STP (DSP), FSTP
3	Bankura	Bankura	FSTP or STP
4		Bishnupur	FSTP or STP
5		Sonamukhi	FSTP or STP
6	Birbhum	Dubrajpur	FSTP or STP
7		Bolpur	FSTP or STP
8		Nalhati	FSTP or STP
9		Rampurhat	STP (Tarapit)



10		Saithia	FSTP or STP
11		Suri	FSTP or STP
12	East Burdwan	Katwa	STP or STP
13		Kalna	FSTP or STP
14		Burdwan	FSTP or STP
15		Guskara	FSTP or STP
16		Dianhat	FSTP or STP
17		Memari	FSTP or STP
18		Alipurduar	Alipurduar
19	Falakata		FSTP or STP
20	Coochbehar	Tufangunj	FSTP or STP
21		Coochbehar	FSTP or STP
22		Mathabhanga	FSTP or STP
23		Dinhata	FSTP or STP
24		Haldibari	Cluster FSTP
25		Mekhlignuj	
26		Uttar Dinajpur	Kaliagunj
27	Raigunj		FSTP or STP
28	Islampore		FSTP or STP
29	Dalkhola		FSTP or STP
30	Daksin Dinajpur	Balurghat	Cluster FSTP
31		Gangarampur	
32		Buniadpur	FSTP or STP
33	Jalpaiguri	Jalpaiguri	FSTP or STP
34		Dhupguri	FSTP or STP
35		Mal	FSTP or STP
36		Maynaguri	FSTP or STP
37	Darjeeling	Darjeeling	FSTP or STP
38		Kurseong	FSTP or STP
39		Mirik NAA	FSTP or STP
40		Siliguri MC	FSTP / STP
41	Kalimpong	Kalimpong	FSTP or STP
42	Malda	English Bazar	Cluster FSTP
43		Old Malda	
44	Murshidabad	Beldanga	FSTP or STP
45		Berhampore	STP



46		Domkal	FSTP or STP
47		Murshidabad	Cluster FSTP
48		Jiagunj-Azimgunj	
49		Jangipur	STP
50		Dhulian	FSTP or STP
51		Kandi	FSTP or STP
52	Nadia	Santipur	FSTP or STP
53		Nabadwip	STP
54		Ranaghat	STP
55		Chakdaha	FSTP or STP
56		Krishnagara	FSTP or STP
57		Haringhata	FSTP or STP
58		Birnagar	Cluster FSTP
59		Taherpur NAA	
60		Cooper's Camp NAA	FSTP
61	East Midnapure	Haldia	FSTP or STP
62		Panskura	FSTP or STP
63		Contai	FSTP or STP
64		Egra	FSTP or STP
65		Tamralipta	FSTP or STP
66	West Midnapore	Kharagpur	FSTP or STP
67		Midnapore	FSTP or STP
68		Chandrakona	FSTP or STP
69		Ghatal	Cluster FSTP
70		Kharar	
71		Khirpai	
72		Ramjibonpur	FSTP
73	Jhargram	Jhargram	FSTP or STP
74	Purulia	Purulia	FSTP or STP
75		Jhaldah	FSTP or STP
76		Raghunathpur	FSTP or STP
77	North 24 Parganas	Ashoknagar Kalyangarh	Cluster FSTP
78		Habra	
79		Baduria	FSTP or STP
80		Bongaon	FSTP or STP
81		Gobardanga	FSTP or STP



82		Basirhat	Cluster FSTP
83		Taki	
84	South 24 Parganas	Diamond Harbour	FSTP or STP
85		Joynagar-Majilpur	FSTP or STP
86	Hooghly	Arambag	FSTP or STP
87		Tarakeswar	FSTP or STP

Used water management for towns less than 1 lakh population has been newly added as a component under SBM- Urban 2.0 and AMRUT 2.0 Mission has funds earmarked for used water treatment including faecal sludge management, for cities with more than 1 lakh population. As per SBM- Urban 2.0 guidelines, in the towns / those parts of town not covered with sewer network, ULBs need to have in place adequate mechanism for faecal sludge treatment. Clubbing of ULBs has been considered where feasible for construction of FSTP.

#### 5.5 Implementation Strategy for KMC

Though majority of the holdings of Kolkata City are connected with Sewerage System, yet there are many holdings in different wards still continuing to use septic tanks for human excreta treatment. Around 910 MLD Sewage from Kolkata City flows through East Kolkata wetland where sewage under-go natural treatment in fish ponds as well as utilized for irrigation to grow vegetables and crops. Naturally treated sewage ultimately gets discharged in river kulti-gong at Ghusighata. Under Kolkata Environment Improvement Program (KEIP) a few sewage treatment plants are coming up for treatment of a part of sewage of Kolkata. Presently the city has five (5) STPs (working) including Garden Reach STP, Bangur STP and Keorapukur STP for treatment of sewage. Details of STPs (operational, under construction and proposed) in KMC area are furnished below.

**Table 5.5 List of Working STPs in KMC Area.**

Sl No	Location	Existing STP Capacity in MLD
1	Bangur	52
2	Garden Reach	57
3	Keorapukur	45
4	Baghajatin	15
5	Hatisur	10



**Table 5.6 List of STPs Under-Construction in KMC Area**

Sl No	Location	STP Under-construction. Capacity in MLD
1	Near WBSETCL, Joka	45
2	Bank Plot, M.G. Road	40
3	Rajpur-Sonarpur, Rania	23

**Table 5.7 List of Proposed STP in KMC Area**

Sl No	Location	Proposed STP- Capacity in MLD
1	Police Telecom Department Land, Near Wireless Park	15.3
2	Near Golf Garden, Sukhapukur	5.06
3	Near Kavi Nazrul Metro Station, Birji Road	5.7
4	Near L.S.10	16
5	Near Surinam Ghat	25
6	Near Bhanga Khal, Garden Reach Area	35
7	BoroughXII, (Ward Nos 108, 109 (Part), 110)	70

The faecal sludge and septage management strategy for Kolkata would be as follows: -

- Part of faecal sludge and septage will be co-treated in sewage treatment plants working in the city.
- The new STPs which are coming up may receive faecal sludge and septage upto 5 % of the treatment capacity.
- Proposed STPs after commissioning may receive septage for co-treatment.



- Septic tanks will be abolished / by-passed in areas where holdings will be connected with the underground sewerage system.
- FSTP will be constructed if necessary after assessing the quantity of septage and co-treatment capacity in sewage treatment plants.

#### 5.6 Faecal sludge and Septage treatment: Technology options.

Faecal sludge and septage treatment involves following:

- (a) Sludge treatment
- (b) Liquid waste treatment.

Different technologies could be applied for treatment of faecal sludge and septage with an aim to 'resource recovery'. Following technology options for FSTP are suggested:

(i) Option - 1 :

Pre-treatment (screening)- Anaerobic Lagoon - lime treatment- sludge drying bed for dewatering- dried sludge to be used as organic manure - filtrate (from SDB) to be treated in Constructed Wetland - treated liquid to be used for plantation.

(ii) Option - 2 :

Pre-treatment (Screening)- Anaerobic Digester - Dewatered ( in SDB) and dried sludge- Composting - reuse as organic manure - treatment of SDB filtrate and digester supernatant in Reed Bed or Constructed Wetland.

(iii) Option - 3 :

Pre-treatment (Screening) - lime stabilization -Sludge drying bed - dried sludge use as compost - filtrate of SDB is treated in Constructed Wetland/ Waste Stabilization Pond/ Oxidation Pond/ Oxidation Ditch.



(iv) Option - 4 :

Pre-treatment (Screening) - lime addition - Sludge drying Bed -dried sludge mixed with compost from municipal solid waste - use as compost / soil conditioner - filtrate from SDB treated in Anaerobic Baffle Reactor (optional) / Constructed Wetland / Oxidation Pond - Reuse for plantation / gardening etc.

5.7 SBM Urban 2.0

SBM Urban 2.0 highlighted that in the towns / those parts of the town not covered with sewer network, ULBs needs to have in place adequate mechanism for faecal sludge and septage treatment. The approach to treat the faecal sludge may follow the hierarchy / order of priority given bellow:

- **Towns with existing STP :**

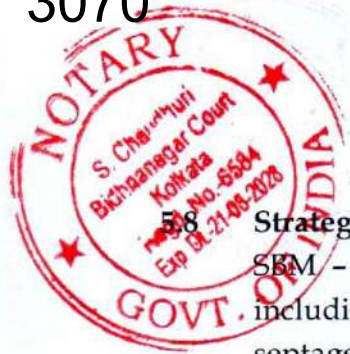
Wherever STP is available, faecal sludge is to be co-treated with sewage in STP.

- **Towns without STP :**

In ULBs where no Used Water Treatment facility is available, ULBs will need to ensure that used water generated in its jurisdiction is properly collected, conveyed and treated to environmental discharge standards before its discharge into water body / over land. While planning for used water treatment facility, faecal sludge management may be factored in such a manner that it is co-treated in the facility itself. This will result in reduced Capex and Opex and would also save precious land, thereby, promoting sustainability and improved service delivery. Hence, used water treatment facility is to be built (STP) and faecal sludge may be co-treated in the STP. Further, till STP facility is created, faecal sludge can be transported in nearby STP having facility to co-treat faecal sludge to economize Capex and Opex.

- **Towns with - FSTP but without STP :**

Used water treatment is to be built.



### 5.8 Strategy to be adopted for towns without STP in view of SBM - Urban 2.0.

SBM - U 2.0 provides funds to address the issue of used water management including safe containment, transportation and disposal of faecal sludge and septage for toilets, for cities with population of less than 1 Lakh. Inclusion of used water management component under SBM - U 2.0 will help to achieve following two objectives:

- All used water is safely collected, treated and reused to feasible extent and no untreated used water is discharged into water bodies or in open environment. This will be achieved by laying Interception and Diversion (I & D) structures including provision of Pumping Stations and pumping main / gravity main upto STP.
- All faecal sludge and septage are properly collected, treated and by-products reused. This may be achieved by setting up of STPs / STP - cum - FSTP including procurement of adequate numbers of septic tank de-sludging equipments.

Hence, UD & MA Department will stress on both faecal sludge and septage management and used water management for towns (71 Nos.) in West Bengal having population less than 1 lakh.

In parallel, both faecal sludge management system and used water management system will be developed by creating appropriate infrastructures in other towns in West Bengal having population more than 1 lakh. AMRUT 2.0 Mission has funds earmarked for used water treatment including faecal sludge management for towns with more than 1 lakh population.

### 5.9 Time-frame

Following time-frame will be adhered to in setting up of FSSM System in municipal towns:-

Sl. No.	Coverage	Number of Cities / Towns to be covered by FSSM System			
		By March - 2022	2022-23	2023-24	2024-25
1	Cities / Towns in KMA	8	16	13	4
2	Cities / Towns in				

Non- KMA				
(ii) Population less than 1 Lakh	-	20	28	23
(iii) Population more than 1 Lakh	-	6	6	5



## 6.0 Additional Relevant Issues to be considered

Following relevant issues are to be considered for FSSM:-

### 6.1 Integration of Containment system in building plan approvals system

Often septic tanks are constructed without following the design norm / guidelines resulting in many underperforming septic tanks. The toilet containment system (on - site - sanitation) is to be finalised by the ULB's on the basis of the guidelines for design and construction given in the CPHEEO Manual and IS 2470. The design parameters of septic tanks are to be assessed / checked before occupancy certificate for the building is issued.

A model design of septic tanks as per CPHEEO Manual and IS-2470 and as per provision of West Bengal Building Rules may be prepared by MED / KMDA and will be circulated to ULBs.

### 6.2 Involvement of Private Agency / Self - help group (SHG)

In FSSM system involvement of private agencies and self help groups can be considered. The ULBs may hire additional cesspool vehicles for septic tank cleaning from private agencies. The SHG can be involved for managing the cleaning operation of septic tanks. Willing women groups may be encouraged to form SHG for rendering the FSSM services. This will generate employment opportunity to considerable number of people in the ULBs. For carrying sludge from households to nearest STP, battery operated cesspool vehicles may be encouraged.



### **6.3 Septic tank and pour flush toilet pit cleaning – user charges**

ULBs may impose user charges for septic tank or pour flush toilet pit cleaning to meet the operation and maintenance charges. User charges for septic tank cleaning will be higher than pour flush pit cleaning. State UD & MA Department will frame guideline for the charges considering the volume of septic tank / pit and distance of transportation.

### **6.4 Cleaning interval of septic tank and pour flush toilet pit.**

Interval of cleaning of septic tank may preferably be 3 years, while P.F. toilet pit cleaning interval is 4 years.

### **6.5 Land availability for FSTP Construction:**

In many ULB, legacy wastes are getting salvaged through bio-mining process to reclaim land.. It is suggested that a small part of land may be utilised for the construction of FSTP. However, if alternate lands are available then ULB can use the same for construction of FSTP.

### **6.6 Septic Tank cleaning in Industry**

Most of the Industries use septic tank as on-site-sanitation system for the employees / workers. ULB will render services to clean septic tanks of the factories and accordingly fees are to be charged by the ULBs. The fees for septic tank cleaning in industrial units will be fixed by ULBs considering volume of the septic tank and distance of transportation.

### **6.7 Safety Measures**

All safety measures need to be ensured during emptying of septic tank, transportation and treatment of septage. Protective gears are to be used by all workers to protect themselves from occupational health hazards. FSSM System will be in conformity with the sanitation safety planning.

### **7.0 Strategic Policy Actions**



The Strategic Policy Actions outline the road map for effective implementation of FSSM in urban areas across the State. The Strategic Policy Actions have been classified under the following categories.

### **7.1 Stakeholder participation & IEC**

Awareness, motivation and sensitization campaign would be organised to educate various stakeholders about FSSM. ULBs can be tasked with spreading awareness among residents about Government Schemes, benefits of scheduled septic tank cleaning, various incentives for the same, good sanitation practices and monitoring of FSSM operations. In this context if necessary, ULBs may seek for hand-holding support from expert organizations. Ward councilors, Ward Committees etc may be involved in the stakeholder's awareness campaign. UD & MA Department can identify institutions and agencies to undertake awareness and communication operation at State and ULB level.

### **7.2 Institutional and Regulatory Framework**

A dedicated FSSM cell can be set up within the UD & MA Department to manage FSSM related initiatives and activities e.g. city - FSSM plan, DPR, implementation, awareness campaign, operation and maintenance and sustainability. State level Task Force on FSSM can be constituted. District level FSSM Committees can be formed for overall supervision, coordination and monitoring of FSSM System in different cities / towns of the District. FSSM cell may explore possibility of partnership building with various multilateral, bilateral and CSR agencies for generation of funds.

State level FSSM guidelines would be formulated and that will include Standard Operating Procedures (SOP) and training materials for ULBs.

The guidelines and SOP shall include:

- **Format for city level strategy and FSSM Plan.**
- **Advisory on selection of suitable FSSM interventions.**
- **Specification for desludging (cess pool) vehicles, cleaning machines, equipments and safety gears.**
- **Technology options for FSTP and feasibility of co-treatment with STP.**
- **Operative manual for desludging and treatment plant operators.**
- **Scope of involvement of private agencies and SHGs in FSSM.**

- Format for assessing financial requirement for FSSM by ULBs-- Capital and O&M.

Guidelines on monitoring mechanism.



### 7.3. Partnership Building

A strong network of partners in various sectors and of various backgrounds would be established. The State FSSM cell shall enable the ULBs by facilitating the identification of professional consultants for preparation of plans, detailed project reports and tender documents, private contractors and vendors for construction of treatment plants etc. for individual towns / cities or on a cluster based approach. State may engage technology partners for developing GIS based containment user database, GPS enabled septic tank cleaning operations and monitoring systems etc.

### 7.4. Funding Pattern

Funding pattern as per SBM - U 2.0 may be as follows:

Table 7.1 Funding Pattern for FSSM & Used Water Management<sup>2</sup>

Sl. No.	Category	Central Share Per Unit (%)	Min. State Share Per Unit (%)	Balance (from 15 <sup>th</sup> FC, ULB Share, Private Sector Share)
1	ULBs with population less than 1 Lakh	50	33	17
2	ULBs with population from 1 Lakh to 10 Lakh	33	22	45
3	ULBs with population above 10 Lakh	25	16	59

<sup>2</sup> Execution agency for FSTP: the Municipality concerned

Table 7.2 Funding Pattern for IEC &amp; Capacity Building

Sl. No.	Category	Central Share (%)	State Share (%)
1	All categories of ULBs	60	40



### 7.5. MIS and GIS based System

An MIS and GIS based Single window System can be operationalized which coordinates and facilitates the FSSM services in the State. It includes the following:

- Call Centre for on-call desludging services.
- Schedule for periodic desludging for ULBs and desludging operators.
- Mobile and e-mail reminders of schedule desludging to households.
- GPS monitoring panel for desludging vehicles (cess pool)
- Inventory of all FSSM assets in the ULBs.
- Service level benchmarking of all ULBs.
- Capabilities of producing auto-generated and custom updated / reports / dashboard for relevant stakeholders etc.

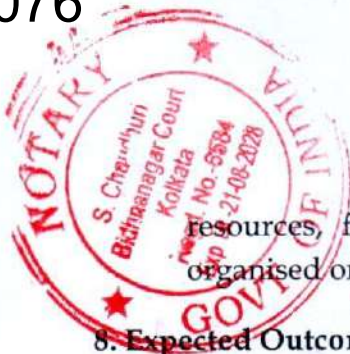
### 7.6. Monitoring and Evaluation

Following issues will be highlighted for monitoring and evaluation of FSSM system.

- The State will evaluate FSSM operations through dedicated service level benchmarks for all ULBs.
- State FSSM Task Force / FSSM cell will establish benchmarking system similar to benchmark framework suggested in National FSSM policy.
- A mechanism of performance evaluation tool shall be framed by the state FSSM cell.
- Grievances redressal mechanism would be put in place, to be linked with single window system, telephone call based system or part of local e-governance platform (MIS based).

### 7.7 Capacity Building and Training

A capacity assessment would be carried out for all ULBs and necessary measures would be taken to fill the gaps on human resources, expertise equipment,



resources, financial management etc. Short courses and workshops can be organised on FSSM operation to strengthen the human resources of ULBs.

#### 8. Expected Outcomes

The policy set out broad aspirations, objectives and goals of FSSM. The expected outcomes are tangible end results if objectives and goals are achieved. The expected outcomes are highlighted below:

- Enhancement of sanitation coverage.
- Ensuring timely desludging.
- Environmental improvement.
- Safe waste handling, treatment and use/disposal.
- Better public health.
- New opportunities.
- Skill and employment generation.
- Capacity building.
- Enhanced community awareness and participation.

Government of West Bengal  
Urban Development and Municipal Affairs Department  
NAGARAYAN, DF-8, Sector-I  
Salt Lake, Kolkata-700 064.

Memo No.1241 –UDMA-11014(49)/16/2023

Date :12.06.2025

**ADVISORY**

This Department under different schemes has set up & commissioned Sewage Treatment Plants (STPs) at different ULBs. As per the reports, all the STPs have been commissioned and functional but are operating at a sub-optimal level due to inadequate feed coming to the plants.

- (2) At the same time, there are Municipalities adjacent to the location of the functional STPs where there is neither a STP nor a Faecal Sludge Treatment Plant (FSTP).
- (3) After careful consideration, it has been decided to map the existing functional STPs to the adjacent ULB(s) for the sewage and septage to be transported to the STPs mapped for better and optimum utilisation of the functional STPs and at the same time open dumping of sewage and septage can also be stopped. The STP-wise mapping of the ULBs is annexed.
- (4) The sewage and septage are to be transported to the designated STP by Cess Pools. ULB-wise STPs mapped is annexed.
- (5) This arrangement shall continue till such time a functional Liquid Waste Management facility is set up at the tagged ULBs.
- (6) This arrangement shall take immediate effect.

Enclo : As stated.

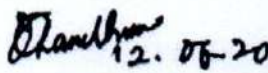
  
Principal Secretary  
to the Govt. of West Bengal

Memo No. 1241-1(7) –UDMA-11014(49)/16/2023

Date :12.06.2025

Copy forwarded for kind information & necessary action to :

- (1) Chairperson, (Concerned) Municipality.
- (2) CEO, KMDA.
- (3) Commissioner, (Concerned) Municipal Corporation.
- (4) Director, SUDA.
- (5) Executive Officer, (Concerned) Municipal Corporation/ Municipality/ NAA.
- (6) Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
- (7) Sr. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

  
Special Secretary  
to the Govt. of West Bengal

Sl. No.	Name of Operational STP	Design/ Built up Capacity (MLD)	Mapping for Co-Treatment of Faecal Sludge & Septage for the Towns (Upto 12 KM radius of the STP site)	Whether co-treatment is being carried on now
[1]	[2]	[3]	[4]	[5]
1	Jagaddal Bhatpara New	31	Bhatpara	Yes
2	Shyamnagar	10	Bhatpara	No
3	Jagaddal Bhatpara old	9.5	Bhatpara	No
4	Kankinara STP, Medrail, Bhatpara	10	Bhatpara	Yes
5	STP Kalyani-I	11	Kalyani	Yes
6	STP Kalyani-II	10	Kalyani	Yes
7	Gayeshpur	8.33	Gayeshpur	Yes
8	Bansberia	0.3	Bansberia	No
9	Konnagar	22	Uttarpara, Kotrung, Konnagar, Rishra, Dankuni	No
10	Naihati	11.56	Naihati	Yes
11	Garden Reach	57	Kolkata Municipal Corporation	No
12	Keorapukur	45	Kolkata Municipal Corporation	No
13	Jiaganj Azimganj Takia Oxidation Pond	0.69	Jiaganj & Azimganj, Berhampore & Murshidabad	No
14	Jiaganj Azimganj Takia Oxidation Pond	0.69		
15	Barrackpore	18	Barrackpore, North Barrackpore, Barasat	Yes
16	Barrackpore	6	Barrackpore	Yes
17	Halisahar	16	Halisahar	Yes
18	Budge-Budge	9.3	Budge Budge, Pujali, Maheshtala	Yes
19	Nabadwip	9.5	Nabadwip	Yes
20	Baidyabati	6	Baidyabati, Champdani	No
21	Bhadreswar	7.6	Bhadreswar	No
22	Garulia	4.1	Garulia	No
23	Chandannagar, Khalisani, Chinsurah, Hooghly	18.16	Hooghly-Chinsurah, Chandannagar,	Yes
24	Chandannagar, Khalisani, Chinsurah, Hooghly	4.54	Hooghly-Chinsurah, Chandannagar	Yes
25	Titagarh	4.54	Titagarh	No
26	Titagarh	4.54	Titagarh	No
27	Bandipur (Khardaha)	14.1	Khardah, New Barrackpore, Madhyamgram	No
28	Naihati	6.5	Naihati	No
29	Panihati	12	Panihati	Yes
30	Kanchrapara	18	Kanchrapara	No
31	Bangur	52	Kolkata Municipal Corporation	No
32	Baghajatin	15	Kolkata Municipal Corporation	No
33	Hatisur	10	Kolkata Municipal Corporation	No

*[Signature]*  
12.06.2011

Sl. No.	Name of Operational STP	Design/ Built up Capacity (MLD)	Mapping for Co-Treatment of Faecal Sludge & Septage for the Towns (Upto 12 KM radius of the STP site)	Whether co-treatment is being carried on now
34	Kestopur	27.24	Bidhannagar Municipal Corporation	No
35	Howrah	65	Howrah Municipal Corporation	No
36	Bally	40	Bally, Dankuni	No
37	Bally	22		No
38	Baranagar & Kamarhati	60	Baranagar & Kamarhati	No
39	Sreenathpur (Ranaghat)	4	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
40	Silver Jubilee Road (Ranaghat)	2.6	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
41	Hooghly Chinsurah	26.5	Hooghly-Chinsurah, Chandannagar, Bhadreswar, Champdani, Baidyabati	No

*Chandannagar*  
12.06.2015



**Comparison of Polluted River Stretches in West Bengal during 2018, 2022 & 2025**

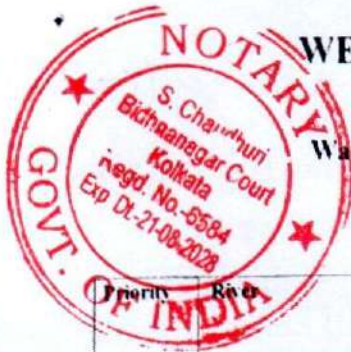
Sl. No.	River	2018		2022		Dec, 2025	
		BOD range (mg/l)	Priority	BOD range (mg/l)	Priority	BOD range (mg/l)	Priority
1	Vidyadhari	26.7-45.0	I	29.6	II	3.6	II
2	Mahananda	6.5-2.5	II	31.0	I	19.25	I
3	Churni	10.3-11.3	III	20.8	II	3.1	III
4	Dwarka	5.6-17.0	III	5.7	V	3.1	IV
5	Ganga	5.0-12.2	III	8.0	IV	2.95	V
6	Damador	4.4-8.2	IV	5.2	V	3.75	V
7	Jalangi	8.3	IV	6.2	IV	1.6	V
8	Kansi	9.9	IV	6.3	IV	Excluded	
9	Mathabhanga	8.5	IV	15.3	III	3.1	III
10	Barakar	5.7	V	3.1	V	Excluded	
11	Dwarakeshwar	1-5.6	V	3.8	V	1.75	V
12	Rupnarayan	3.1-5.8	V	3.7	V	Excluded	
13	Teesta	3.3	V	3.8	V	Excluded	
14	Kaljani	6.0	V	Excluded		Excluded	
15	Karola	3.9	V			2.3	V
16	Mayurakshi	5.2	V			Excluded	
17	Silabati	3.8	V			1.4	V

**Note:**

1. Presently the Water Quality of six rivers namely Kansi, Barakar, Rupnarayan Teesta, Mayurakshi & Kaljani have been improved due to implementation of Action plan on Polluted River Stretches (PRS) and removed from the list.
2. This PRS categorization of the rivers of the State is as per the report of WBPCB dated- Dec, 2025.

## WEST BENGAL POLLUTION CONTROL BOARD

Water Quality of Polluted River stretches of 11 rivers in West Bengal during December, 2025



Priority	River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci (MPN/100ml)
I	Mahananda	Siliguri (Upstream)	6.7	7	1.5	9400	2400	33
		Ranghat(Downstream)	6.86	6.2	3.6	220000	110000	2200
III	Vidyadhari	Haraa bridge (upstream)	7.42	0.5	19.25	240000	110000	3500
		Malancha (downstream)	7.36	1.2	16	84000	39000	940
III	Churni Matha Bhanga	Downstream of Ranaghat town	7.29	4.5	3.1	22000	13000	490
		Majhdia	7.12	4.8	2.4	7000	2300	330
		Gobindapur	7.37	4.6	3	13000	4900	700
IV	Karola	Downstream of Jalpaiguri	7.23	6.5	2.3	9400	2300	49
IV	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	7.75	9	2.75	13000	7900	84
		Downstream of Tarapith Satighat	7.4	8.5	3.1	92000	14000	70
V	Ganga	Farakka	7.19	7.7	2.6	2200	1100	170
		Farakka	7.24	8.3	2.6	1300	490	130
		Khagra	7.03	8.5	2.8	3300	1300	230
		Khagra	7.17	8.2	2.3	2300	790	140
		Baharampore	7.11	8	2.7	17000	7000	700
		Baharampore	7.09	8.2	2.2	13000	4900	490
		Gorabazar	7.04	8.3	2.9	24000	7900	460
		Gorabazar	7.04	8.3	2.35	22000	11000	790
		Nabadip	7.2	8.4	2.8	7000	2400	460
		Nabadip	7.14	8.1	2.8	4600	2300	330
		Tribeni	7.07	7.9	2.85	4600	1700	230
		Tribeni	7.1	7.2	1.8	3100	1300	170
		Palta Shitalatala	7.22	7	2.95	17000	7900	490
		Palta Shitalatala	7.2	7.8	1.7	11000	4900	310
		Palta,	7.11	8	2.75	13000	4900	330
		Palta	7.04	7.8	2.75	14000	4600	230
		Serampore	7.19	7.9	2.9	33000	13000	1300
		Serampore	7.1	7.7	2.7	23000	7900	790
		Dakshmineswar	7.32	7.9	2.4	79000	33000	5400
		Dakshmineswar	7.55	8.1	2.6	49000	11000	1100
		Garden reach	7.46	7.6	2.9	130000	70000	5400
		Garden reach	7.69	7.5	2.65	58000	26000	700
		Howrah-shivpur	7.41	7.7	2.8	110000	79000	2400
		Howrah-shivpur	7.67	7.4	2.5	46000	23000	790
		Uluberia,	7.56	7	2.75	3300	1700	790
		Uluberia,	7.57	7.5	2.75	4900	2300	940
		Durgachak near Pathikhali,	7.89	6	2	11000	7000	260
		Durgachak near Pathikhali,	8.1	6.7	1.7	17000	9400	490
		Diamond harbour,	7.09	6	2.3	1300	780	140
		Diamond harbour,	7.66	6.7	2.5	780	450	240

## Water Quality of Polluted River stretches of 11 rivers in West Bengal during December, 2025

Priority	River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci (MPN/100ml)
V	JALANGI,	Downstream of Krishnanagar	7.19	7.3	1.6	7000	3100	700
V	Damodar	Dishergarh	8.3	9	1	1700	780	26
		HISCO near Dhenna Village	8.5	10.8	1.6	1400	1300	11
		Narainpur	8	8.8	2.35	35000	1400	26
		Near Mujher Mana Village	7.14	7.1	3.75	160000	92000	49
		Andal D/s	7.66	9.7	2	3400	1700	33
		Andal U/s	7.71	8.5	1.7	2700	1700	26
		Asansol U/s	7.67	9.7	1.3	7900	2200	24
		Durgapur U/s	7.52	8.5	1.5	3500	2700	34
		Raniganj D/s	7.56	8.8	2.6	2300	780	17
		Water intake point for Burdwan Town	7.82	9.1	1.4	780	450	11
V	Dwarakeshwar	Bankura town	7.58	9.9	1.75	450	200	7.8
V	Silabati	Ghatal (Downstream)	7.29	7.5	1.4	7900	4600	210
V	Jaldhaka	At Dhuguri	6.82	8.7	1	7900	2100	17

### WEST BENGAL POLLUTION CONTROL BOARD

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2025.

Priority	River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal streptococci (MPN/100ml)
Delisted	KANSI	Downstream at Midnapore	7.67	8	1.6	14000	7000	240
	Barakar	Asansol	7.53	8.2	2.55	4000	2600	14
	Rupnarayan	Geonkhali	7.58	7.5	2.85	11000	7900	240
		Kolaghat (Down Stream)	7.86	5.9	2.9	7000	3300	210
	Teesta	At Jalpesh	7.65	7.5	1	4700	1700	17
		At Sevoke	7.2	8.6	2	4700	1400	14
	Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14
	Kaljani	Downstream of Alipurduar	7.48	7.5	1.5	17000	8000	94
			6.5-8.5	≥5	≤3		<2500	500

**Note:** Implementation of Polluted River Stretches Action Plan, presently the above six Rivers i.e., Kansi, Barakar, Rupnarayan, Teesta, Mayurakshi, Kaljani have been improved and is removed from the list. Therefore, Polluted River Stretches in West Bengal stands with 11 rivers.

**Monitoring Mechanism of Pollution Abatement Programme in West Bengal****(Relating to PRS)****Action against Identified Polluters, Law Violators, and Officers Responsible for Inadequate****Monitoring-**

The Department of Urban Development & Municipal Affairs (UD & MA), Government of West Bengal, is closely and continuously monitoring pollution abatement activities relating to the Polluted River Stretches (PRS) in West Bengal including the River Ganga and its tributaries, with due diligence and concern. Regular review meetings are being convened at the highest administrative levels to ensure effective supervision and timely completion of all sanctioned projects.

Review meetings have been held on several occasions under the chairmanship of the Hon'ble Chief Secretary, Government of West Bengal, with the participation of the Principal Secretary, UD & MA Department; the Member Secretary, West Bengal Pollution Control Board (WBPCB); and the Program Director, State Mission for Clean Ganga (SMCG), West Bengal.

**Institutional Monitoring Framework-**

To ensure rigorous monitoring, inter-departmental coordination, and accountability, the State & District Level Committees and task forces have been constituted and the constituted committees and task forces are functioning on a regular basis.

**Recent Review Meetings Held-**

- 19th RRC meeting chaired by Member Secretary (WBPCB) was held on 14th November 2025, MoM of which is annexed herewith as (**Annexure -I**).
- 9th SGC meeting was held during this period on 27th November 2025 under the chairmanship of Chief Secretary, West Bengal. MoM of which is annexed herewith as (**Annexure -II**).
- A Review Meeting was held on 15<sup>th</sup> January 2026 2025 under the chairmanship of Principal Secretary, UD & MA Department, Government of West Bengal. MoM of which is annexed herewith as (**Annexure -III**).



- 12 Review Meetings during this period October 2025 to December 2025 have been held under the chairmanship of Program Director, SMCG WB. The copy of the Minutes of the Meetings is collectively annexed herewith as (**Annexure -IV**).



#### Monitoring Mechanism Strengthening Measures-

- Ganga District Performance Monitoring System (GDPMS): A dedicated portal developed by the National Mission for Clean Ganga (NMCG) for uploading Minutes of Meetings (MoM) of District Ganga Committees (DGCs). The system captures DGC-related activities across districts and provides an interactive dashboard for NMCG to review progress. Between October 2025 and December 2025, a total of six MoMs were uploaded to the portal.
- Online Continuous Effluent Monitoring Systems (OCEMS): In compliance with the mandate of the Hon'ble National Green Tribunal (NGT), OCEMS have been installed at all functional Sewage Treatment Plants (STPs) in the Ganga River Basin. Integration has been completed for 20 STPs out of 44, including key facilities such as Bhatpara (31 MLD), Chandannagar (18.16 MLD), Barrackpore (18 MLD), Halishahar (16 MLD), Bandipur (14 MLD), Panihati (12 MLD), Naihati (11.56 MLD), Kalyani (11 MLD), Nabadwip (10.50 MLD), Kankinara (10 MLD), Jagaddal Bhatpara (9.5 MLD), Budge Budge (9.3 MLD), Barrackpore (6 MLD), Titagarh (4.5 MLD), Garulia (4.1 MLD), Bansberia (0.3 MLD), and Diamond Harbour (2.03 MLD), Kalyani (10 MLD), Gayeshpur (8.3 MLD) and Titagarh (4.54 MLD). These systems are connected to the Ganga Pulse Portal of NMCG for real-time effluent management.
- CCTV Surveillance of STPs: To strengthen monitoring and ensure transparency, CCTV cameras have been installed at functional STPs including Bhatpara (31 MLD & 10 MLD), Halishahar (16 MLD), Budge Budge (9.3 MLD), Nawadwip (9.5 MLD), Howrah (65 MLD), and Baranagar (60 MLD). This enables continuous surveillance of operations and compliance.

#### Mandatory Site Inspection Reports-

As per the Department of Urban Development & Municipal Affairs (UD & MA) Order No. 115-UDMA-24011(99)/7/2021-JS(UDMA) dated 02.02.2021, all Engineers are

required to conduct compulsory site visits twice a month. Following each visit, Engineers are entrusted with the responsibility of submitting the Site Inspection Reports detailing the progress of the work, accompanied by high-quality photographs as evidence of implementation (**Annexure-V**). These reports are regularly submitted to the Department of UD & MA, ensuring transparency, accountability, and continuous monitoring of pollution abatement projects.

#### List of Good Works

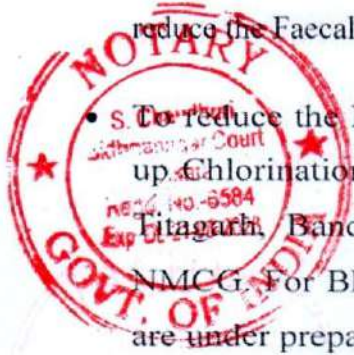
- **Two STPs at Raghunathganj (5 MLD) and North Barrackpore (30 MLD) STP have been commissioned and currently are in Operational Stage enhancing a total capacity of 35MLD.**
- **Eco green Electric Crematorium at Barrackpore has been commissioned on 12th September 2025.**

#### Feecal Sludge Management Programme-

- For effective and comprehensive management of Sewage and Septage with an aim to reduce Faecal Coliform, Department of UD&MA Faecal Sludge and Septage Management Policy has been framed and notified by the Department vide Memo No. 33-UDMA/24011(99)/66/2021 dated 25.05.2022.
- The Department of Urban Development & Municipal Affairs, GoWB has also issued an Advisory vide Memo No. 1241-UDMA-11014 (49)/16/2023 dated 12.06.2025 by mapping the functional STPs located adjacent to ULBs to facilitate co-treatment of septage, ensuring optimal utilization of existing Sewage Treatment Plant facilities. This approach has significantly reduced the Faecal Coliform load in the River Ganga. (**Annexure-VI**).
- Presently, Septage and Sewage is co-treated in operational STPs of Gayeshpur, Nabadwip, Barrackpore, Budge Budge, Halisahar, Chinsurah, Naihati, Kalyani, Bhatpara, Panihati & Howrah ULBs.
- One FSTP of 125 KLD capacity at the Regional Wastewater Management Centre (RWMC) has been made operational to treat septage from six nearby ULBs, namely Uttarpara-Kotrung, Konnagar, Serampore, Rishra, Champdani, Baidyabati. Under this arrangement, septage ("Gobor") from the Dankuni area (in reference to Hon'ble NGT, Eastern Zone Bench, Kolkata, matter bearing OA No. 112/2022/EZ & MA No. 05/2025/EZ) will be co-treated to



reduce the Faecal Coliform load of River Saraswati, a tributary of River Ganga.



- To reduce the Faecal Coliform of River Ganga, State has been considering to set up Chlorination units at Bhatpara, Uttarpara, Kalyani, Naihati, Garulia, Panihati, Titagarh, Bandipur STPs, DPRs for which have already been sanctioned by NMCG. For Bhatpara, draft RFP is under examination of NMCG. Balance STPs are under preparation at KMDA.

**Total Septage co-treated upto 30.11.2025 in the functional STPs by ULBs as below:**

Sl. No	Name of ULB	Co-Treated Septage (KL)
1	Gayeshpur	128.00
2	Nabadwip	674.00
3	Halisahar	596.20
4	Budge Budge	911.60
5	Barrackpore	2385.60
6	Chandannagar & Chinsurah	6088.75
7	Naihati	2802.00
8	Kalyani	2643.00
9	Bhatpara	2344.00
10	Panihati	2289.90
11	Howrah	94.00
	<b>Total Capacity (KL)</b>	<b>20957.05</b>

**Performance Based Incentive Grant (PBIG)**

- Under Performance Based Incentive Grant (PBIG) FSTP at Garulia (15 KLD) is under examination of NMCG. Observations of the TPA are under compliance by KMDA.
- Under Performance Based Incentive Grant (PBIG) FSTP at Bhadreswar (10 KLD) is under examination of NMCG.
- Under Performance Based Incentive Grant (PBIG), Electric Crematoria at Chakdah, Garulia and Santipur have been sanctioned and the same are under Tendering.

Other Good Works

- West Bengal is using the treated water extensively in Agricultural activities, Pisciculture and Gardening at different locations including EKW Durgapur, Nabadwip, Bandipur, Konnagar and Khardah.
- SMCG WB is setting up stalls in different Melas and Ghats, various types of events for mass awareness towards pollution abatement and also showcasing the use of treated water for gardening, agricultural activities and Pisciculture.
- Hollow Fiber Membrane Technology is being used in Champdany Drain as a Pilot Project. This has been proved to be an effective In-Situ treatment.
- Due to water quality enhancement of River Ganga, the sighting of Gangetic Dolphins has increased in the last couple of years specially in Murshidabad, Nadia, Purba Bardhaman and Purba Medinipur. This has resulted in the growth and development of tourism in these districts. Ecological enhancement helped to generate livelihood in the Ganga River Basin area (**Annexure-VII**).



**NANDINI GHOSH, IAS**  
Secretary  
Department of Urban Development &  
Municipal Affairs  
Govt. of West Bengal

**Minutes of the Meeting of 19<sup>th</sup> River Rejuvenation committee (RRC), West Bengal under the Chairmanship of the Member Secretary, WBPCB and Chairman of RRC held on 14<sup>th</sup> November 2025 at the Conference Room of West Bengal Pollution Control Board**

**List of participants:** As per list enclosed (Annexure — I)

The Member Secretary, WBPCB & Chairman of RRC, West Bengal welcomed all the members of the River Rejuvenation Committee in the Meeting and initiated the discussion.

Program Director, SMCG WB set the tone of the meeting by presenting the Status of LWM Programme in the State and proceeded with agenda wise issues:

**Agenda — 1: Currently Listed and De-Listed Polluted River Stretches (PRS) in West Bengal by CPCB and their proposed Action Plans by the respective Executing Agencies.**

In the CPCB report of September 2025, 11 rivers in West Bengal are listed under different categories of Polluted River Stretches (PRS), compared to 17 nos. in 2018 and 13 nos. in 2022. In the PRS list of 2025, two de-listed rivers from the 2022 list — Karola and Silabati have been listed in PRS category again and Jaldhaka, has been included in the PRS list of 2025. It was highlighted in the meeting that the water quality mentioned for the new PRS were tested in 2022-23. Since the test data does not reflect the current picture, WBPCB is requested to take up the matter with CPCB in the present context (2025).

**Agenda — 2: Review of Water Quality of different PRS**

Program Director SMCG WB highlighted that co-treatment of sewage and septage at functional STPs made it possible to improve the water quality of River Ganga and presently it is categorized under PRS V. However the water quality of Mahananda is of concern and needs immediate intervention. KMDA is requested to place a comprehensive report on the progress of Mahananda STP Project alongwith updated status of pollution abatement works in Vidyadhari and Churni Rivers by December 2025.

**Agenda — 3: Review of the quality of the treated water at different STPs**

- According to Reports of CPCB for the period April-July 2025:
- No. of STPs non-complying for Faecal Coliform – 20
- No. of STPs non-complying for BOD - 01
- No. of STPs non-complying for pH- 01

To reduce the Faecal Coliform of River Ganga, State has been considering to set up Chlorination units at Bhatpara, Uttarpara, Kalyani, Naihati, Garulia, Panihati, Titagarh, Bandipur STPs, DPRs of which have already been sanctioned by NMCG. Draft Bid Document is under preparation stage. KMDA to expedite the same. In the meanwhile the State will continue the co-treatment of Septage & Sewage in its functional STP to



reduce FC level in the Rivers. As on date 18346.35KL (as on August 2025) of Septage has already been co-treated. The UD&MA Dept has brought out an advisory vide memo no. 1241-UDMA-11014(49)/16/2023 dated 12.06.2025 for mapping the ULBs with the nearby functional STPs to continue to co-treat Septage & Sewage.

**Agenda — 4: Status of old STPs under KMC**

KMC is requested to furnish a Comprehensive Note on the status of the old functional STPs including the updates for Garden Reach, Keorapukur and Adi Ganga STP Projects by December 2025.



**Agenda — 5: Status of old STPs under PHED**

It has been highlighted that old STPs under PHED were mostly found stagnant having noticeable vegetative growths which prevent smooth functionality of an STP. PHED should consider proper maintenance of the functional STPs. Water quality of River Dwarka has deteriorated as sewage from the hotels and other commercial establishments at Tarapith has not been entirely diverted to the functional STP at Tarapith. Program Director requested PHED and Tarapith Rampurhat Development Authority to look into the matter on an urgent basis and stop the discharge of untreated sewage and other pollutants in River Dwarka. A comprehensive report in this regard is to be placed by February 2026.

**Agenda — 6: Finalization of sewage generation in KMA and non-KMA areas (Ganga Towns)**

Sewage generation for KMA area is already done by KMDA. MED is requested to finalize the sewage generation for non-KMA areas by 15<sup>th</sup> December 2025 and place report.


**Agenda — 7: Inputs and feedback for realignment of State Policy for "Safe Reuse of Treated Water" with the Central Policy (Attached copy of Safe Reuse of Treated Water from NMCG)**

It was decided that an urgent meeting will be called prior to SGC Meeting to realign State Policy for "Safe Reuse of Treated Water" with the Central Policy.

**Agenda — 8: Other Issues**

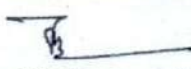
- Regional Director, CPCB requested that proper flow measurement for EKW needs to be re-assessed and KMC to comply by February 2026.
- WBPCB is requested to consider addition of a few more monitoring stations prior to Diamond Harbour in the Ganga Stretch as well as for Mahananda River.

As there was no other issues to discuss, the meeting ended with thanks from and to the chair.

  
Member Convenor, RRC

&

Program Director, SMCG WB

  
Chairman, RRC

&

Member Secretary, WBPCB

ATTENDANCE SHEET

Venue: Conference Hall, WBPCB, Kolkata.

Sub: 19<sup>th</sup>. RRC Meeting

Sl. No	Designation	Name of the Organization		Name & Contact No:	Signature
1	Member Secretary	WBPCB, KOLKATA	Chairperson		
2	Chief Executive Officer	KMDA, KOLKATA	Member		
3	Director Deputy Director	State Urban Development Agency	Member	Ahsan Ali Dy. Director SUDA	
4	Additional Secretary	Panchayat and Rural Development Deptt. & Mission Director SBM(G)	Member		
5	Chief Executive Officer	Environment Department	Member		
6	Commissioner	Howrah Municipal Corporation	Member		
7	Commissioner	Siliguri Municipal Corporation	Member		
8	Chief Executive Officer	Asansol Durgapur Development Authority	Member		

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ATTENDANCE SHEET

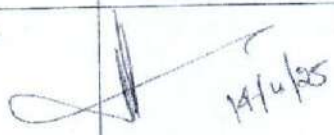
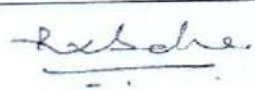
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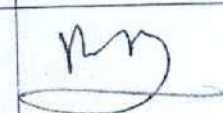

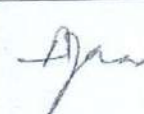
Date: 14/11/2025  
Time: 10:30 A.M.

Venue: Conference Hall, WBPCB, Kolkata.



Sub: 19<sup>th</sup>. RRC Meeting

Sl. No	Designation	Name of the Organization		Name & Contact No:	Signature
1	PROJECT DIRECTOR, SPMG, WB	SMCG, WB	MEMBER CONVENER	Nandini Ghosh	 14/11/25
2	CHIEF SCIENTIST	WBPCB	MEMBER	Dr. RAMKRISHNA SAHA	
3					
4					
5					
6					

	Chief Executive Officer	Siliguri Jalpaiguri Development Authority	Member		
10	Director	Water Investigation Directorate.	Member	Krijit Das SE, SWIS.	
11	The Director of Industries	Commerce & Industries Depatt.	Member		
12	Chief Scientist	WBPCB	Member		
13	Chief Executive Engineer	GAP Sector, KMDA	Member	Prantik Roy	
14	Deputy Secretary	Irrigation & Waterways Department	Member	SUJAY SAHA 8902181605	
15		Information Technologies & Electronics Department	Member		
16		Forest Department	Member		
17	Senior Superintending Engineer	Public Health Engineering Department	Member	Anuram Jais 9477034498	
18		Micro, Small & Medium Enterprises Department	Member		
19	Additional Secretary	Health & family Welfare Department	Member	Anuram Mukherjee 9051911666	Anuram 14.11.2025



		Water Resources Investigation & Development Department	Member		
21	Law Officer	Urban Development and Municipal Affairs Department	Member	Koushik Biswas 9477421666	 14/11/25
22		Agriculture Department	Member		
23	Senior Engineer	State Program Management Group (SPMG)	Member		
24	EE(c)/SED	KMC	-	Utpal Dey 9083493074	 14/11/25
25	Dy. Ch E (RED) KMC	KMC	-	Sunil Kumar Shaha 9433867289	 14/11/25
26	As. Dir. (H)	Swasthya Poshan Health & FW	-		



- 27. Sr. Dy I & E Member B. Bhattacharya  
9433436803   
14/11/25
- 28. Environment R. Chakraborty Env. Dept  
officer   
14.11.25
- 29. Environment SMCG-NB  
Specialist F. Chakraborty
- 30. Sr. Civil Engr SMCG-NB  
SMCA
- 31. Santhosh Ch. Add. Secy P&RD  
SE (HQ), MED   
9593680197
- 32. Muxtasur Rehman   
915376244

Date: 14/11/2025

Venue : Conference Hall, WBPCB, Kolkata.

Time: 10:30 A.M.

Sub : 19<sup>th</sup>. RRC Meeting

Sl. No	Designation	Name of the Organization	Name	Contact No:	Signature
1	Regional Director	CPCB, KOLKATA			
2	Director General	KMDA, KOLKATA	Kamlesh Basak	9830762276	
3	Director General (Drainage) (P.D.)	KMC	Amitara Pal	9433835877	
4	Chief Engineer	North, MED			
5	Chief Engineer	South, MED	Lehli Choudhri	9133509495	
6	Special Law Officer	Department of UD & MA	D.M.M. Mitra	7278286197	
7	<del>EAH OFFICER</del> AE(c) SMCG WB	UD & MA	Roshni Kundu	8617739918	 14/11/25

8. JE(c),  
SMCG WB

UD &amp; MA

Satyajit Ghoshani. 7872119377.

9. AE(E/M)

SMCG WB

DIPANSAH RAY

9903084622

10. AE(E)

SMCG WB

Saptarshi Bera

7585965576

11. Sr.  
Sp. Secy.

Agriculture. Subansiri

Bishnu.

98365

05762

- 1) V Kivan Kumar Project Scientist - III C PCB ✓  
 2) Amrita Dutta Project Scientist - III C PCB. ✓  
 3) M. K. Biswas RD & Sc - E C PCB ✓  
 4) Sanjay Kr Halder Ex BUGC (B) KMC ✓  
 Jd. Secy. PHE Dept. ✓  
 Mrs. Chandra Singh Sawanjan ✓



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Annexure-II

পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প  
State Mission for Clean Ganga,  
West Bengal (SMCGWB)  
Urban Development &  
Municipal Affairs Department  
Government of West Bengal



Unnayan Bhawan, 3rd Floor, DJ-11, Sector-II, Salt Lake City, Kolkata - 700 091 | Phone : +91-33-2321-7370, E-mail : spmg.programdirector@gmail.com

Memo No.:831-SMCG/Meeting of S.G.C-426/2017

Date: 23-12-2025

To  
The Director General,  
National Mission for Clean Ganga,  
Ministry of Jal Shakti,  
(Department of Water Resources, River Development & Ganga Rejuvenation)  
Government of India,  
1st Floor, Major Dhyan Chand National Stadium,  
India Gate, New Delhi - 110002

**Subject:** Minutes of the 9<sup>th</sup> meeting of the State Ganga Rejuvenation, Protection and Management Committee (State Ganga Committee), West Bengal.

Sir,

The Minutes of the **9<sup>th</sup> meeting of the State Ganga Rejuvenation, Protection and Management Committee (State Ganga Committee), West Bengal** under the Chairmanship of the Chief Secretary, Government of West Bengal held on **27<sup>th</sup> November 2025** at Conference Hall (13<sup>th</sup> Floor), Nabanna, Howrah is forwarded herewith for kind perusal and necessary action.

Yours faithfully,

*[Signature]*  
23/12/25  
Program Director, SMCG WB  
&  
Member-Convener of SGC

Enclosure:

1. Minutes of the 9<sup>th</sup> SGC meeting

Memo No.:831/1(15)-SMCG/Meeting of S.G.C-426/2017

Date: 23-12-2025

Copy forwarded for favour of kind information and necessary action to:

- 1) The Additional Chief Secretary, Department of Environment & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Pranisampad Bhavan, 5<sup>th</sup> Floor, LB-2, Sector-III, Salt Lake, Kolkata - 700 106.
- 2) The Additional Chief Secretary, Department of Finance & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Nabanna, 325, Sarat Chatterjee Road, Howrah - 711102.

Unnayan Bhawan, 3rd Floor, DJ-11, Sector-II, Salt Lake City, Kolkata - 700 091 | Phone : +91-33-2321-7370, E-mail : spmg.programdirector@gmail.com

- 3) The Additional Chief Secretary, Department of Irrigation & Waterways & Member of the State Ganga Committee of SMCG WB, Jalsampad Bhawan, Sector - I, Salt Lake City, Kolkata - 700 091.
- 4) The Additional Chief Secretary, Department of Water Resources & Investigation & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Khadya Bhawan, 5<sup>th</sup> Floor, Block-A, 11A Mirza Ghalib Street, Kolkata - 700 087.
- 5) The Principal Secretary, Department of Public Health Engineering & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Govt. of West Bengal, Jana Swastha Karikari Bhawan (Nizalaya), CN-8, Sector V, Salt Lake City, Kolkata - 700 091.
- 6) The Director General, National Mission for Clean Ganga, Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti - Special Invitee, ex-officio.
- 7) The Principal Secretary, Department of Urban Development & Municipal Affairs & Ex-Officio, Member of the State Ganga Committee of SMCG WB, 'Nagarayan', 5<sup>th</sup> Floor, DF-8, Sector-I, Salt Lake City, Kolkata- 700 064.
- 8) The Principal Secretary, Department of Forest & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Aranya Bhawan, LA-10A, Sector-III, Salt Lake, Kolkata - 700 106.
- 9) The Chairman, West Bengal State Pollution Control Board & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Paribesh Bhawan, LA-10A, Sector-III, Salt Lake, Kolkata - 700 106.
- 10) The Chief Executive Officer, Kolkata Metropolitan Development Authority & Ex-Officio Member of the State Ganga Committee of SMCG WB, Unnayan Bhawan, Sector - II, Salt Lake City, Kolkata - 700 091.
- 11) The Principal Chief Conservator of Forest, Department of Forest & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Aranya Bhawan, LA-10A, Sector-III, Salt Lake, Kolkata - 700 106.
- 12) Prof. Arunabha Majumder, Department of School of Water Resources, Jadavpur University, Member of the State Ganga Committee of SMCG WB.
- 13) The Chief Engineer, Head Quarters, Directorate of Public Health Engineering & Member of the State Ganga Committee of SMCG WB, Govt. of West Bengal, Jana Swastha Karigari Bhawan (Nizalaya), CN-8, Sector V, Salt Lake City, Kolkata - 700 091.
- 14) Prof. Anirban Gupta, Department of Civil Engineering, IEST, Shibpur, Member of the State Ganga Committee of SMCG WB
- 15) The Chief Scientist, West Bengal State Pollution Control Board & Member of the State Ganga Committee of SMCG WB, Paribesh Bhawan, LA-10A, Sector-III, Salt Lake, Kolkata - 700 106.

23/12/25  
Program Director, SMCG WB  
&  
Member-Convener of SGC

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*Nandini Ghosh*, IAS  
Program Director



পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প  
State Mission for Clean Ganga,  
West Bengal (SMCGWB)  
Urban Development &  
Municipal Affairs Department  
Government of West Bengal

Unnayan Bhawan, 3rd Floor, DJ-11, Sector-II, Salt Lake City, Kolkata - 700 091 | Phone : +91-33-2321-7370, E-mail : spmg.programdirector@gmail.com

Memo No.:831/2(15)-SMCG/Meeting of S.G.C-426/2017

Date: 23-12-2025

Copy forwarded for kind information and with a request to kindly attend the meeting:

1. The Member Secretary, West Bengal State Pollution Control Board, Paribesh Bhavan, LA-10A, Sector-III, Salt Lake, Kolkata - 700 106
2. The Municipal Commissioner, Kolkata Municipal Corporation, 5SN Banerjee Road, Esplanade, Dharmatala, Taltala, Kolkata, West Bengal - 700013
3. Senior Special Secretary (NG), Department of Urban Development & Municipal Affairs, Government of West Bengal, Nagarayan, DF-8, Sector-I, Salt Lake, Kolkata - 700064
4. Chief Engineer in Chief in charge of Secretary, Municipal Engineering Directorate (MED), Urban Development & Municipal Affairs Department
5. Chief Engineer, South Circle, Municipal Engineering Directorate (MED), Urban Development & Municipal Affairs Department
6. Director General, GAP Wing, KMDA
7. Director General, P&D, KMC
8. Director General, Drainage, KMC
9. Chief Engineer, GAP wing, KMDA
10. Chief Engineer, E&M, KMDA
11. Under Secretary & OSD to Chief Secretary
12. Director (Finance & Administration), SMCG WB
13. Senior P.S to the Chief Secretary, GoWB
14. OSD to Municipal Commissioner, KMC
15. Senior P.S to Principal Secretary, UD&MA Department



23/12/25  
Program Director, SMCG WB  
&  
Member-Convener of SGC

**Minutes of Meeting of the 9<sup>th</sup> State Ganga Rejuvenation Protection and Management Committee (hereinafter referred to as the State Ganga Committee for West Bengal) under the Chairmanship of the Chief Secretary, Government of West Bengal and Ex-officio Chairperson of the State Ganga Committee (SGC) held on 27<sup>th</sup> November, 2025 at 11:00 A.M.**

**Venue:** Conference Hall, Nabanna, 13<sup>th</sup> Floor.

**Chairperson:** Chief Secretary, GoWB and Ex-officio Chairperson of the State Ganga Committee.

*List of participants: As per list enclosed (Annexure - 1)*

Chief Secretary welcomed all the Members of State Ganga Committee in the Meeting and initiated the discussion.

Principal Secretary, Urban Development & Municipal Affairs Department, GoWB and Executive Chairperson, SMCG WB, with the permission of the Chair, presented the status of the implementation of the National Mission for Clean Ganga (NMCG) Program in the State and he requested Program Director, SMCG WB to present the status of the Liquid Waste Management (LWM) Programme being carried out in the State in details.

Agenda-wise discussions were held, and the following decisions were taken:

**Agenda - 1: Confirmation of the proceedings of the 8<sup>th</sup> State Ganga Committee (SGC) Meeting on the working of the West Bengal State NGRBA program Management Group (WBSPMG) held on 6<sup>th</sup> November, 2024:**

The Minutes of the 8<sup>th</sup> State Ganga Committee (SGC) Meeting held on 6<sup>th</sup> November, 2024 were read, reviewed and confirmed.

**Agenda - 2: Compliance to decisions taken in the Last SGC Meeting:**

The Compliance Report on the decision taken in the Last SGC Meeting were presented by the Program Director, SMCG WB.

The renaming of West Bengal State NGRBA Program Management Group (WBSPMG) has since been done as - State Mission for Clean Ganga West Bengal (SMCG WB) with inclusion of Name in Bengali as “পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প”।

The new name, “State Mission for Clean Ganga West Bengal (SMCG WB) পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প” is being used in all official records, documents including all printed & IEC materials.

On the presentation of Compliance Report on the decision taken in the last SGC Meeting, the Chairperson of the SGC wanted to know whether there is any issue raised by the CAG Audit in issuing Audit Certificate for the Financial Year 2023-24 on the World Bank Funded EAP Projects.

The Program Director, SMCG WB pointed out that one minor issue was there raised by the CAG Audit with regard to the use of Vehicle on the Sundays, Holidays & Saturdays. She also mentioned that the work of monitoring &



supervision of the NMCG Projects run on 7 x 24 hours basis and hence plying of vehicle are required accordingly.

**On this point the Chairperson, SGC and other Members suggested that the audit objections should be addressed as per existing financial norms.**

**Agenda - 3: Adoption of Annual Accounts of West Bengal State NGRBA Program Management Group (WBSPMG) for the Financial Year, 2024-2025.**

The Audited Annual Accounts for the Financial Year, 2024-2025 was placed before the State Ganga Committee for perusal which were adopted and approved.

Point raised by the Statutory Auditor (CA Firm) regarding Inter Fund Transfer of Rs.3,69,000/- during the Financial Year-2024-25 came under discussion and it is clarified that the amount pertains to Salary Payment of the 9 District Project Officers of 9 District Ganga Committees for the month of April, 2024 paid from Bank Account and subsequently on availability of Fund in the TSA during the Year 2024-25, replenishment was made by drawing Fund from the TSA Account during the Year. The Dy. DG (DDG), NMCG opined that such Transactions when it is incurred for Salary Payment is admissible for Adjustment and the Committee Members expressed their accordance.

**Agenda - 4: Authorization of the Management Committee of SMCG WB to adopt the Annual Accounts of SMCG WB provisionally:**

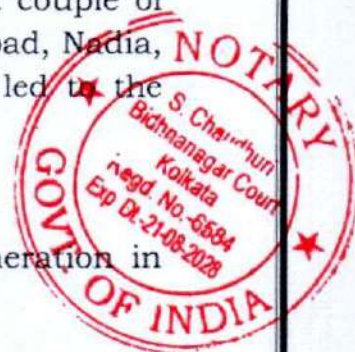
The State Ganga Committee resolved to authorize Management Committee, SMCG WB consisting of i) Principal Secretary, UD & MA Department, GoWB-Chairman, ii) Program Director, SMCG WB-Member and iii) the Director, Finance & Administration, SMCG WB-Member, to adopt provisionally the Annual Accounts of SMCG WB for taking up the matter of Certification Audit for World Bank Funded Project. Ratification of the Annual Accounts in this respect will be done by the State Ganga Committee, West Bengal as per norms.

**Agenda - 5: Review of work on Liquid Waste Management in Ganga Towns (Under OA No. 200/2014 of Hon'ble National Green Tribunal)**

The Program Director, SMCG WB presented the status of implementation of the Liquid Waste Management (LWM) Programme in the State, highlighting the following key achievements:

- 1) Since last SGC Meeting, Sewage Treatment capacity of the State has enhanced for a Total of 66 MLD due to commissioning of 3 STPs at Jangipur, Maheshtala and Rania. The State is presently treating 688 MLD Sewage in its 42 operational STPs.
- 2) The Electric Crematorium (EC) at Barrackpore based on new Eco-green Cremation Technology funded under NMCG was commissioned in September, 2025 and presently it is under Operation and Maintenance.
- 3) The State has formulated and introduced "Integrated Faecal Sludge and Septage Management (FSSM) Policy" for Co-treatment of Sewage & Septage. The UD&MA Department has brought out an advisory *vide* memo no. 1241-UDMA-11014(49)/16/2023 dt. 12.06.2025 for mapping the ULBs with the nearby functional STPs.

- 4) With the sustained efforts in Solid & Liquid Waste Management coupled with intensive Mass Awareness Campaigns & Programmes, the State has been able to improve the Water Quality of River Ganga from Priority III to Priority V (BOD Level is less than 3 mg/L in all the stations) as per the annual report of WBPCB.
- 5) Regional Waste Management Centre (RWMC) at Baidyabati with total capacity of 120.00 KLD has been rejuvenated by KMDA for treatment of Faecal Sludge of nearby 6 Municipal Towns (Uttarpara-Kotrung, Konangar, Rishra, Serampore, Champdany & Baidyabati).
- 6) With the improvement in the Water Quality of the River Ganga, a greater number of Gangetic Dolphins have been sighted over the last couple of years, particularly along the stretches of the river in Murshidabad, Nadia, Purba Bardhaman, and Purba Medinipur districts. This has led to the growth in the tourism industry in the districts.



➤ **Sewage Management in the Ganga Towns, West Bengal:**

Program Director, SMCG WB presented the details of Sewage Generation in Ganga Towns as below:

a) Estimated Sewage Generation (based on Estimated Population in Urban Areas in the year, 2022 taking 2011 Census as base.)

Kolkata-	356.10 MLD
DGCs-	1044.90 MLD
<b>Total-</b>	<b>1401.00 MLD</b>

b) Details of Sewage Management in Ganga Towns:

➤ Capacity of 42 Operational STPs:	688.00 MLD
➤ Capacity of 12 STPs under Construction:	187.25 MLD
➤ Capacity augmentation through renovation of Garden-Reach STP and the Keorapukur STP:	13.00 MLD
➤ Capacity of 14 STPs under Proposal/Tendering Stage: (it includes augmentation of Katwa STP for 9.64 MLD)	364.64 MLD
➤ Capacity of Existing Private STPs (as per list received From WBPCB):	78.00 MLD
<b>Total Treatment Capacity:</b>	<b>1330.89 MLD</b>

➤ **Water Quality of River Ganga:**

- During the year 2018, River Ganga was Prioritized under Polluted River Category III with maximum BOD level 12.0 mg/L.

In the year 2022, it was in the Category IV with maximum BOD 8.0 mg/L.

In September, 2025 River Ganga is now in Priority Category V in terms of BOD Parameter with maximum BOD Level 2.95 mg/L (Source: WBPCB report).

The Water Quality of the River Ganga with respect to BOD level has improved due to the sustained and continuous efforts under the LWM programme; however, Faecal Coliform levels remain a concern.

*Chairperson, SGC directed that the reasons for increase in FC levels at some of the water quality monitoring stations namely at Farraka, Berhampore, Tribeni, Palta-Shitalatala, Serampore, Dakhineswar, Howrah Shivpur, Uluberia and Durgachak, (despite several STPs have been made functional over the past one year) should be recorded. He further instructed that the causes should be identified and action taken report should be discussed in the next 10th State Ganga Council Committee meeting.*

[Action: SMCG WB, WBPCB]

PD, SMCG reported that some of the rejuvenated STPs lack Chlorination facilities for Treatment of Wastewater. NMCG has recently sanctioned 11 Chlorine Contact Tank (CCT) units for some of these rejuvenated functional STPs, and it is expected that the operation of these installations will significantly help to reduce Faecal Coliform (FC) levels in the River Ganga.

As an interim measure, and in line with the State's FSSM policy, Co-treatment of Septage and Sewage in the functional STPs is being carried out to reduce Faecal Coliform (FC) levels in the River Ganga.

The DDG, NMCG informed that in several other Ganga States as well, although BOD levels have decreased, Faecal Coliform (FC) levels in river Ganga in certain places remain beyond permissible limits. NMCG is sanctioning CCT units for these STPs to facilitate the reduction of FC levels in the river Ganga.

[Action: SMCG WB]

### ➤ Ganga Towns

Presently, 43 Ganga towns are in the State.

- The incremental progress of ongoing STP projects over the last SGC meeting held on 06.11.2025:

Sl. No.	Name of the Project	Progress as on last review meeting	Progress as on October, 2025	Incremental Progress
1	Jangipur & Raghunathgunj	62.20%	Jangipur: 98.50% Raghunathgunj: 87.00%	Commissioned
2	Berhampore	57.26%	81.00%	23.74%
3	North Barrackpore	42.853%	87.561%	43.708%
4	Chakdah	17.20%	82.10%	64.90%
5	Garden Reach	Work just started	54.42%	54.42%
6	Krishnanagar	-	2.50%	2.50%
7	Adi Ganga (Tolly's Nullah)	-	Work just started	-
8	Beliaghata Circular Canal	-	20.04%	20.04%



### ❖ Under Tendering / LOA issued Projects:

Sl. No.	Projects Details	Value of the Project (Rs. in Crore)	Present Status
1	Murshidabad STP (5 MLD SBR-New & 2 MLD WSP-Renovation)	92.85	LOA issued on 23.09.2025
2	Keorapukur STP (50 MLD)	114.74	LOA issued on 24.09.2025
3	STP in Katwa (15 MLD)	133.46	Financial Bid Evaluation Report (FBER) is under examination of NMCG
4	FSTP in Burdwan (50 KLD)	10.35	LOA will be issued shortly
5	Uttarpara-Kotrung FSTP (22 KLD)	8.04	Technical Bid Evaluation Report (TBER) is under examination of NMCG
6	Electric Crematoria (PBIG): Chakdah, Garulia, Santipur	2.89	Technical Bid Evaluation Report (TBER) is under examination of NMCG
7	Pujali FSTP (8 KLD)	5.77	Under Tendering (Technical Bid Evaluation is under process.)

8	CCT at Bhatpara (ASP & WSP)	4.61	Draft Bid document will be sent to NMCG shortly for clearance for invitation of Tender
9	Chlorination Unit at 9 STPs	18.93	Draft Bid document is under preparation stage.

**Upcoming Projects:**

No.	Projects Details	Present Status
1	Santipur STP (18.10 MLD)	Third-party Agency visit completed on 17.11.2025
2	Serampore STP (115 MLD)	Revised DPR is under preparation and will be submitted by 15.12.2025
3	STP at Kestopur (41 MLD)	Revised DPR is under preparation and will be submitted shortly
4	Ranaghat FSTP (15 KLD)	Will be considered for sanction in the forthcoming EC meeting, MCG
5	Haldia FSTP (47 KLD)	Third-party Agency engaged
6	Bhadreswar FSTP – PBIG (10 KLD)	Revised DPR is under examination of NMCG
7	Garulia FSTP – PBIG (15 KLD)	Revised DPR is under examination of NMCG
8	STP at Jiagunj-Azimgunj	DPR is under preparation and will be submitted by 15.12.2025

➤ **Status of Online Continuous Effluent Monitoring System (OCEMS) & PRAYAG under Ganga Tarang Portal:**

OCEMS installations have been completed in 20 functional STPs, while installation in 6 additional STPs is currently in progress. Under PRAYAG, for establishing real-time monitoring and comprehensive surveillance of STP units, installations have been completed in 6 STPs, and work is ongoing in 3 more STPs, which are expected to be completed by December 2025.

[Action: SMCG WB]

➤ **Status of STP at Mayapur:**

Chairperson, SGC enquired about the status of setting up of Mayapur STP under NMCG Programme.

PD, SMCG WB informed that NMCG has accorded in-principle approval in June 2023 for setting up a STP at Mayapur. The Chief Engineer, KMDA, along with his team, identified two plots measuring 2.41 acres of vested land for this purpose. However, BL & LRO, Nabadwip later informed that these plots are classified as Khal and Bil. District Magistrate, Nadia requested Secretary, Land and Land Reforms & RR Department GoWB, to consider a change in the land classification, provided the project is found viable without affecting the waterbody.

KMDA examined the matter and opined that establishing an STP at Mayapur on these plots would not be feasible without impacting the existing waterbody.

Chairperson, SGC, directed Principal Secretary, UD & MA Department to convene a meeting involving District Magistrate, Nadia, ISKCON authority, and the concerned Departments to facilitate the availability of an alternative land parcel for the STP at Mayapur.

[Action: Principal Secretary, UD&MA Department]

➤ **Budgetary provision under NG-II:**

Out of the budgetary provision of ₹2,885 crore for NG-II, ₹2,241.13 Cr. has been sanctioned so far, including two projects under HAM-mode —North Barrackpore STP and the Mahananda STP projects.

Besides this, STP projects amounting to ₹241.66 Cr. are under examination of NMCG, and proposal for ₹1,258 Cr. are under revision or under preparation. In total, the budgetary provision for the State under NG-II needs to be augmented.

*Chairperson, SGC directed to take up the matter with NMCG for augmentation of the budgetary provision for the State.*

[Action: NMCG and SMCG WB]

➤ **River Ghat Development projects (RFD) and Electric Crematoria:**

- Out of 14 sanctioned Ghat projects, 13 have been completed and completion of work in Prabhupada Ghat is in progress.

*The Chairperson, SGC, directed to complete the Prabhupada Ghat latest by March 2026.*

[Action: SMCG WB]

- Out of 9 EC projects, 4 have been completed; the Kalyani EC is scheduled to be completed by December 2025, and 3 EC projects under PBIG scheme are under tendering.

The ACS, Finance (Member of SGC) desired that more Ghat development projects along the River Ganga should be considered under Namami Gange Programme.

DDG, NMCG informed that the development of conventional Ghats along the River Ganga has not been prioritized at this moment, as such structures adversely affect the river's e-flow. However, NMCG is considering the development of Eco-friendly Ghats without concrete structures at non-tidal locations along the river Ganga.

In this regard, KMC informed that an Eco-friendly Pilot Ghat on the EKW has already been constructed using bricks and tiles, and replication of this model to other waterbodies in KMC is under consideration.

Chairperson, SGC expressed that NMCG may consider developing such Eco-friendly Ghat at other suitable locations, if feasible and directed SMCGWB to take up the matter with NMCG for necessary sanction and funding.

[Action: NMCG and SMCG WB]

**Agenda - 6: Re-alignment of State Policy for 'Safe Re-use of Treated waste water' with the National Policy.**

The State has brought out a policy for the reuse of treated wastewater in urban areas. The UD & MA Department has constituted a committee for its upgradation and alignment with the National Policy.

In its last meeting held on 24 November 2025, the committee discussed in detail the following two issues:

1. Mapping of functional STPs with the use patterns of treated wastewater.
2. Fine-tuning the provisions available in the State Policy in line with the National Policy and norms.

The next meeting is scheduled on the first week of January 2026, during which all reports will be placed.

Chairperson, SGC, directed UD&MA Department to expedite submission of the report for further consideration.

[Action: UD&MA Department]

**Agenda - 7: Ratification of Engagement/ Extension of Contractual Officials & Employees of SMCG WB made since the holding of the last State Ganga Committee Meeting:**

The terms of Extension of Engagement of 12 Officials & Employees made for 1 year term has been Ratified.

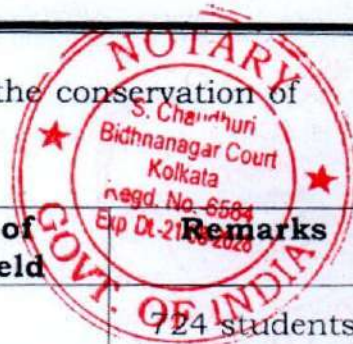
Advertisement for recruitment in 7 posts was published in the Newspapers during the period after the last State Ganga Committee Meeting was held & Selection in 4 posts was made on receipt of recommendation from the Interview Board. Recruitment in another 3 posts could not be completed due to want of suitable Candidates.

Fresh Advertisement has again been issued seeking applications for engagement in the remaining 3 posts.

**IEC Activities for the State of West Bengal**

- PD, SMCG WB mentioned that multiple events have been conducted as part of IEC activities since last SGC meeting under the pollution abatement programme of the River Ganga across nine DGCs, including educational tours to operational STPs for school and college students,

outdoor campaigns, and sensitization workshops on the conservation of Gangetic Dolphins, among others.



SL No	Name of Events	Number of Events held	Remarks
1	Exposure – Educational Visits of Students to the Functional STPs	9	724 students
2	Out Door Campaign (Display of Hoarding / Flex / Banner etc.)	169	33,22,679 (estimated footfall)
3	Sensitization Workshop on Conservation of Gangetic Dolphin	2	180 participants

- She further indicated that, as a result of the sustained and continuous efforts under the LWM programme, Gangetic Dolphins have been sighted over the last couple of years along stretches of the River Ganga in Murshidabad, Nadia, Purba Bardhaman, and Purba Medinipur. This has contributed to tourism growth, local development, and livelihood generation in these districts. DDG, NMCG pointed out that NMCG has undertaken Dolphin-Centric Tourism initiatives in other Ganga states.

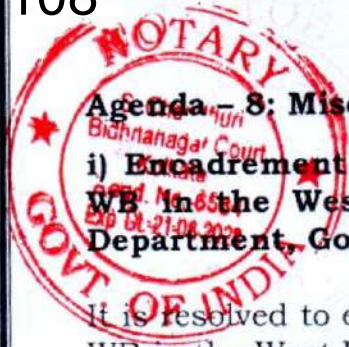
[Action: SMCG WB, DGCs of Murshidabad, Nadia, Purba Bardhaman, and Purba Medinipur]

- As SMCG has started taking students to the STP sites as educational tour, ACS, I&W Department desired to explore whether the IEC Campaign under the NMCG Programme in the State can be carried out in collaboration with that undertaken under **Samagra Shiksha Mission**, under Department of School Education, GoWB.

[Action: SMCG WB, Department of School Education]

*Chairperson, SGC, directed SMCG WB to coordinate with NMCG to examine whether any stretch of the River Ganga in the districts of Nadia, Murshidabad, Purba Bardhaman, or Purba Medinipur can be developed as a Dolphin-Centric Tourism Centre on a pilot basis.*

[Action: SMCG WB]



**Agenda - 8: Miscellaneous**

**i) Encadrement of the Post of Director, Finance & Administration, SMCG WB in the West Bengal Audit & Accounts Service under the Finance Department, GoWB:**

It is resolved to encadre the Post of Director, Finance & Administration, SMCG WB in the West Bengal Audit & Accounts Service (WBA&AS) under the Finance Department, GoWB & SMCGWB has been directed to submit a proposal to the Finance Department, GoWB through the UD & MA Department, GoWB for necessary encadrement.

[Action: SMCG WB, Department of UD&MA, Finance Department]

**ii) Proposal for Rejuvenation of old STPs under KMC area inline with Mursidabad, Katwa & Garden Reach STPs under Namami Gange Programme, NMCG:**

PD, SMCG informed that the old STPs in KMC—namely Bangur, Hatisur, and Baghajatin—are now functional; however, their rejuvenation and upgradation need to be undertaken to ensure the treated wastewater meets the latest standards and effectively addresses Faecal Coliform levels in the River Ganga with funding support from NMCG.

*Chairperson, SGC and other Committee Members agreed to this proposal and directed KMC to prepare a suitable report and proposal in this regard.*


[Action: SMCG WB & KMC]

**iii) DDG, NMCG has been nominated by DG, NMCG (Ex-officio Member of SGC) to participate in the 9<sup>th</sup> State Ganga Committee Meeting West Bengal, on behalf of DG, NMCG:**

- DDG, NMCG presented the working of the National Mission for Clean Ganga (NMCG) Programme being implemented in the West Bengal through the Power Point Presentation & appreciated SMCG WB's effort in implementation of the Ganga Pollution Abatement Work in the State.

DDG, NMCG highlighted certain issues related to the four ongoing STP projects. The matters were discussed and the resolutions are noted against each in the table below:-

SL No	Name of the Project	Issues/ Observations	Resolution taken
1	North Barrackpore STP	<ul style="list-style-type: none"> <li>○ Land for the second STP is yet to be cleared.</li> <li>○ Coordination with the Defence Ministry is required for transfer/NOC of the land for 2nd STP.</li> </ul>	Department of UD&MA will review.
2	Chakdah STP	<ul style="list-style-type: none"> <li>○ Land for LS1 is not yet cleared; if land clearance is delayed.</li> </ul>	UD&MA will take up the matter.

3	Howrah-Bally-Baranagar STPs	<ul style="list-style-type: none"> <li>o Risk of recontamination of treated effluent; Minor RoW and permissions pending; need to be expedited,</li> <li>o Influent parameter is much below than the lower limit of parameters specified in agreement, resulting into exemptions to concessionaire to quoted GEC. This shall result into additional power expenditures.</li> </ul>	<p>Technical Committee in the UD&amp;MA Department will address this issue.</p> 
4	Hooghly-Chinsurah	<ul style="list-style-type: none"> <li>o HDD (Trenchless) work permissions required from KMDA and ULB</li> </ul>	<p>KMDA will coordinate with ULB, District and Police Administration in the Hooghly district for early implementation.</p>

- The status of the Urban River Management Plans (URMPs) for six cities—Asansol, Durgapur, Howrah, Nabadwip, Siliguri, and Kalyani—was also presented.

ACS, I&W Department, desired that while framing the URMP for Nadia District, provision for Capacity building of the River Research Institute (RRI) in Nadia at Haringhata & Institutional development required for this Institute may be considered for funding from NMCG and the same will be included URMP and DGP of Nadia district.

*Chairperson, SGC, directed that URMP of Nabadwip and DGP of Nadia may be taken up together (River Basin of Jalangi also included) to ensure a holistic approach of the entire district.*

- District Ganga Plans for 9 (nine) DGCs, along with their status of preparation, were likewise presented during the meeting.  
[Action: SMCGWB and DGC, Nadia]

#### **Regarding development of Bio-diversity Parks-**

- Additional Chief Secretary (ACS), Environment, informed that the Department of Environment has declared 'Char Baliadanga' at Nadia as Biodiversity Park. She requested NMCG, if any funding is available for the development of Bio-diversity park.
- The issue of mapping and development of riverine islands was also raised by the DDG, NMCG. On this point, ACS, Finance, (Member) proposed for the inclusion of Riverine Island Development Programme of the Sundarban area for consideration of funding from NMCG.

*Chairperson, SGC, directed SMCG WB to coordinate with the concerned Departments to prepare a comprehensive proposal for development of Bio-diversity Parks and the development of Riverine Island in the State for consideration of funding under NMCG.*

[Action: Department of UD&MA and SMCGWB]

iv) Prof. Anirban Gupta pointed out in the meeting that the drains and channels carrying wastewater to the EKW need to be dredged, and NMCG may be requested to provide funding for these dredging works.

*Chairperson, SGC directed that a proposal for wetland conservation alongwith dredging of channels, particularly for the EKW, should be prepared by the concerned authority for consideration in this regard.*

[Action: SMCG WB & KMC]

Having no other issues to discuss, the Meeting ended with a vote of thanks to and from the Chair.



**Chief Secretary, Government of West Bengal**

**&**

**Chairperson, State Ganga Committee  
State Mission for Clean Ganga, West Bengal**

**MINUTES OF THE MEETING TO REVIEW THE STATUS OF STP/FSTP PROJECTS  
OF WEST BENGAL FUNDED UNDER NMCG**

**Time** : 11:30 pm

**Date** : 15.01.2026

**Venue** : Conference Hall at 6<sup>th</sup> Floor, Nagarayan

The meeting was presided over by Principal Secretary, UD&MA Department.

**List of participants:** As per enclosure. (Annexure – I).

Principal Secretary, UD&MA Department took the chair, welcomed all the participants and initiated discussion.

Program Director, SMCG WB presented the status of STP/FSTP projects of West Bengal funded under NMCG.

After detailed deliberations, the following decisions were recorded:



☐ **AGENDA POINT 1: STATUS OF ONGOING STP PROJECTS ALONG WITH THE RELATED ISSUES:**

► **Howrah-Bally-Baranagar STP Project:**

The Program Director, SMCG WB informed that a critical issue has arisen regarding the replacement of the gravity sewer line under the Bally Facility. She apprised the meeting that a high-level meeting is required to resolve the matter in the presence of representatives from District Administration, KMDA, SMCG WB, HMC, CESC, and Howrah Police authorities, so as to facilitate early resolution of the issue.

She further stated that the Provisional COD for the STPs has been declared with effect from 01.10.2024. A variation proposal, comprising positive variations, has been submitted to NMCG vide letter dated 25.02.2025.

It was informed that the Extension of Time (EOT) has been granted up to 31.03.2026. The Concessionaire has further requested an extension of time up to June 2026 for completion of the balance positive variation works. NMCG official has visited the Baranagar STP project site on 09.01.2026 along with KMDA & SMCG WB officials and observed some points on the variation proposals as well as sought some supporting documents for clearance of the variation proposal. KMDA is complying the latest observation and will be sent to NMCG shortly.

The Principal Secretary, UD&MA Department advised SMCG WB to convene a meeting in the presence of the District Administration, KMDA, SMCG WB, HMC, CESC, and Howrah Police authorities to resolve all the pending issues along with variation proposals at the earliest.

[Action: SMCG WB]

► **North Barrackpore STP Project:**

Program Director, SMCG WB informed that the Out of the two STPs sanctioned under the North Barrackpore STP Project, one STP of 30 MLD capacity is progressing satisfactorily. The other STP, with a capacity of 12 MLD, is proposed to be constructed on land belonging to the Barrackpore Cantonment Board. Two parcels of land, bearing Survey Nos. 133 and 135, have been identified for this purpose. Superintending Engineer (South), GAP, KMDA apprised that the Defence Estates Office, Kolkata Circle, did not agree to spare the land bearing Survey No. 133 (open land); however, a joint survey was conducted on 06.01.2026 with KMDA, SMCG, and representatives of the Barrackpore Cantonment Board for the parcel of land bearing Survey No. 135, which includes an ITI building within the premises. KMDA is presently assessing the feasibility of setting up a 12 MLD STP on the available portion of land under Survey No. 135, excluding the ITI building.

Principal Secretary, UD&MA Department directed KMDA to assess the suitability of the land to set up a 12 MLD STP on the available portion and take confirmation from the Barrackpore Cantonment Board to ensure the land.

[Action: KMDA]

**► Chakdah STP Project:**

Program Director, SMCG WB informed that the ROW issue for laying the effluent and influent pipelines to the STP has been resolved. She further stated that the land for LS-1 for a single outfall drain is not available. In the event, it was recorded that the Municipality is unable to arrange the same, the proposal for LS-1 may be de-scoped, as minuted by the NMCG official during the site visit. Principal Secretary, UD&MA Department advised to communicate the matter formally with Administrator, Chakdah Municipality to resolve the issue. He further directed that all efforts be made to expedite the works at site so that the plant can be commissioned by 10th February 2026 without any further delay.

[Action: KMDA]

**► Berhampore - Jangipur - Raghunathgunj STP Project:**

• Jangipur & Raghunathgunj STP Project-

Chief Engineer, GAP, KMDA informed that Jangipur & Raghunathgunj STP Projects were partially commissioned on 3<sup>rd</sup> June 2025 and 29<sup>th</sup> November 2025 respectively. He also reported that during construction of LS at Jangipur (Global More) a portion of private land is encroached. The land owner has written a complain regarding this issue to SDO, Jangipur. Chief Engineer, GAP, KMDA submitted that this land issue has to be resolved. Principal Secretary, UD&MA Department directed to communicate the matter to Municipality. The issue has to be settled through local Administration and Municipality with the Land Owner. He also directed to complete all the pending works within 10<sup>th</sup> February 2026 for these two projects for final commissioning.

[Action: KMDA]

• Berhampore STP Project-

Chief Engineer, GAP, KMDA informed that bottom plugging of the MPS was affected due to sand blowing caused by high water levels. After lowering the water level, the issue has now been resolved. The EOT request has been sought up to February 2026 by the agency. Program Director, SMCG WB advised KMDA to assess judiciously the timeline for completion of the project before approaching to NMCG for taking final EOT. Principal Secretary, UD&MA Department directed to complete all the pending works within 28<sup>th</sup> February 2026 for commissioning.

[Action: KMDA]

**► Adi-Ganga STP Project:**

Director General, P&D, KMC reported that the issue relating to the partnership among the JV members appears to be resolved. Finalisation of the BEP for the STPs by the contractor (EMS-Neercare JV) is yet to be resolved between KMC and the contractor, as the quoted areas for the STPs are less than the BOQ area. At present, the contractor is required to finalise the BEP for the STPs by adopting a double-storied STP based on SBR technology. However, the contractor intends to implement a single-storied STP by utilising additional land over and above the quoted area. Principal Secretary, UD&MA Department directed that to finalise the BEP and Construction Schedule by 23<sup>rd</sup> January 2026. He also directed Director General, P&D, KMC regarding the issue related to I&WD Proposal at Rajpur-Sonarpur, needs to be verified in order to check any sort of overlapping and

whether it is included in the Adi-Ganga Project or not. Regarding this, he also advised KMC to convene a meeting with I&WD on this matter.

[Action: KMC]

► **Krishnanagar STP Project:**

Program Director, SMCG WB informed that a parcel of land for setting up a new Lifting Station at Jail Authority of Krishnanagar is required for the interest of the project. The possession of the said land is under IDT proposal. Principal Secretary, UD&MA Department directed Chief Engineer, GAP, KMDA to follow up and to expedite the process of getting the Land.

[Action: KMDA]



► **Beliaghata Penstock Gate:**

Program Director, SMCG WB informed that Penstock gates could not be refurbished/installed newly due to several constraints (Access prevented) and prolonged monsoon, due to which scheduled progress has been delayed. Prayer of EoT of the agency till April, 2026 is under consideration of KMC. Principal Secretary, UD&MA Department directed SMCG and KMC to visit the installed gate locations at the earliest & assess the completion time whether it is possible to complete balance work within the prayed timeline.

[Action: SMCG and S&D-KMC]

► **Garden Reach STP Project:**

Program Director, SMCG WB informed that the project is progressing well and a variation proposal for an amount of Rs. 14.17Cr. has recently been approved in-principle by NMCG, involving

- i) Change of diameter of Effluent pipeline
- ii) Renovation of the Electro-Mechanical items of the existing Pumping Station.

Principal Secretary, UD&MA Department advised all to avoid variation unless there is any exceptional occurrence.

[Action: SMCG]

► **Burdwan FSTP Project:**

Program Director, SMCG WB informed that Land for the FSTP is now available at the SWM Trenching Ground. Chief Engineer, GAP, KMDA informed that the levy of Additional Performance Security (APS) amounting to ₹1.21 crore. The L1 bidder has requested for waiver of the APS. The Chief Engineer, GAP Wing, KMDA has submitted revised APS proposal with a reduced APS of 5% of the capital cost, and the matter will be sent to the NMCG for consideration of reduced APS.

Principal Secretary, UD&MA Department advised that to complete the process within a week after getting the approval from the Competent Authority.

[Action: KMDA]

□ **AGENDA POINT 2: STATUS OF BID EVALUATION:**

► **Murshidabad STP Project (5 MLD SBR-New & 2 MLD WSP-Renovation):**

Program Director, SMCG WB reported that the Letter of Intent (LoI) was issued in favour of Swach-Geo Miller JV on 23.09.2025. The validity period of the Performance Security, furnished in the form of a Bank Guarantee (BG) @6.5%, is required to be extended till November 2030 (2 years construction period & 3 years O&M). However, the L1 bidder has requested submission of a Fixed Deposit in lieu of the BG for rest 1% for ESHS, which is contrary to the prescribed norms. The Performance Security has not been renewed, nor has the Performance Security for

ESHS been submitted in the form of a Bank Guarantee (BG) within the stipulated timeline of 05.01.2026. Principal Secretary, UD&MA Department advised KMDA to convene a meeting with the Agency at the PS Chamber to resolve the issue.

[Action: KMDA]

**▶ Bhatpara-Kotrung FSTP Project:**

Program Director, SMCG WB appraised that a decision is required to be taken on the issue of submission of the Electrical Supervisor Licence by the L1 bidder (Aastha Enviro Engineers Pvt. Ltd.) after expiry of the stipulated timeline. Principal Secretary, UD&MA Department advised to cancel the bid & a fresh tender to be floated.

[Action: KMDA]

**▶ Electric Crematoria (PBIG): Chakdah, Garulia, Santipur:**

Chief Engineer, GAP, KMDA informed that the financial bid is opened and work order to be placed shortly.

[Action: KMDA]

**▶ Pujali FSTP Project:**

Program Director, SMCG WB reported that a single bidder participated in the process and the bid is found to be technically non-responsive by KMDA/SMCG/NMCG. Upon approval from NMCG, a fresh tender is under process.

[Action: KMDA]

**▶ CCT at Bhatpara (ASP & WSP) & Chlorination Unit at 9 STPs:**

Program Director, SMCG WB informed that Draft Bid document of CCT at Bhatpara (ASP & WSP) has been sent to NMCG for clearance of invitation of Tender.

Draft Bid document is under preparation stage of KMDA for Chlorination Unit at 9 STPs, which will be submitted to NMCG by January 2026.

Principal Secretary, UD&MA Department directed SMCG to follow up the status of CCT at Bhatpara (ASP & WSP) and Chief Engineer, GAP, KMDA to expedite the preparation process.

[Action: SMCG and KMDA]

**□ AGENDA POINT 3: PREPARATION OF RFP FOR MAHANANDA PROJECT:**

Program Director, SMCG WB informed that the draft RFP for invitation of tender under HAM mode is currently being aligned by KMDA with an approved RFP of NMCG. She also highlighted the finalisation of a unified vendor list for Electro-Mechanical items for STP projects has to be formed. Principal Secretary, UD&MA Department advised SMCG WB to convene a meeting under the Chairmanship of Secretary, KMDA and Program Director, SMCG WB to finalise the E/M vendor list within this month. He also directed to take note that the list should not be compromising the quality of the item.

[Action: SMCG and KMDA]

**□ AGENDA POINT 4: STATUS OF PENDING DPRS:**

Program Director, SMCG WB informed,

- *Azimganj STP:* DPR for Azimganj town will be finalized by Jan, 2026. Principal Secretary, UD&MA Department advised MED to expedite the finalisation process.

8

- *Shantipur STP*: TPA (Jadavpur University) report is awaited. Principal Secretary, UD&MA Department advised KMDA to raise a reminder letter to the TPA to expedite the process.
- *Haldia FSTP (47 KLD)*: TPA (IIT, Delhi) visit has already been completed on 31.12.2025, report is awaited.
- *Bhadreswar FSTP (Performance Based Incentive Grant-PBIG)*: This DPR is under TPA (Jadavpur University).
- *Garulia FSTP ((Performance Based Incentive Grant-PBIG)*: TPA (IIT, Kharagpur) has raised some observation on the DPR, which is under compliance of KMDA.

[Action: MED and KMDA]



□ **Agenda 5: Level of Faecal Coliform in the functional STPs:**

Program Director, SMCG WB informed that


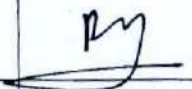

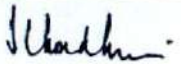
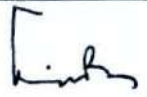

- Administrative Approval and Expenditure Sanction for "Installation of Chlorination Unit in the 9 existing STPs at Kanaipur (WSP), Kalyani (WSP), Naihati (ASP), Naihati (WSP), Garulia (WSP), Titagarh (ASP), Titagarh (OP), Panihati (WSP) & Bandipur (WSP) in West Bengal" under Namami Gange Mission - II, at an estimated cost of Rs. 18.93 crores on 02.09.2025.
- Administrative Approval and Expenditure Sanction for "Installation of Chlorination Unit in Rejuvenated STPs (WSP/ASP) at Bhatpara Municipal Town, North 24 Parganas, West Bengal" under Namami Gange Mission-II, at an estimated cost of Rs. 4.61 crores (Rupees Four Crore & Sixty-One Lakhs only) on 30.07.2025.
- For balance 10 STPs: Suitable clarification reports may be sought from KMC, PHED, MED and KMDA in respect of the non-complying FC levels of STPs.

Principal Secretary, UD&MA Department advised SMCG WB to convene a review meeting to mitigate the discrepancy between WBPCB & CPCB water quality reports along with Executing Agencies i.e. KMC, PHED, MED and KMDA.

As there was no other issue to discuss, the meeting ended with a vote of thanks from and to the chair.

**Principal Secretary,  
UD&MA Department**

Attendance SheetSub : Review Meeting chaired by Hon'ble Principal Secretary, UD&MA Department, GoWBVenue : Conference Hall of Nagarayan,Date: 15-01-2026


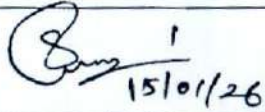

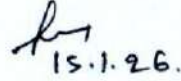
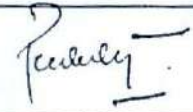

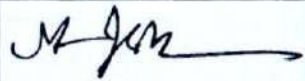
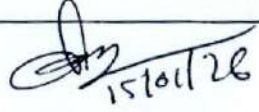
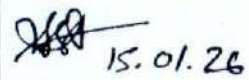
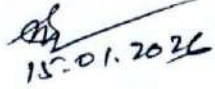
SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Md. Ghulam Ali Ansari, IAS	Executive Chairperson, SMCG WB & Principal Secretary, UD&MA Deptt.			
2.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
3.	Kanules Bora	DC, KMDA			
4.					
5.	Prantik Ray	CE, GAP, KMDA	923610801		
6.	Ranjana or Jana	Director (FA) SMCG WB			
7.	Leheli Choudhri				
8.	KINGSTON ROY	OSD, MED			
9.	Subhanay Sarker	Sr Asst Svr, SMCG			



SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	Pratish Halder	SE(N) /GAP /KMDA	8697359456		<i>Halder</i>
12.	Sanjib Bhattacharyya	SE(S) /GAP /KMDA	7003286725		<i>Sanjib</i> 15/01/26
13.	Borman Saha	CE(E/M) ,KMDA	9831567289		<i>Borman</i> 15/01/26
14.	Prasenjit Das	SE, MC-II, EM, KMDA	9051835601		<i>Prasenjit</i> 15/01/26
15.	Chandrachur Sarkar	CEIC/EM Sector/KMDA	9831194749		<i>Chandrachur</i> 15/1/26
16.	Sumit Kumar Shaha	Dy. Ch. E / P&D / KMC	9433867289		<i>Sumit</i> 15/1/26
17.	Mukhtesur Rahman	SE (HQ), MED	9153747948		<i>Mukhtesur</i> 15.1.26
18.	Kallor Sankar	SE(E/M) /KMDA	8910569016		<i>Kallor</i>
19.	Avishek Maji	AE(C) / P&D / KMC	9679891575		<i>Avishek</i>
20.	Subhasish Bhattacharyya	Dy. Ch. (Gen) / P&D / KMC	9831349741		<i>Subhasish</i>
21.	Debojit Mondal	Dy. CE(E) / KMC	9433883785		<i>Debojit</i>





SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
22.	ROSHNI RUDRA	AFC(C), S MCGWB			 15.1.26
23.	SATYAJIT GOSWAMI	JE(C), S MCGWB	7872119377		 15/01/26
24.	Subhaskar Ghosh	BE/ED-VI/EM KMDA	987963368		
25.	Pravankar Ray	E.E(C) P&D/KMC	9874362622		 15.1.26.
26.	PADMANABHA CHAKRABORTY	Spl. L.O. Dept of UDMA	8977578990	mad12law@gmail.com	
27.	Dr. Moumita Mitra	L O	7278286197	ngt.udma@gmail.com	
28.	Ms. Monirul Haque	L.O	9886408740	-	
29.	Koushik Biswas	L.O	9477421666		 15/01/26
30.	Sayani Saha Kundu	JLO	9641445472		 15.01.26
31.	Puman Mukhopadhyay	HA (Law)	9432081030		 15.01.2026
32.					

**Minutes of the Meeting held on 15.10.2025 at 2.00 PM, 2<sup>nd</sup> Floor Conference Room, Unnayan Bhawan to review the status of pending DPR under MED & pending calculation of Sewage Generation in non-KMA area**

The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting are as per annexure enclosed herewith.

Program Director, SMCG WB initiated discussion & following decisions have been taken:

- **Regarding Polluted River Stretches (PRS):** As per the CPCB report of September 2025, 11 rivers in West Bengal are listed under different categories of Polluted River Stretches (PPRS), compared to 17 nos. in 2018 and 13 nos. in 2022.

In the PRS list of 2025, two de-listed rivers from the 2022 list — Karola and Silabati — have been listed in PRS category again. On this issue, the Program Director, SMCG WB directed the Chief Engineer (South), MED, to review the original action plans prepared for these two rivers and consider preparation of fresh action plans for restoration of their water quality.

Moreover, two new rivers, Dwaraka (Tarapith) and Jaldhaka, have also been included in the PRS list of 2025.

To review these issues, it is decided that the Member Secretary, WBPCB, will be requested to chair the RRC meeting for reviewing the PRS list, 2025.

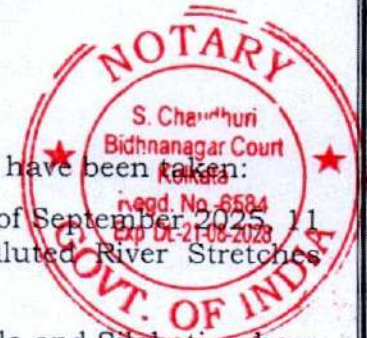
- **Regarding engagement of consultant for preparation of DPR for STP/ FSTP projects on nomination basis:** The Chief Engineer, (South), MED, proposed for engaging a consultant on a nomination basis to expedite the submission of the DPRs under the Namami Gange Programme.

In this context, the Director General, GAP, KMDA, referred to the engagement of NABCONS for preparation of the DPR for the Mahananda STP-I project, which has been undertaken following the approval of the UD&MA Department.

After detailed discussion, it is decided that the Chief Engineer, (South), MED, will initiate a proposal through e-file for engagement of the consultant (NABCONS) for preparation of the DPR for the STP projects, following the procedure adopted by the SMD, AMRUT, WB.

The proposal will also include engagement of IIT Kharagpur as technology consultant on a nomination basis for the standalone FSTP projects, since MED has been executing two pilot FSTP projects under the technical guidance of IIT Kharagpur with the approval of the UD&MA Department.

- **Regarding English Bazar town:** The Chief Engineer, (South), MED, informed that MED is preparing RFP for invitation of tender to engage a consultant for preparation of the DPR for English Bazar Town. The Program Director, SMCG WB, stated that if the Department approves the proposal for engagement of the consultant on a nomination basis, the work order may be issued directly to NABCONS for preparation of the DPR.
- **Regarding Dhulian town:** There is scarcity of suitable land for setting up STP/FSTP projects under the Namami Gange Programme for the town. The Program Director, SMCG WB, directed MED to explore the possibility of obtaining land for construction of STP/FSTP in association with the concerned ULB.
- **Regarding Jiaganj-Azimganj DPR:** The Chief Engineer, (South, MED), informed that a consultant has already been engaged for preparation of the DPR for this town. However, the DPR could not be finalized due to land-related issues for Jiaganj-Azimganj Municipality. The Executive Engineer, MED, informed that a site visit is required to discuss and resolve the matter. The Program Director, SMCG WB, directed MED to conduct a joint site visit along with officials of the concerned Municipalities at the earliest and submit the DPR by 15<sup>th</sup> December, 2025.



- **Regarding Diamond Harbour DPR:** The Chief Engineer, (South), MED, informed that a consultant has already been engaged for preparation of the DPR for this town. MED will conduct a joint site visit to finalize the DPR. The Program Director, SMCG WB, directed MED to submit the DPR by 15<sup>th</sup> December, 2025.
- **Regarding Asansol-Durgapur DPR:** The Chief Engineer, (South), MED, informed that MED has already reviewed the DPR for these towns prepared by KMDA. Subsequently, MED conducted joint site visits at Asansol and Durgapur and observed that some of the land parcels identified in the DPR are not feasible for construction of STP/FSTP. She further proposed that the present DPR requires comprehensive revision and suggested preparation of a fresh DPR through engagement of consultant, like English Bazar town. The Program Director, SMCG WB, directed MED to revise the DPR accordingly.
- **Regarding Sewage Generation in non-KMA areas:** The Program Director, SMCG WB, directed MED to calculate and submit the updated sewage generation data for the non-KMA areas at the earliest including Old Malda, Ranaghat, Mayapur, Dainhat, and Siliguri Towns.

As there was no other issue, the meeting was ended with vote of thanks from and to the chair.



Program Director, SMCG WB

**Minutes of the Meeting held on 15.10.2025 at 2.00 PM, 2<sup>nd</sup> Floor Conference Room, Unnayan Bhawan to review the status of pending DPR under MED & pending calculation of Sewage Generation in non-KMA area**

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After detailed discussion, it is decided that the Chief Engineer, (South), MED, will initiate a proposal through e-file for engagement of the consultant (NABCONS) for preparation of the DPR for the STP projects, following the procedure adopted by the SMD, AMRUT, WB.

The proposal will also include engagement of IIT Kharagpur as technology consultant on a nomination basis for the standalone FSTP projects, since MED has been executing two pilot FSTP projects under the technical guidance of IIT Kharagpur with the approval of the UD&MA Department.

- **Regarding English Bazar town:** The Chief Engineer, (South), MED, informed that MED is preparing RFP for invitation of tender to engage a consultant for preparation of the DPR for English Bazar Town. The Program Director, SMCG WB, stated that if the Department approves the proposal for engagement of the consultant on a nomination basis, the work order may be issued directly to NABCONS for preparation of the DPR.
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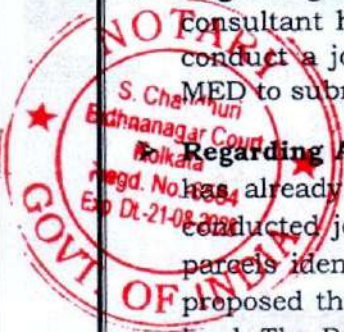
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> **Regarding Sewage Generation in non-KMA areas:** The Program Director, SMCG WB, directed MED to calculate and submit the updated sewage generation data for the non-KMA areas at the earliest including Old Malda, Ranaghat, Mayapur, Dainhat, and Siliguri Towns.

As there was no other issue, the meeting was ended with vote of thanks from and to the chair.



Program Director, SMCG WB



# Attendance Sheet

3123

Sub : Review Meeting regarding the status of pending DPR under MED and status of pending calculation of sewage generation in Non-KMA area

Venue : 2<sup>nd</sup> Floor Conference Hall, Unnayan Bhavan

Date & Time : 15-10-2025 & 02.00 P.M.

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.	Kamala Basak	DM, KMDA			
3.	A.R. Boraman	EnC, MED			
4.	J. Unathi	CE, MED (S2)			
5.	Mukhteser Rahman	SE(HQ)			
6.	P. Borattacharya	ES-SMCG, WB			
7.	R. K. Jana	Director (FAA) SMCG WB			
8.	Subhoday Sarin	Sr. Civil Engr SMCG WB			
9.					



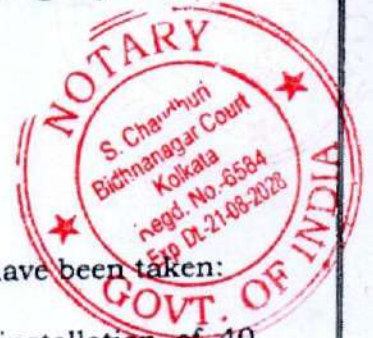


SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	AKSA JANA	CSRPML.			
12.	DIPANSAH RAY	SMCG WB			
13.	SAPTARSHI BEPA	SMCG WB			
14.	ROSHNI RUDRA	<u>SMCG</u> WB	8617339918		
15.	SATYAJIT GOSWAMI	SMCG WB	7872119377		
16.	Sayani Saha Pandit	SMCG WB	96414 45672		
17.					
18.					
19.					
20.					
21.					

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**Minutes of Meeting held on 16.10.2025 at 12.00 Noon, 3<sup>rd</sup> Floor  
Conference Room, Unnayan Bhawan to review and finalize the  
installation of Online Continuous Effluent Monitoring System  
(OCEMS) in the State of West Bengal**

The meeting was presided over by the Program Director, SMCG WB.  
Participants in the meeting are as per annexure enclosed herewith.



Program Director, SMCG WB initiated discussion & following decisions have been taken:

NMCG has engaged M/s Aaxis Nano Technologies Pvt. Ltd for the installation of 40 OCEMS units at functional STPs with 5 years of Operation and Maintenance in West Bengal. Out of these 40 units, 6 OCEMS are not required to be installed at 6 STPs, as these STPs are presently under upgradation with funding from NMCG.

**1. OCEMS for Baidyabati-Bhadreswar STPs**

The operator (ADO Consortium) shall facilitate Aaxis Nano Technologies Pvt. Ltd for installation of OCEMS within the STP premises. The electricity charges for operating the OCEMS will be reimbursed to the operator on actual basis, based on sub-meter readings. The sub-meter shall be installed by Aaxis Nano Technologies Pvt. Ltd at their own cost. The 5G SIM card for OCEMS shall be procured in the name of the ULB.

**2. OCEMS for Raghunathganj STP**

As per the contractual provisions of M/s Calcutta Enterprises, the appointed agency for the work, there is a provision for installation of two (2) OCEMS units for the Berhampore-Jangipur STP project.

Thus, one (1) OCEMS unit for the Raghunathganj STP will be installed from the descoped quantity of OCEMS under M/s Aaxis Nano Technologies Pvt. Ltd. The 5G SIM card for OCEMS shall be procured in the name of the ULB.

**3. OCEMS for Kanchrapara and Nabadwip STPs**

OCEMS units for the effluent outlet points have already been installed during the execution of the work. As per Hon'ble NGT norms, OCEMS are also required to be installed at the inlet points of these STPs. Accordingly, a formal request will be made to NMCG for installation of OCEMS at the inlet points of these two STPs shortly. The 5G SIM card for OCEMS shall be procured in the name of the ULB.

  
16/10/25

**Program Director, SMCG WB**

**Minutes of Meeting held on 16.10.2025 at 12.00 PM, 3<sup>rd</sup> Floor Conference Room, Unnayan Bhawan to review the progress of STP Project at Berhampore,**

**Jangipur & Raghunathganj**

The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting are as per annexure enclosed herewith.

Program Director, SMCG WB initiated discussion & following decisions have been taken:

✓ **Jangipur STP**

- The overall progress of Jangipur STP project stands at 98%.
- The Executive Engineer (E&M Sector), KMDA, reported that the connection of the flowmeter at the Lifting Station is yet to be completed. The Program Director, SMCG WB, instructed the Agency to complete the same immediately.
- The Executive Engineer (E&M Sector), KMDA, further informed that M/s Xylem (Technology Provider) has requested the agency to confirm the status of PLC and SCADA installation at the site to facilitate the commissioning of these two units.  
On this matter, the Program Director, SMCG WB, directed the Agency to provide geo-tagged photographs to M/s Xylem without delay to enable commissioning activities of these units.
- The Program Director, SMCG WB, also instructed the Agency to expedite the remaining works to ensure full project completion by 31.12.2025.
- It was further emphasized that no further delay will be tolerated, failing which penal measures will be imposed as per the contractual provisions.

✓ **Berhampore STP**

- The overall progress of the Berhampore STP project stands at 80%.
- The Superintending Engineer (South), KMDA, reported that the attempts to stop sand boiling through bottom plugging of the MPS could not be carried out due to high water levels at the site. It is expected that the water level will recede after the Diwali holidays, at which time another attempt will be made to stop the sand boiling. He further informed that the LT panel for the MPS is expected to reach the site within this month.
- The Superintending Engineer (South), GAP Wing, KMDA, further informed that the installation of diffusers and aeration pipes in the SBR is scheduled to be completed by 10<sup>th</sup> November 2025.
- The Program Director, SMCG WB, instructed the Agency to strictly adhere to the deadline, i.e., 31.12.2025, and to complete all pending works, including the balance cable line, at the earliest otherwise penal measures as per contractual agreement will be taken.

✓ **Raghunathganj STP**

- The overall progress of the Raghunathganj STP project stands at 85%.
- The Program Director, SMCG WB, directed the Agency to complete the works at Baliaghata Lifting Station and Sivaji Sangha Lifting Station within November 2025 to facilitate commissioning of the plant within the same month.
- The Program Director, SMCG WB, further instructed the Agency to complete the procurement of the cable network and ensure its immediate installation at the site.
- The Executive Engineer (E&M Sector), KMDA, informed that pump inspection will be completed within this month, and the supply of pumps is expected by 15th November 2025.
- Failure to complete the project by 30th November 2025 will attract penal measures, including the imposition of Liquidated Damages (LD) beyond the stipulated timeline.

As there was no other issue to discuss, the meeting ended with thanks to and from the chair.

  
Program Director, SMCG WB

# Attendance Sheet


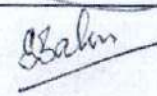
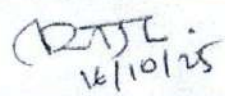

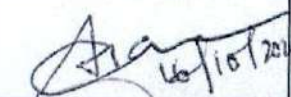
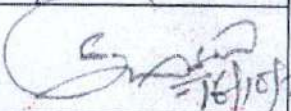
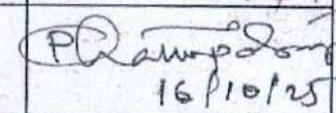
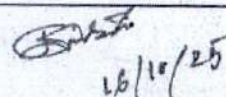
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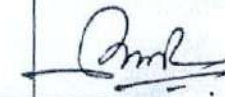

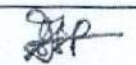
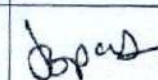

Sub : Review Meeting regarding the progress of STP project at Berhampore, Jangipur and Raghunathganj

Venue : 2<sup>nd</sup> Floor Conference Hall, Unnayan Bhavan

Date & Time : 16-10-2025 & 12.00 P.M.

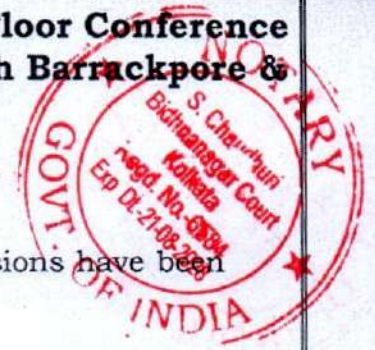


SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.	Prantik Roy	CE, GAP			
3.	Buman Saha	CE, E/M			
4.	Sanjib Bhattacharyya	SE(S), GAP, KMDA			 16/10/25
5.	GAUTAM ROY	SE/EC-II/EM KMDA			
6.	Amit Das	EE/DIV-VIII/GAP/ WRS/KMDA			 16/10/2025
7.	Subhasis Ghosh	BB/BD-VII/KMDA			 16/10/25
8.	Pallab Kumar Chatteropadhyay	AE(CE) / ED-VII / EM / KMDA			 16/10/25
9.	Babul Misra	JE(CC) in charge DIV-VIII / KMDA			 16/10/25

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	Sudhansu Saran	Sr. Civil Engr. SMCA			
12.	ASISH KANTA	ASISPM			
13.	DIPANJAN RAY	AE(E/M), SMCGWB			
14.	SAPTARSHI BERA	AE(E), SMCGWB			
15.	ROSHNI RUDRA	AE(C) WB SMCA			
16.	SATYAJIT GOSWAMI	JE(C), SYCAWB			
17.	Sayani Sabra Pandit	JLO, SMCGWB			
18.	Biswanath Pal	ASA/SMCGWB			
19.	Kamala Devi	DA, WDA			
20.					
21.					



**Minutes of Meeting held on 16.10.2025 at 2.30 PM, 2<sup>nd</sup> Floor Conference Room, Unnayan Bhawan to Review the progress of North Barrackpore & Chakdah STP Projects**



The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting are as per annexure enclosed herewith.

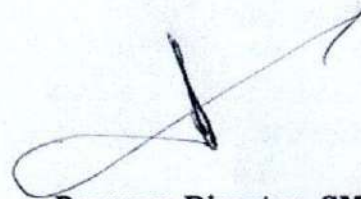
Program Director, SMCG WB initiated discussion & following decisions have been taken:

**North Barrackpore STP:**

- **Regarding overall progress of the project.** Executive Engineer, KMDA informed that the overall progress of the project is 84.14%. Program Director, SMCG WB directed Concessionaire to expedite the work, so that the project can be Partially Commissioned in Nov, 2025.
- **Regarding work schedule for Partial Commissioning:** Program Director, SMCG WB directed Concessionaire to submit the pending work schedule with timeline, checked & signed by Project Engineer, for Partial commission of the Project along with Bar Chart of Civil and E&M components.
- **Regarding completion of I&D 2:** Concessionaire informed that civil work for I&D structure has almost completed. Screen & gates have already been ordered but it will take one and half months more to manufacture. Program Director, SMCG WB directed Chief Engineer, E&M Sector, KMDA to discuss with the manufacturer company on urgent basis so that the components are manufactured and reached at site at the earliest because this particular I&D will be the only source of sewage for partial commissioning of the project.
- **Regarding the installation of two Tressel Bridges:** Executive Engineer, KMDA stated that only some piling works have been completed. Concessionaire informed that Irrigation Department has not given permission for any work in the channels due to monsoon period and informed that the installation work will be started by 29.10.2025. Program Director, SMCG WB directed Concessionaire to complete the installation of two Tressel bridges within the schedule timeline.
- **Regarding laying of Effluent line:** Executive Engineer, KMDA informed that the laying of effluent line is not yet started. Concessionaire informed that at this moment effluent line cannot be laid during the festival time due to the local objections. Program Director, SMCG WB directed Concessionaire to start the laying work at the earliest so that partial commissioning can be done by Nov, 2025.
- **Regarding de-silting of existing pipeline:** Project Engineer informed that de-silting work of existing line is still pending for about 1200 m. length. Concessionaire informed that the work will start by 19<sup>th</sup> Oct, 2024 and it will take two weeks to complete. Program Director, SMCG WB directed Concessionaire to take extreme safety measure for this de-silting work and also directed Project Engineer to monitor regularly during this work. She also directed Concessionaire to submit an undertaking that no manual excavation will take place during this whole de-silting work.
- **Regarding safety & security at site:** Program Director, SMCG WB directed concessionaire to adhere with all the safety and security protocols at the site.

- **Regarding Progress of LS 2:** Contractor informed that the land has been handed over to them on 5<sup>th</sup> June but the construction work is not yet started due to water logging at the site. He assured that the work will be started by 26.10.2025. Program Director, SMCG WB directed agency to start and expedite the work so that it can be completed within schedule timeline.
- **Regarding Progress of LS 3:** Executive Engineer, KMDA informed the final lift of the well construction is pending. Contractor reported that the work is under progress & the civil work is expected to be completed by Nov, 2025. He also informed that the pumps will reach at site by the end of Nov, 2025. Program Director, SMCG WB directed Chief Engineer, E&M Sector, KMDA to discuss with the manufacturer company on urgent basis so that the pumps are manufactured and reached at site at the earliest because LS 3 should be completed by Nov, 2025 end for Partial Commissioning of the project in the end of Dec, 2025.
- **Regarding the progress of I&D works:** Executive Engineer, KMDA informed that civil structure of 9 nos. I&D has been completed. Contractor informed that another 3 I&D construction works are in progress. Program Director, SMCG WB directed the Agency to complete the work at the earliest.
- Program Director, SMCG WB directed the Contractor to engage more labours to expedite the work.
- Program Director, SMCG WB directed Contractor to submit the balance work schedule for every week so that the project can be Partial Commissioned by Dec, 2025. KMDA is to monitor this weekly work schedule to expedite the programme.
- Program Director, SMCG WB directed KMDA to include the incremental progress since the last review meeting in the PPT presentation from next meeting onwards for every project and the final presentation should be submitted to SMCG at least 2 days prior to the schedule date of meeting.

As there was no other issue to discuss, the meeting ended with thanks to and from the chair.



**Program Director, SMCG WB**

# 260 Attendance Sheet

3131

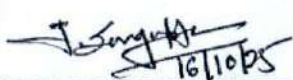
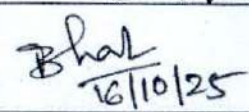
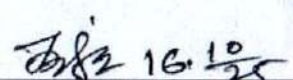
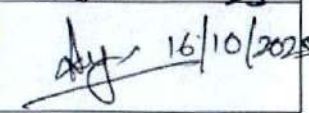
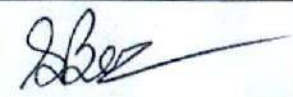
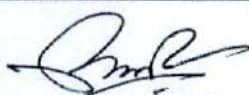
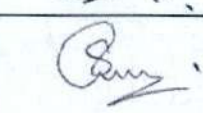
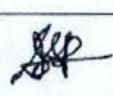


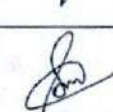
Sub : Review Meeting regarding the progress of STP at North Barrackpore and Chankdaha

Venue : 2<sup>nd</sup> Floor Conference Hall, Unnayan Bhavan

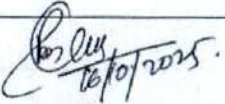
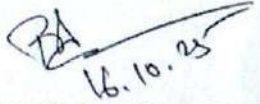

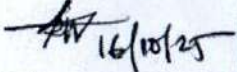

Date & Time : 16-10-2025 & 2.30 P.M.



SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.	Prantik Ray	CE, GMP			
3.	Suman Baha	CE <del>SMCG</del> E/M			
4.	Sanjib Bhattacharya	SE(s), GAP			
5.	Poojengit Das	SE, MC-II, EM			 16/10/25
6.	Kamlesh Bhowmik	DU, KMDA			 16/10/25
7.	Biswanath Mukhopadhyay	EE/GPCD(NM)/GMP/KM	9831628032	biswanath.mukhopadhyay453@gmail.com	 16/10/2025
8.	ASISA JAWA	CE BSRM			
9.	Surbhmay Sanyal	Sr Civil Engr. SMCG			

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	Jyotirata Sengupta	EE/MD-II/EM/KMDA	9143015544		 16/10/25
12.	Banasree Mondal	EE/WB-I/GAP/KMDA	9748680316		 16/10/25
13.	Sweta Banerjee	AE/GPCD(NM)/GAP	9432187886		 16/10/25
14.	DIPANSAH RAY	AE(E/M), SMCGR WB	9903084622		 16/10/2025
15.	SAPTARSHI BERA	AE(E), SMCGR WB	7585965576		
16.	Roshni Rudra.	<u>AEC</u> SMCG WB	8817739918		
17.	SATYAJIT GOSWAMI	JE(C), SMCGR WB	7872119377.		
18.	Sayani Saha Pandit	JLO, SMCGR WB	9641445642		
19.	Subrata Saman	DPO, DAC Nadia	7384889235		
20.	Kundha Das	AEC/GAP	9975155262		
21.	Sounik Majumdar	AE, WB-I, GAP, KMDA	9933537010		



SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
22.					
23.	PRASENJIT BHOWMICK	Senior Project Engineer	8629965449	bhowmick.civil@gmail.com	 16/10/2025.
24.	Dr. Bipin Dip Mukherjee	Senior Process Engineer.	7980232980	bi.pandip.mukherjee@narseensulley.com	 16.10.25
25.	Sukanta Roy	Project Manager	8451918522	soumisuk18@gmail.com	 16/10/2025.
26.	SK SUMAN	Site Engineer	8001665749	mskysuman@gmail.com	 16/10/25
27.	SUJAL DAS	Senior Engineer KIPL	9641782156	Sujaldas990@gmail.com	 16.10.25
28.					
29.					
30.					
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**Minutes of the Meeting held on 17.10.2025 at 2.00 p.m., 2<sup>nd</sup> Floor,  
Uttayan Bhawan regarding Adi Ganga STP Projects**

The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting:


1. Smt Nandini Ghosh, IAS, Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD&MA Department.
2. Sri Ranjan Kumar Jana, Director Finance & Administration, SMCG WB.
3. Sri Amitava Pal, Director General, P&D Department, KMC
4. Sri Sunil Kumar Saha, Deputy Chief Engineer, P&D Department, KMC
5. Sri Pravankar Ray, OSD & Ex- Officio Executive Engineer, P&D Department, KMC
6. Sri Avishek Maji, Assistant Engineer, P&D Department, KMC
7. Sri Asish Tomar, Managing Director and CFO, Representative of M/s EMS Ltd.
8. Sri Neeraj Srivastava, Chairman & Managing Director, Representative of M/s Neercare India Pvt. Ltd.

Program Director, SMCG WB initiated the discussion and following decisions have been taken:

- For Adi Ganga Project, the Letter Acceptance have been issued to M/s EMS-NIPL JV on 23.06.2025 with approval from State as well as NMCG. Thereafter, they have submitted stipulated Performance Security as well as ESHS Performance Security in the name of JV. Subsequently, the Contract Agreement has been signed by KMC and Power of Attorney of M/s EMS-NIPL (JV) on 30.07.2025. After that, the mobilisation has been done by M/s EMS-NIPL (JV) and subsequently they have submitted the 1<sup>st</sup> 5% of Mobilisation Advance Guarantee for releasing of 1<sup>st</sup> 5% of Mobilisation Advance.
- Now, both M/s EMS Ltd. as well as M/s Neercare India Pvt. Ltd. have started issuing letters to KMC to change the Authorised Representative of M/s EMS-NIPL (JV) as well payment of the Project in Lead Partner (M/s EMS Ltd.) Account.
- In this regard, the following details have been submitted before PD, SMCG-WB by DG, P&D, KMC, stating that, on 24.09.2025- M/s EMS Ltd.- lead partner has mentioned at this juncture of payment of Mobilisation Advance that, M/s EMS Ltd. want the payment in Lead Partners Account and change the JV POA to make Asish Tomar, Managing Director and CFO, M/s EMS Ltd. as sole Power of Attorney (POA). This JV POA as well as payment to EMS have been signed by both parties on 22.07.25 as well as Board Resolution of NIPL on 25.06.25, although NIPL has withdrawn all these through submitted letter on 11.10.2025 and through their Board Resolution on 11.10.2025. Thus, Asish Tomar, Managing Director and CFO, M/s EMS Limited being the POA isn't accepted by the JV Partner as per Contract Agreement.

- Both Directors of M/s EMS Ltd. and M/s Neercare India Pvt. Ltd. have submitted their opinion in this regard, and they are sticking to their respective views, where M/s EMS Limited is requesting for (a) payment to lead partners account, (b) Changing the Authorised Representative at this Juncture and (c) Formation of a Partnership Firm in place of existing JV.
- In view of above, Program Director, SMCG WB requested both the Companies M/s EMS Ltd. and M/s Neercare India Pvt. Ltd. to place their views and submission in writing alongwith documentary and supporting evidence by 18.10.2025 (5 p.m.) to Director General, P&D, KMC.
- Once the letter is submitted to SMCG WB as well as KMC, the matter will be brought to the notice of appropriate authority.

As there were no other issues, the meeting was ended with vote of thanks to and from the chair.

 17/10/25

**Program Director  
SMCG WB**



**Minutes of Meeting held on 12.11.2025 at 1.30 PM, 2<sup>nd</sup> Floor  
Conference Room, Unnayan Bhawan to Review the progress of  
BansberiaFSTP Project**

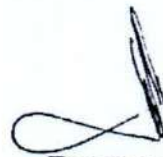
The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting are as per annexure enclosed herewith.

Program Director, SMCG WB initiated discussion & following decisions have been taken:

- At the outset the Agency presented the brief status of the project. He reported that the overall progress of the project is 27%. Agency informed that construction of Boundary Wall, Sludge Drying Bed, Concrete Yard and Lime dosing System and Inlet and Dilution Tank have already been started. Superintending Engineer, Civil, GAP Sector, KMDA informed that construction of boundary wall at the frontside has not been taken up to facilitate clear space for movement of the constructional vehicles in the site. Program Director, SMCG WB directed Agency to catchup the work in this dry season, so that the project can be completed within the scheduled time.
- Program Director, SMCG WB directed Agency to apply Power Connection application by January 2026 to avoid delay in Project completion timeline.
- Agency has stated that the construction completion of Sludge Drying Bed, Concrete Yard and Lime dosing System and Inlet and Dilution Tank as the target for the month November, 2025.
- Program Director, SMCG WB directed KMDA to prepare presentation with incremental progress with respect to the progress demonstrated in the previous meeting henceforth.

As there was no other issue to discuss, the meeting ended with thanks to and from the chair.



**Program Director, SMCG WB**




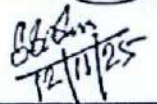


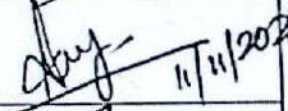

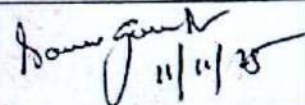
# Attendance Sheet

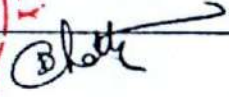
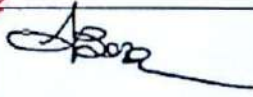

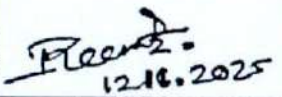


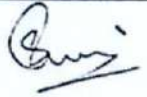
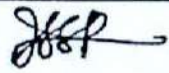
3137

Sub : Review Meeting regarding the progress of Bansberia FSTP

Venue : 2<sup>nd</sup> Floor Conference Hall, Unnayan Bhavan

Date & Time : 12-11-2025 & 01.30 P.M.

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.	Kandee Buman	De, KMDA			 12/11
3.	Prantik Ray	CE, GAT			 12/11/25
4.	Buman Saha	CE (E/M)			 12/11/25
5.	Sukhmay Saha	Sr Civil Engr SMCG			 12/11
6.	ASISH JAIN	SMCG			
7.	DIPAN SAN RAY	DAE (E/M), SMCG WB			 11/11/2025
8.	Kallu Sankar	SE (ERM) - D			
9.	SOURAV GUHA ROY	SA (GAP)/KMDA			 11/11/25

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	Dobari's Chakraborty	Executive Engineer in Charge	94351- 36870		
12.	Tushar Romti Bera	AE/GPCD(W) RMLA	9433810088	tbera@hotmail.com	
13.	Abhijit Paul	Engg. FES	7003420662	abhijitpaul@eesindia.net	
14.	Reema Samanta	D.P.O, DRC- Hooghly	8777756585	dpo.hooghly@gmail.com	 Received. 12.10.2025
15.	SAPTARSHI BERA	AE(E), SMCQ WB			
16.	ROSHNI LUDRA	AECU SMCQ WB	8617739918		 20/11/2025
17.	Satyajit Goswami.	JECES, SMCQ. WB,	7872119377		
18.	Sayani Saha Pandit	JLO, SMCQ WB	9641445672		
19.					
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21.					



**Minutes of Meeting held on 14.09.2025 at 12.30 PM, 2<sup>nd</sup> Floor  
Conference Room, Unnayan Bhawan to Review the progress of  
Krishnanagar STP Projects**

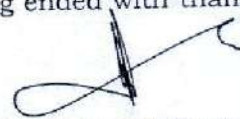
The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting are as per annexure enclosed herewith.

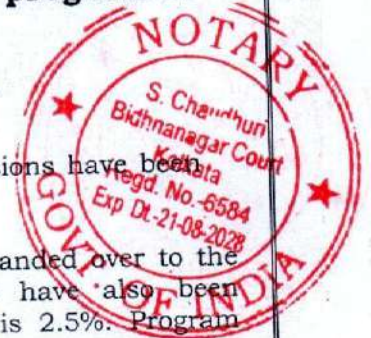
Program Director, SMCG WB initiated discussion & following decisions have been taken:

- Superintending Engineer, KMDA informed that the land has handed over to the Agency on 18.09.2025. A Site office and labour hutment have also been constructed at the site. The overall progress of the project is 2.5%. Program Director, SMCG WB directed Agency to expedite the work during current dry season, so that the project can be completed within the scheduled time.
- Project Manager of the Agency requested Program Director, SMCG WB to consider the effective date of this project from the date of land hand over. Program Director, SMCG WB stated that this may be considered.
- Agency has informed that the following construction works are expected to be completed by Nov, 2025:
  - Area development & shoring work at LS 1
  - Fixing of cutting edge at LS 2.
  - Partial PCC works at SBR basin.
  - Reinforcement works for the foundation of CCT and EPS.
  - Finalization of design & drawing for all I&D structures except I&D 3.
- Executive Engineer, E&M sector, KMDA informed that the design & drawing for decanter have been approved, while those for the Blower are under process. Program Director, SMCG WB directed Chief Engineer, E&M sector KMDA to verify & approve the blower design & drawing by Nov, 2025.
- Chief Engineer, GAP wing, KMDA informed that there are difficulties in laying the gravity pipeline along certain stretches of the narrow PWD road. He proposed an alternative suitable land for construction of a new LS though the identification of this land is yet to be confirmed. Program Director, SMCG WB stated that she will discuss this matter with the land department, UD&MA. In this regard, she desired to hold a joint meeting with SDO, Krishnanagar Sadar on 28.11.2025 alongwith all the stakeholders. She also directed KMDA to inform concerned Engineers of Krishnanagar Municipality to attend the said meeting. A joint site visit will subsequently be conducted at the construction STP site, where both JV partners are to be present to discuss and resolve all critical issues and challenges.
- Program Director, SMCG WB directed the Project Engineer of the Agency that both JV partners must be present in all meetings henceforth.

As there was no other issue to discuss, the meeting ended with thanks to and from the chair.

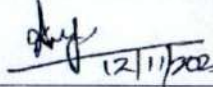
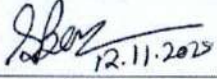
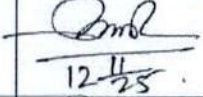
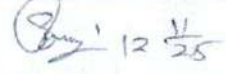
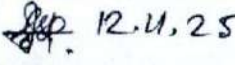
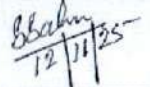
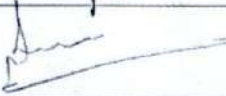


**Program Director, SMCG WB**



Attendance SheetSub : Review Meeting regarding the progress of STP at KrishnanagarVenue : 2<sup>nd</sup> Floor Conference Hall, Unnayan BhavanDate & Time : 12-11-2025 & 12.30 P.M.

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.	Sanjib Bhattacharyya.	SE (S), GAP, RMDA			 12/11/25
3.		SE, MC-II, EM			 12/11/25
4.	A. Mandal	EE/GPCD(SM)/GAP			 12/11/2025
5.	PRATAP PAL	PM - Unipro - AGW ech (SV)	7319278507	pratap.pal@uniproindia.com	 12/11/25
6.	Tanumay Saha	AE/GPCD(SM)/GAP	9614600358		 12/11/25.
7.	Subhaskar Ghosh	BE/ED-MI/EM KMDA	9879633658		
8.	ASISH JASTA	SP/SMCG-LSB			
9.	Subhoday Saha	Sr. Civil Eng. SMCG			

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	DIPANJAN RAY	AE (E/M) SMCG WB	9903084622		 12/11/2025
12.	SAPTARSHI BERA	AE(E), SMCG WB	7585965576		 12.11.2025
13.	Roshini Rudra.	AECG SMCG WB	8617739918		 12-11-25
14.	Satyajit Goswami.	JE (C). SMCG WB	7872119377.		 12-11-25
15.	Sayani Saha Prudh	JLO, SMCG WB	9641445672		 12.11.25
16.	Suman Saha	CE(E/M), KMDA	9831567289		 12/11/25
17.	Kamlesh Bera	Dr. KMDA			
18.					
19.					
20.					
21.					



**Minutes of Meeting held on 12.11.2025 at 2.30 PM, 2<sup>nd</sup> Floor Conference Room, Unnayan Bhawan to Review the progress of Penstock Gates at the existing gravity drain-outfalls on Beliaghata Circular Canal**

The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting are as per annexure enclosed herewith.

Program Director, SMCG WB initiated discussion & following decisions have been taken:

- Program Director, SMCG WB reviewed the progress of Penstock gates.
- Program Director, SMCG WB directed KMC to show cause the Agency as they have not attended the meeting and intimation regarding absence was circulated 5 minutes prior to the initiation of the meeting.
- KMC reported that out of the 31 sluice gates, 5 nos. are new gates and rest are for upgradation. Out of 26 nos of existing gates all are approved by KMC and 5 upgraded gates are already installed. Out of balance 21 nos of gates 12 nos are under fabrication. Program Director, SMCG WB directed KMC to complete the fabrication works for another 9 nos of gates to avoid further delay in the work. KMC has also been directed to proceed with the manufacturing of new gates.
- KMC also reported that the completion date was on 04.11.2025. Agency has not yet placed any prayer regarding Extension of Time. Program Director, SMCG WB stated that further payments may be stalled unless prayer regarding Extension of Time along with delay analysis and revised implementation schedule is placed before Competent Authority for approval.
- Program Director, SMCG WB directed KMC to complete all the inspection of gates within November 2025.
- Program Director, SMCG WB stated that henceforth any meeting chaired by her should be attended by the officials of KMC not below the rank of Superintending Engineer for effective deliberation.

As there was no other issue to discuss, the meeting ended with thanks to and from the chair.



**Program Director, SMCG WB**


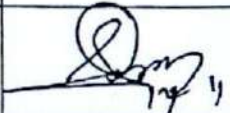

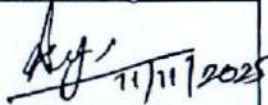
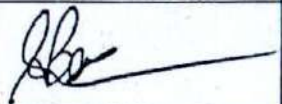
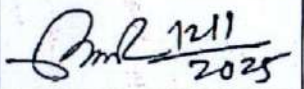
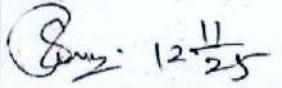
# Attendance Sheet

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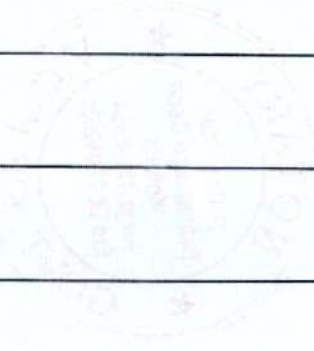
Sub : Review Meeting regarding the progress of Penstock Gates at Beliaghata Circular Canal

Venue : 2<sup>nd</sup> Floor Conference Hall, Unnayan Bhavan

Date & Time : 12-11-2025 & 02.00 P.M.

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.					
3.					
4.	Subhmay Sanyal	Sr. Civil Engr SMCG			
5.	ASHISH JAST	SMCG			
6.	DIPANJAN RAY	AE(E/M), SMCG WB			
7.	Saptarshi Bera	AE(E), SMCG WB			
8.	Roshmi Rudra.	AE(C) SMCG WB	8617739918		
9.	Satyajit Goswami.	JEEC, SMCG WB			

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	Sayani Saha Choudhury	JLO, SMC/WB	9641445672		[Signature] 12.11.25
12.	Arunangshu Das	Ex. Engr (N) KMC	6291164046		[Signature] 12/11/25
13.	Sainat Saha	SAE(c)/S&D/KMC	9804242915		[Signature] 12/11/25
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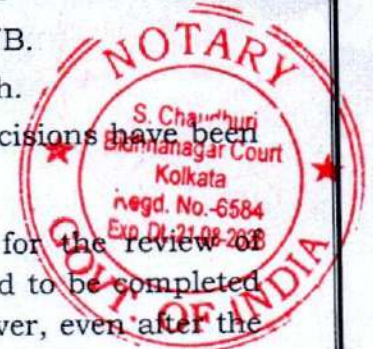
**Minutes of the Review Meeting held on 04.12.2025 at 12.00 Noon, 3<sup>rd</sup> Floor Conference Room, Unnayan Bhawan regarding Adi-Ganga STP Projects**

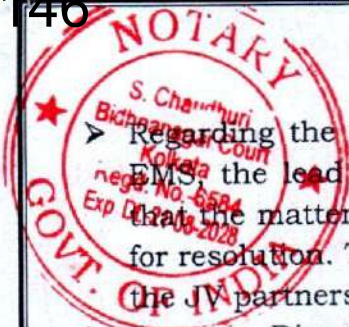
The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting are as per annexure enclosed herewith.

Program Director, SMCG WB initiated discussion & following decisions have been taken:

- The PMC (NJSEI Pvt. Ltd.) of the project presented a PPT for the review progress. It was observed that the first milestone is scheduled to be completed within six months from the effective date (30.07.2025); however, even after the lapse of more than four months, no notable progress has been made. The Program Director, SMCG WB, expressed dissatisfaction with the progress of work.
- Neercare India Pvt Ltd. (NIPL), the JV partner, informed that the survey work and soil investigation for all sites handed over to them have been completed. The BEP for two STPs (Bansdrone and Brijji) and the Pumping Stations for Zone VI have been submitted; however, the PMC informed that the contractor is yet to comply with the required observations.
- The Director General, P&D, KMC asked the Contractor (EMS Ltd - Neercare India Pvt Ltd. JV) to submit the BEP expeditiously for clearance by the PMC and KMC. In this regard, NIPL informed that the BEP for the STP has already been submitted. KMC further informed that the proposed SBR in a single-storey configuration cannot be accommodated within guaranteed area quoted during bidding by the Contractor
- Program Director, SMCG WB directed the Contractor to revisit the BEP in consultation with KMC and PMC and submit it accordingly. As desired by both the JV partners, Program Director, SMCG directed Director General, P&D, KMC to sit with PMC and Contractor on 10.12.2025 to resolve this issue.
- The Director General, P&D, KMC informed that the land for the Sukhapukur STP is in the possession of KMC. Any local disturbances, as pointed out by the PMC, will be addressed in consultation with the local Councillor, KMC.
- Dr. Pravin Kumar, Director (Technical), NMCG who participated on behalf of NMCG in the meeting, pointed out that the timely submission of the BEP, including the design of the STP in SBR technology, is essential for achieving the planned milestones. He advised that the Contractor should verify the available area against the area quoted in the BOQ and then proceed with the design of the SBR units as per the contractual provisions.
- The Director General, P&D, KMC informed that a mobilisation advance of approximately ₹30 crore has been disbursed in favour of the operator (EMS Ltd - Neercare India Pvt Ltd. JV) on 20.11.2025. However, it has come to their notice that, based on a complaint from the lead partner of the JV (EMS Ltd.), the bank has frozen the operator's account (i.e., the JV account).
- The Program Director, SMCG WB expressed dissatisfaction over this issue and directed the lead partner to take up the matter with the bank immediately to defreeze the operator's account. The Program Director, SMCG WB, also directed KMC to take immediate action to resolve the issue and ensure that the funds released for the progress of work are made available without delay.





- Regarding the issue of change of the Authorised Representative as raised by EMS, the lead partner of the JV, the Program Director, SMCG WB informed the matter will be referred to the UD & MA Department GoWB and NMCG for resolution. The Program Director, SMCG WB further directed both KMC and the JV partners that this issue should not affect the progress of the project.
- Program Director, SMCG WB directed that any differences between the JV partners must be resolved internally by them only. For all official purposes, our legal standing is with the JV and its JV account. EMS, the lead partner of the JV, informed that he and NIPL will sit together and settle their differences amicably by 10.12.2025. The EMS Director stated that he has no objection to the technical submissions, engineering drawings, and site mobilisation carried out by NIPL.
  - Program Director, SMCG WB directed that the drawings and designs for the project are required to be signed by both partners of the JV before being submitted to KMC for processing.
  - As requested by the EMS Director, he has been added to the WhatsApp group created for the Adi Ganga project to keep him informed of all directions and communications.

As there was no other issue, the meeting was ended with vote of thanks from and to the chair.

**Program Director, SMCG WB**

**NANDINI GHOSH, IAS**

**Program Director**

**State Mission for Clean Ganga West Bengal**

**পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প**




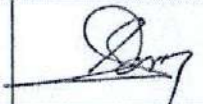




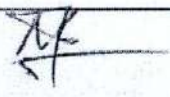
# Attendance Sheet

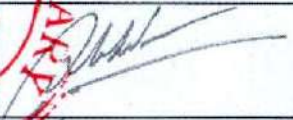
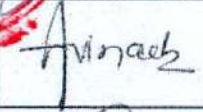
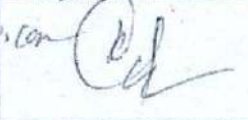
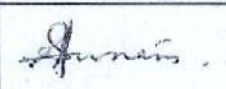
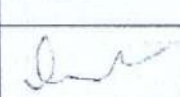
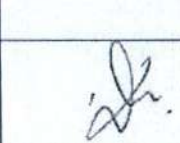
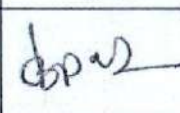
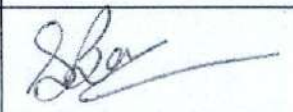
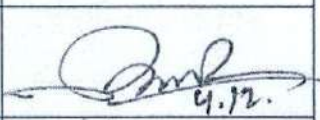


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Sub : Review Meeting regarding the progress of Adi Ganga project

Venue : 3<sup>rd</sup> Floor Conference Hall, Unnayan Bhawan

Date & Time : 04-12-2025 & 12.00 Noon.

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.	Ranjankar Jana	Director (F&A) SMCG WB			
3.	Asika Jana	SM (G-WB)			
4.	Sudhoday Samu	Sr. Civil Eng. SMCG WB			
5.	Sunit Kr. Shaha	Dy. Ch. Engg. (C) KMC			
6.	Amrita Pat	Dh (P&D) / KMC			
7.	ANISHKA MAJID	AE (C) / P&D, KMC			
8.	Pravankar Ray	OSD & EO EE (C) P&D / KMC	9874362622	Pravankar Ray@gmail.com	
9.	Neeraj Sarker	Authorized Representation	9870632211	info@neeraj.com	

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	Ashish Tomar	MO, EMS Limited	9810555780	ashish@ems.	
12.	Avinash Kumar Verma	Regional Head, EMS Limited	8899280149	avinash@ems.co.in	
13.	Dr. Dhirendra Kumar Claffery	Team Leader, NJS	7005619140	Dr.dhirendra.kumar-claffery@njsi.com	
14.	Md. Sabir F. Hussain	SENIOR Project Engineer NJS.	9581883941	sabir.hussain@njsi.com	
15.	INDRA MITRA	Sr. Process	9051362621	indra.mitra@njsi.com	
16.	Debojit Mandal	DY. CE(E)/KMC	9433883785		
17.	Biswanath Pal	ASA/SMCG			
18.	Baptanshi Bera	AE(E), SMCG			
19.	ROSHNI RUDRA	AE(C) SMCHWB	8617739918		 4.12.
20.	Satyajit Goswami	JE(C) SMCHWB			 04.12.25
21.	Sayani Saha	SLO, SMCHWB	9641445672		



SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
22.	DEEP TIAGU	NISS (PMC)	8285678950	deep.tyagi@nysei.com	Deep
23.	Sowmitra Chandra	EMS-NIPZ JV	9831058736	schandra@nurecare co. in	Sly
24.					
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**Minutes of Meeting held on 27<sup>th</sup> 12.2025 at 11.30 AM, 2<sup>nd</sup> Floor Conference Room, Unnayan Bhawan to Review the progress of Chakdah STP Project**

The meeting was presided over by the Program Director, SMCG WB. Participants in the meeting are as per annexure enclosed herewith. Program Director, SMCG WB initiated the discussions & the following decisions have been taken:

- ▶ Agency informed that the civil works of Main Pumping Station (MPS) have not yet been completed. It will be ready for Electro-Mechanical works by 25.12.2025. To complete the Electro-Mechanical works, it will take another one-month time.
- ▶ As per the EOT approval received from NMCG, the project is required to be partially commissioned by 31st December 2025 using wastewater from LS-3 and LS-4. However, as discussed during the review meeting, the Contractor informed that the electro-mechanical equipment for LS-3 and LS-4 has not yet been received at the project site. Accordingly, partial commissioning by 31st December 2025 appears to be infeasible.

Thus, it is resolved that Liquidated Damages (LD) shall be levied as per the contractual provisions with effect from 1st January 2026. Under these circumstances, Liquidity Damage (LD) will be imposed as per the Contractual Agreement on & from 1<sup>st</sup> Jan 2026.

- ▶ Program Director, SMCG WB directed the Agency to complete laying of pipelines in front of the approach road of WTP within 15 days.
- ▶ It is reported that PWD has already given the consent in respect to ROW issues. Program Director, SMCG WB directed KMDA & the Agency to conduct a meeting with Traffic Police officials on 12.12.2025 to resolve all ROW issues related to the lifting stations and pipeline laying in the balance portion.
- ▶ Agency reported that the electromechanical equipment for Lifting Stations such as screen and pumps are already ordered and will reach at site by 31<sup>st</sup> December 2025. Screen for MPS will reach at site by first week of January 2026. Accordingly, installation of these items will take place without any further delay.
- ▶ Program Director, SMCG WB directed the Agency to complete all the balance works by third week of January 2026 to ensure the Partial Commissioning of the plant on **28<sup>th</sup> January 2026**. She also directed Chief Engineer, E&M Sector, KMDA to monitor the timelines for the electro-mechanical installations, so that this timeline is strictly adhered to.
- ▶ During the site visit dated 08.12.2025 by SMCG WB officials, it was noticed that the safety and security protocols was not duly followed at the project site. Program Director, SMCG WB directed the Agency to show cause the Safety Engineer and Site Engineer and proposed due penalty on them.
- ▶ The Program Director, SMCG WB, along with her officials, will visit the project site by last week of December 2025 to take stock of the situation and assess ground reality and progress of work at the site.

As there was no other issue to discuss, the meeting ended with thanks to and from the chair.

  
Program Director, SMCG WB


# Attendance Sheet

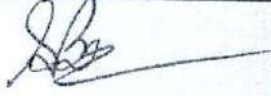
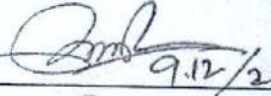
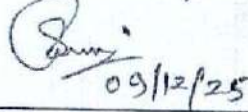
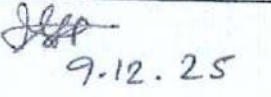
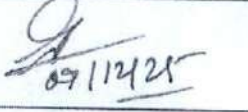
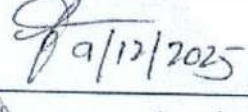
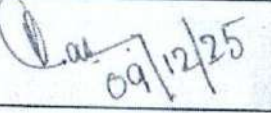
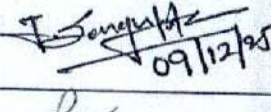
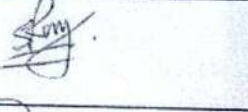
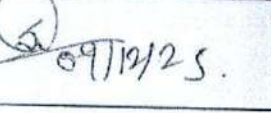
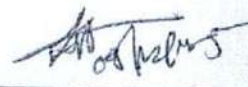
3151

Sub : Meeting to review the progress of Chakdah STP

Venue : 2<sup>nd</sup> Floor Conference Hall, Unnayan Bhawan

Date & Time : 09-12-2025 & 11.30 A.M.

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.	Ramales Basak	DM, KMDA			 09/12
3.	Frankie Ray	CE, GAP			09/12/25
4.	Sanjib Bhattacharyya	SE(S), GAP, KMDA			09/12/25
5.	Suman Saha	CE(E/M), KMDA			09/12/25
6.	AKISA JANA	SMCH-LSB			09/12/25
7.	Subhamay Saha	Sm Civil Engr SMCG WB			
8.	P. Bhattacharya	ES - SMCG WB			
9.	DIPANJAN RAY	AE(E/M), SMCG WB			

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	Saptanshi Bera	A/E(E), SMCB WB			
12.	ROSHNI RUDRA	A/E(C) SMCB, WB			
13.	Satyajit Gobwami.	JE(C), SMCB WB			
14.	Sayani Saha Tanti	JLO, SMCB WB			
15.	Subrata Saman	DPO, DGC Nadia			
16.	Priswajit Mukherjee	EE/UPCDWH/C&P			
17.	Pranshil Das	SE/MC-II/EM			
18.	Jogobrata Sengupta	EE/MD-II/EM			
19.	Sukanta Roy	Subject: Sukanta Roy Asst. Secy. Manager Kharari Infra. PW. E&C			
20.	SUJAL DAS	Kharari Infra. PW. E&C LIT.			
21.	SU SUMAN	Kharari Infra. PW LIT.			



**Minutes of Meeting held on 09.12.2025 at 1.00 PM, 2<sup>nd</sup> Floor Conference Room, Unnayan Bhawan to Review the progress of Garden Reach STP Projects**

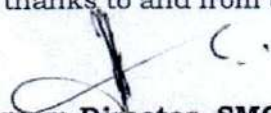
The meeting was presided over by the Program Director, SMCG WB.

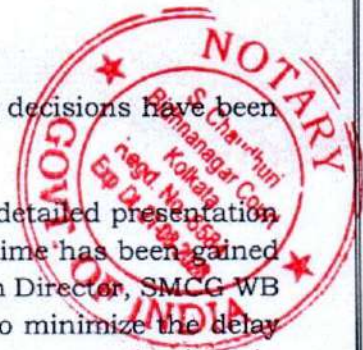
Participants in the meeting are as per annexure enclosed herewith.

Program Director, SMCG WB initiated the discussions & the following decisions have been taken:

- ▶ At the outset, Project Engineer (PE) demonstrated milestone-wise detailed presentation of work progress. The Team Leader informed that almost 3 weeks time has been gained in fifth milestone in respect to the previous review meeting. Program Director, SMCG WB appreciated the progress and advised to maintain the work pace to minimize the delay occurred due to waterlogging during previous monsoon. In order to cope up the delay in 5<sup>th</sup> milestone, Program Director, SMCG WB directed the Concessionaire to catch-up procurement of Electro-Mechanical items.
- ▶ Project Engineer (PE) informed that all structures have come up to the ground level except Primary Clarifier. Program Director, SMCG WB directed the Concessionaire & PE to complete the construction work of the same upto the ground level within two-month time in order to avoid water-logging problem.
- ▶ It was informed in the meeting that vendor's inspection dates of Electromechanical items have not been informed by Project Engineer (PE) to KMC officials in time. Program Director, SMCG WB warned Project Engineer (PE) not to repeat this kind of lapses henceforth. She also advised to update all the information in the official WhatsApp group to avoid such incidents & intimate the KMC Officials at least 7 days in advance.
- ▶ Project Engineer (PE) informed that all gates, gravity belt thickener, service water pump, butterfly & NRV procurement order have already been placed. Program Director, SMCG WB directed the Concessionaire to ensure the procurement of aforementioned equipment and instructed that these should reach the site by 15<sup>th</sup> January 2026. Director General, KMC was instructed to keep liaison with the vendors to adhere the timeline.
- ▶ Program Director, SMCG WB directed the Concessionaire to submit the revised schedule of supply items alongwith their weightage to PE/KMC at the earliest and it should make up the deficit of 5<sup>th</sup> milestone.
- ▶ Program Director, SMCG WB directed the Concessionaire to submit design & drawing of Storm water Drainage Pumping Station by 16.12.2025 to Project Engineer (PE)/KMC so that by end of December 2025 it can be submitted to NMCG after recommendation from SMCG WB.
- ▶ Program Director, SMCG WB directed the Concessionaire to submit manpower deployment plan for Network Laying as well as for other works.

As there was no other issue to discuss, the meeting ended with thanks to and from the chair.

  
**Program Director, SMCG WB**



# Attendance Sheet

283


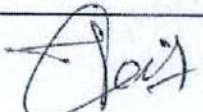
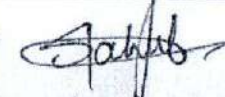
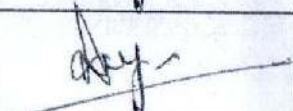

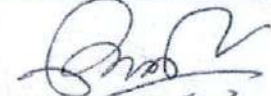
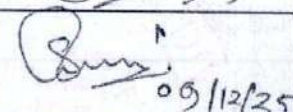

Sub : Meeting to review the progress of Garden Reach STP project

Venue : 2<sup>nd</sup> Floor Conference Hall, Unnayan Bhawan

Date & Time : 09-12-2025 & 09:00 P.M.



SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.	AMITAV PAL	DG (P&D)/KMC	9433835822		
3.	ASISH JANA	SMCG-WB.			
4.	Subhmay Sanyal	Sr Civil Engr SMCG WB			
5.	AVISHEK MAJI	Asstt. Engr. (C) P&D/KMC.	9679891525		
6.	Pravankar Ray	OSD & EO EE(C) P&D/KMC	9874362622		P. Ray
7.	Smriti Kr. Saha	Dy. Ch E(C) KMC	9433867289.		
8.	Debojit Mondal	Dy CE (E)/KMC	9433883785.		
9.	Dhruvatarra Mitra	P.M. Fichtner	9903164025		

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	Subrato Ghosal	V.P.(C). GRSTP	9874403870	Subrato.ghosal@gmail.com	
12.	P.I. JAYAKUMAR	Team Leader	8248052166	radirujayakumar@gmail.com	
13.	Manideepa Das	TEPL (Jr. Engineer)	9903127018	dasmanideepa23@gmail.com	M. Das.
14.	Mamokendra Ray	GM- GRSTP	9031041418	projects@teplconstructions.com	Ray
15.	Rahul Kr. Singh	Jr. Eng. (Civil)	9102026021	Singhrahulkumar69@gmail.com	
16.	DIPANSAI RAY	AE(E/M), SMCB WB	9903084622		
17.	Saptarshi Bera	AE(E), SMCB WB			
18.	ROSHNI RUDRA	<del>AE(C)</del> SMCB, WB	8617739918		
19.	Satyajit Gobwami.	JE(C), SMCB WB	7872119377.		 09/12/25
20.	Sayani Saha Kundu	JLO, SMCB WB	9641445672		 7.12.25
21.					



Site Inspection Report.  
Month- NOVEMBER- 2025

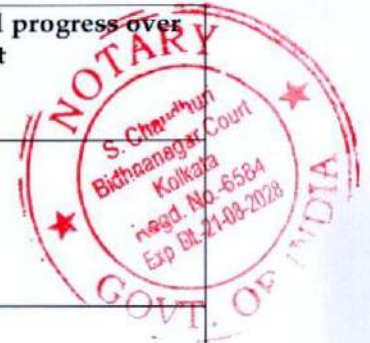


NAME OF THE EXECUTING AGENCY- GAP WING/W&S SECTOR, KMDA

**1. Physical progress of the operational STPs.**

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
1	Bhatpara	Bhatpara	60.50	22.18	1. Due to pending work of house connection 2. The STPs are designed as per the year of 2044 projected population.	Not install till now	Total House connection 91000 MLD. Connection completed as on date 34910. DPR for balance house connection under progress.	NIL
2	Kalyani	Kalyani	21.00	8.33 & 7.58	NA	Not install till now	Present length of network = 260 km (Approx) L&T= about 48km, existing about 212km, network remaining = about 110 km. Number of house hold = 30000, house connection	NIL

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
							done =18000, house connection remaining= 12000	
3	Gayeshpur	Gayeshpur	8.33	3.58	Inadequate house connection	Not install till now	Due to pending work of house connection 11575 nos. of HSC has been completed out of 15000 household. Gayeshpur Municipality is executing the work by engaging agencies through tender. Work is in progress	Sewage (Influent) quality has been decreased compared to previous month viz. September, 2021 is 3.63 MLD.
4	Budge Budge	Budge Budge	9.3	8.14	Only for available drain connection	Not install till now	Total Connection 13200 House pit constructed -13348 nos IP constructed - 5368 Connection made to the source : 2384	Under O&M HDPE PIPELINE = 100 Mtr. Jack Push work : 10 Mtr. Manhole : 8 nos IP : 8 nos
5	Barrackpore	Barrackpore	24.0	9.36& 2.86	Sewerage network could not been completed as the Local Municipal authority has barred the Sewerage network	Not install till now	"Barrackpore Municipality has completed about 25200 no House	Operation & Maintenance work for STP started



Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					at present for the ensuing assembly poll and House connection work has not been completed. Presently sewage from the existing drains are being taken by I& D structures		connections out of 35000. Achieved Chamber up to 29.02.2024 is 40500 nos.	
6	Halisahar	Halisahar	16.0	10.17	a. House connection pending which executed from local ULB and about 600 nos house hold source connected out of total 32866 Nos. b. Some of the drains intercepted to collect water.	Not install till now	Due to pending work of house connection Total House connection needed 32866. Achieved Chamber nos 25941 Full completed 17142	Operation & Maintenance work for STP started.
7	Bandipur (Khardah)	Khardah	14.00	9.25	a. Necessary permission from railway to rectify/restore the leakage of rising main pipe yet not receive from the competent authority till to date.	Not install till now	NA	Operation & Maintenance work for STP started.
8	Garulia	Garulia	4	3.6	a. Irregular/inadequate pumping due pump break down etc may cause deficit in inlet	Not install till now	NA	Operation & Maintenance work for STP started.



Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					discharge. b. Irregular cleaning of Debitola Pacha Khal from others authority causing chokage of inlet screen causing deficit in adequate inlet discharge.			
9	Naihati	Naihati	6.50	5.9	a. Irregular/inadequate pumping may cause deficit in inlet discharge. b. During dry season level of water reduces accordingly. c. Irregular cleaning of Lalbaba ghat darin and Ramghat drain from others authority causing chokage of inlet screen causing deficit in adequate inlet discharge.	Not install till now	NA	Operation & Maintenance work for STP started.
10	Naihati	Naihati	11.56	10.15	a. Irregular/inadequate pumping may cause deficit in inlet discharge. b. During dry season level of water reduces accordingly.	Not install till now	NA	Operation & Maintenance work for STP started.
11	Panihati	Panihati	12.00	10.73	a. Necessary permission from PWD to rectify/restore the	Not install till now	NA	Operation & Maintenance work for STP started.



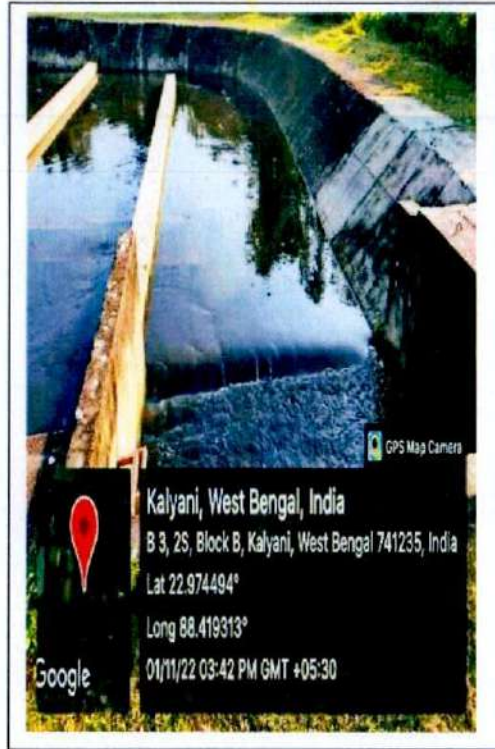
Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					leakage of rising main pipe yet not received from the competent authority till to date.			
12	Titagarh	Titagarh	9.00	4.41&4.41	a. Irregular pumping and operation due to existing labour /operator/ worker issues.	Not install till now	NA	Operation & Maintenance work for STP started.
13	Baidyabati	Baidyabati	6.00	4.44	-	Not install till now	NA	Operation & Maintenance work for STP started.
14	Bhadreswar	Bhadreswar	7.60	3.66	-	Not install till now	NA	Operation & Maintenance work for STP started.
15	Chandannagar	Chandannagar	22.66	4.48&1.12	During dry season level of water reduces accordingly.	Not install till now	NA	Operation & Maintenance work for STP started.
16	Bansberia	Bansberia	0.30	.27	NA	Not install till now	NA	Operation & Maintenance work for STP started.
17	Uttarpara - Kotrung and Konnagar	Kanaipur Gram Panchayet	22.00	11.83	NA	Not install till now	NA	Trial run started from 27.07.2022) cleaning, repairing & renovation of network- is under progress.
18	Nabadwip	Nabadwip	9.50 MLD	2.89	Actual capacity will reached in the year 2051	Installed	NA	O&M started from 01/07/2022
19	Kanchrapara	Kanchrapara	18.00 MLD	8.06	-	Not install till now		Trial & Run started from 01/09/2022
20	Sreenathpur, Ranaghat	Ranaghat	4.0 MLD	1.61				



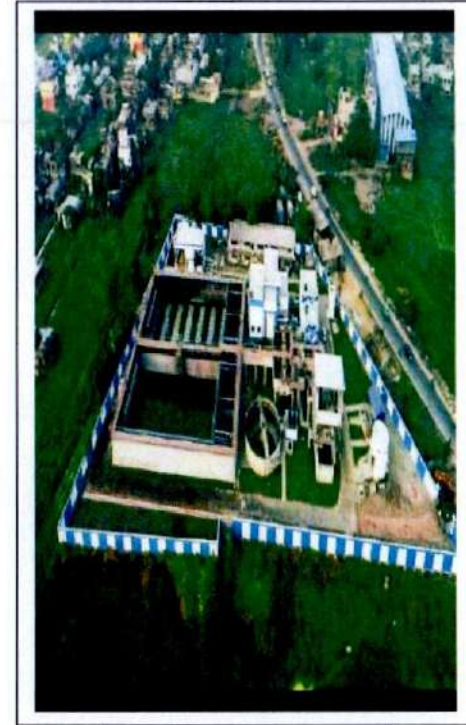
Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
21	Silver Jubilee Road, Ranaghat	Ranaghat	2.6 MLD	1.43				

SITE VISIT PHOTOGRAPH OF STP UNDER OPERATION & MAINTENANCE STAGE IN NOVEMBER-2025





KALYANI



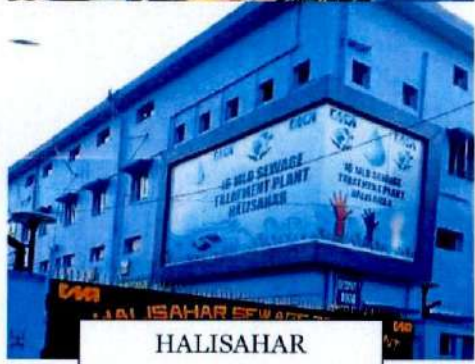
BARRACKPORE



Chlorination Building



GAYESHPUR



HALISAHAR

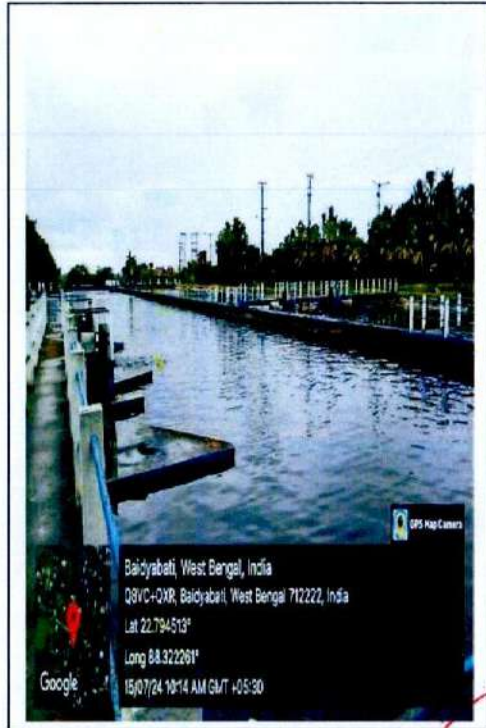




Budge budge



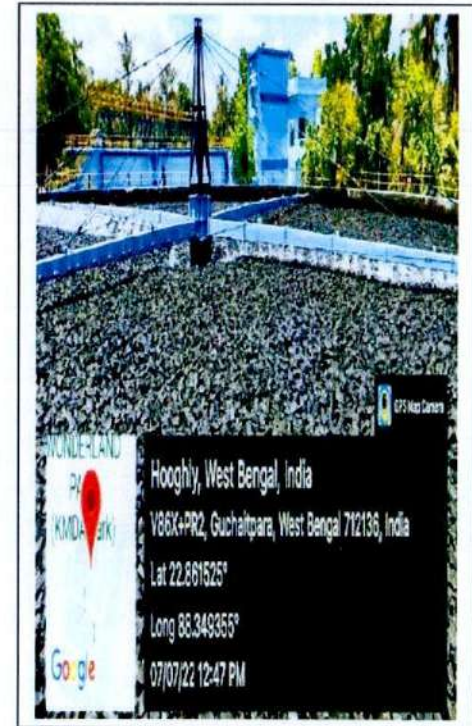
NAIHATI



Baidyabati



Bhadreswar

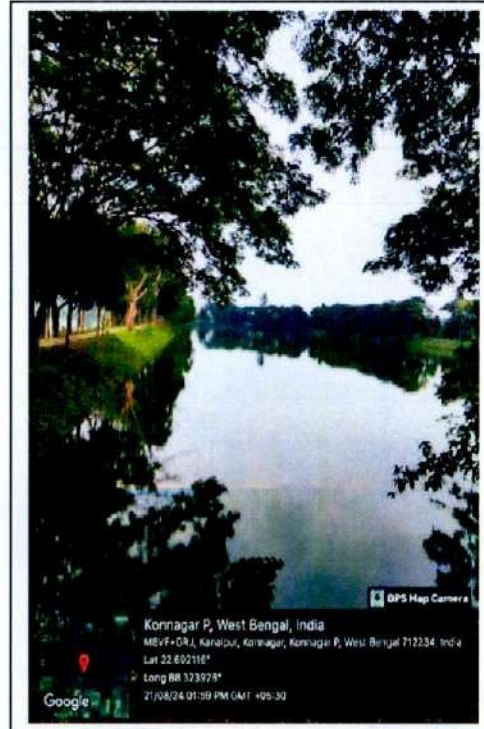


Chandannagore

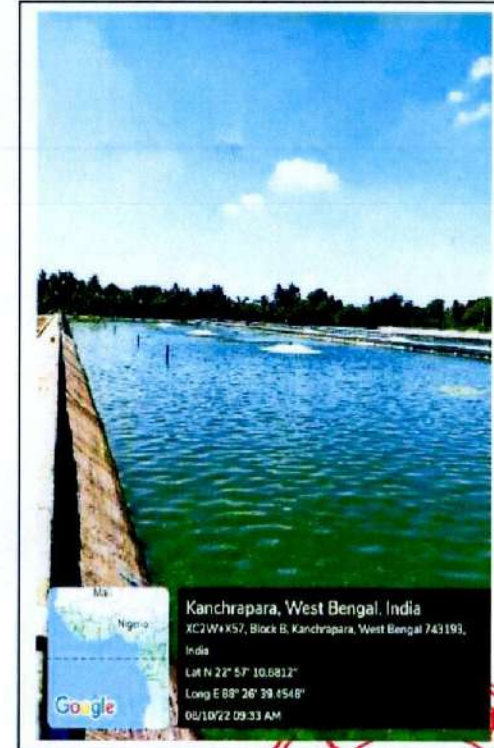




NABADWIP



Kanaipur STP



KACHRAPARA






### 1. Status of the non-operational STPs.

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Installed in (year) Non-functional since (year)	Current initiative towards functionalization, if any	Present Status	Incremental progress over the last visit
1.	Serampore	Serampore	18.6	Installed-1990 Non functional-2011	DPR for Augmentation and up gradation of the STP is under process	Non-functional	Nil
2.	Champdani	Champdani	1.00	Installed-2009 Non-functional-2018	DPR for Augmentation and up gradation of the STP is under process	Non-functional	Nil

### 2. STPs under different stages of execution.

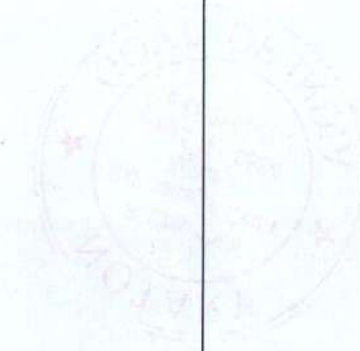
Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
1	Hooghly	Hooghly	26.50	DEC 25	<p>progress as on 30.11.2025 For Civil parts =90.00% , E&amp;M Part= 97.00% Overall progress =92.500% (Including E&amp;M) 1) Sewrage network design as well as structural design completed and work going on. 2) Admin building Finishing work Complited. 3) 500 dia D.I pipe laying almost omlpleted &amp;Laying of 600 mm dia D.I pipe going on&amp; gravity line going on. 4) MPS work Completed. 5) LS-3 work Completed</p>	
2	Jangipur	Jangipur	8.00 MLD	E.O.T Applied upto December, 2025	Jangipur:	


Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
					<p>Jangipur: Progress on 30.11.25            Construction of STP Physical progress- Civil Work 98%. Completed            i) SBR Basin: SBR wall is under progress.-Civil-99.25% Completed.            ii) Inlet Chamber: Civil- 98.6% Completed.            iii)MCC- Blower Room: Civil Work-99% Completed.            iv) Centrifuge House of STP: Civil work-99% Completed.            v) Chlorination Building : Civil work-98% Completed.            vi) CCT : Civil Work-98.1% Completed.            vii) Boundary Wall- Civil work-70%</p>	


Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
3	Raghunathganj	Jangipur	5.00 MLD	E.O.T Applied upto December, 2025	<p>AAs per proposed revised BOQ Progress on 30.11.25 Raghunathganj:</p> <p>Construction of STP Physical progress- Civil Work 95.6% completed</p> <p>i) SBR Basin: Civil Work- 99% Completed.</p> <p>ii) Inlet Chamber: Civil Work- 98.5% Completed.</p> <p>iii) MCC- Blower Room: Civil Work-96% Completed.</p> <p>iv) Centrifuge House of STP: Civil Work-98% Completed.</p> <p>v) Chlorination Building : Civil Work-98% Completed.</p> <p>vi) CCT room: Civil Work-98% Completed.</p> <p>vii) MPS- Ino. Civil Work-90%</p> <p>viii) Boundary wall- 70%</p>	
4	Berhampore	Berhampore	3.50 MLD	E.O.T Applied upto December, 2025	<p>AAs per proposed revised BOQ Progress on 30.11.25</p> <p>i) SBR Basin: Civil Work-97% Completed.</p> <p>ii) MPS- 50% Completed</p> <p>iii) Centrifuse House- 90% Completed</p> <p>iv) Inlet Chamber- 97.% Completed</p> <p>v) MCC Blower Room-86% Completed.</p> <p>vi) Chlorination Building: 80% Completed.</p> <p>vii) CCT - 90% Completed.</p> <p>viii) Boundary Wall- Civil work- 120m of 240m Completed</p>	
5	Bally (Kona)	Jagacha Gram Panchayet	62.00		<p>Overall progress: 97.54%</p> <p>STP: 99.83%</p> <p>Network:</p> <p>Manhole Rising 98%</p> <p>LS MPS Repair 90%</p> <p>Desilting 97%</p> <p>Pipe Laying 97% Pipe Laying 98%</p>	




Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
6	Arupara	Howrah	65.00		Overall progress: 94.94% STP :99.86% Network: Manhole Rising 99% LS MPS Repair 98%	
7	Mathkal	Baranagar	60.00		Overall progress: 96.08% STP : 99.91% Network: Manhole Rising 96% LS MPS Repair 95% Desilting 98% Pipe Laying 94%	
8	Maheshtala	Maheshtala	35.00	31.08.2025 (Including completion of Trial Run as per EOT))	Total:-100% completed till 31-10-25 consisting of :- 1. 100% of STP Civil Process unit. 2. 100% of Office Building & Staff Quarter. 3. 100% of Supply of Electromechanical Items. 4. 100% of Associate Infra Civil Structure & pipe Laying works. SBR Basin:-Platform & wall 100% completed. Hydrotesting of Basin-1 ,2,3,4 completed. CCT:- 100% completeed SHU:- 100% completed. PTU:- 100 % completed. Admin Building:- 100% completed Staff Quarter:- 100% Completed Pipelaying:- Pipe Laying , Hydrotesting & Road Restoration completed. LS2- Raft 100% completed. Well Wall Completed. Brick Work & Plaster WIP. LS-2A:- 100% Civil completed. LS-3:- 100% completed. Boundary Wall completed	



Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
9	North Barrackpore	North Barrackpore	38.00	15.02.2026 (Including completion of Trial Run)	<p>Total:-90.706% completed till 30-11-2025 consisting of :-</p> <p>SBR Basin:- Basin wall and walkway 100% completed. Other miscellaneous works has been going on. E&amp;M work is in progress.</p> <p>Primary Unit: Miscellaneous Work has been going on. E&amp;M work is in progress.</p> <p>SHU: Miscellaneous Work has been going on. CCT: Miscellaneous Work has been going on. STP Mechanical Procurements - 100% Completed. STP Electrical Procurements - 100% Completed. STP Mechanical Erection - 100% Completed. STP Electrical Erection - 98% Completed.</p> <p>BOUNDARY WALL: Excavation including Levelling &amp; PCC work 97% completed, Sub Structure and RCC Super Structure work 97% completed, Brick Work &amp; Plaster-80%.</p> <p>ADMIN BUILDING: Miscellaneous works has been going on.</p> <p>HT SUBSTATION : Miscellaneous works has been going on. 700mm Dia having length of 110 metres (Trenchless /Open Cut Method) - 100% Completed.</p> <p>Construction of New 11 MLD LS at D-Drain (Civil Part) - Upto Roof Slab 100% complete. Brick work in Progress.</p>	

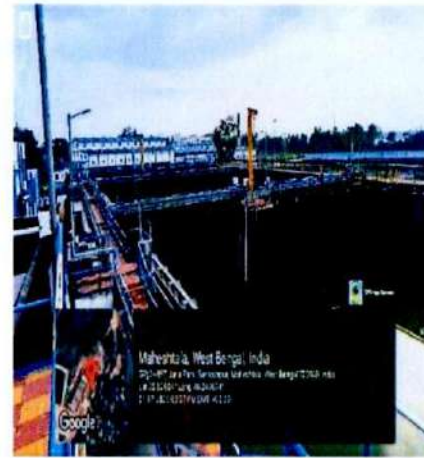
SL.NO	Location	ULB Jurisdiction	Proposed capacity in MLD	Timeline for completion	Present status	Incremental progress over the last visit
10	Chakdaha	Nadia	15	05.12.2025 (including Trial run)(EOT applied upto March2026)	<p>Total:-88.5% completed till 30-11-2025 consisting of :- SBR Basin:- Basin wall and walkway 100% completed. Other miscellaneous works has been going on. E&amp;M work is in progress. Primary Unit:- Miscellaneous Work has been going on. E&amp;M work is in progress. SHU:- Miscellaneous Work has been going on. CCT:- Miscellaneous Work has been going on. Boundary Wall -: i) PCC Work - 70% Completed. ii)RCC Work - 70% Completed. iii) Brick Work - 70%Completed. Mechanical Procurements - 95% Completed. Electrical Procurements - 85% Completed. Mechanical Erection - 60% Completed. Electrical Erection -50% Completed. MPS:- Roof Slab Casting Completed. LS-3: Well Ground Slab work in Progress, Screen Chamber Top Slab Work In Progress. LS-4: MCC Panel Room Roof Slab Work in progress. ADMIN BUILDING:- Miscellaneous works has been going on. Gravity Sewerage- 80% Completed(6715M/5370M). Rising Main 90 % Completed(4900M/3410M).</p>	
11	South DumDum	North 24PGS	27	Oct-27	Work Order issued	

12	Khardah	North 24PGS	8.15	12.03.27	10% (overall progress)	
13	Santragachi STP	Howrah	1.5	11.09.25	15%(overall progress)	
14	Bansberia(FSTP)	Hooghly	15 KLD	23.07.25	26.0%(overall progress)	
15	Krishnanagar	Nadia	14 MLD		2.5%(overall progress)	

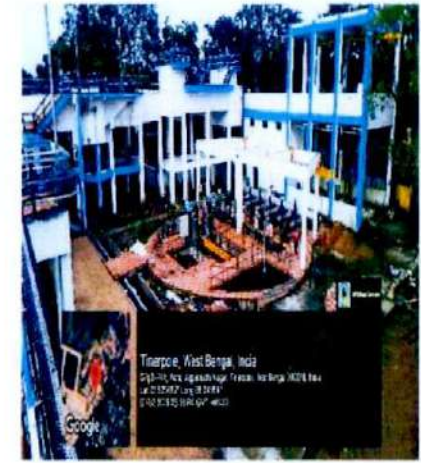


NOTARY  
S. Chandrahri  
Bidhanagar Court  
Kolkata  
Regd. No. - 6584  
Exp. 01-21-08-2026  
GOVT.

Hooghly Chinsurah



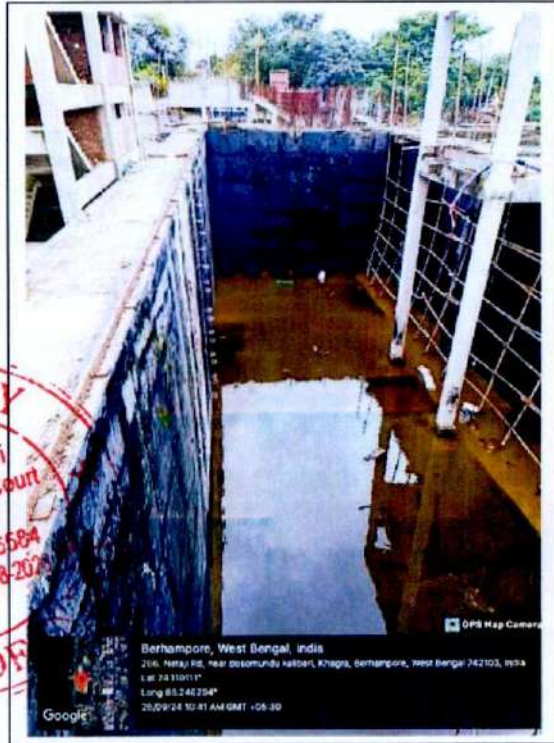
Maheshtala



CHAKDAHA



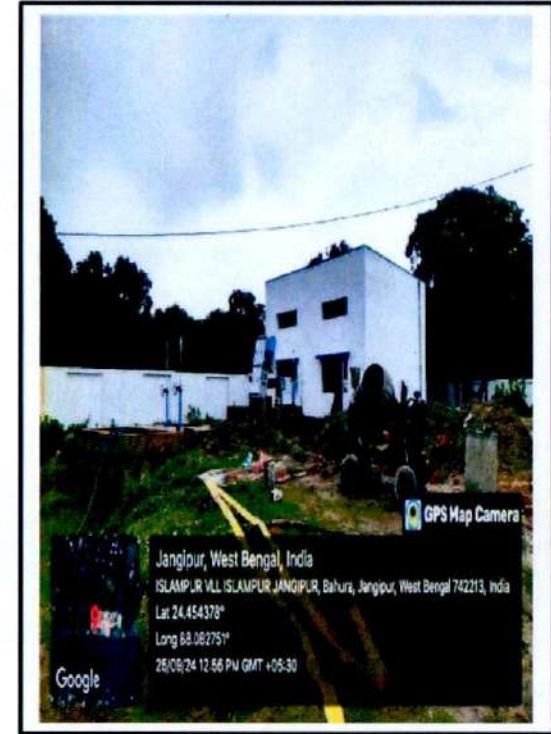
**NOTARY**  
 S. Chatterjee  
 Bidhanagar Court  
 Kolkata  
 Regd. No.-6584  
 Exp Dt.-21-08-2023  
**GOVT. OF**



BEHARAMPORE STP SITE



RAGHUNATHGUNJ STP SITE



JANGIPUR



BALLY



ARUPARA



BARAHANAGAR



NORTH BARRACKPORE



## 3. Status of Polluted Drains discharging to river Ganga.

Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
1.	Jangipur Drain	Jangipur	0.8 MLD	Presently in-situ treatment work is ongoing and in future it will be tapped under the ongoing Baharampore - Jangipur Interception & Diversion Project. Bar screen has already been installed.	YES	To be tapped under 8.0MLD Jangipur STP.	Dosing and Desilting work is in progress
2.	Halisahar Drain	Halisahar	22.94 MLD	To be intercepted in the Halisahar STP (16.00 MLD capacity) which is under execution.	NO	On-line treatment proposal sent.	Installation of gate completed.
3.	Garifa Drain-South / Ramaghat Open pucca drain	Garifa	4.85 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Naihati STP (WSP)	Lock Gate Installed
4.	Garifa Drain-North	Garifa	10.36 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Naihati STP (WSP)	Lock Gate Installed..
5.	Thanar Khal	Naihati	10.18 MLD	Considered to be connected with the STP 2 (11.56 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Naihati STP (ASP)	Lock Gate Installed completed.
6.	Imambara Khal	Hooghly-Chinsurah	5.24 MLD	Will be tapped in Hooghly Chinsurah STP, under construction.	No	Will be trapped in Hooghly Chinsurah STP, under	NIL



SI no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
						construction.	
7.	Chinsurah-Majir Rasta Drain	Hooghly-Chinsurah	17.12 MLD	Consider in Hooghly - Chinsurah Revised DPR	No	Will be trapped in Hooghly Chinsurah STP, under construction.	NIL
8.	ChandniGhat Drain	Hooghly-Chinsurah	25.75 MLD	Consider in Hooghly - Chinsurah Revised DPR	No	Will be trapped in Hooghly Chinsurah STP, under construction	NIL
9.	DebitalaPancha Khal	Garulia	46.36 MLD	Considered to be connected with the STP (7.90 MLD capacity) at Garulia in rejuvenation works under North 24 Parganas district.	No	Partially tapped under Garulia STP (wsp)	NIL
10.	Serampore/Bhagirathi Drain	Serampore	91.88	Planned to be diverted to the existing Serampore STP which will be renovated after the finalization of Tender	No	In house DPR is ready. But it could not be submitted due to lack of NOC of railway crossing from South Eastern Rail.	Nil
11.	Chatra Khal	Serampore	76.30	Planned to be diverted to the existing Serampore STP which will be renovated after the finalization of Tender	No	DO	NA
12.	Barrackpore Khal (S. P. Banglow)	North Barrackpore	4.87 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at North Barrackpore. DPR submitted to	No	To be tapped in the proposed 8 MLD STP of Monirampur.	NIL






Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
				NMCG on 22.07.2020 for approval.			
13.	Gandhi Ghat Drain	Barrackpore	4.07 MLD	To be intercepted in the Barrackpore STP (6.00 MLD capacity) which is under execution.	NO	Tapped under 6 MLD STP Barrackpur.	NIL
14.	Dhobi Ghat Drain	North Barrackpore	0.47 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at North Barrackpore. DPR submitted to NMCG on 22.07.2020 for approval.	No	To be tapped in the proposed 8 MLD STP of Monirampur.	NIL
15.	Titagarh Drain (BishalaxmiGhat)	Titagarh	5.79 MLD	Considered to be connected with the STP (14.10 MLD capacity) at Khardah-Bandipur in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Bandipur STP.	NIL
16.	Hasting Ghat Drain	Rishra	45.50 MLD	Considered to be connected with the existing LS at Rishra Hooghly district.	Considered to be connect at LS at rishra	Consultant engaged for DPR. DPR shall be submitted by 14.09.24	Financial evaluation in progress
17.	DewangaziGhat Drain	Bally	20.67 MLD	Considered in Kona STP (62.00 MLD) at Bally which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	Not yet	On-line treatment proposal sent.	NIL
18.	JagatnathGhat Drain-1	Belur	4.29 MLD	Considered in Kona STP (62.00 MLD) at Bally which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	No	To be trapped under HBB HAM.	NIL




SI no.	Name of drain	City/ Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
19.	Kamarhati Drain @ Jute Mill	Baranagar	42.48 MLD	Considered in Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	No	Partially tapped under 60MLD Baranagar STP under HAM mode.	NIL
20.	Kamarhati Drain @ PB Ghat	Panihati	4.76 MLD	Considered to be connected with the STP (12.00 MLD capacity) at Panihati in rejuvenation works under North 24 Parganas district.	No	Partially tapped under Panihati STP.	NIL
21.	Kuthighat Drain/ Baranagar Khal	Baranagar	10.84 MLD	Considered in Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	No	Consultant to be engaged.	NIL
22.	Chitpur Ghat Khal/ Circular Canal	Chitpur	497.65 MLD	KMC area connected with Bangur STP & EKW. (KMC)	No	Under KMC	Under KMC
23.	Cossipore / Kashipur drain	Cossipore	15.09 MLD	Connected to Bangur STP. (KMC)	NO	Under KMC	Under KMC
24.	Telka Ghat Drain	Howrah	10.55 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	Engagement of consultant is under process	Nil
25.	Ramkrishna Ghat Drain	Howrah	10.20 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	Engagement of consultant is under process	Nil



Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
26.	101, Foreshore Road Drain	Howrah	0.00 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	Engagement of consultant is under process	Nil
27.	Tolly Nala	Dahighat, Hastings, Kolkata	252.49 MLD	3 new STPs are proposed (KMC)	Under KMC	Tolly's Nullah is guarded with 8 floating garbage arrester nets at different locations to arrest the floating materials for the ease of removing the same from reaching to the River.	Under KMC
28.	Nimtala Burning Ghat Drain	Nimtala Ghat, Kolkata	35.93 MLD	This is combined sewer overflow line. There is a penstock gate arrangement to discharge diluted sewage in river. DWF is taken to EKW through a system of sewer network, pumping stations and canals. (KMC).	NO	Under KMC	NIL
29.	Dhankheti/ PB Ghat Khal	Metiabruz, Kolkata	26.09 MLD	Draft DPR for I&D submitted to NMCG for approval on 30.03.2019. 3 New STPs are proposed.	Under KMC	Dhankheti Khal is guarded with 3 bar screens at different locations to arrest the floating materials for the ease of removing the same from reaching to the	Under KMC



SI no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
						River.	
30.	Shibpur Burning Ghat Drain	Shibpur-Howrah	22.79 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	No	Engagement of consultant is under process	Nil
31.	Bagherkhal	Kanchrapara	55.65MLD	To be diverted to the ongoing Kanchrapara STP	No	Already Tapped	Nil
32.	130 Foreshore Road Drain	Howrah	0.0069 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	No	Engagement of consultant is under process	Nil
33.	Alliance Mill Drain	Bhatpara	1.38 MLD	Diverted to 31 MLD STP at Jaggadal	No	Already tapped.	NA
34.	Rosbara Khal	Bandel	9.11 MLD	Proposed to be connected with the STP (26.50 MLD capacity) at Hooghly - Chinsurah Municipality. DPR approved by NMCG on 28.08.2020.	No	Will be tapped in Hooghly chinsurah STP, under construction.	Nil
35.	Old Muni Khali Khal	Mahestala	11.72 MLD	Considered in 35 MLD STP under Maheshtala HAM Project.	No	Construction of Interception & Diversion structure is in progress to tap the Khal with the STP.	
36.	Bhatpara Drain	Bhatpara	8.75 MLD	NO	NO		NIL



SI no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
37.	Pratapnagar-Rajbari Drain	Bhatpara	35.3 MLD			DPR already sent to NMCG for approval	NIL
38.	Bhatpara-Open pucca drain	Bhatpara	61.89 MLD			Already been taken up by GAP sector KMDA	
39.	Bagh Khal	Rishra	65.52 MLD	NO	Tender invited for Preparation of DPR for Rishra Municipal Town in I&D with STP.	Consultant engaged for DPR. DPR shall be submitted by 14.09.24	Financial evaluation in progress
40.	Majher Char Khal	Kalyani	24.32 MLD	NO	This drain will receive 90% of its flow from Kalyani Town and therefore a disinfection unit proposed there.	DPR preparation under process.	NIL
41.	Champdani Ferry Ghat / Paolghat Drain	Chapdani	25.75 MLD	I&D work proposed after Augmentation/Up-gradation of existing STP at Serampore&Chapdani Municipal town.	Tender Invited for preparation of DPR.	In house DPR is ready. But it could not be submitted due to lack of NOC for MPS land.	Financial evaluation in progress
42.	Khardah Khal	Khardah	105.60 MLD	NO	Drain with humungus capacity and flow will be treated as	Consultant engaged for DPR. DPR shall be submitted by 14.09.24.	Financial evaluation in progress



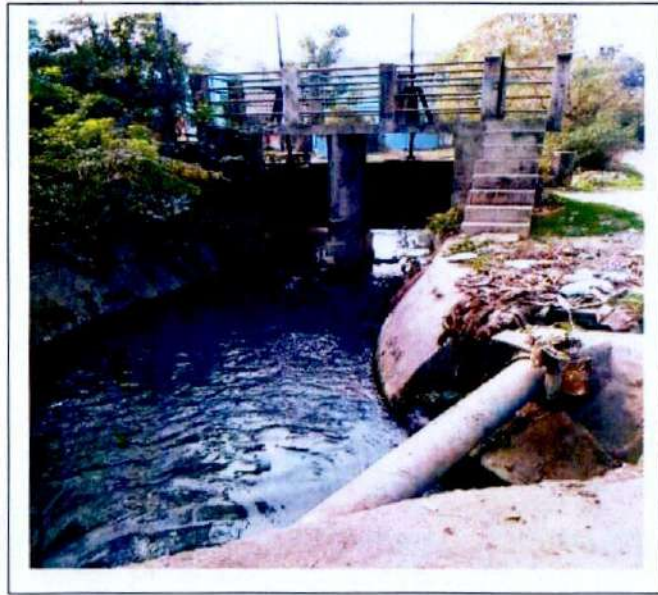
Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
					separate canal/River		
43.	N.C. Pal Khal	Sankrail, Howrah	4.12 MLD	NO	Tender invited for Preparation of DPR for Howrah added zone in I&D with STP	To be tapped/DPR under tendering stage.	Financial evaluation in progress
44.	Saraswati Khal	Howrah	3.65 MLD	NO	Tender invited for Preparation of DPR for Howrah added zone in I&D with STP.	To be tapped/DPR under tendering stage.	NIL
45.	DhopaGhat Drain	Bansberia	7.31 MLD	NO	NO	Engagement of consultant is under process	NIL
46.	Chandannagar Drain	Chandannagar	0.4 MLD	Taken up into the STP at Chandannagar by I&D work	NO	Already tapped in chandannagar STP.	NIL
47.	Nazerganj Khal	Sankrail, Howrah	336.71 MLD	No	Preparation of DPR for Howrah added zone in I&D with STP	To be tapped/DPR under tendering stage.	Financial evaluation in progress
48.	ITC Triveni Drain	Hooghly	3.88 MLD	No	No	This drain carries discharge from ITC,tribeni. It is llocated under chandrahatty-2 panchyet.	Action plan of this drain has been submitted by WBPCB.

SI no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
49.	Akhra Food Ghat drain (New Muni Khali Khal)	Mahestala	42.62 MLD	Considered in 35 MLD STP under Maheshtala HAM Project.	No	Construction of Interception & Diversion structure is in progress to tap the Khal with the STP.	Financial evaluation in progress
50.	DVC Canal	Champdani	72.52 MLD	No	No	Consultant engaged for DPR. DPR shall be submitted by 14.09.2024	
51.	Bazarpara-Garighat Drain / Sharenga drain	Sarenga-Sankrail, Howrah	87.20 MLD	No	No	To be tapped under /DPR tendering stage.	Action plan of this drain has been submitted by WBPCB.
52.	Baidyabati Drain	Baidyabati	128.77 MLD	No	Drain with humungus capacity and flow will be treated as separate canal/River	Consultant engaged for DPR. DPR shall be submitted by 14.09.2024	Financial evaluation in progress
53.	Bally Khal	Bally	264.52 MLD	NO	Drain with humongous capacity and flow will be treated as	Consultant engaged for DPR. DPR shall be submitted by 14.09.2024	Financial evaluation in progress



SI no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
					separate canal/River		
54.	Singhi More Khal	Sankrail, Howrah	14.20 MLD	NO	Tender invited for Preparation of DPR for Howrah added zone in I&D with STP	To be tapped/DPR under tendering stage.	Financial evaluation in progress
55.	BTPS Out fall Drain-I	Hooghly	49.03 MLD	No	No	This drain carries discharge from btps, tribeni. It is located under chandrahatty-2 Panchyot.	NIL
56.	Bagher Khal	Kanchrapara	55.65 MLD	To be diverted to the ongoing Kanchrapara STP	No	I&D work is under Progress	Nil



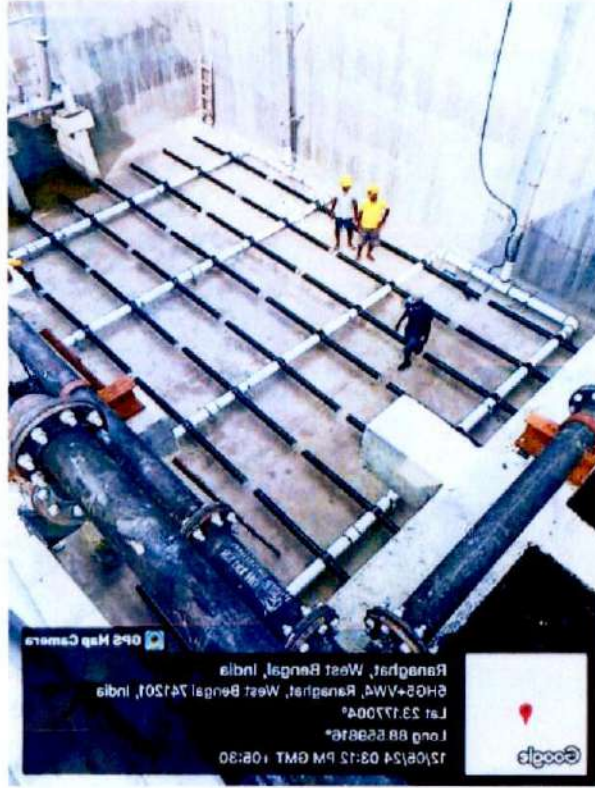


GARIFA SOUTH (RAM GHAT)



HALISAHAR DRAIN LOCKGATE





RANAGHAT



CHAKDAHA



Sl. No.	Name of Operational STP	Design/ Built up Capacity (MLD)	Mapping for Co-Treatment of Faecal Sludge & Septage for the Towns (Upto 12 KM radius of the STP site)	Whether co-treatment is being carried on now
34	Kestopur	27.24	Bidhannagar Municipal Corporation	No
35	Howrah	65	Howrah Municipal Corporation	No
36	Bally	40	Bally, Dankuni	No
37	Bally	22		No
38	Baranagar & Kamarhati	60	Baranagar & Kamarhati	No
39	Sreenathpur (Ranaghat)	4	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
40	Silver Jubilee Road (Ranaghat)	2.6	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
41	Hooghly Chinsurah	26.5	Hooghly-Chinsurah, Chandannagar, Bhadreswar, Champdani, Baidyabati	No

*R. Anil Kumar*  
12.06.2011



Sl. No.	Name of Operational STP	Design/ Built up Capacity (MLD)	Mapping for Co-Treatment of Faecal Sludge & Septage for the Towns (Upto 12 KM radius of the STP site)	Whether co-treatment is being carried on now
[1]	[2]	[3]	[4]	[5]
1	Jagaddal Bhatpara New	31	Bhatpara	Yes
2	Shyamnagar	10	Bhatpara	No
3	Jagaddal Bhatpara old	9.5	Bhatpara	No
4	Kankinara STP, Madrail, Bhatpara	10	Bhatpara	Yes
5	STP Kalyani-I	11	Kalyani	Yes
6	STP Kalyani-II	10	Kalyani	
7	Gayeshpur	8.33	Gayeshpur	Yes
8	Bansberia	0.3	Bansberia	No
9	Konnagar	22	Uttarpara, Kotrung, Konnagar, Rishra, Dankuni	No
10	Naihati	11.56	Naihati	Yes
11	Garden Reach	57	Kolkata Municipal Corporation	No
12	Keorapukur	45	Kolkata Municipal Corporation	No
13	Jiaganj Azimganj Takia Oxidation Pond	0.69	Jiaganj & Azimganj, Berhampore & Murshidabad	No
14	Jiaganj Azimganj Takia Oxidation Pond	0.69		
15	Barrackpore	18	Barrackpore, North Barrackpore, Barasat	Yes
16	Barrackpore	6	Barrackpore	
17	Halisahar	16	Halisahar	Yes
18	Budge-Budge	9.3	Budge Budge, Pujali, Maheshtala	Yes
19	Nabadwip	9.5	Nabadwip	Yes
20	Baidyabati	6	Baidyabati, Champdani	No
21	Bhadreswar	7.6	Bhadreswar	No
22	Garulia	4.1	Garulia	No
23	Chandannagar, Khalisani, Chinsurah, Hooghly	18.16	Hooghly-Chinsurah, Chandannagar,	Yes
24	Chandannagar, Khalisani, Chinsurah, Hooghly	4.54	Hooghly-Chinsurah, Chandannagar	Yes
25	Titagarh	4.54	Titagarh	No
26	Titagarh	4.54	Titagarh	No
27	Bandipur (Khardaha)	14.1	Khardah, New Barrackpore, Madhyamgram	No
28	Naihati	6.5	Naihati	No
29	Panihati	12	Panihati	Yes
30	Kanchrapara	18	Kanchrapara	No
31	Bangur	52	Kolkata Municipal Corporation	No
32	Baghajatin	15	Kolkata Municipal Corporation	No
33	Hatisur	10	Kolkata Municipal Corporation	No

*[Signature]*  
12.06.2011

Memo No.1241 –UDMA-11014(49)/16/2023

Date :12.06.2025

**ADVISORY**

This Department under different schemes has set up & commissioned Sewage Treatment Plants (STPs) at different ULBs. As per the reports, all the STPs have been commissioned and functional but are operating at a sub-optimal level due to inadequate feed coming to the plants.

- (2) At the same time, there are Municipalities adjacent to the location of the functional STPs where there is neither a STP nor a Faecal Sludge Treatment Plant (FSTP).
- (3) After careful consideration, it has been decided to map the existing functional STPs to the adjacent ULB(s) for the sewage and septage to be transported to the STPs mapped for better and optimum utilisation of the functional STPs and at the same time open dumping of sewage and septage can also be stopped. The STP-wise mapping of the ULBs is annexed.
- (4) The sewage and septage are to be transported to the designated STP by Cess Pools. ULB-wise STPs mapped is annexed.
- (5) This arrangement shall continue till such time a functional Liquid Waste Management facility is set up at the tagged ULBs.
- (6) This arrangement shall take immediate effect.

Enclo : As stated.

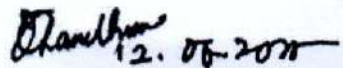
  
**Principal Secretary**  
to the Govt. of West Bengal

Memo No. 1241-1(7) –UDMA-11014(49)/16/2023

Date :12.06.2025

Copy forwarded for kind information & necessary action to :

- (1) Chairperson, (Concerned) Municipality.
- (2) CEO, KMDA.
- (3) Commissioner, (Concerned) Municipal Corporation.
- (4) Director, SUDA.
- (5) Executive Officer, (Concerned) Municipal Corporation/ Municipality/ NAA.
- (6) Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
- (7) Sr. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

  
**Special Secretary**  
to the Govt. of West Bengal

- 14. OSD to the Municipal Commissioner, KMDA
- 15. PS to Hon'ble MIC
- 16. PS to Principal Secretary



Joint  
Secretary UD&MA  
Department

1437785/2021/O/o JS(UDMA)

Government of West Bengal

Department of Urban Development & Municipal Affairs  
DF-8, Sector-I, Salt Lake,  
Kolkata-700064



MemoNo. -UDMA-24011(99)/7/2021-JS(UDMA)

For smooth and efficient execution of the Projects taken under NamamiGange Schemes and with respect to the Action Plans submitted to the River Rejuvenation Committee in connection with the Polluted river stretches of the State (categorized as Priority I, II, III, IV, V Rivers), in respect of which the Department of UD & MA has to submit Reports and Returns on regular basis as mandated by Hon'ble NGT under different OAs, it is felt necessary now, that the concerned Engineers of the Executing Agencies- KMDA, KMC, MED, SJDA, SLRDC, ADDA, and others should make compulsory Site Visit every month and monitor the progress of different Projects which include:

1. Visit to STPs under Construction, Rejuvenation, Renovation, Household Connections, laying of Sewer network including routine visits.
2. Visit to the Polluted Drains and review the progress of different Pollution Abatement measures being taken.
3. Visit to the identified Polluted River stretches and review the progress of different Pollution Abatement measures being taken thereon and on the outfalls.

Post Visit, a detailed report showing incremental Progress over the last visit along with good quality photographs to be submitted to the Department every month through proper channel in the enclosed Format. For this purpose, the controlling Head of the Executing Agency may compile all the site inspection Reports and submit the final Report accordingly. This mechanism will ensure quality monitoring and will expedite timely completion of different undergoing Projects.

This issue has an approval of the Higher Authorities.

Joint Secretary  
UD&MA  
Department

MemoNo. -UDMA-24011(99)/7/2021-JS(UDMA)

1. Municipal Commissioner, Kolkata Municipal Corporation,
2. CEO KMDA
3. CEO SJDA
4. CEO ADDA
5. Chairman, Liquid Waste Management Committee
6. Joint Secretary, KMDA
7. Secretary, MED
8. Chief Engineer, GAP Sector, KMDA
9. Chief Engineer, KMDA
10. Chief Engineer, MED
11. Additional Chief Engineer, SJDA
12. Additional Chief Engineer, ADDA
13. Special Engineer, SLRDC

**4. Details of Alternate Treatment Technology being adopted in the Polluted River Stretches.**

River name	Polluting drain	In-situ treatment details	MLD treated	Present Status	Incremental progress over the last visit
GANGA	Jangipur Drain	Bio/Phyto remediation treatment process as interim measure has been taken up for Jangipur drain. Chemical dosing, desilting work etc. has been taken up periodically and as per the test result data it is expected, the desired test result for waste water may be achieved with the present treatment process.	0.2	Chemical dosing, desilting work etc. has been taken up periodically	Dosing and Desilting work is in progress



Date:10.01.2023

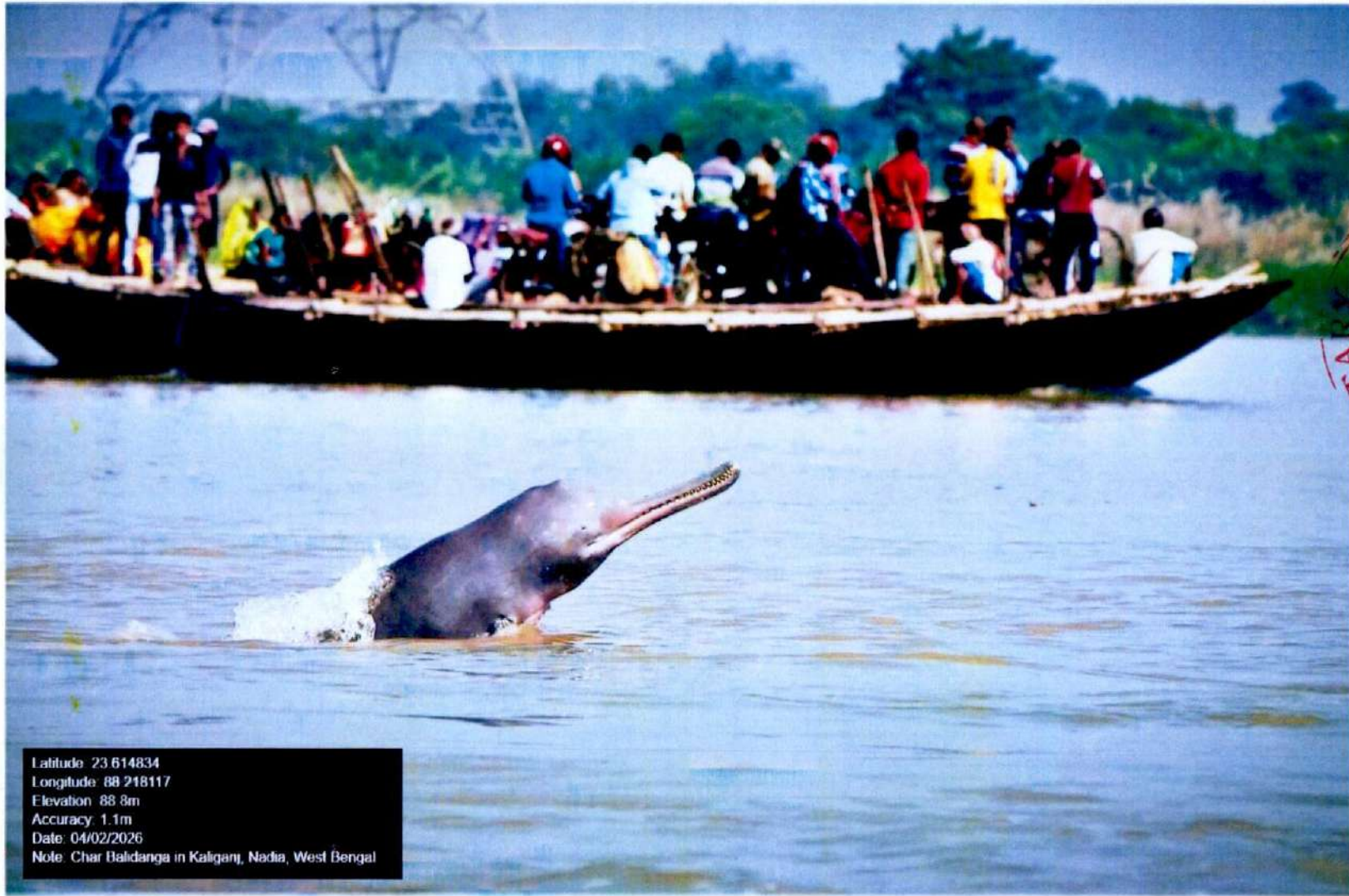
Name of Reporting Engineer: PRANTIK RAY

Designation: CHIEF ENGINEER



NOTARY  
S. Chatterjee  
Bichananagar Court  
Kolkata  
Regd. No. 1004  
Exp. 21-08-2028  
GOVT. OF INDIA

Latitude: 23.614639  
Longitude: 88.217860  
Elevation: 88.1m  
Accuracy: 1.0m  
Date: 04/02/2026  
Note: Char Balidanga in Kaliganj, Nadia, West Bengal



Latitude 23.614834  
Longitude 88.218117  
Elevation 88.8m  
Accuracy 1.1m  
Date: 04/02/2026  
Note: Char Balidanga in Kaliganj, Nadia, West Bengal

NOTA  
Chariganj  
Bhadrakali  
Kolkata  
Dist. No. -55904  
Exp. Dt. -31-08-2028  
GOVT. OF INDIA